### LOK SABHA DEBATES (English Version)

Fifth Session (Tenth Lok Sabha)



(Vol. XVI contains Nos. 1 to 10)

LOK SABHA SECRETARIAT NEW DELHI

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### **LOK SABHA DEBATES**

### **LOK SABHA**

Monday, December 7,1992/ Agrahayana 16,1914 (Saka)

> The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER In The Chair]

**RE INCIDENTS IN AYODHYA** 

(Interruptions)

[English]

SHRI DIGVIJAYA SINGH (Rajgarh): Mr. peaker, Sir, we want a ban on the Vishwa indu Parishad. (Interruptions)

SHRI DIGVIJAYA SINGH: Mr. Advani has no right to sit in this House. (Interruptions)

SHRI P. C. THOMAS (Muvattupuzha): The BJP should be banned. (Interruptions)

[Translation]

SHRI RAM VILAS PASWAN (Rosera): Mr. Advani should be arrested.... (Interruptions)

SHRI RAM PRASAD SINGH (Vikramganj): Home Minister should give his resignation. Congress was involved in it. This Government has completely failed.... (Interruptions) The Prime Minister should resign...(Interruptions)

SHRI SURAJ MANDAL: The B.J.P. should be banned ... (Interruptions)

SHRI RAJANTH SONKAR SHASTRI: Advani ji should resign..... (Interruptions)

11.01 hrs.

At This Stage, Shri Ebrahim Sulaiman Sait And Some Other Hon. Members Came And Stood On The Floor Near The Table.

(Interruptions)

[English]

Mr. Speaker: The House stanus adjourned to meet again at 2.00 p.m.

WRITTEN ANSWERS TO QUESTIONS

[Translation]

Electronic Telephone Exchanges

\*181. SHRI RAMPAL . 'IGH:
SHRI HARI KE (\*\*\* PRASAD:
Will the Minister of CO(\*\*\* CATIONS)
be pleased to state.

programme:

- (a) whether the Government propose to set up electronic telephone exchanges in the country during 1992-93 under the expansion
  - (b) if so, the details thereof;
- (c) whether any cut is being effected in the quota meant for Uttar Pradesh in regard to the proposed exchanges; and
  - (d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) Yes, Sir.

- (b) It is planned to commission as Gross Capacity of 16.44 lakh lines during 1992-93 out of which 15.65 lakh lines are proposed s electronic exchanges of various types and sizes including the expansion of existing exchanges.
  - (c) No, Sir.
  - (d) Does not arise in view of (c) above.

### Houses For P&T Employees

### :182. SHRIKHELAN RAMJANGDE: SHRI MOHAMMAD ALI ASHRAF FATMI:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the target fixed for construction of houses for posts and telegraph employees during each of the last three years:
- (b) the number of houses proposed actually constructed during the above period, State-wise; and

(c) the details of houses proposed to be constructed during the Eighth Five Year Plan?

MINISTER OF STATE OF THE MINIS-TRY OF COMMUNICATIONS (SHRI RA-JESH PILOT): (a)(i)In the Department of posts, construction of houses for employees is approved on year to year basis according to the demands made subject to financial constraints. During the last 3 years, the number of quarters approved for construction were as follows:-

1989-90:

1603

1990-91:

808

1991-92 :

250

(a) (ii) In the Department of Telecom no vear-wise targets were fixed for construction of houses. It was aimed to achieve a staff satisfaction ratio of 12.5% by the beginning of the 8th Five year plan.

### (b) (i) Dept. Of Posts

The actual number of quarters constructed state wise for the above period is given in enclosed statements-l

### (b) (ii) Deptt. Of Telecom

The details are as per enclosed statement-II

### (c) (i) Deptt. Of Posts

During the VIIIth Five year Plan,1000 staff quarters are proposed to be constructed. These quarters consist of various categories

which will be according to proposals from different Circles.

(c) (ii) Deptt. Oi Telecom

During the VIIIth Five Year Plan it is proposed to add about 15.000 Quarters in various categories, for which Master Plans are under preparation by various field units.

STATEMENT

Number of Quarters Constructed for Dept. of Posts

		•		
SJ. No.		1989-90	1990-91	1991-92
	2	6	4	ч.
-	Andhra Pradesh		•	60
2.	Assam	6		
က်	Bihar	<b>*</b>	=	•
4	Delhi			•
κ'n	Gujarat	-	12	5
<b>.</b>	Нагуапа	ဇ	13	•
7.	Himachal Pradesh	4	œ	21
69	Jammu & Kashmir			•
6	Kamataka	42	-	-
10.	Kerala	<del>-</del>		က
÷	Madhya Pradesh	62	16	10

12. Maharashtra 68 12 16 12 16 13. North East 30 3 3 14. Ortssa 30 48 24 17. Tamil Nadu 33 48 24 12. 32 14. Ortsu Pradesh 30 5 14. Ortsu Prad	S S S	1989-90	1990-91	1991-92		1
arashtra         68         12         16           in East         34         -         -           isal         30         3         -         26           sathan         55         -         26           ast hadu         33         -         -         24           ast Bengal         4         12         32           tal         395         144         227	9.1%	6	3	4	5	Writte
In East     12     16       In East     34     16       Isa     30     3       Isa     8     26       asthan     55     4       ar Pradesh     30     48     24       sst Bengal     4     12     32       tal     395     144     227		- 1				n Ans
Ornssa       3         Ornssa       3         Punjab       65       26         Rajasthan       33       4       24         Tamil Nadu       30       48       24         Utiar Pradesh       4       12       32         West Bengal       4       12       32         Total       395       144       227	5	Maharashtra	89	12	16	wers
Orissa         30         3           Punjab         55         26           Rajasthan         55         26           Tamil Nadu         33         48         24           Uttar Pradesh         4         12         32           West Bengal         4         12         32           Total         395         144         227	13		34	,	,	AC
Punjab         55         26           Rajasthan         33         26           Tamil Nadu         30         48         24           Uttar Pradesh         4         12         32           West Bengal         4         12         32           Total         395         144         227	14.		30	က		SRAH
Rajasthan         55         26           Tamil Nadu         33         4         24           Uttar Pradesh         4         12         32           West Bengal         4         12         32           Total         395         144         227	15.			80		AYAN/
Tamil Nadu     33     48     24       Ultar Pradesh     4     12     32       West Bengal     4     12     32       Total     395     144     227	16.		55		56	<b>A 16</b> , 1
Ultar Pradesh     30     48     24       West Bengal     4     12     32       Total     395     144     . 227	17.	Tami Nadu	33		•	1914 (
West Bengal         4         12         32           Total         395         144         . 227	<u> </u>	Uttar Pradesh	30	48	24	(SAKA
Total 395 144 227	19.		4	12	32	3)
			395	144	227	YYritlen .
						MISW(
						812
						10

# STATEMENT - II

SZ. P.O.	Name of Circle	No. of Orts. constructe	No. of Orts. constructed for Deptt of Telecom. during the last 3 years	ing the last 3 years
		06-68	90.91	91-92
1	2	E	4	5
<del>-</del>	Andhra Pradesh		s <sub>D</sub>	
%	Assam	80	Ξ	49
က်	Bihar	57	48	19
∢	Gujarat	24	48	31
ĸń	Haryana	6	ဖ	29
ø	Himachal Pradesh		ο,	36
7.	¥ 4 7			10
æi	Kamataka	111	•	46
oi	Kerala	108	155	318
.01	Z.	116	93	133
11.	Maharashtra	86	134	116

Writ	ton Ans	wors	AC	SRAH/	AYAN	A 16,	1914 (	SAKA	) Wr	itten Ans	wers	14
91-92	40	21	27	27	66	94	48	37	96	56	•	
89-90 90-91 91-92	4	16	51	30	26	27	81	113	46	909		
89-99	6	45	30	17	52	80	45	19		108	•	
	1	North-East	Orissa	Punjab	Rajasthan	Tamii Nadu	U.P	W B.	CGM, Telephones, Madras	CGM, Telephones, Calcutta	CGM, ALTTC, Ghaziabad	
	-	12.	13.	4-	15.	<b>1</b> 6.	17.	8.	.61	50	21.	

SI. No.	Name of Circle	No. of Orts. constructe	No. of Orts. constructed for Deptt. of Telecom. during the last 3 years	ig ine iasi 3 year
		06-68	90-91	91-92
-	2	8	4	3
° 22.	T & D. Jabalpur	•	•	7
23.	CGM, NTR, New Delhi	•	•	14
24.	MTNL, New Delhi	•	•	•
25.	MTNL, Bombay		•	•
	Total:	457	1567	1318

[English]

17

### **Power Sector**

### \*183. SHRI PAMASHRAY PRASAD SINGH: SHRI CHITTA BASU:

Will the Minister of POWER be pleased to state:

- (a) whether the power sector is likely to face difficulties in meeting country's demand of power during the Eighth Five Year Plan;
  - (b) if so, the reasons therefor; and
- (c) the steps the Government propose to take to meet the power requirement in the country?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) A capacity-addition programme of 30537.7 MW has been envisaged during the Eighth Five Year Plan (1992-97). With such an increase in generation-capacity substantial amount of additional energy should become available. However, there would still be an energy shortage of 9% and a peak deficit of 20.7% in 1996-97, the terminal year of the plan.

- (b) There is a substantial unmet demand for power at present. Furthermore, it is estimated that the demand for power during the Eighth Five Year Plan would grow at about 8% per annum. However, looking at the resource availability and other constraints, a capacity-generation programme of the above order has been found feasible.
- (c) While embarking on an extensive energy conservation and demand management programme so as to optimise the use of

available energy, Government is taking several steps on the supply side to ensure better utilisation of existing capacity and expeditious creation of new generation capacity. This includes programmes of efficiency improvement for achievement higher plant load factors (PLF) of existing plants, reduction of transmission and distribution losses through undertaking of system improvement schemes and supplementing the public sector resources through private sector participation in creation of additional generation capacity.

### Pawan Hans Limited

\*184. SHRI SANTOSH KUMAR GANG-WAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the Pawan Hans Limited is running into losses;
- (b) if so, the details thereof for the last three years; and
- (c) the steps taken or proposed to be taken to make it commercially viable?

THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) and (c). Do not arise.

[Translation]

### New Doordarshan/Akashwani Kendras

\*185.PROF. PREM DHUMAL: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:

(a) the details of Doordarshan Kendras

19	Written Answers	DECEMBER	7, 1992	Written Answers 20	
	kashwani Stations opened in er June 1992 category-wise			Contai	
which	b) the details of Akashwani have been technically comp start functioning; and			Yellandu	
•	c) the time by which these ar ade functional?	e likely to	5.	Very Low Power Transmitters Kilhotran	
MINIS BROA	HE DEPUTY MINISTER STRY OF INFORMATIC NDCASTING (KUMARIGIRI)	ON AND IAVYAS):		Sankoo Dras	
	ollowing projects were comm June, 1992:-	nissioned		Timsogam	
Doord	farshan			All India Radio	
1.	Studio Centres  Bhopal		6.	Local Radio Stations with 2x3 KW FM Transmitters and Multi-purpose studios	
	Bhubaneshwar			Purnea	
	Agartala			Belonia	
2.	Programme Generation Centre	n Facility		Kailashahar	
	Pondicherry			Balaghat	
3.	Nigh Power Transmitters	;		Hazaribagh	
	Bareilly			Chaibasa	
4.	Low Power Transmitters			Yeotmal	
	Puri Mayuram			Satara	
	Vallabhnagar			Chanderpur	
	Karanpur		7.	Relay Centre with 2x5 KW FM Transmitter with Multi-purpose	
	Raisingnnager			Studios	

Kasauli

8. New Radio Station with 2x3 KW FM Transmitter and Multi-purpose Studios

Churu

(b) All India Radio Stations which are technically ready are:-

Jhalawar, Obra, Jhansi, Guna, Raichur, Bareilly, Jaisalmer, Faizabad, Dhule, Nasik, Sagar, Mercara, Mercapuram and Hamirpur.

(c)The Radio Stations at Jhalawar, Obra, Jhansi, Guna. Raichur and Bareilly are scheduled to be commissioned in the near future. The remaining Radio Station at Jaisalmer, Faizabad, Dhule, Nasik, Sagar, Mercara, Mercapuram and Hamirpur can be commissioned only when the minimum essential staff required for their operation and maintenance is in position.

### Foreign Tourists :

- \* 186. SHRI YASHWANTRAO PATIL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) whether the Government propose to make available special travel reservation facilities for the foreign tourists;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). Trave! reservation facilities

for foreign tourists are being provided by airlines and Indian Railways through Computer Networks and General Sales Agents. In addition, special quotas on Indian Airlines and Railways are available for exclusive use for foreign tourists through special counters.

[English]

### **Irrigation Systems**

\*187. SHRIGEORGE FERNANDES: SHRI MANORANJAN BHAKTA:

Will the Minister of WATER RE-SOURCES be pleased to state:

- (a) whether the Government have prepared any policy to ensure functioning of the irrigation system at their highest efficiency;
  - (b) if so, details thereof;
- (c) whether huge investments have been made in the irrigation sector during the Seventh Plan period;
- (d) if so, the details of financial returns accrued from the irrigation sector during the same period; and
  - (e) if not, reasons therefore?

THE MINISTAER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). Steps have been initiated for adopting a national policy for irrigation management as distinct from the national water Policy with a view to ensuring proper water management in command area. The thrust of the policy will be on proper management of irrigation system for the optimal use of water and guidelines regarding operation and maintenance, conjunctive use, drainage farmers participation, maintenance.

nance grants, water rates, training, etc.

- (c) An investment of Rs. 17,534 crores was made on major medium and minor irrigation schemes during the Seventh Plan period.
- (d) and (e). The economic returns from irrigation projects are assessed on the basis of the benefits accrued in terms of increase in agricultural production and other general socio-economic developments in the command area of such projects in addition to providing water for drinking, municipal and industrial use and generation of hydro-electric power and not only on the basis of revenue generated by way of water charges levied.

[Translation]

### **Exploration Of Mines.**

\*188, DR. LAL BAHADUR RAWAL: Will the Minister of MINES be pleased to state:

(a) the number of mings of various metals

explored since 1991-92 till date State-wise: and

(b) the number of mines out of them from which metals are being extracted with quantity thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) and (b). Exploration of minerals is a continuing process comprising of number of stages spread over years to be followed by actual development of mines for production of any particular mineral. Development of any mine being dependent on the outcome of the techno-economic feasibility studies based on the final result of exploration, there is always a time lag between various stages of exploration of any mineral, development of its mines and its actual mining. Statement-I gives state-wise comparative position of number of mines producing metallic minerals and the value of the same for the years 1990-91 and 1991-92. Enclosed Statement-II give comparative position of number of mines and the quantities of quantities of minerals for various metallic minerals.

STATEMENT . I

Number of Mines and Value of Mineral Production in India

(Metallic Minerals alone)

State wise

Si. No.	State	1990-91	In Rs. '000	1991-92	In Rs. '000
		No. of Mines	Value of Production	No. of Mines	Value of Production
-	2	3	4	5	9
<b>-</b> :	Andhra Pradesh	4	3,34,009	38	3,55,348
۸i	Arunachal Pradesh				
က်	Assam			,	•
· 4;	Bihar	75	15,60,816	23	16.35.142
Š	Goa	29	8,14,074	. 02	8.98.532
9	Gujarat	94	58,544	. 88	60,870
۲.	Haryana	•	707	,	

In Rs. '000	Value of Production	wers were			22'90'555	R 7, '	25,29,077	2,46,406	6,064 4,064	itten A	32,03,467	
1991-92	No. of Mines	<b>.</b>			155		94	24	-		143	•
In Rs. '000	Value of Productiôn	4			22,22,812	•	22,30,404	2,50,923	29		25,91,192	
1990-91	No. of Mines	9		•	151		98	25	-		145	•
State		2	Himachal Pradesh	Jammu and Kashmır	Kamataka	Kerala	Madhya Pradesh	Maharashtra	Manipur	Meghalaya	Orissa	Punjab
SI. No.			60	Ø	.01	<del>=</del>	12.	13	4	<del>7</del> .	<b>.</b>	17.

₹	Staro	16-0661	In Rs. 1000	1991-92	In Rs. 1000
		No. of Mines	Value of Production	No. of Mines	Value of Production
-	2	8	7	5	9
<b>6</b>	Rajasthan	21	18,08,132	17	24,16,230
.61	Sikkin	-	5,176	-	6,260
8	Tamil Nadu	ဖ	8,748	4	6,682
21.	Ultar Pradesh		•	•	•
8j	West Bengat		•	•	•
83.	Delhi	•			•
	Grant Total:	714	1,18,84,081	. 602	1,36,48,897

Comparative Statement of Number of Mines/Production (Quantity) Metallic Minerals

Unit	1990-91	.91	1991-92	
õ	Quantity N	No. of Mines	Quantity	No. of Mines
3	4	5	9	7
Tonnes 49	4970269	206	4611515	506
Tonnes 9	929001	21	1064646	22
Tonnes 52	5249180	14	5199428	14
Kg.	2208	9	2006	7
96 T. 000'	9600178	279	107782	266
Tonnes	43852	မ	51796	7
.Tonnes	577009	178	1467261	183
Kg.	20072	8	7755	8
Kg.	174123	5	114260	2
X X		_	20072	20072 2

33	Writte	an Ansu	<i>er</i> s	A	GRAH	IAYAN	1
20	No. of Mines	7			0	709	
1991-92	Quantity	9		37756	252326		
1990-91	No. of Mines	5		•	,	714	
	Quantity	4		34983	136715		
Unit		E		Kg.	Tonnes		
Mineral		2		Silver	Zine Conc. *		
SI. No.		1		10.	<b>1</b> .		

\* Included under Copper Ore/Lead Conc.

[English]

35

### **Post Offices**

\*189. SHRI RAM NAIK: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the criteria adopted to open new post offices in the major cities;
- (b) the present number of post offices in Bombay and the average population served by each;
- (c) whether more post offices in Bombay are not being opened due to non-availability of accommodation; and
- (d) the steps taken/proposed to be taken to achieve the required number of post offices in Bombay?

MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) The criteria for opening of new post offices in urban areas is as prescribed below:

A new post office when it is opened should be self-supporting and at the first annual review it must earn a profit of 5%. The minimum distance prescribed between the two post offices is 1.5 kms in cities where the population is 20 lakhs or above and in other cities and towns there should be a minimum distance of 2 kms. between the two post offices.

- (b) At present, there are 273 post offices in Bombay and the average population served per post offices is 36,000 as per the 1991 Census.
- (c) Yes, Sir. One post office at Lokhandwale complex, Andheri approved on 18, 12,90

and another post office at Kurar village, Malad approved on 15.11.84 have not yet been opened for want of accommodation.

(d) Post offices are opened progressively by assessing the requirements in the Annual Plans. During 1991-92, one post office has been opened at Bhandup East on 8.12.91 and in this year one post office at Cheeta Camp on 14.10.92. Six department sub offices are likely to be opened in Bombay during 1992-93.

### **Metro Channels**

\*190. SHRI BUOY KRISHNA HAN-DIQUE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) Whether any code of conduct has been framed in respect of the Metro Channels; and
  - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINSTRYOF INFORMATION AND BROAD-CASTING (KUMARI GIRIHA VYAS): (a) and (b). There is no specific code of conduct; however, there is an eligibility criteria for licensees as well as guidelines for programmes, which are given in the attached statement.

### STATEMENT

1. Eligibility Criteria For Licensees

The produçers interested in obtaining a licence under this Scheme should meet the following criteria:

(a) Should be a citizen of India (for individuals) company with majority Indian shareholding partnership firm all of whose partners are citi-

zens of India.

- (b) Should not have been declared as insolvent or convicted in a criminal case.
- (c) Should produce sufficient evidence of sound financial standing.
- (d) Must confirm in writing, willingness to abide by the guidelines spelt out in this scheme.
- (e) Should furnish a written undertaking to conform to all the conditions specified in the licence ar any subsequent directive of the Council or Government.
- \*(f) Applicants interested in news/news related programmes must not be owning any newspaper/magazine in circulation in the area covered by the channel for which application is made.
- (g) Applicants should have proven track-record in producing television/ radio programmes, feature films, video films, video magazines, documentaries etc.
  - (\* Deleted vide Public Notice No. 8/1/92-PBC dated 27th October, 1992)
- 2. Guidelines For The Programmes:
- (i) The programmes shall not violate the AIR Broadcast Code which prohibits the following:
  - (1) Criticism of frie: y countries;
  - (2) Attack on religions or communities:

- (3) Anything obscene of defamatory;
- (4) Incitement to violence or anything against maintenance of law & order;
- (5) Anything amounting to contempt of court:
- (6) Aspersions against the integrity of the President and Judiciary;
- (7) Anything affecting the integrity of the Nation; and,
- (8) Criticism by name of any person.
- (ii) The licensee will fully conform to the advertisement code which are applicable to All India Radio and Doordarshan and to future modifications therein.
- (iii) The Programmes shall conform to the provisions of Section 5(B) of the Cinematograph Act, 1952 and guidelines issued thereunder for film certification by the Government from time to time.
- (iv) The programmes should not infringe the provisions of the Copyright Act.
- (v) The channel must carry at least twenty percent of its broadcasting time, programmes considered by the Council to be socially relevant and necessary for developmental purposes.
- (vi) The channel shall carry such programmes f importance to the Nation as may be directed by the

Government from time to time. This would include Addresses to the Nation by the President and the Prime Minister.

- (vii) The programmes broadcast by the channel should not be the means for furtherance of the interests of any political party.
- (viii) During election time, in respect of broadcast by or about political parties, the channel shall conform to the guidelines issued by the Election Commission of India.
- (ix) While dealing with any matter of controversy, the programmes shall present all points of view in a fair and impartial manner.

### [Translation]

### **Power Plants**

\*191. SHRI LALIT ORAON: SHRI SATYAGOPAL MISRA:

Will the Minister of POWER be pleased to state:

- (a) the names of thermal, hydroelectric and mini-hydroelectric power plants constructed in each State as per the target fixed during each of the last three years and as on November 30, 1992;
  - (b) the total cost involved in each plant;
- (c) the target fixed for setting up of the above power plants;
- (d) the amount likely to be spent on each of them during the Eighth Five Year Plan period, State-wise;
- (e) the number of proposals from each State for setting up of the power plants pending at present with the Union Government; and
- (f) the time by which these projects are likely to be approved?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (d). The overall target and achievement of capacity addition in the country during the last three years as well as the current year upto 30.11.1992 are as follows:-

Year	Target(MW)	Achievement (MW)	
1989-9	00 4892.4	4687.7	
1990-9	1 4212.0	2776.5	
1991-9	3810.8	3026.5	
1992-9	3 4458.02	1516.0	

Details of capacities created year-wise in various thermal and hydroelectric projects are given in attached statement.

(e) and (f). Proposal in respect of 97

projects have been received from various States and are currently being processed. The time taken for according approval to the proposals received would depend upon the details given by the State Governments/

State Electricity Boards and upon clearances from various concerned central agencies/ Ministries, such as the Central Electricity Authority from techno-economic point of view, Ministry of Petroleum and Natural Gas and Ministry of Coal for establishing fuel linkages, Ministry of Surface Transport and Ministry of Railways in respect of transporta-

tion and handling of fuel, Ministry of Environment and Forests for environmental clearance and Ministry of Finance and Planning Commission for investment approval. Mini hydel projects costing less than Rs. 25 crores are not required to be referred to the Central Government.

## STATEMENT

Additional Generating Capacity created during the years 1989-90, 1990-91, 1991-92 and 1992-93 (upto 30.1.92)

a)	(a) INERMAL		Year - 1989-90	0	
SI. No.	Name of Project with capacity (in MW)	State/UT	Capacity Commissi- oned during the year (in MW)	Total Project cost (in lakhs)	Recommended 8th plan outlay for the project <sub>t</sub> in lakhs)
	2	8	4	2	တ
÷	Fajghat Rep I (2x67 5)	Dehi	67.5	23777	1807
6	Pampore St. I (3x25)	¥ &	20	6010	400
က်	Kota (2x210)	Raj	210	48000	3946
4.	Anta (3x88+1x49)	Raj	237	40952	3044
κi	Tanda (4x110)	J.P.	110	47591	9656
9	Rihand (2x500)	U.P.	200	242082	15616
7.	Auralya (4x112+2x 102 ST)	u.P.	438	63292	6435

Sy. No.	Name of Project with capacity (in MW)	State/UT	Capacity Commissi- oned during the year (in MW)	cost (in lakhs)	8th plan outlay for the project (in lakhs)
	2	e	4	'n	ဖ
	Gandhinagar (1x210)	Gujarat	210	31694	Ž
	Kutch Lignite (2x70)	òp	70	25300	200
	Vindhyachal (6x210)	Ø.	420	158098	9406
	Кһарагкһеда (2х240)	Mah.	210	73000	2000
	Trombay (1×500)	Mah.	200	39315	N.A.
	Ramagundem (3x500)	A.P.	200	176470	6902
14.	Vijayawada (2x210)	A.P.	420	53900	350
	Mettur (2x210)	Ä.	210	36170	912.76

Written Answers

Written Answers		AGRAH	AYAN	IA 16,	1914	(SAKA	A) Written Answers				<b>50</b>
Recommended 8th Plan outlay for the Project (In lakhs)	9	100		144		2857		09		29	
Total Project Cost (in lakhs) o	5	20200		11721		12926		2133		5588	
Capacity Commiss- ioned during the year (INNW)	4	45		æ		09		16		30	
State/UT	3	Raj		Haryana		Gujarat		Маһ		A.P	
Name of the Project with Total Capacity (In MW)	2	Mahı St. II	06	WYC PH C	16	Kadena PSS	120	Khadakwasla	16	Nagarjuna Sagar RPC	09
SI. No.	1.	-		(7)		က်		4		ιςi	•
	Name of the Project State/UT Capacity Total Project Recommended Commiss- Cost (in lakhs) 8th Plan outlay ioned tor the Project (In MW) year (INNW) o	Name of the Project State/UT Capacity Total Project Recommended Commiss- Cost (in lakhs) 8th Plan outlay ioned toned for the Project during the (In MW) year (INNW) o  2 3 4 5 6	Name of the Project     State/UT     Capacity commissioned commended commissioned     Total Project contravity     Recommended string the project contravity       (In MW)     during the grant (INNW)     o     (In lakhs)       2     3     4     5     6       Mahi St. II     Raj     45     20200     100	Name of the Project       State/UT       Capacity commiss- confin lakhs)       Total Project (in lakhs)       Recommended 8th Plan outlay ioned during the found the project during the fundaths)         (In MW)       \$ 4       5       6         Aahı St. II       Raj       45       50200       100	Name of the Project     State/UT     Capacity commiss- continued in the Project     Total Project continued at the Project in lakhs)     Recommended at the Project in lakhs)       with Total Capacity in Total Capacity with Total Capacity in MW)     4     5     6       2     3     4     5     6       Mahi St. II     Raj     45     20200     100       90     100       WYC PH C     Haryana     8     11721     144	Name of the Project with Total CapacityState/UT Commiss- ioned (In MW)Capacity ofuring the year (INNW) year (INNW)Total Project (In lakhs)Hecommended 8th Plan outlay (In lakhs)23456Mahi St. IIRaj452020010090100144WYC PH CHaryana811721144	Name of the Project         State/UT         Capacity inned         Total Project         Recommended           with Total Capacity (In MW)         3         4         5         6           Amahi St. II         Raj         45         5         6           WYC PH C         Haryana         8         11721         144           Kadena PSS         Gujarat         60         12926         2857	Name of the Project         State/UT         Capacity fond         Total Project for lakhs)         Recommended attraction fonding the project for	Mahi St. II         Raj         Capacity contributed by inned during the project (in MW)         Total Project (in Iakhs)         Rith Plan outlay (in Iakhs)         Rith Plan ou	Name of the Project         State/UT         Capacity for Indial State (UT Commiss- Cost (in lakhs) and Indianoutlay inned for Inned	Manne of the Project         Stale/UT         Capacity commiss- cost (in lakhs) and the project (in lakhs) and the

51 Written A	nswers		DECEMBI	ER 7, 1992	W	ritten Answen	s 52
Recommended 8th plan outlay for the project (in lakhs)	80	750	79	93	1835		
Total Project cost (in lakhs)	w	24500	2080	1403	6292	20401	
Capacity Commissi- oned during the year	4	115	4	ထ	40	08	
State/UT	6	Kar.	¥	Z	DVC	·	
Name of Project with capacity (in MW)	2	Varahı	239 Lower Bhavani	8 Vaigai Dam Toe	6 Panchet Hill Extn	40 Upper Kolab St 1	240
SI. No.		ø.	7	αο	თ	01	

				1						- 1
9	1310		49							
<b>v</b> o	7100		1065							
4	100		15		505 5					
6	Orissa		Ar Pr		Hydel Total	4672 5 M	4 4 MW	10 8 MW	4687 7 MW	
a	Rengali Extn	150	Tago	45		Total of Thermal & Hydel =	(c) Mini Hydro	(d) Non Conventional sources	Grand Total (a) to (d)	
~	17.		12							
	3	3 4 5 Orissa 100	3 4 5	2 3 4 9 Rengali Extra Orissa 100 150 Tago Ar Pr 15	2 3 4 5  Rengali Extra Orissa 100 150 Tago Ar Pr 15	2 3 4 5  Rengali Extra Orissa 100 150 Ar Pr 15 45 Hydel Total 5055	Rengali Extn   Orissa   100   150   150   150   150   150   15   15	Rengali Extn   Orissa   100     150	Rengals Extn   Orissa   100     150	Sengali Extrn   Orissa   100     150

Year - 1990-9

n	en Answers	DE.	CEMBER 7,	1992	******	GII AIISWE	ns 30
	Recommended 8th Plan outlay for the project (in lakhs)	9	6435	200	N.A./ Private Sector	9406	3500
	Total Project cost in lakhs)	r,	63292	25300	ď Ž	158098	98842
	Capacity Commiss- ioned during the year (in MW)	4	102	70	33	210	500
	State/UT	3	U.P.	Gujarat	Gujarat	a. ¥	Mah.
•	Name of Project with capacity (in MW)	2	Auraiya ST-2 4x11? GT + 2x102 ST	Kutch Lignite 2x70	Vatwa GT-1 2x33 GT + 33 ST	Vindhyachal 6x210	Chandrapur 2x500
	St. No.	1	÷	8	က်	4	رن ن

57 Written Answers	AG	RAHAYANA 16,	1914 ( <i>SAI</i>	KA) V	Vritten Ans	wers 58
Recommended 8th Plan outlay for the project (in lakhs)	9 .	Ē	2483	19382	14442.54	Ī
Total Project cost in lakhs)	5	13400	28400	136324	70724	25433
Capacity Commiss- ioned during the year (in MW)	4	99	210	210	210	67.5
State/UT	6	A.P.	Karnataka	N.	Ä.	W.B.
Name of Project with capacity (in MW)	2	Vijjeswaram 2x33 GT + 1x33 ST	Raichur 1x210	Neyveli 4x210	Tuticorin 2x210	South Gen. Stn. (CESC) 2x67.5)
Si. No.	1	ဖ	7.	<b>രാ</b>	တ်	0.

59	Written Answer	3	DE	ECEMBE	R 7, 1992	<b>!</b>	Writter	Answers	60
Becommended	Sth Plan outlay for the project (in lakhs)	0	Ž	8472	8464	Ē	10	216	
Total	Project cost in lakhs)	5	41808	99723	39134	3579	901	2140	
Capacity	Commiss- ioned during the year (in MW)	4	210	210	210	œ	8	12.5	
State/UT		ო	W.B.	W.B.	Bihar	Tripura	Manipur	A & N	2371.0
Name of Project	with capacity (in MW)	8	Kolaghat 3x210	Volaghat 3x210	Bokaro 'B' - 2 2x210	Rokhia GT 2x8	OG Set Imphal 2x1	DG Sets at Chatham 5x2.5	Thermal Total.
SN 1S			=	5.	£.	<del>-</del>	ૡ૽	ð.	

Written Answers

Si. No.	Name of the Project with Total Capacity (in MW)	State/UT	Capacity Commissioned during the year (in MW)	Total Project Cost (In lakhs)	Recommended 8th Plan cultay for the Project (in takhs)
1	2	6	4	S	9
-	Bansagar Tons	Raj.	210	57802	14762
	315				
તાં	Kanher	Mah.	4	637	80
	4				
က်	Kadana	Guj	09	12926	2857
	120				
4	Bhatsa	Mah.	15	1442	20
	15				
Ŕ	Varahi	Kar.	115	24500	750
	239				

6	3 Written A	Answers		DI	ECEM	BER :	7, 199	Written Answers	<b>64</b>
	Recommended 8th Plan outlay for the Project (In lakhs)	9	79						
	Total Project Cost (In lakhs)	5	2080		3618				
	Capacity Commissioned during the year (In MW)	A	<b>4</b>		37.5				
	State/UT	6	Ž		Ou.	445 5	2776.5		
	Name of the Project with Total Capacity (In MW)	5	Lower Bhawani	89	Hirakud St. III	Hyoel Total.	Total of Thermal & Hydel		
	SI No	1	ý		۲				

Year - 1991-92

	1	١					1	
papuammano	sth Plan outlay for the Project (in lakhs)	9	16926	62904	54388	700	₹ Z	
	Total Project Cost (in lakhs)	5	00009	157917	97920	71100	۲ Z	
	Capacity Commiss- iond during the year (in MW)	4	2,0	210	262	210	99	
	State/UT	6	Punjab	d D	d O	Gujarat	Gujarat	
	Name of Project with Capacity (in MW)	2	Ropar 2x210 MW	NCTPP 4x210 MW	Dadri GT 4x131 MW ST 2x146 5 MW	Gandhi Nagar 1x210 MW	Valwa GT - 2x33 MW ST - 1x33 MW	
a) I MEMMAL	SI NO		-	2	м	4	Ŋ	

67	Written Ansı	vers	DE	CEMBER 7,	1992	Writt	en Answ	ers 68
Becommonded	Sth Plan outlay for the Project (in lakhs)	9	4500	46100	3500	Z	200	19382
Total	Project Cost (in lakhs)	5	22704	149451	98842	13400	3373	136324
vioecec	Commiss- iond during the year (in MW)	4	99	901	200	ဌာ	10	210
State/17	0	8	Gujarat	Gujarat	Maharastra	Ą.	T. Nadu	φ
Name of Project	with Capacity (in MW)	2	Utran GT - 3x33 NW ST - 1x33 MW	Kawas GT - 4x106 MW ST - 1x 33 MW	Chandrapur 2x500 MW	V <sub>ilj</sub> eswaram GT - 2x33 MW ST - 1x33 MW	Narimanan GT - 2x5 MW	Neyveli 4x210 MW
S. No	i i	-	ဖ		æi	oi .	10.	Ę

Written Answe	ers	AGRAHAY	/ANA 16,	, 1914 ( <i>S.</i>	<b>AKA</b> )	Written Answe
Recommanded 8th Plan outlay for the Project (in lakhs)	9	14442.54	Ē	48987		
Total Project Cost (in lakhs)	5	70724	25433	185519		
Capacity Commiss- iond during the year (in MW)	4	210	67.5	210	2370.5 MW	
State/UT	3	÷	West Bengal	Bihar	Total: Thermal: 2370.5 MW	
Name of Project with Capacity (in MW)	2	Tuticorin 2x210 MW	Southern Gen. 2x67.5 MW	Kahalgaon STP -l 4x210 MW		
Si. No.	-	5.	<del>.</del> 5	14.		

YEAR - 1991-92

SS. SO.	Name of Project with Capacity (in MW)	State UT	Capacity Commissioned during the	Total Pryect Cost (in lakhs)	Recommended 8th Plan outlay for the project (in lakhs)
-	2	3	4	5	9
-	UBDC:II	Punjab	30	2666	1831
	45 MW				
8	Mangrol	Raj	9	1784	466
	6 MW				
က်	Tanakpur	UP/NHPC	120	40088	1570
	120 MW				
4	Khara	O D	57	21808	19
	72 MW				
Ŋ	Bansagar Tons	<b>Q.</b> ∑	105	57802	114762
	405 MW				

Written Ans	swe/3	AGRAHA	YANA	16, 19 <sup>-</sup>	14 ( <i>SA</i>	KA)	Writte	en Answ	rers
Recommended 8th Plan outlay for the project (in lakhs)	Q	, <b>«</b>		448		233		259	
Total Prject Cost (in lakhs)	r.	¥		2420		5588		3680	
Capacity Corrmissioned during the Year in MW	4	4		50		09		16	
State UT	8	ਲੌ		a ¥		A A		Kamataka	
Name of Project with Capacity (in MW)	2	Suratgarh	4 MW	Birsinghpur	20 MW	Nagarjunasagar	LBC - 60 MW	Ghatprabha	32 MW
Si No	-	9		7		60		Ø	

Si Si	Name of Project with Capacity (in MW)	State UT	Capacity Commissioned during the	Total Prject Cost (in lakhs)	Recommended 8th Plan outlay for the project (in lakhs)
1	2	6	4	5	9
10.	Tago	Ar. Pradesh	3.0	1065	49
	4.5 MW				
		Hydel Total:	436.0		
	Total of Thermal & Hydel		2806.5		
	(c) Nuclear		220.0		·
	Grand Total (a) to (c):		3026.5		

YEAR - 1992-93 (up to 30.11.92)

**77** 

Written Answers

Total Project Recommended Cost 8th Plan outlay (in lakhs) for the Project (in lakhs)		60	20 54			
i)	ν.	97920	149451	136324	195425	
Capacity Commissi- ioned during the year ( in MW)	4	262	318	1du 210	ngal 500	Thermal Total: 1290 MW
State/UT	3	U.P.	Gujarat	Tamil Nadu	West Bengal	Thermal
Name of Project with Capacity (in MW)	2	Dadri GT 4x131 MW ST - 2x146.5 MW	Kawas GT - 4x106 MW ST - 2x110 MW	Neyveli 4x210 MW	Farakka 2x500	
22. 25.	-	÷	ni ni	က်	<b>₹</b>	

YEAR - 1992 -93

3) Hurbal

S. Ao.	Name of Project with Capacity (in MW)	State/UT	Capacity Commissi- ioned during the year ( in MW)	Total Project Cost (in lakhs)	Recommended 8th Plan outlay for the Project (in lakhs)
1	2	3	4	5	Q
•	Umian Umiru	Meghalaya	09	11476	1437
	60 MW				
٥i	UpperKolab	Orissa	80	2846	186
	80 MW				
n	Rangali Ext	φ	20	7100	1310
	150 MW				
•	Shropur	Kamataka	18	3060	Pv. Sector
	18 MW				
Ŋ	Ghatprabha	Q	16	3680	259
	э́г мм				

Written Ansi	wers	AGRAHAYANA	\ 16, 19 	14 ( <i>SAKA</i> )	Written Answers	82
Recommended 8th Plan outlay for the Project (in lakhs)	œ	388				
Total Project Cost (in lakhs)	٧n	2832				
Capacity Commissi ion during the year [in MW]	4	6	226	Total of Thermal & Hydel 1516		
State/UT	E	Sikkim	Hydel Total	Total of Therr		
Name of Project with Capacity (in MW)	2	Upper Rognichu 8 MW				
S No	-	ω				

[English]

#### Prices Of Steel

# \*192. SHRI LOKANATH CH-CUDHURY: SHRI SHARAD YADAV:

Will the Minister of STEEL be pleased to state:

- (a) whether the unsold stock in the integrated steel units in th public sector has accumulated after the decontrol of prices of steel:
- (b) if so, the details thereof including the estimated value of the stock accumulated at present and before the decontrol and the estimated amount of interest being paid per month:
- (c) the steps proposed to be taken in this regard;
- (d) the prices of different items of steel at present and before the decontrol; and
- (e) the comparative prices of different items of steel in the indigenous and foreign markets?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Accumulation of stock of iron and steel items with steel plants depends upon a number of factors like overall demands for the product and seasonal variations, money market condition and market forces, level of Government spending, level of production and import, etc. Depending upon these factors, the stock with steel plants fluctuates from time to time.

(b) and (d). Information is being col-

lected and will be laid on the table of the House.

- (c) Steps taken or proposed to be taken by the Public Sector steel plants to reduce stock are as follows:
  - i) Re-working of the product-mix keeping in view the market demand and marketability of various products:
  - ii) Improving customers contact:
  - iii) Selective extension of credit facilities to consumers:
  - iv) Exploring possibilities for boosting exports;
  - v) Extension/strengthening of distribution network.
- (e) No reliable information about prices in other countries comparable to domestic prices is available.

#### [Translation]

# Indo-Iran Agreement On T.V. Transmission

\* 193. SHRI RATILAL VARMA: SHRI MATI BHAVNA CHIKHALIA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

 (a) whether any tranian delegation visited India recently to hold discussion in regard to transmission of Radio and Television; and (b) if so, the details of the agreements signed between two countries?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KIJMARI GIRIJA VYAS): (a) and (b). An Iranian delegation of the Islamic Republic of Iran Broadcasting visited India in October, 1992 for discussion on cooperation between the two countries in the field of Radio and Television. A Memorandum of Understanding was singned on 21st October, 1992 and a statement containing salient features of the Memorandum is annexed.

MEMORANDUM OF UNDERSTANDING
FOR RADIO TELEVISION COOPERATION
BETWEEN
MINISTRY OF INFORMATION AND
BROADCASTING OF INDIA
AND
THE ISLAMIC REPUBLIC OF IRAN

BROADCASTING (IRIB)

#### Important Provisions:-

- Exchange of Video and Audio tape programmes and films in Persian, English and Indian languages.
- ii) Exchange of professional information and cooperation in technical fields.
- other in Regional and International conferences relating to Radio and Television.

- iv) To air special programmes on Radio and Television on the occasion of National Days of the two countries.
- v) Exchange of photos, news and Television programmes.
- vi) The two parties will cooperate with each other in countering hostile propaganda and negative reporting especially by the official media which aim at weakening the values of their countries" systems.

#### **Demands Of UNI Journalists**

\*194. SHRI RAM VILAS PASWAN: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:

- (a) whether the Journalists of UNI had gone on strike in support of their demands recently;
  - (b) if so, their major demands; and
- (c) the action taken thereon by the Government?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATIONS AND BROADCASTING (KUMARIGIRUA VYAS):
(a) to (c). There had been a strike in UNI. The reported cause of strike was, termination of services of their Chief Accountant. As a matter of policy Govt. does not interfere in such internal matters of news agencies.

[English]

87

# Telecast Of Indian Film. By Foreign T.V. Networks

- 195. SHRI HARISH NARAYAN PRABHU ZANTYE Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether the various international T.V. networks are showing Indian films on purchase of rights and thereby compete with Doordarshan:
- (b) if so, the total number of films and other T.V. Productions sold to these agencies and foreign exchange and income in Indian currency earned as a result thereof during the last three years, year-wise, visavis foreign exchange/rupee expenditure incurred on import of films and T.V. productions during the same period; and
- (c) the present policy of the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJA VYAS):

(a) No record is maintained of Indian films telecast over international T.V. networks

- (b) This information is not maintained by the Ministry of Information and Broadcasting.
- (c) There is no restriction on export of films and other T.V. productions. However, th import of films and T.V productions is regulated by the Export and policy of the Government.

[Translation]

#### Air Services At Delhi And Calcutta

\*196. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state.

- (a) the number of occasions on which the domestic and the international air services at Delhi and Calcutta airport have been interrupted from January, 1992 till date;
  - (b) the reasons therefor; and
- (c) the remedial measure taken or proposed to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Total no. of flights interrupted from January, 1992

	Deihi	Calcutta
Air India	26	11
(up to 2nd November,	,1992)	
Indian Airlines	2406	2873
( up to November, 199	12)	
Vayudoot	378	566
( up to October,1992)		

- (b) The flights were interruped mainly due to technical, commercial and operational reasons as also due to bad whether, bomb threat, bird hits, repairs of runway, etc.
- (c) Measures such as close monitoring of on-time performance, maintenance of adequate spares, etc. have been taken to avoid interruption of flights.

[English]

#### Power Theft In Delhi

\*197. SHRI JEEWAN SHARMA: SHRI SANAT KUMAR MAN-DAI '

Will the Minister of POWER be pleased to state:

- (a) whether it has not been possible for DESU to check the power theft;
- (b) if so, the reasons therefor and the number of such cases detected during the

last six months;

- (c) whether DESU owes crores of rupees to various agencies including NTPC from whom it purchased electricity;
  - (d) if so, the details thereof; and
- (e) the steps taken to repay the amount and to check the power theft?

THE MINISTER OF STATE (INDE-PENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). Drive against theft of electricity is a continuous process. During the period May-October, 1992, DESU carried ut 14,235 checkings and detected 9968 cases of theft of power and misuse/other violations in the use of electricity. 156 persons were arrested by Delhi Police in this regard.

(c) and (d). DESU owes approximately the following amounts, including surcharge, as on 30.11 1992 to various agencies for power supplies:-

Re la Croras

			3. III Oldies
	(i)	Badarpur Thermal Power Station (BTPS)	2255
(	(ii)	National Thermal Power Corporation (NTPC)	115
(	(iii)	National Hydro-electric Power Corporation (NHPC)	13
• (	iv)	Others (Bhakra Beas Management Board, Punjab State Electricity Board etc.)	34

(e) DESU is not in a position to make payments for the purchase of power, particularly from BTPS, as it is facing huge revenue deficit due to uneconomical tariff and alround increase in the cost of in-puts and other operational expenses. Delhi

Administration/DESU have been requested to mobilise necessary resources to clear the dues DESU has intensified raids against theft of electricity, which has been made a congnizable offence under the Indian Electricity Act, 1910.

[Translation]

91

# **Tourist Spots In Bihar**

\*198. SHRI SIMON MARANDI: SHRI UPENDRA NATH VERMA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the Union Government have received any proposals from the Government of Bihar for the development of Rajmahal, Damtar and other tourist spots of national and international importance during 1991-92 and 1992-93:
- (b) if so, the details thereof and the action taken by the Government thereon; and
- (c) the financial assistance provided by the Union Government for the purpose during 1992-93?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). The Union Government have received project proposals from Government of Bihar in 1991-92 and 1992-93, but none of the proposals certain to development of Rajmahal and Damtar.

The proposals received are for augmentation of touris! infrastructure such as tourist accommodation, wayside amenities, public conveniences, adventure sport equipment, support for Fairs and Festivals and publicity etc. The Union Government have sanctioned 12 projects during 1991-92 and the proposals for 1992-93 are under process.

(c) An amount of Rs.155 lakhs is earmarked for central financial assistance for the schemes to be sanctioned during 1992-93.

### [Translation]

## **Telephones On Priority Basis**

- \*199. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of COMMUNICA-TIONS be pleased to state:
- (a) the number of telephone connections sanctioned and released on priority basis during each of the last three years till date. State-wise:
- (b) whether any directions have ben issued by the Government in this regard;
  - (c) if so, the details thereof;
- (d) whether these directions are not being followed scrupulously; and
  - (e) if so, the action taken or proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) The required informations is given in the statement below:

- (b) and (c). Yes, Sir. Instructions have been issued to all the Chief General Mangers, Telecom./Telephones from time to time to ensure that telephone connections sanctioned on out of turn basis are installed within a maximum period of 30 days subject to technical feasibility and observance of departmental formalities.
- (d) and (e). These directions are being followed by the field units by and large but there are occasions where this time limit gets exceeded for different reasons.

munication, Government of India. New Delhi, on out-of-Turn Priority Basis Ž

SI. No.	Name of Telecom.	No of	No of telephone connections sanctroned	anctioned
	Circle	1990	1991	1992 (upto 30th
1	5	3	4	5
-	Assam	55	226	291
8	Andhra Pradesh	328	1616	2978
ღ	Bihar	112	448	288
4	Gujarat	82	631	410
S	Нагуапа	215	2046	705
9	Hımachal Pradesh	24	51	48
7	Jammu & Kashmır	58	143	428
ω	Karnataka	26	1019	985

5 Wri	itten Ansı 	K <b>⊕/3</b> ↓		DEC	EMBER	7, 1 <b>9</b> 9	2		Writte	n <b>Ans</b>	wers	90
anctioned	1992 ( <b>upto</b> 30th Nov. '92)	ro .	668	706	803	78	103	1018	2378	1145	2231	424
No. of telephone connections sanctioned	1991	4	573	920	. <b>829</b> .	145	107	1473	1414	944	3304	438
No. of	1990	8	794	263	456	32	65	641	235	398	2713	185
Name of Telecom. Circle.		Cy.	Keraia	Madhya Pradesh	11. Maharashtra (including Go⊿)	N.E. Circle*	Orissa	Punjab	Rajasthan	Tamii Nadu	Uttar Pradesh	West Bengal
Si No.		-	øi	<b>6</b>	<b>-</b>	12.	5.	<del>4</del>	15.	16.	17.	8.

SI. :Y0.	Name of Necom. Cire.	No. c	No. of telephone connections sanctioned	sanctioned
		1990	1991	1992 (4010 30th Nov. '92)
	3	3	4	vs.
	M.N.L. Bombay	302	1184	<b>53</b>
. 5g	M.T.L. New Delh:	7743	12587	7624
	Teti	14898	29932	24077

\*Thincludes States of Arunachal Pradesh, Manipur, Meghalya, Mizoram, Nagaland and Tripura.

# **Telecast Of Indo-South Africa Cricket** Series

# \*200. . SHRI GAYA PRASAD KORI: SHRI RAPI RAY:

Will the Minister of INFORMATION AND BROADCASTING be cleased to state:

- (a) the reasons for not telecasting the Indo-South Africa cricket test series by Doordarshan in India:
- (b) whether any alternative arrangements are being made to telecast the series in view of its historical importance and;
  - (c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND **BROADCASTING (KUMARI GIRIJA VYAS):** (a) to (c). Doordarshan has made adequate arrangements for telecast of the cricket matches being played between India and South Africa. Whereas all the one day matches would be telecast live. 30 minutes highlights of each day's play of all the Test Matches would be telecast the same evening, and repeated on the next day. In addition, 40 minutes highlights of each one day match would be telecast on the day following the match. Highlights of the 1st and 2nd Test Matches played from 13th to 17th November, '92 and 6th t 30th November, 1992 have already been telecast.

## Power Projects Financed By P.F.C. In U.P.

2089. SHRI RAM PAL SINGH: Will the Minister of POWER be pleased to state:

(a) the criteria adopted to finance power projects by the Power Finance Corporation;

- (b) the names of the power projects financed and cleared by the Corporation as on November 30, 1992, state-wise; and
- (c) the time by which the remaining projects are likely to be financed by PFC particularly for Uttar Pradesh?

THE MINISTER OF STATE (INDE-PENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (c). The criteria adopted by PCF to finance power projects are as follows :-

- State Electricity Boards (SEBs) and State Generation Corporations (SGCs) seeking loan assistance to evolve in a time-bound manner Operational and Financial Action Plan (OFAP) to the satisfaction of P.F.C.
- (ii) PFC lends for the projects that meet the following criteria:
- (a) are economically justified, with a rat of return of not less than 12%:
- (b) are technically sound;
- (c) technical solutions proposed must be least cost:
- (d) are compatible with existing expansion plans;
- (e) solutions proposed should meet Government of India, or State environmental and impact standards, whichever are more stringent;
- (f) schemes should have all clearances required by the State and federal agencies.

The priority areas of funding are as follows:-

- (a) Renovation and Modernisation of Thermal and Hydro Power Plants;
- (b) System Improvement;
- (c) Expansion of Transmission and Distribution systems; and
- (d) Completion of ongoing generation projects.

PFC extend financial assistance only to such SEBs whose State Governments have given confirmation that the PFC will have priority claims on the SEBs' surplus revenue over the loan granted by the State Governments to the SEB in accordance with the relevant provisions contained in the Electricity (Supply Act).

The names of the power projects financed and cleared by the Corporations as on November 30,1992, state-wise, are indicated in attached statement.

Project financing by PFC is a continuous process. In case complete details have been provided by the concerned borrower and it also fulfills the criteria laid down by PFC for financing, the loan proposals and approved expeditiously.

In regard to UPSEB, it has to fulfil the following conditions before new proposals of UPSEB could be sanctioned by PFC:-

- UPSB has to finalise the Operational and Financial Action Plan (OFAP) to the satisfaction of PFC.
- UPSEB has to take necessary steps to enhance steps to enhance its exposure limit, by way of increasing the level of guarantee to be offered to PFC or by improving its Debt Service Coverage Ratio.
- UPSEB has to continue to repay the loan of PFC in agreed manner.

Porojects Financed by PFC

							•			
•	Vijaywada ST II	<b>Polancha - Ramag</b> undam	400 Mear Capacitors	Kothagudem 7th Plan CLA	Vishakhapata <b>nam</b>	220 Kv Cuddapah	Ramagundam- <b>Nizamabad</b>	Vijaywada ST II	Vijaywada ST II	220 kv from Vijaywada
ક	Thg.	Trans	ē <sup>r</sup>	FIM 7C	Trans	Trans	Trans	Thg	T'g	Trans
4	APSEB	APSER	AP9K:F	APSEB	APSER	APSEB	APSEB	APSEB	APSEB	APSEB
ဗ	Andhra Pradesh									
~	-	8	ო	4	ιO	ဖ	7	ω	თ	10
1	<b>*</b> -	8	т	₹	S.	ඟ	7	ω	<b>C</b> 1	10
	3 4 5	3 4 5 Andhra Pradesh APSEB Thg	3 4 5 Andhra Pradesh APSEB Thg APSER Trans	Andhra Pradesh APSEB Thg APSER Trans APSK'E Su	Andhra Pradesh APSEB Thg APSER Trans APSER Trans APSER APSER	Andhra Pradesh APSEB Tha APSEB APSEB Trans APSEB AN 7C APSEB RN 7C APSEB RN 7C	Andhra Pradesh APSEB Thans APSER Trans APSER SH TANS APSER SH TANS APSER RW 7C APSER Trans	Andhra Pradesh APSEB Thans APSER Trans APSER & SI APSER & SI APSER & SI APSER RNA 7C APSER Trans APSER Trans APSER Trans	3         4         5           Andhra Pradesh         APSEB         Thans           APSEB         FM           APSEB         FM           APSEB         Trans           APSEB         Trans           APSEB         Trans           APSEB         Trans	APSEB Thansardesh APSEB Thansardesh APSEB Transardesh APSEB FMM 7C APSEB FMM 7C APSEB Transardesh APSEB Transardesh APSEB Transardesh APSEB Transardesh APSEB Transardesh APSEB Transardesh APSEB Transardesh APSEB Transardesh APSEB

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Project	9	Langer House	Miryalguda 100	Srisailam-Ongai	Vijaywada St II	Kumool-Samaya	100 MVA 220/132 kv	Hyderabad	Vijeswaram GT	Six 132/33 kv S/S	220 kv & 132 kv VTPS. Guntur- Chitakaluripet Line.
Discipline	ĸ	Trans	Trans	Trans	Thg	Trans	Trans	9	Thg	Trans	Trans
Вотомег	4	APSEB	APSEB	APSEB	ABSEB	APSEB	APSEB	APSEB	APSEB	APSER	APSEB
State	E										
State SI. No	2	=	5	13	14	ŧč.	16	17	<b>3</b>	₹* •	Š
Ang SI.No.	1	#	12	13	14	15	91	<u>;</u>	<b>C</b>	19	% %

10	7 W	ritten A	nsværs		DEC	CEMB	ER 7,	1992		W	ritten Ans	s <b>wers</b> 1	08
As on 30.11.92	Project	Q	Rayalseema TPP (CFS Loan of ADB)	Kothagudem 7th Plan SP	Energy Audit	Upper Sileru II (2x60 MW)	220/132 kv S/S at Kalikiri	Vizianagram	Guntur	Buru	3 Nos. 132 kv New Substations.	Aug. of 7 Nos. 132 kv existing substations.	
	Discipline	ß	£ .	RM7S	gn	Hyg	Trans	On.	9	on	Trans	Trans	
	Borrower	4	APSEB	APSEB	APSEB	APSEB	APSEB	APSEB	APSEB	APSEB	APSEB	APSEB	
	State	8											
	State SI. No.	2	21 21	25	23	24	25	26	27	28	29	30	
	Rng. SI.No	1	21	22	83	24	25	56	27	28	83	30	

As on 30.11.92

Project	Q	Vijaywada	Proddatur	Bhimavaram	Aug. of Transfr. capacities o* 132/33 kv S/S at 3 Substations.	Aug. of Transfr. capacities at Yeddumailaram, Kurnool, Ongole.	220/132 kv 1x100 MVA S/S at Penudrthy	Vijaywada TP STG III	Transmission System for Power Evacuation from VTPS STG III
Discipline	5	gn	<u>O</u> n	an	Trans	Trans	Trans	Trans	Trans
Воггомег	4	APSEB	APSEB	APSEB	APSEB	APSEB	APSEB	APSEB	APSEB
State	3								
State SI. No.	0 2	31	32	33	34°	35	36	37	38
Rng. SI.No.	1	31	32	33	34	35	36	37	38

Wr	itten Answe	LE .	ε	ECEN	<b>MBER</b>	7. 1992		W	ritien Ans	:we/s 11
Project	9	Kothagudem 8th Plan	R & M of EHV Substations	Cuddapah	Natione 8th Plan	VHF Communication System	Mehboob Nagar	Karim Nagar	600 MVAR 33 kv capacitor Banks	Aug. of 4 Nos. 220 kv & 2 Nos. 132 kv Substations
Discipline	2	RM8	Trans	gn	RM®	Trans	9	gn	ឆ	Trans
Вотожег	4	APSEB	APSEB	AFSEB	APSEB	APSEB	APSEB	APSEB	APSEB	APSEB
State	6									
State SI. No.	8	39	40	41	42	43	44	45	46	47
Rng. SI.No.	-	36	40	14	23	43	44	45	46	74

113	Wr	itten An	swers	A	GRAHAYA	NA 16, 191	4 (SAKA)	Writt	en Ar	swers	114
As on 30.11.92	Project	9	Aug. of 14 Nos. 132 KV S/S	Hyderabad Phase II	R & M of Existing Plcc Equipment in Andhra - Pradesh Power System.	Estd of 220/132 KV S/S Mehboobnaga: & Kalwak- irthy & Trans Line.	R & M of Trans Works by Recon. Taderpalli- Ongole 13 KV S/C Line.	Njayawada TPS Stage III 2x210 MW)	fago Micro H.E.P.	fransmission Works in Issam	
	Discipline	٠C	Trans	9	Trans	₹.eet	Trans	_Thg	Нуд	Trans	
	Borrower	4	APSEB	APSEB	APSEB	APSFB	APSEB	APSEB	ARP	ASEB	
	State	3							Arunachal Pradesh	Assam	
	State SI. No.	2	48	49	20	51	52	53	-	-	
	Rng. SI.No.	1	48	49	20	i.	25	53	54	55	

115	Writ	tten Ans	wers		DEC	EMBE	R 7, 1992		Writte	n Answers	116
As on 30.11.92	Project	9	Eastern Gandak	Sone Canal	Karbigagia	Barauni	Hathidah, 400 KV Operation in Bihar- shariff-Begusarai Line	Patratu	Renovation & Revamping of Ranchi Power Supply.	220KV D/C Begusaraı- Purnea Lıne & S/S at Begusaraı	
	Discipline	S	Нуд	Hyg	RM7C	RM7C	Trans	RM7C	an	Trans	
	Borrower	4	внРс	внРС	BSEB	BSEB	BSEB	BSEB	BSEB	BSEB	
	State	· m	Bihar								
	State SI No.	2	-	2	ო	4	ĸ	9	2	ω	
	Rng SI No	1	56	22	28	29	09	61	62	63	

117	Wri	ittėn Ans	wers	AGR	AHAY	'ANA '	16, 19 <sup>.</sup>	14 ( <i>SA</i>	IKA)	Wı	itten A	lnswe	/s 118	į.
As on 30.11.92	Project	9	132KV Purnea-Katihar Line & S/S at Katihar.	Barauni 7 th Plan (Sp)	132 KV Sultanganj	135 MVAR Capacitors.	Patratu 7 th Plan (SP)	Tenughat TPS (2x210 MM)	Tenughat TPS (2x210 MM)	Tenughat TPS (2x210 MM)	Tenughat STG I	Dhuvrah 7th Plan CLA	UKAI 7th Plan CLA	
	Discipline	Ŋ	Trans	RM 7 S	Trans	ত	RM7S	Thg	Thg	Thg	Thg	RM 7C	RM 7 C	
	Borrower	4	BSED	BSED	BSEB	BSEB	BSEB	JIVAL	TVNL	TVNL	TVNL	GEB	GEB	
	State	8										Gujarat ·		-
	State St. No.	2	os	10	=	12	13	14	15	91 -	17	-	2	
	Rng. SI.No.	1	<b>5</b> 9	65	99	29	89	69	70	71	72	73	74	

Wr	itten Ans	wers		DE	CEMBER	<del>7</del> , 19	92		vvrm	len An	SW <del>0</del> /3
Project	9	Gandhinagar 7th Plan CLA	300 MVAR Capacitors	Baroda	Gandhinagar TPS St II Unit 3	220 KV S/S at Himatnagar	220 kv Kodınar Line	Kutch Lignite Unit 1 & 2	150 MVAR Capacitors	132 kv S/S at Valia	220/66 kv SS at Bhilad & Assoctd Lines
Discipline	S.	RM 7 C	ѿ	an	Thg	Trans	Trans	Thg	ឆ	Trans	Trans
Borrower	4	GEB	GEB	GEB	GEB	GEB	GEB	GEB	GEB	GEB	GEB
State	ю										
State SI No	2	ဇာ	4	2	ဖ	7	60	ത	10	=	12
Rng SI No	1	75	92	77	78 0 3	79	308	£6	82	83	84

Wri	tten Ans	rwers A	GRAHAYAN	A 16,	1914 (	(SAKA)	Writte	n Ansı	vers	12
Project	9	220 kv Limbdi-Dharan- gdhara Line & 220 kv S/S at DḥĀrangdhara	220 kv S/S at zerde & 220 kv Palanpur-Zerda Line	Gandhinagar TPS Unit 4	Utran Gas Turbine Plant	400 kv Asoj-Limbdi- Jetpur Line & S/S a Limbdi	Ukai 7th Plan SP	Dhuvran 7th Plan SP	Valsad	Mahuva Town
Discipline	S	Trans	Trans	Thg	Thg	Trans	RM 7S	RM 7S	9	9
Borrower	3	GEF B	e G	GELB	GEB	GERB	GEBB	GERB	GERB	GERB
State	8									
State St. No.	2	5	4.	15	16	17	18	61	50	20
Rng. SI.No.	1	82	99	87	88	68	06	16	95	63

123	Writ	ten Answers		!	DECE	MBEF	7, 19	92		Written	Answ	ers	124
As on 30.11.92	Project	g	Wanakbori 8th Plan	Gandhinagar 8th Plan	Sikka 1*120 MW	Utran Power	Dhuvaran TPS 8th Plan	Porbandar	Nadiad	500 MVAR Capacitor Bank Installatioก	Gir H.E.P. R & U	Gaj H.E.P.	
	Discipline	r.	RM 8	RM 8	Thg	Thg	RM 8	Qn	an	<u>~</u>	RO	Hyg	
	Borrower	4	GEB	GEB	GEB	GEB	GEB	GEB	GEB	GEB	HPSEB	HPSEB	
	State	ю.									Himachal Pradesh		
	State St. No	c <sub>y</sub>	22	R	24	52	<b>5</b> 8	27	58	&	-	8	
	Rng. St. No.	1	3	92	8	26	8	.8	001	101	50	163	

Wn	itten An	nswers	AGF	RAHAY	<b>/ANA</b> 16,	1914 ( <i>S</i> /	AKA)	Written /	Answen
Project	9	Baner H.E.P.	36 MVAR	Shimla	Bhakar Right Bank H.E.?. (5x120 MW)	132 kv D/C Jessore- Dehra Line	132 kv S.C Kunihar- shimla Line	132 kv S/C Giri- Paonta Line	Baner He Project
Discipline	S	Hyg	īS	3	æ	Trans	Trans	Trans	Нуд
Воггомег	77	HPSEB	HPSEB	HPSEB	H.P. Govt.	HPSEB	HPSEB	HPSEB	HPSEB
State	3								
late St. No.	2	က	4	Ŋ	ဖ	7	ω	6	01
Rng. SI.No.	1	20	105	106	107	108	109	110	111

As on 30,11.92	Project	Q	Gaj He Project (3x3.5 MW)	Repair & Maintenance of Bhaba Hydro Power Station	Panipat STG III Unit 4 & 5	Samapur Palwal	Faridabad 7th Plan CLA	Panipat 7th Plan CLA	300 MVAR	Panipat STG III Unit 4 & 5	165 MVAR
	Discipline	5	Нуд	P.	Thg	Trans	RM 7C	RM 7C	छ	Thg	ळ
	Воггомег	. 4	HPSEB	HPSEB	HSEB	HSEB	HSEB	HSEB	HSEB	HSEB	HSEB
	State	ဗ			Haryana						
	State St. No.	2	Ξ	2	<del>-</del>	~	က	4	ss	ဖ	7
	Rng. SI No.	1	112	113	114	115	116	117	118	119	82

12 2 3 121 8 122 9 123 '0 124 11 125 12 126 13 127 '	HSEB HSEB HSEB	5 bu bu	6 Karnal Jagadhri Rohtak
	HSEB HSEB	5 5 5 5 5 5 5	Karnal Jagadhri Rohtak
	HSEB HSEB	ñ ñ ñ	Jagadhri Rohtak
	HSEB	p p	Rohtak
	guan	3	
	USED.		Ambala Cantt
	HSEB	ñ	Yamuna Nagar
	HSEB	Trans	220/132KV at Sirsa & Narwana (Increasing Capacity)
	HSEB	3	Gurgaon
	HSEB	RM 7S	Fandabad 7th Plan S P
129 16	HSEB	Trans	220 kv D.C Kattnal- Shahbad Line & S/S at Shahbad

As on 30 11 92

Rng SINo	State St No	State	Воггожег	Discipline	Project
	2	3	T.	r,	$\omega$
130	71		HSEB	Trans	220kv PTP:s Rohtak, PTPS-Sonepat Line & S/S at Rohtak & Sonepat
131	18		HSFB	ऊ	45 MVAR
132	19		HSEB	RM 8	Panipat 8th Plan
133	20		HSEB	pn	Ambaia City
134	21		HAR Govt	RO	Bhara Right Bank H E P (5x120 MW)
135	-	Jammu & Kashmir	J&K	Thg	Pampore Gas Turbine Plant
136	-	Karnataka	KEB	Trans	Hantagally Shimoga
137	8		KEB	ß	110 MVAR Capacitor Banks
138	ന		KEB	Trans	Siva Sundaram

133	Writ	ten Ans	wers i	AGRAHA	YANA 16	i, 1914	(SAKA)	Written An	swers 134
As on 30.11.92	Project	9	Yelhanka TPP (French Credit)	220 kv D C Tallaguppa- Kotagunnur - Shimoga Line	Bangalore City (Urban Distribution)	255 MVAR Capacitors	Modernisation of Load Despatch Centre at Bangalore	97 5 MVAR, 11KV Shuĥt Cap Banks in 39 Nos. S/S in Karnataka	Enhan of Transformer Capacity of 220.110/11KV S. S at Belgaum
	Discipline	٠ ح	Thg	Trans	P	ß`	Trans	3	Trans
	Borrowar	4	KEB	KEB	KEB	KEB	KEB	KEB	KEB
	State	8							
	State St. No.	2	4	ഗ	ဖ	7	80	თ	10
	Rng. SI.No.	1	139	140	141	142	143	<del>1</del>	145.

135	Wr	itten An	swers	DECEN	ABER 7,	1992		W	itten A	nswer	s 136
As on 30.11.92	Project	o	hst. of 1x10MVA, 110 Transformer at Rane- bennyr S/S.	Establishment of new	86/11KV & asso. Lines. Varahi H.E.P.	Raichur TPS	Raichur TPS	Varahı H.E.P.	Ghataprabha H. Ł. P.	Mallapur Mini H.E.P.	Raichur TPS
	Discipline	5	Trans	Tans	Hyg	Thg	Thg	Нуд	Нуд	Нув	Thg
	Воггомег	4	KEB	KEB	KPCL	KPCL	KPCL	KPCL	KPCL	KPCL	KPCL
	State	69									
	State St. No.	8	=	5	13	14	15	16	17	18	19
	Ang. Sl.No.	1	146	147	148	149	150	151	152	153	154

Wri	itten An		,	<b>VGRAI</b>	HAYA	NA 16	, 1914	(SAKA)	Writte	en Ans	iwers 1
Project	9	Porngalkuthu	50 MVAR 11kv Capacitors	Kollam	Allapuzha	Thallasery	Pallakad	110 kv Sasthamcotta, Kayamkulam, Kumarakom & Assoctd. Lines	Kottayam	Poringalkuthu Hep	132 kv Ring Main Transmission system
Discipline	S.	Нуд	ß	· B'	B	P)	3	Trans	ያ	Нуд	Trans
Borrower	4	KSEB	KSEB	KSEB	KSEB	KSEB	KSEB	KSEB	KSEB	KSEB	Mani
State	6	Kerala									Manipur
State 61. No.	~	-	81	က	4	ស	ဗ	۲	80	G)	-
Ang. SI.No.	1	<b>35</b> 1	156	157	158	159	160	161	. 162	<b>3</b>	2

DE	ECEMBE	R 7, 1	992		. Writte	n Ansı	vers 14	0
haipul - hoi ba	Amarkantak	Korba	Satpura	86.4 MVAR Capacitors	220 kv Line Bina- Damoh Line & S/S	Itarsı - Satna	Power Evacuation Line from Tons H.E.P.	
rans	RM 7C	RM7C	RM 7	īS	Trans	Trans	Trans	
MPEB	MPEB	MPEB	MPEB	MPEB	MPEB	MPEB	MPEB	
nya Pradesh								

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171

5

169

5

174

As on 30.11.92

Project

Discipline

Borrower

State

State St. No.

Rng. SI.No.

9

N

165

166

9

2

139

Written Answers

Transmission Works

Trans

Miz

Mizoram

Imphal

3

Mani

Raipur - Korba

Trans

MPEB

Madhya Pradesh

<del>1</del>68

Writ	tten Ans	wers	AGRA	HAYANA 1	6, 1914 (	SAKA	1)	Writte	n Ansı	wers 142
Project	6	Pench 1 & 2 (2x210 MW)	Sanjay Gandhi 3&4 (2x210 MW)	Sanjay Gandhi 3 &4 (2x210 MW)	400 kv Itarsi-Bhopal Line & Assoctd. Works	Hasdeo Bango H.E.P.	Pench 1 & 2 (2x210 MW)	Bhopal City	220 MVAR Capacitors	Sanjay Gandhi 3 &4 (2x210 MW)
Discipline	Ŋ	Thg	Thg	Thg	Trans	Нуд	Thg	pn	S	Thg
Borrower	4	MPEB	MPEB	MPEB	MPEB	MPEB	MPEB	MPEB	MPEB	MPEB
State	3									
State St. No.	2	თ	01	=	12	13	14	15	91	17
Rng. Sl.No.	1	175	176	177	178	179	180	181	182	183
	State St. No. State Borrower Discipline Project	State St. No. State Borrower Discipline Project 2 3 4 5 6	State St. No. State Borrower Discipline 2 3 4 5 9 MPEB Thg	State St. No.         State         Borrower         Discipline         Project           2         3         4         5         6           9         MPEB         Thg         Pench 1 & 2 (2x210 MW)           10         MPEB         Thg         Sanjay Gandhi 3& 4 (2x210 MW)	State St. No.         State         Borrower         Discipline         Project           2         3         4         5         6           9         MPEB         Thg         Pench 1 & 2 (2x210 MW)           10         MPEB         Thg         Sanjay Gandhi 3&4           11         MPEB         Thg         Sanjay Gandhi 3 & 4           (2x210 MW)         (2x210 MW)	State SI. No.         State         Borrower         Discipline         Project           9         MPEB         Thg         Pench 1 & 2 (2x 210 MW)           10         MPEB         Thg         Sanjay Gandhi 3& 4 (2x 210 MW)           11         MPEB         Thg         Sanjay Gandhi 3 & 4 (2x 210 MW)           12         MPEB         Trans         400 kv Itarsi-Bhopal Line & Assoctd. Works	State SI, No.         State         Borrower         Discipline         Project           9         MPEB         Thg         Pench 1 & 2 (2x210 MW)           10         MPEB         Thg         Sanjay Gandhi 3& 4 (2x210 MW)           11         MPEB         Thg         Sanjay Gandhi 3 & 4 (2x210 MW)           12         MPEB         Trans         400 kv Itarsi-Bhopal Line & Assoctd. Works           13         MPEB         Hyg         Hasdeo Bango H.E.P.	State SI No.         State         Borrower         Discipline         Project           9         MPEB         Thg         Pench 1 & 2 (2x210 MW)           10         MPEB         Thg         Sanjay Gandhi 3&4 (2x210 MW)           11         MPEB         Thg         Sanjay Gandhi 3 &4 (2x210 MW)           12         MPEB         Trans         400 kv liarsi-Bhopal Line & Associd. Works           13         MPEB         Hyg         Hasdeo Bango H.E.P.           14         MPEB         Thg         Pench 1 & 2 (2x210 MW)	State SI.No.         State         Borrower         Discipline         Project           9         MPEB         Thg         Pench 1 & 2 (2x210 MW)           10         MPEB         Thg         Sanjay Gandhi 3& 4 (2x210 MW)           11         MPEB         Trans         400 kv Itarsi-Bhopai Line & Associd. Works           12         MPEB         Hyg         Hasdeo Bango H.E.P.           14         MPEB         Thg         Pench 1 & 2 (2x210 MW)           15         MPEB         Thg         Pench 1 & 2 (2x210 MW)	State SI, Mo.         State         Borrower         Discipline         Project           9         MPEB         Thg         Pench 1 & 2 (2x210 MW)           10         MPEB         Thg         Sanjay Gandhi 3& 4           11         MPEB         Thg         Sanjay Gandhi 3& 4           12         MPEB         Trans         400 kv ltarsi-Bhopal           13         MPEB         Hyg         Hasdeo Bango H.E.P.           14         MPEB         Thg         Pench 1 & 2 (2x210 MW)           15         MPEB         Ud         Bhopal City           15         MPEB         SI         220 MVAR Capacitors

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Rng. SI.No.	State St. No.	State	Вотожег	Discipline	Project
1	2	3	4	so.	<i>ه</i> .
<b>2</b>	<del>6</del>		MPEB	Trans	400 kv Indore- Nagda Line & Associd. Works
185	91		MPEB	3	Ratlam City
981	50		MPEB	Нуд	Bansagar Tons H.E.P.
187	2		MPEB	Thg	Sanjay Gandhı 1 &2 (2x210 MW)
88	25		MPEB	Trans	Mahendragarh Ta <b>p</b> Line
189	23		MPEB	gfT	Sanjay Gandhi 1 <b>&amp;2</b> (2x210 MW)
<u>8</u>	24,		MPEB	Trans	132 kv S/S at Raisen & Assocted Worsk
191	55		MPEB	Trans	220kv S/S at Pithampur & Assoctdd. Works.

145	Writte	en Answers	AG	RAHAYANA	A 16, 1	914 ( <i>SAF</i>	(A) I	Vritten	Answers	146
As on 30.11.92	Project	9	220 kv S/S Dewans & Indore-Dewas Line.	20 MVA, 132/33 kv Transformers at Neemuch, Sarnı, Pipariya	Amarkantak 7th Plan (CLA)	220 kv S/S at Neemuch & Nagda-Neemuch Line	220/132kv Transformers at Uljain	Buhranpur	220/132kv, 160MVA Trans- formers at Ratlam	Birsinghpur H.E.P (1x20
	Discipline	S	Trans	Trans	RM 7C	Trans	Trans	P	Trans	Нуд
	Borrower	4	MPEB	MPEB	MPEB	MPEB	MPEB	MPEB	MPEB	MPEB MW)
	State	м								
	State St. No.	2	56	22	28	8	99	93	32	33
	Rng. Sl. No.		192	193	194	195	196	197	198	199

W	ritten An	swers	Di	ECEM	BER 7, 1	992		Writte	n Ansv	vers
Project	O	185 MVAR Capacitors	132 kv Ghatabilod & 132 kv Lilo from Indore-Dhar Line	Amarkantak - Bag Filters	132 kv 5./S at Dhamnod & 132 kv DCDS Tap Line	Rewa	Sagar	132 kv S/S at Multar & Assicted Lines	Korba 7th Plan (Sp)	Gwalior
Discipline	v	No.	Trans	RMMSC	Trans	Pn	ρη	Trans	RM 7S	PΩ
Borrower	4	MPEB	MPEB	MPEB	MPEB	MPEB	MPEB	MPEB	MPEB	MPEB
State	ဇ									
State SI No.	2	34	35	36	37	38	39	40	41	42
Rng. Sl. No.	-	500	201	202	203	204	205	506	207	208

Wri	itten Ans	swors	A	GRAHAY	'ANA	16, 19	:4 ( <i>S</i> /	AKA)	Writte	n Ans	wers	150
Project	Q	Khargone	Amarkantak 7th Plan (Sp)	400 kv Bhopal · Bina Line & S/S at Bina.	Enercy Audit & Load Survey	Bhind	Shivpuri	Chhatarpur	69 Mvar Shunt Capacitors for U.D.	Rajanandgoon	Itarasi	Replacement of Meters
Discipline	5	P	RM 7S	Trans	B	B	3	B	PΛ	B	B	P)
Воггомег	73	MPEB	MPEB	MPEB	MPEB	MPEB	MPEB	MPEB	MPFR	MPEB	MPEB	MPEB
State	, (7)											
State St. No.	2	43	44	45	46	47	48	49	90		52	53
Ang. SI. Vo.	-	509	210	211	212	213	214	215	216	217	218	219
	State St. No. State	State St. No. State 2 Borrower Discipline Project	Vo. State St. No. States Borrower Discipline 2 3 4 5 4 5 43 MPEB Ud Kha	State SI. No.         State         Borrower         Discipline         Project           2         3         4         5         6           43         MPEB         Ud         Khargone           44         MPEB         RM 7S         Amarkantak 7th Plan (Sp)	State SI. No.         State         Borrower         Discipline         Project           2         3         4         5         6           43         MPEB         Ud         Khargone           44         MPEB         RM 7S         Amarkantak 7th Plan (Sp)           45         MPEB         Trans         400 kv Bhopal · Bina Line & S/S at Bina.	State SI. No.         State         Borrower         Discipline         Project           43         4         5         6           43         MPEB         Ud         Khargone           44         MPEB         RM 7S         Amarkantak 7th Plan (Sp)           45         MPEB         Trans         400 kv Bhopal · Bina Line & S/S at Bina.           46         MPEB         Ud         Enercy Audit & Load Survey	State St. No.         States         Borrower         Discipline         Project           43         4         5         6           43         MPEB         Ud         Khargone           44         MPEB         RM 7S         Amarkantak 7th Plan (Sp)           45         MPEB         Trans         400 kv Bhopal · Bina Line & S/S at Bina.           46         MPEB         Ud         Enercy Audit & Load Survey           47         MPEB         Ud         Enercy Audit & Load Survey	State SI. No.         State 3         4         5         Project           43         4         5         6           43         MPEB         Ud         Khargone           44         MPEB         RM 7S         Amarkantak 7th Plan (Sp)           45         MPEB         Trans         400 kv Bhopal · Bina Line & SyS at Bina.           46         MPEB         Ud         Enercy Audit & Load Survey           47         MPEB         Ud         Bhind           48         MPEB         Ud         Shixpuri	State SI. No.         State at State         Borrower         Discipline         Project           43         4         5         6           43         MPEB         Ud         Khargone           44         MPEB         RM 7S         Armarkantak 7th Plan (Sp)           45         MPEB         Trans         400 kv Bhopal · Bina Line & SyS at Bina.           46         MPEB         Ud         Enercy Audit & Load Survey           47         MPEB         Ud         Bhind           48         MPEB         Ud         Shivpuri           49         MPEB         Ud         Chhatarpur	2         3         4         5         6           43         4         5         6           43         MPEB         Ud         Khargone           44         MPEB         RM 7S         Amarkantak 7th Plan (Sp)           45         MPEB         Trans         400 kv Bhopal · Bina Line & SyS at Bina.           46         MPEB         Ud         Enercy Audit & Load Survey           47         MPEB         Ud         Bhind           48         MPEB         Ud         Shivpuri           49         MPEB         Ud         Chhatarpur           50         MPEB         Ud         Chhatarpur	2         3         4         5         6           43         MPEB         Ud         Khargone           44         MPEB         RM 7S         Amarkantak 7th Plan (Sp)           45         MPEB         Trans         400 kv Bhopal · Bina Line & Si/S at Bina.           46         MPEB         Ud         Enercy Audit & Load Survey           47         MPEB         Ud         Shinpuri           48         MPEB         Ud         Shinpuri           49         MPEB         Ud         Shinpuri           50         MPEB         Ud         Shinpuri           50         MPEB         Ud         Shinpuri           51         MPEB         Ud         Shinpuri           51         MPEB         Ud         Shinpuri           52         MPEB         Ud         Shinpuri           53         MPEB         Ud         Shinpuri           51         MPEB         Ud         Shinpuri           69         MAPEB         Ud         Shinpuri           60         MPEB         Ud         Shinpuri           60         MPEB         Ud         Shinpuri           60	State St. No.         States         4         5         6           43         MPEB         Ud         Khargone           44         MPEB         HM 7S         Amarkantak 7th Plan (Sp)           45         MPEB         Trans         400 kv Bhopal · Bina Line & SyS at Bina.           46         MPEB         Ud         Enercy Audit & Load Survey           47         MPEB         Ud         Shriyduri & Load Survey           48         MPEB         Ud         Shriyduri & Load Survey           49         MPEB         Ud         Shriyduri & Load Survey           50         MPEB         Ud         Shriyduri & Load Survey           50         MPEB         Ud         Shriyduri & Load Survey           60         MPEB         Ud         Shriyduri & Load Survey           70         MPEB         Ud         Shriyduri & Load Survey           80         MPEB         Ud         Shriyduri & Load Survey           81         MPEB         Ud         Shriyduri & Load Survey           82         MPEB         Ud         Shriyduri & Load Survey           83         Ud         Shriyduri & Load Survey           84         Ud         Shriyduri & Load Survey

151	Writ	ten Ans	we <i>r</i> s		DECEMBE	R 7, 1992		И	hitten	Answ	ers 152
As on 30.11.92	Project	9	Raigarh	Sanjay Gandhı T.P.S.	220 KV Auriaya Mehan Malanpur Line & Switching S/S at Mehgan	Electric Connections to Ht Consumers	Мһом	Chhindwara	Jagdalpur	Neemuch	400/220KV, 315 MVA Transformer at Bhopal
	Discipline	5	2		Trans	Trans	2	ñ	P	P	Trans
	Воггожег	4	MPEB	MPEB	WPE8	MPEB	MPEB	MPEB	MPEB	MPEB	MPEB
	State	3									
	State St. No.	8	35	55	8	22	88	29	09	19	62
-	Ang. Sl. No.	1	220	221	225.	223	224	. 225	226	227	228

153	Written Answers
As on 30.11.92	

AGRAHAYANA	16,	1914	(SAKA)
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Writton	Answers
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3 Maharashtra							
63 64 65 66 67 1 Maharashtra	Rng	. SI No.	State St. No.	State	Borrower	Discipline	rrojeci
63 65 66 67 1 Maharashtra		1	2	6	4	ĸ	9
63 65 66 67 1 Maharashtra						•	
65 66 67 68 58		529	63		MPEB	Trans	132/33 Kv S/S at Barwanı and Nımranı
65 67 68 1 Maharashtra		230	29		MPEB	Thg	Birsingpur State 1 (2x210 MW)
66 67 68 1 Maharashtra 2		231	65		MPEB	RM 8	Korba East PTS Plan R & M
68 1 Maharashtra 2		232	99		MPEB	RM 8	Satpura TPS 8th Plan
68 1 Maharashtra 2		233	67		MPEB	$\overline{\wp}$	Series Compensation on Itarsi-Barwaha 220kv D/C Line.
1 Maharashtra 2		234	89		MPEB	ळ	255 MVAR, 33 kv Capac- itor Banks Installation
2		235	-	Maharashtra	MSEB	Thg	Khaperkheda TPS (2x210 MW)
		236	2		MSEB	RM 7 C	Nasık

	Vritten A	Inswers	<b>:</b>	1	DECEMB	ER 7,	1992	W	ritten An	swers
Project	9	Koradi	Paras	Bhusawai	Khaperkheda Tps (2x210 N:W)	512 MVAR Capacitor Banks	Khaperkheda Tps (2x210	400 KV Channdrapur-Parlı Line	Lhaperkheda Tps (2x210 (MW)	Khaperkheda Tps (2x210 MW)
Discipline	. 2	RM 7C	RM 7 C	Rm 7 C	Thg	S	Thg	Truns	Thg	Thg
Borrower	4	MSEB	MSEB	MSEB	MSEB	MSEB	MSEB MW)	MSEB	MSEB	MSEB
State	3									
State St No	2	က	4	ĸ	ø	7	80	on •	10	=
Rng Si No	-	237	238	239	240	241	242	243	244	245

	As on 30.11.92	42
scipline	Project	W
5	o	/ritton A
Trans	400 KV Parli-Chandrapur	insværs
RM 7C	Koradi	ACI
S	30 66 MVAR Series AH Compensation on 220 Karad-Mi.aj Line AN	DALIAVANIA
P)	Satara City	46.44
S	546 MWAR Capacitors	
Trans	AKA) S/S to BnA	• • • • • • • • • • • • • • • • • • • •
Trans	Bhandara - Gondia	
P	Pune City	
Trans	220 kv & 132 kv S/S 420 kv & 132 kv S/S	
Thg	Chandrapur Unit 5 & 6	

Borrower

State

State SI. No.

Ang. SI.No.

G

**MSEB** 

246

MSEB

MSEB

4

248

247

MSEB

15

249

16

250

251

MSEB

MSEB

MSEB

8

252

19

253

MSEB

MSEB

20

254

21

255

MSEB

1 <b>59</b>	Wri	itten Ans	s <b>wers</b>		DEC	EMBE	FR 7, 1	992		Wr	Written Answers 160				
As on 30 11.92	Project	ę	Paras 8th Plan	Parli 8th Plan	Bhusawal Tps 8th Plan	Koradi 8th Plan	Nasik 8th Plan	Chandrapur 8th Plan	Chandrapur 500 MW	Mokokchung	NaginimoraTaz	Tuli-Naginimdra	M Chung-Zunhe		
	Discipline	S.	RM 8	RM 8	RM 8	RM 8	RM 8	- BM8	Thg	Trans	Trans	Trans	Trans		
	Borrower	4	MSEB	MSEB	MSEB	MSEB	MSEB	MSEB	MSEB	NAG	NAG	NAG	NAG		
	State	૯								Nagaland					
	State St. No	~	23	23	24	25	26	27	28	-	2	ဇ	4		
	Ang. SI.No.		256	257	258	259	260	261	262	263	264	265	566		

					14 ( <i>SAKA</i> )	VVII	tten Ansv	<i>vers</i> 162
9	Maluri - Wokha	IB Valley T.P.S	IB Tps Project	Bhanjanagar- Dubn Ling & S/S at Dubn	Orissa Power Tr. System Assc. with Indravati Hep	Talcher T.P.SR&MPHI	60 MVAR Capacitors for 88-89 Condition.	100 MVAR Capacitors for 89-90 Concition.
S S	Trans	THG	Thg	Trans	Trans	RM 7C	Ø	⊠ S
4	NAG	OPGC	OPGC	OSEB	OSEB	OSEB (CLA)	OSEB	OSEB
, m		Orissa						
2	ဟ	-	2	ო	4	ເດ	ဖ	7.
1	267	268	569	270	172	272	273	274
	•	267	267	267 268 269	267 268 269 270	267 268 270 271	267 269 270 272	267 269 270 272 273

					As on 30 11.92
Rng. Sl.No.	State SI No.	State	Воггожег	Discipline	Project
1	2	3	4	5	9
275	ω		OSEB	Trans	Aug. of 6 Nos. Transformer Capacity
276	ራ		OSEB	Trans	220KV Dubri-Bhadrak- Balasore Line & Bhadrak, Balasore S/S
277	10		OSEB	Trans	Orissa Power Tr. System Asso. with Indravati Hep
278	-		OSEB	Trans	Aug. of 5 Nos Trfmr Capacity
279	12		OSEB	RM 7C	Talcher T.P.S. R&M Ph I (CLA)
280	13		OSEB	PΩ	Bhubaneshwar
281	14		OSEB	ρŊ	Cuttack
282	15		OSEB	Ru	Chiplima H.EP.

165	Writ	ten Ans	wers	AGRA	HAYANA	16. 1 <u>.</u> 914	(SAK	A) W	ritten Answe	ers 166
As on 30.11.92	Project	9	Puń	Talcher T.P.S. R&M Ph I (Sp)	Aug. of Transformation Capacity at Talchar T.P.S	Interim Aug. of Sldc Bhubaneshwar	Energy Audit & Load Survey	220 KV Second Cırcuit Bhanja Nagar Chanka Line	132/33 KV 1×12.5 MVA Lilo & S/S at Kamkhya Nagar & Janpur	220KV D/C Intrconnection
	Discipline	5	PΩ	RM 7S	Trans	Trans	g <sub>n</sub>	Trans	Trans	Trans
	Borrower	4	OSEB	OSEB	OSEB	OSEB	OSEB	OSEB	OSEB	OSEB
	State	ဗ								
	State Sl. No.	2	16	17	8	19	20	21	22	23
	Rng. SI.No.	-	283	284	285	586	287	288	289	290

167	Wn	itten An	swers		D	ECEMBI	ER 7, 199	)2		Writte	n Ans	wers	168
A \s on 30.11.92				S) Bisra S/s S/s	220/KV S/s at Brajraj Nagar	s' :age II 8th	⊢ nagar D/c					_	
	Project	9		Beween NTPC : Bisra S/s Oseb Tarkera S/s	220/KV S/s at	Talcher TPS S': age II 8th Plan R&M	220 Kv Brajraj, nagar D/c Line	Batala	Amntsar	Taran-Taran	Ludhiana	Ropar STG-III	UBDC - I
	Discipline	5			Trans	RM8	Trans	3	3	3	3	Thg	Ru
	Воггомег	4			OSEB	OSEB	OSEB	PSEB	PSEB	PSEB	PSEB	PSEB	PSEB
	State	3						Punjab					
	State SI. No.	~			24	25	<b>5</b> 9	-	2	ဇ	4	ស	9
	Rng. SI.No.	1			291	282	263	294	295	536	297	298	536

Writ	ten Ans	wer:	AGRAHA	YANA 1	6, 1914 (	SAKA)	V	Vritter	Answ	vers	170
Project	6	220 KV Batala-Fatehgarh Line & S/S	220 KV Moga-Ferojpur Line & S/s.	Transformation Works in Ropar	Transformation Works in Taran Taran	UBDC - II	Ropar STG - III	Khein-Ratangarh	Kota TPS	220 kv D/c Anta-Kota Line	199 MVAR Capacitors
Discipline	જ	Trans	Trans	Trans	Trans	Hyg.	Thg.	Trans	Trg	Trans	20
Вотомег		PSEB	PSEB	PSEB	PSEB	PSEB	PSEB	RSEB	RSEB	RSEB	RSEB
State	6							Rajasthan			
State St. No.	CV.	7	œ	Ø	10	=	12	-	Ci	ო	4
Ang. SI.No	1	300	301	302	383	304	305	306	30%	306	309
	Borrower Discipline Project	State Borrower Discipline Project 3 4 5 6	State Borrower Discipline  3 4 5  PSEB Trans	State Borrower Discipline Project  3 4 5 6  PSEB Trans 220 KV Batala-Fatehgarh Line & S/S  PSEB Trans 220 KV Moga-Ferojpur Line & S/S  RSEB Trans 8.5/S.	State Borrower Discipline Project  3 4 5 6  PSEB Trans 220 KV Batala-Fatehgarh Line & S/S  PSEB Trans 220 KV Moga-Ferojpur Line & S/S  PSEB Trans RS/S.  PSEB Trans Ropar	State Borrower Discipline Project  PSEB Trans 220 KV Batala-Fatehgarh Line & S/S  PSEB Trans 220 KV Moga-Ferojpur Line & S/S.  PSEB Trans Transformation Works in Ropar  PSEB Trans Transformation Works in Faran Taran Taran Taran Taran Taran Taran Taran Taran Taran	State Borrower Discipline Project  9 4 5 6  PSEB Trans 220 KV Batala-Fatehgarh Line & S/S  PSEB Trans 220 KV Moga-Ferojpur Line & S/s.  PSEB Trans Transformation Works in PSEB Trans Transformation Works in Taran Taran	State Borrower Discipline Project  3 4 5 6  PSEB Trans 220 KV Batala-Fatehgam Line & S/S  PSEB Trans 220 KV Moga-Ferojpur Line & S/S  PSEB Trans Transformation Works in PSEB Transformation Works in PSE	State Borrower Discipline Project  3 4 5 6  PSEB Trans 220 KV Batala-Fatehgarth Line & S/S PSEB Trans 220 KV Moga-Ferojpur Line & S/S. PSEB Trans Transformation Works in PSEB Trans Popar PSEB Trans Transformation Works in Texas Transformation Wor	State         Borrower         Discipline         Project           3         4         5         6           PSEB         Trans         220 KV Batala-Fatehgath           Line & S/S         Line & S/S           PSEB         Trans         220 KV Moga-Ferojpur Line           R SEB         Trans         Transformation Works in Tanan           PSEB         Trans         Transformation Works in Tanan           PSEB         Trans         Transformation Works in Tanan           PSEB         Trans         Ropar STG - III           PSEB         Trans         Kheftr-Ratangarh           Rajasthan         RSEB         Trans           RSEB         Trans         Kheftr-Ratangarh	State Borrower Discipline Project  3 4 5 6  PSEB Trans 220 KV Batala-Fatehgarh Line & S/S PSEB Trans 220 KV Moga-Ferolpur Line & S/S PSEB Trans Transformation Works in RSEB Trans Transformation Works in Transformation Work

1 V	Vritten Al	nswers		DECE	MBER 7, 1	992	Writi	en An	5110/3
Project	. 01	Kota TP\$	220 kv D/c Koła-Beawar- Jodhpur Line	132/33 kv Lino & S/S at Raniwada	132/kV Line & S/S at Buhana	98 MVAR Capacitors	220 kV Ratangarh- Suratgarh Line & S/S at Suratgarh	Kota TPS 8th Plan R&M	250MVA Transformer at Heerapur
Discipline	S	Thg	Trans	Trans	Trans	S	Trans	RM 8	Trans
Borrower	4	RSEB	RSEB	RSEB	RSEB	RSEB	RSEB	RSEB	RSEB
State	8								
State St. No	67	Ŋ	ဖ	7	ω	6	01	=	5
Rng. SI No		310	311	312	313	314	315	316	317

Rng. SI.No.	State SI. No.	State	Borrower	Discipline	Project
1	2	ဗ	4 .	ĸ	9
318	13		Вај Govt.	Ru	Bhakra Righ Bank H.E.P. (5xx120 MW)
319	-	Sikkim	SKM	Hyg	UpperRongnichu
320	2		SKM	Hyg	Myong Chu Mini Hep
321	ო		SKM	Нуд	Myong Chu Mini Hep
322	4		SKM	Hyg	Upper Rongnichu
323	S		SKM	Hyg	Myongchu H.E.P.
324	ဖ		SKM	Hyg	Upper Rongnichu H.EP.
325	-	Tamil Nadu	TNED	Thg	Mettur Stage II Unit 3 & 4 (2x210 MW)
326	2		TNEB	RM 7C	Tuticorin
327	ဗ		TNEB	RM 7 C	Ennore (2x60+3x110 MW)
		1 : 1			

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Rng SI.No	State St. No	State	Вопомег	Dis scipline	Projet	_
1	2	6	4	S	9	
328	4		TNEB	       	44 MV AfCapacitors	
328	ហ		TNEB	gAT.	Mettur Stje II Unit 3 & 4 (2x210 M)	
330	ဖ		TNEB	Trans	TuticorinPS Power Evacuatii System	
331	۲		TNEB	Thg	Tutrcornitage II Unit 4 & 5 (2x210 M)	-
302	œ		TNEB	Trans	400 kV S at Snpera- mbadur	
333	<b>o</b>		TNEB	Trans	Transforers at Sriperantadur S/S	
334	01		TNEB	- RMMSC	Ennore Re Damage	
335	=		TNEB	Thg	Mettur Stje II Unit 3 & 4 (2x210 M)	
						•••

177	Writ	ten Ans	wers A	GRAH	AYAN	IA 16, 19 <sup>.</sup>	14 ( <i>SAKA</i>	l)	Written A	nswe	rs 178
As on 30 11 92	Project	و	Thcorin Stage II Unit 4 & 5 (1210 MW)	Z/110/11 kV Arasur S/S	3MVAR Capacitors	20/110 kV S/S at Athur & Assocted Lines	Ricorin Stage II Unit 4 & 5 (2210 MW)	Kmbakonam	20/110 kV Sathur S/S & 10 kV Lines	Theorin	20 kV Switching Station at
	Discipline	5	Гъд	Trans	S	Trans	Thg	3	Trans	P	Trans Madurai
	Воггомег	4	TNEB	TNEB	TNEB	TNEB	TNEB	TNEB	TNEB	TNEB	TNEB
	State	8									
	State SI No	2	12	13	14	ર.	16	17	81	19	50
	Rng. SI No.	1	336	337	338	339	0 340	341	342	343	344

73											
	Project	9	MOYARHEP	110/11 kV S/S at Poovalur with 1 2 KM Spor Line	230 kV S/S Udmalpet	Salem	Tirunelveli	Erode	North Madras TPS Power Evacuation System	Nariamanan Gas Turbine Plant (2x5 MW)	North Madras TPP (CFS Loan of ADB)
	Discipline	ro.	æ	Trans	Trans	3	3	3	Trans	Thg	Thg
	Вопочмег	4	TNEEB	TNE!'B	TNER 3	TNE <sup>H-3</sup>	TNE	TNEE	TNEH3	TNEES	TNEE3
	State	છ									
	State St. No.	2	21	25	23	24	25	56	27	28	59
	Rng SI.No	1	345	346	347	348	349	320	351	352	353

181	Writ	ten Ans	wers	AG	RAHA	YANA	16, 1	914 ( <i>SAKA</i> )	V	Vritten	Answ	<i>er</i> s 182
As on 30.11.92	Project	9	Madras	Kt₃ ndah	Er 10re 7th Plan SP	Me ttur ST II	Aurg. of Karaikuddy S/S	Act:dl. Load to 400 kV 220 M'\A Transfrmr. at Srt.perambudur	Pt. CC Equipments in 73 S/S	Tutticorin TPS	Tutticorin TPS	144 MVAR Shunt Ces pacitors for U.D.
	Discipline	S.	Pn	æ	RM 7S	THG	Trans	Trans	Trans	Thg	ß	PN
	Borrower	4	TNEB	TNEB	TNEB	TNEB	TNEB	TNEB	TNEB	TNEB	TNEB	TNEB
	State	3										
	State SI. No.	2	30	31	32	33	34	35	36	37	38	66
	Rng. SI No.	1	354	355	356	357	358	359	360	361	362	388

3 .	Writ	ten Ansı	wers	DE	CEMB	ER 7,	1992	W	rit <b>ten</b> .	Answe	ws 184
16:	Project	g	Tuticorin 8th Plan R & M	2nd 315 MVA Transformer at Sriperumbuddur 400 KV S/S	Tiruppur	Sholayar H.E.P. (2x35 MW)	230 KV Tiruchy Switching Station	Introduction of 400/110 kV Salem 400kV S/S	Nagapattanam	Ennore 8th Plan	55.8 MVAR Shunt Capacitors for U.D
	Discipline	5	RM 8	Trans	P	Вп	Trans	Trans	P	RM 8	3
	Вопочиег	4	TNEIB	TNEIB	TNEB	TNERS	TNEÆB	TNER	TNEF3	TNEB3	TNEF3
	State	6									
	State St. No.	8	94	14	42	63	44	45	46	47	48
	Ang. St. No.	1	364	365	386	367	368	369	370	371	372

Bra St Mo	State St. No.	State	Birower	Discipline	Project
-	2	9	4	ĸ	8
373	-	Tnpura	Ē	Нув	Gumti
374	-	Uttar Pvradesh	PRVUN	Thg	Unchahar - I
375	8		PRVUN	Thg	Unchahar - I
376	က		PSEB	Trans	132, KV Meerut RD, GZB, MED, College Meerut & Lakhaoti (Supp. Loan)
377	4		PSEB	Trans	132 KV Trans, Works in Mohamdabad, Kundesar, (Supp. Loan)
378	ហ		PSEB	Trans	132 Gorntinagar, Chinhat SGPGI (UTRETIA)Lucknow (Supp. Loan)
378	ဖ		PSEB	Trans	220KV Moradabad C.B. Ganj
380	7		PSEB	Thg	Tanda T.P.S.

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185 Written Answers

187	Wri	tten An	swers		t	DECEMB	ER 7, 19	92		Written	Answers	188
As on 30 11 92	Project	9	Harduaganj (CLA) PH I	Orra (CLA) PH I	Pankı (CLA) PH I	300 Mvar Capacitors for 88-89 Condition	220 Khara Saharanpur- Shamlı	220 KV NAPP-Simbholi	Tanda TPS	220 KV Unchahar- Fatehpur	250 MVAR Capacitors for 88-89 Condition	Anapara T P S
	Discipline	r.	RM 7 C	RM 7C	RN 7 C	छ	Trans	Trans	Thg	Trans	ळ	Thg
	Воггомег	4	UPSEB	UPSEB	UPSEB	UPSEB	UPSEB	UPSEB	UPSEB	UPSEB	UPSEB	UPSEB
	State	3										
	State St No	~	<b>60</b>	o,	10	=	5	13	14	15	9	17
	Rng SI No	1	381	382	383	384	385	386	387	388	389	390

Rng. Sl. No.	State SI. No.	State	Borrower	Discipline	Project
1	7	3	4	5	Q
391	18		UPSEB	Trans	132/33KV MAU
392	61		UPSEB	Trans	132 KV Trans. Works in East U.P. Gauriganj, Shankargarh
393	20		UPSEB	Thg	Anapara T P S
394	21		UPSEB	. Trans	132 KV Gomtinagar, Chinhat SGPGI (Utretia) Lucknow.
395	22		UPSEB	Trans	132 KV Trans Works in Mohamdabad, Kundesar.
396	23		UPSEB	Trans	132 KV Meerut Rd. GZB, Medical College Meerut & I akhaoti
397	24		UPSEB	Trans	132 KV Bastı, Domanaganı
86£.	25		UPSEB	Trans	132 KV Trans Works in Flast UP Gaunganj, Shank iro ith (Supp Loan)
	the control of the last state	an designa está estaparente de se esta de dispersamente disse d			a and comment of the

W	itten Ans	w <i>er</i> s		DEC	CEMB	ER 7,	1992		Writt	en <b>Answ</b> e	WS 1
Project	9	132 KV Bindal	Gazipur Cap. Augmentation	Anapara T.P.S.	Saidpur Cap. Augmentation	Tanda T.P.S	400kV/220 kV System Transmission Works	Varanasi	Maunath Bhanjan	500 MVAR Capacitors for 88-8 Condition	220 KV C.B. Ganj - Badaun
Discipline	S	Trans	Trans	Thg	Trans	Thg	Trans	3	3	ळ	Trans
Borrower	4	UPSEB	UPSEB	UPSEB	UPSEB	UPSEB	UPSEB	UPSEB	UPSEB	UPSEB	UPSEB
State	3										
State St No	8	56	27	28	53	30	31	32	33	25	35
Rng SI No.	-	399	400	401	402	403	40	405	406	407	804

193	3	Writt	en An	swers
As on 30.11.92				

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Written	Answers
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Rng. SI.No.	State SI. No.	State	Воггомег	Discipline	Project
1	2	3	4	5	9
409	36		UPSEB	3	Kanpur
410	37		UPSEB	Trans	132KV S/S Bhopa Rd. & Associated Line
411	38		UPSEB	Trans	132 KV Jawalapur-Chilla Line
412	39		UPSEB	RM 7C	Pankı (CLA) PH I
413	40		UPSEB	Trans	132 KV S.S at Srinagar (Garhwal)
414	14		UPSEB	Trans	220 KV Khurja-Jahangir- abad Line
415	42		UPSEB	Thg	Tanda T.P.S
416	43		UPSEB	Trans	132 KV Azamgarh Koilsa Line
417	44		UPSEB	Ro	Tiloth

	State St. No.	State	Borrower	Discipline	Project
Ī	8	3	4	s.	9
	45		UPSEB	æ	Chilla
	46		UPSEB	Вu	Pathri
	47		UPSEB	Pn	Fatehpur
	48		UPSEB	Pn	Beharach
	49		UPSEB	Thg	Anapara T P S
	S		UPSEB	P	Gorakhpur
	5		UPSEB	B	Bareilly
	ß		UPSEB	P	Allahabad
	ន		UPSEB	Trans	66 KV S/C Sharnagar- Joshimath Line
	ኔአ		UPSEB	Trans	Supplementary Loan, 400 kV & 220 kV Trans Works in Eastern U.P.

Box SI No	Crate St No	State	Borrower	Discipline	Project
-	2	3	4		
428	-	West Bengal	WBPDL	Thg	Kolaghat T.P.S. Stg. I
429	8		WBPDL	Thg	Kolaghat T.P.S. Stg. II
430	ო		WBPDL	Thg	Kolaghat T.P.S. Stg. I
431	4		WBPDL	Thg	Kolaghat T.P.S. Stg. II
432	ហ		WBPDL	Thg	Kolaghat T.S.P. Stg. II
433	ဖ		WBPDL	Thg	Kolaghat TPS Stg. II
434	7		WBPDL	RM8	Kolaghat TPS 8th Plan R&M
435	œ		WBPDL	RM7C	Bandel R&M PH I (CLA)
436	တ		WBPDL	RM7	Santaldih R&M PH I (CLA)
437	10		WBPDL	Trans	Behrampur Power System Strengthening
438	11		WBPDL	Trans	Transformer at Howrah S/S

199	Writ	tten <b>Ans</b>	wers	D	ECEMBER	7, 1992	₩r	wers 200		
As on 30.1192	Project	. 9	Adisaptogram Transformer Cap. Augmentation.	Satgachia Power System Strengthening.	400 KV S/C KTPDA. Durgapur Line	220 KV KTPS-Haidia LN & S/S at Haldia.	220/132kV S/S at Rishra.	Bandel R&M PH I (SP)	132KV Malda-Dalkhola Line	132 kV Jeerat-Barasat Line & S/S at Barasat.
	Discipline	5	Trans	Trans	Trans	Trans	Trans	RM 7S	Trans	Trans
	Вотомег	4	WBPDL	WBPDL	WBPDAL	WBPDAL	WBPDAL	WBSEB	WBSEB	WBSEB
	State	8								
	State SI. No		13	4.	<del>د</del>	. 9 <del>.</del>		8	61	
	Ang. SI.No.		439	440	144	442	443	444	445	446

201	Wri	itten An	swers	4	AGR/	HAY	'ANA	16, 1	914 (	(SAK	A)	Wr	itten i	Answ	ers	202
As on 30.11.92	Project	•	DPL Durgapur (CLA)	DPL REP. G.T.												
	Discipline	ro.	RM 7C	RMMSC									nts (7th Plan CLA)	nts (7th Plan SP)	nts (8th Plan)	nts (miscelpaneous)
	Borrower	4	DLP	DLP	or Discipline:-				& Distribution	(Capacitors)		g of Hydro Projects	Renovation & Modernisation of Thermal Plants (7th Plan CLA)	Renovation & Modernisation of Thermal Plants (7th Plan SP)	Renovation & Modernisation of Thermal Plants (8th Plan)	Renovation & Modernisation of Thermal Plants (miscelpaneous)
	State	હ			Abbreviations used for Discipline:-	Code Discipline Name	Thermal Generation	Hydro Generation	Trans & Transmission & Distribution	System Improvement (Capacitors)	<b>Urban Distribution</b>	Renovation & Uprating of Hydro Projects	Renovation & Modern	Renovation & Modern	Renovation & Modern	Renovation & Modern
	State St. No.	~	50	25			Thg	Hyg		ত	3	æ	RM 7C	RM 7C	RM 8	RMMSC
	Rng. Sl.No.	-	447	448												

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## Diesel Power Station at Brahmapuram

2090. SHRI P.C. THOMAS: Will the Minister of POWER be pleased to state:

- (a) the present position of diesel power sanctioned at Brahmapuram in Kerala:
- (b) whether fund has been sanctioned for the project; and
- (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (c). The proposal for setting up of a diesel power generating station at Brahmapuram (5x20 MW) in Kerala at an estimated cost of Rs. 296.80 crores was received by the Central Electricity Authority in February, 1992 from the Kerala State Electricity Board for techno-economic clearance. The scheme has not received techno-economic clearance of the CEA as none of the essential inputs/clearances required for the purpose has been tied up by the Kerala State Electricity Board. It could be sanctioned only after requisite funds have been arranged by the State Electricity Board and has received techno-economic clearance of the CEA.

#### Discussion Between India and Nepal

2091 SHRISURYANARAYANYADAV: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government and the Government of Nepal have discussed the matter to divert Koshi river water to Nepal recently; and

(b) if so, the outcome thereof?

Written Answers

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). Yes, Sir. India and Nepal have agreed for investigations and preparation of Sapt-Kosi Project report.

#### Electronic Exchanges in Calcutta

2092, DR. ASIM BALA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of electronic exchanges proposed to be installed in Calcutta; and
- (b) the time by which these are likely to be installed?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANAGAYYA NAIDU): (a) Seventeen local electronic exchanges are proposed to be opened in Calcutta.

(b) During 8th plan period.

## Telecast of Sanskrit News Bulletins

2093 DR A.K. PATEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government propose to telecast news bulletins and other programmes in Sanskrit news national hook up of Doordarshan?
  - (b) if so, the details thereof; and
- (c) if not, whether the Government propose to telecast the same in the near future?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):
(a) to (c). There is no proposal, at present, to telecast Sanskrit News Bulletin on Doordarshan on account of paucity of transmission time and resources.

### TV Studio at Vijaywada

2094. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:

- (a) by when the construction of TV studio at Vijaywada in Andhra Pradesh is likely to commence:
- (b) the estimated cost and the time required for its completion; and
- (c) the details of the features of the TV studio?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJA VYAS): (a) to (c). A TV studio Centre comprising of one studio alongwith associated technical areas equipped with professional grade colour equipments envisaged to be set up at Vijaywada. Site for the proposed studio centre has been taken over and orders for the supply of equipment involving long delivery schedule have also been placed on the manufacturers. Th normal lead time involved in completion of projects of this nature is about 4 years after formal approval of the project by the Government.

#### [Translation]

# Microwave Linkage from Nagpur-Bombay-Delhi Doordarshan

2095. SHRI TEJSINGH RAO BHONSLE: Will the Minister of INFORMA-

TION AND BROADCASTING be pleased to state:

- (a) whether the Government propose to telecast news of Vidarbha from Bombay-Delhi Doordarshan Kendras by setting up microwave link between Nagpur and Bombay-Delhi Doordarshan:
- (b) if so, the steps taken in this regard; and
  - (c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) to (c). The news pertaining to Vidarbha region and the programmes produced by Doordarshan Kendra, Nagpur are already being telecast, as a part of the regional TV service, from Doordarshan Kendra, Bombay which are relayed by all the TV transmitters in the State via satellite mode of linkage. Besides, important news of national significance pertaining to Vidarbha region is also included in the national news bulletins.

There is no proposal at present to link Doordarshan Kendra, Nagpur to Doordarshan Kendras either at Delhi or Bombay via microwave linkage.

[English]

## Telegram, Saving Bank and P.C.O. Facilities in Post Offices of West Bengal

2096. SHRI SUKHENDU KHAN: Will the Minister of COMMUNICATIONSTING be pleased to state:

(a) the number of post offices located in the villages of West Bengal where P.C.O.,

telegram and saving bank facilities are available;

- (b) whether the Government propose to provide such facilities in all the post offices in the rural areas of West Bengal in the near future;
  - (c) if so, details thereof; and
  - (d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTERY OF COMMUNICATIONS (SHRI V.P. RANGAYYA NAIDU): (a) The number of post office having PCO telegram and Saving Bank facilities, located in the villages of West Bengal is given here under:-

PCO and Telegram = 1868

Savings Bank = 7417

(b) to (d). While P.C.O. facility is planned to be provided in near future in all gram Panchayat villages in West Bengal either through post offices or Panchayat office, Grocer Shop etc. provision of Telegraph facility through these offices/shops etc. shall depend on public demand. Provision of Savings Bank facilities to the remaining 173 Post Offices in rural areas will depend on Public demand.

## Mutti-Lingual Sound for T.V.

- 2097. SHRIMATI PRATIBHA DEVI SINGH PATIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether the Doordarshan is planning to take up a project on multi-lingual sound for television in order to cater to a large rural audience who are not able to understand either English or Hindi;

- (b) if so, the details thereof; and
- (c) by when, the project is likely to start working?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):
(a) and (b). A project aimed at providing multiple language sound/subtitles along with a common picture envisaged to be set ub in collaboration with Department of Electronics (DOE) and Department of Science Technology (DST) is presently in the planning stage in the Research and Development (R&D) Wing of All India Radio and Doordarshan.

(c) Normally an R & D project of this nature takes about three years for completion after approval by the competent authority.

## Mali Delivery System in Maharashtra

2098. SHRI RAMCHANDRA GHAN-GARE: Will the Minister of ICOMMUNICA-TIONS be pleased to state:

- (a) whether the Government are aware of the fact that the mail delivery system in Bombay and other places of Maharashtra has deteriorated;
  - (b) if so, the reasons thereof; and
- (c) the steps taken to improve the postal services there?

DEPUTY MINISTR IN THE MINISTERY OF COMMUNICATIONS (SHRI P.V. RAN-GAYYA NAIDU): (a) No Sir. There have however, been occasional delays in the delivery of mails.

(b) These occasional delays are due to delays in transit caused by the transport

services like Airlines/Railways etc., ambiguities in address, non-use of pincode etc.

(c) Constant monitoring is done both at the field and Headquarters level and coordination is kept with Transport Agencies. Punitive action against the staff found responsible is also taken.

## Foreign assistance for Rejuvenation of Power Units

2099. SHRI HARADHAN ROY: SHRI ZAINAL ABEDIN:

Will the Minister of POWER be pleased to state:

(a) whether any foreign firms have of-

fered recently for rejuvenating power generating units in the country:

- (b) if so, the details thereof; and
- (c) the Government's reaction to such offers?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). Five foreign firms have submitted offers for rejuvenating thermal electricity generating units and three foreign offers have been received for hydel stations. Details are given in the attached statement.

(c) It would be for the concerned project authorities/State Electricity Boards to take a view in the matter.

#### STATEMENT

SI. No.	Name of the Foreign Firm Name	ame of the Unit to be rejuvented
THERMAL	GENERATING UNITS	
1.	M/S . Hitach ltd. Japan	Kothagudem 'A'
2.	M/S. I.H.I., Japan	Kothagudem 'A'
3.	ASEA Brown Bovery, Germany (ABB).	Talcher
4.	Man Energie Germany	Durgapur
<b>5</b> .	Technoppo Export of Russia (TPE)	Neyveli
HYDELG	ENEPRATING UNITS	
6.	ABB Power Generation, Baden, Switzerland	Neria Mangalam

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SI. No.	Name of the Foreign Firm	Name of the Unit to be rejuvented
7.	Hydro Vevey, Switzerland.	Neria Mangalam and Poringalkuthu.
8.	General Electric Company Canada.	Sabarigiri

# Additional Transmission Line for Mizoram Tripura and Assam

2100. SHRI N.J. RATHVA: Will the Minister of POWER be pleased to state:

- (a) whether the Government propose to start work on the additional transmission line for increasing the supply of power to the southern parts of Mizoram, Tripura and Assam; and
- (b) the time by which the scheme is likely to be finalised and the expenditure likely to be incurred thereon?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). There is a proposal to take up a Transmission Scheme (at a cost of Rs. 60.88 crores) for augmentation of 132 KV works in South Assam, Mizoram and Tripura under Central Sector. The Central Electricity Authority (CEA) has techno-economically appraised the scheme subject to certain conditions.

#### Farakka Thermal Power Project

2101.SHRI ZAINAL ABEDIN: Will the Minister of POWER be pleased to state:

(a) the number of units of the Farakka Thermal Power Project commissioned so far alongwith the capacity of power generation;

- (b) the number of units yet to be constructed;
- (c) the quantum of power to be generated at its final stage;
- (d) whether some uncertainty has appeared in regard to the construction of the last units of this project as originally planned;
  - (e) if so, the reasons therefor, and
- (f) the steps the Government propose to take in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) Three units of 200 MW each of Farakka Super Thermal Power Project of the National Thermal Power Corporation (NTPC) have been commissioned.

- (b) The first 500 MW unit has been testsynchronised in September, 1992.
- (c) The ultimate generation capacity of Farakka Super Thermal Power Project would be 2100 MW.
- . (d) to (f). Work on Stage-II (500 MW) of this project which was sanctioned in September,1989 could be started only after funding is tied up. It has been included in the list of projects posed to the World Bank under the time slice loan.

# Cost Analysis Re: Irrigation Scheme

2102. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether any cost-benefit analysis has been made in respect of the major and medium irrigation schemes as compared to the minor schemes; and
  - (b) if so, the details in this regard?

THE MINISTER OF WATER RE-SOURCES (SHRI, VIDYACHARAN SHUKLA): (a) and (b). Cost-benefit analysis of a major or a medium irrigation scheme cannot be compared with that of a minor scheme because scope and size of a project to be constructed at a particular site is governed by topography, water availability Hydrological and hydrogeological characteristics of the region and area to be irrigated. The three types are not-competitors but are supplemental for achieving optimum water resources development in any region.

So far as comparison of per hectare cost of creation of irrigation facilities through major/medium/minor scheme is concerned, it is observed that minor irrigation schemes are cheaper. The reasons being small schemes are area specific and cost of environmental safeguards, rehabilitation and resettlement, catchment area treatment, drainage facilities, extensive distribution network, and command area development works do not add to the overall cost of minor

schemes significantly. Further, useful life of major/medium projects is longer than the minor schemes.

#### [Translation]

# Telephone Exchanges in Madhya Pradesh

2103. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of COMMUNI-CATIONS be pleased to state:

- (a) whether telaphone exchanges in all districts of Madhya Pradesh are functioning properly;
  - (b) if not, the detailed reasons therefor;
- (c) the steps taken by the Government in this regard; and
- (d) the details of the new telephone exchanges proposed to b commissioned during the current year?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir. But there may be instances where exchanges are non-functional due to prolonged interruptions of power supply.

- (b) and (c). Do not arise in view of (a) above.
- (d) The details are given in the attached statement.

#### **STATEMENT**

#### Names of New Exchange Proposed in 92-93

- 1. Damoh
- 2. Manegaon

215	Written An	swers	DECEMBER 7, 1992	Written Answers	216
	3.	Handi			
	4.	Kanjai		Balaghat District	
	<b>5</b> .	Netra			
	6.	Linga			
	7.	Bhanegaon			
	8.	Amoda			
	9.	Aturgoan			
	10.	Baniagoan			
	11.	Chwidgarh			
	12.	Barsoor			
	13.	Bhansi			
	14.	Gadiras		Bastar District	
	15.	Kilepal			
	16.	Kuknar			
	17.	Makdi			
	18.	Bordehi			
	19.	Choona			
	20.	Patahakeda		Betul District ,	
	21.	Bisnoor			
	22.	Pankha			
	23.	Jambada			
	24.	Baldi			
	25.	Thana			

217	Written An	swers AGF	RAHAYANA 16, 1914 ( <i>SAKA</i> )	Written Answers	218
	26.	Bangrasia		Bhopal District	
	27.	Nipania			
	28.	Piparıya			
	29.	Parwatiya			
	<b>30</b> .	Gahj			
	31.	Bhanda District		Chhatarpur	
	32,	Totam			
	<b>33</b> .	Gourihar			
	34.	Sata			
	<b>35</b> .	Sıras			
	<b>36</b> .	Badagaon			
	37.	Jhilmili			
	38.	Khaperkheda District		Chhindwara	
	39.	Badchicholı			
	40.	Borgoan			
	41.	Gomgiwara			
	<b>42</b> .	Cyngrampur		Damoh District	
	<b>43</b> .	Tejgarh			
	44.	Jajhapur		Datia District	
	45.	Patadi			
	46.	Vikrampur			
	47.	Mankund		Dewar District	

219	Written An	swers	DECEMBER 7, 1992	Written Answers	220
	48.	Choubaradhira			
	49.	Jinwani			
	50	Kuwasari			
	51.	Eklduna			
	52.	Kherod			
	53.	Morçoan		Dhar District	
	54.	Sayawad			
	55.	Barodia			
-	56.	Deshwala			
	<b>57</b> .	Baloda			
	58.	Anda		Durg District	
	<b>59</b> .	Dadhi			
	60.	Караsі			
	61.	Patai		Gwalior District	
	62.	Raoti			
	<b>63</b> .	Sukarkhedi			
	64.	Bhagwara			
	<b>65</b> .	Pawarkheda			
	66.	Kothara			
	67.	Larkui		Hoshangabad District	
	<b>68</b> .	Bayan			
	69.	Bahaspur			
	70.	Purend			

221	Written An	swers	AGRAHAYANA 16, 1914 (SAKA)	Written Answers 222
	71.	Tamgaon	1	
	<b>72</b> .	Tajpura		
	73.	Attaheda		
	74.	Agra		
	<b>75</b> .	Padlia		
	<b>76</b> .	Gerota		Indore District
	<b>77</b> .	Rangwas	a	
	78.	Sagdod		
	79.	Bhorasla		
	80.	Maind		
	81.	Bhagora		
	<b>82</b> .	Techi		
	83.	Dhanpuri		
	84.	Ghana		
	85.	Barginag	ar	Jabalpur District
	86.	Seonitola	ı	
	87.	Surtlai		
	88.	Sahasan		
	89.	Chargao	n	
	90.	Vijayarag	phogarh	
	91.	Johila		
	92.	Chaka		
	93.	Badera		

223 1	Written An:	swers	DECEMBER 7, 1992	Written Answers	224
9	14.	Kundanpur			
9	<b>)5</b> .	Kathiawada			
9	6.	Tarkehdi		Jhabua District	
9	7.	Barketh			
9	8	Barzar			
9	9.	Udaigarh			
10	0	Khedi			
10	1	Khar			
10	2.	Bagmar			
10	<b>3</b> .	Sirpur		Khandwa District	
10	4.	Deotalai			
10	<b>5</b> .	Khamani			
10	<b>6</b> .	Dhulkot			
10	7.	Talakpura			
10	8.	Bamndi			
10	9.	Sinkhedi			
110	0.	Bonard			
11	1.	Dodwa			
11; Distri		Dharwar		Khargone	
Distri	a				
113	3.	Chachoria			
114	4.	Manimata			
119	5.	Khurampura			
110	<b>6</b> .	Moida			

225	Written An	swers	AGRAHAYANA 16, 1914 (SAKA)	Written Answers	226
	117.	Gulari			
	118.	Ganpur			
	119.	Tonki			
	120.	Katargao	•		
	121.	Hatnawad	i		
	122.	Mirzapur			
	123.	Ghughari			
	124.	Khatia		Mandla District	
	125.	Manikpur			
	126.	Bichiya			
	127.	Naoli			
	128.	Barda			
	129.	Era			
	130.	Loari			
	131.	Dhamnara	a	Mandsaur District	
	132.	Simlibara			
	133.	Baria-Ami	<b>a</b>		
	134.	Pawati			
•	135.	Pipaliahar	i		
1	136.	Baralai			
1	137.	Sirkhedi			
1	138.	Daba			
1	139.	Paloha			

227	Written Answers		<b>DECEMBER 7, 1992</b>	Written Answers	228
	140.	Lathgoan		Narsinghpur District	
	141.	Noni			
	142.	Nayakheda			
	143.	Niwari			
	144.	Jhamar			
	145.	Chhutmuda			
	146.	Jamgoan			
	147.	Nawapara		Raigarh District	
	148.	Kopir			
	149.	Кари 、			
	150.	Kastura			
	151.	Rajpur			
	152	Bilaspur			
	153.	Siltara			
	154.	Limtara			
	155.	Sandi			
	156.	Paanduka			
•	157.	Hirmi			
•	158.	Maglod			
1	159.	semra			
1	160.	Billaigarh			
1	161.	Jamgaon			
	162.	Khatti			

229	Written An	swers AGRAHAYANA 16, 1914 (SAKA)	Written Answers 230
	163.	Noniabareli	
	164.	Dighawan	Raisen District
	165.	Bagaspur	
	166.	Naktara	
	167.	Sultanganj	
	168.	Hardod	
	169.	Piplia-Rasoda	
	170.	Bakhed	Rajgarh District
	171.	Besna	
	172.	Lkhanwas	
	173.	Limachouhan	
	174.	Bodla	
	175.	Ghumka	Rajnand Gaon District
	176.	Mohra	
	177.	Nawagoan	
	178.	Barbodna	
	179.	Pachewa	Ratlam District
	180.	Mandawal	
	181.	Mandvi	
	182.	Kundanpur	
	183.	Khajuridevra	
	184.	Bhaiyadan	
	185.	Dhourpur	Sarguja District

231	Written An	IS <b>Wers</b>	DECEMBER 7, 1992	Written Answers	232
	186.	Wadrfnagar			
	187.	Ramnagar			
	188.	Uljhawan			
	189.	Khajuri Kalan			
	190.	Khandwa			
	191.	Semri-Dagi			
	192.	Brijesh Nagar			
	193.	Hiraj Khedi			
	194.	Dondi		Sekhore District	
	195.	Guundiva-varm	a		
	196.	Khajueiam Kasi	m		
	197.	Aarı			
	198.	Lakhanwara			
	199.	Fulara			
	200.	Nagandeori		Seoni District	
	201.	Bamhori			
	202.	Sunwara			
	203	Akhrar		Shahdol District	
	204	Ghunghuti			
	205	Bhawla			
;	206.	Neh'i-Sika			
:	207.	Bawarikheda		Shajapur District	
:	208.	Adalaikalan			

233	Written An	swers AGRAHAYANA 16, 1914 (	SAKA) Written Answers	234
	209.	Dewali-Khatsur	•	
	210.	Sudwas		
2	211.	Bijniakhed		
2	212.	Dharakhedi		
2	213.	Molta		
2	214.	Kanathar		
2	215.	Billow		
2	216.	Lahroli	Bhind District	
2	217.	Bharoli		
2	218.	Dehgoan		
2	219.	Sirsod		
2	220.	Madikheda	Shivpuri District	
2	21.	Bhamgarh		
<b>v</b> 2	22.	Vira		
2	23.	Kulholi		
2	24.	Budhera	Morena	
2	<b>25</b> .	Babçura		
2	26.	Daarakalan		
2	27.	Sonthwa		
2	28.	Radhpura		
2	29.	Dharnoda		
2	<b>30</b> .	Jhargar	Guna District	
2	31.	Umri		

235	Written An	swe/s	DECEMBER 7, 1992	Written Answers	236
	232.	Gadoli			
	233.	Bahadurpur			
	234.	Sihawan		Sidhi Districat	
	235.	Sohawal			
	236.	Tikari			
	237.	Palera		Tikamgarh District	
	238.	Jiran-Khas			
	239.	Pateta			
	240.	Lakhram			
	241.	Kukdur			
	242.	Seoni			
	243.	Bharni			
	244.	Kotmi			
	245.	Ghutku			
	246.	Dania			
	247.	Chilhati		Bilaspur District	
	248.	Kotmi-Sunar			
	249.	Chetma			
	250.	Pondri			
	251.	Kartala			
	252.	Tuman			
	253	Rampur			
	254.	Pinjada			

237	Written An	swers	AGRAHAYANA 16, 1914 (SAKA)	Written Answers	238
-	255.	Jai jaipu			
	256.	Birra			
	257.	Nawagar			
	258.	Jarwe			
	259.	Chandkh	edi		
	260.	Jawasia			
	261.	Indokh		Ujjain District	
	262.	Runkhed	la		
	263.	Gunawa	d		
	264.	Banbana	1		
	265.	Berchha			
	266.	Balabark	cheda		
	.267.	Sihoda			
	268.	Deo-kha	juri		
	269.	Hyderga	urh		
	270.	Billori		Vidisha District	
	271.	Wardha			
	272.	Teonda			
	273.	Udaipur			
	274.	Masood	pur		
	275.	Ghatera	1		
	276.	Anandp	ur		

[English]

#### Post Office Building in Assam

2104. SHRI PROBIN DEKA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of pst offices without departmental building functioning in Assam, at present;
- (b) whether the Government propose to construct some new buildings for the purpose; and
- (c) if so, the location and the allocation made during 1992-93 for this purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The number is 440.

- (b) Yes, Sir.
- (c) A list of post offices for which Government has approved construction of departmental buildings is given in the attached Statement. An allocation of Rs. 26 lakhs has been made during the year 1992 for the construction of post office buildings.

#### Statement

The List of Post Office Buildings Approved for Construction in Assam Circle

SI. No.	Name
1.	Guwahati University. P.O.
2.	Purana Titabar. P.O.
3.	Tingkhong. P.O.

	SI.	No.	Name
--	-----	-----	------

- 4. Howraghat. P.O.
- 5. Krishnai. P.O.
- 6. Pathsala. P.O.
- 7. Kampur. P.O.
- 8. Derby. P.O.
- 9. Lahoal, P.O.
- 10. Nagarbera. P.O.
- 11. Maibong. P.O.
- 12. Siliguri. P.O.
- 13. Jonai, P.O.
- 14. Barpathar. P.O.
- 15. Porbatour P.O.
- 16. Mukum Jn. P..
- 17. Barbhata, P.O.
- 18. Ratnapur Road. P.O.
- 19. Kalaigaon. P.O.
- 20. Agia. P.O.

#### Modernisation of Godavri Delta System

2105. DR. D. VENKATESWARA RAO: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether project report for the modernisation of Godavri Delta system was prepared and submitted to the Central Water Commission; and

(b) the time by which clearance is likely to be given?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYACHARAN SHUKLA): (a) The project report for modernisation of Godavari Delta System estimated to cost Rs. 226 crores was received in the Central Water Commission in February, 1991 for techno-economic appraisal. On examination, it was found to be deficient in basic planning aspects such as irrigation, crop and hydrology planning, conjunctive use of ground water and drainage component etc.. Also justification for modernisation/lining of the canals was not clearly brought out in the report. Therefore, the project report has been sent back to the State Government in June, 1991 for submission of a modified report, if considered necessary, after removing the deficiencies.

(b) The clearance of the project depends upon how soon the State Government complies with the observations of the Central Apprising Agencies and obtains clearances from the Ministry of Environment & Forests and Ministry of Welfare on environment, forests and rehabilitation & resettlements aspects.

#### **Telephone Directory of Calcutta**

2106. SHRI SOMNATH CHATTERJEE: Will the Minister of COMMUNICTIONSTING be pleased to state:

- (a) when the Last Telephone Directory of Calcutta Telephones was published;
- (b) when the next edition of the same is likely to be published; and
- (c) the reasons for the delay in publication of the Directory?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYANAIDU): (a) The last Telephone Directory of Calcutta Telephones was Published in September, 1989.

- (b) The next edition of Calcutta Telephone Directory is to be published shortly.
- (c) The directory of Calcutta telephones could not be published in time due to failure on the part of the Contractor.

Telephone Connections in West Bengal

2107. SHRIMALINIBHATTACHARYA: Will the Minister of COMMUNICATIONS be pleased to state the number of persons waiting for telephone connections in West Bengal district-wise as on October 31, 1992?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS(SHRI P.V. RANGAYYA NAIDU): The number of persons waiting for telephone connections in West Bengal, district-wise as on October,31,1922 is given in the attached Statement.

#### STATEMENT

	Telephone Conn	ections in West Bengal
SI. No.	Name of The District	Persons Waiting for Telephone Connections (As on 31.10.92)
1.	24-Parganas ( North)	721

# Earth Station for Electronic Mail Service in N.E. States

Dakshin Dinajpur

Total

17.

2108. SHRI UDDHAB BARMAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to instal earth station for electronic mail service in North Eastern States:

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16151

(b) if so, the details thereof with location; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Government proposes to use the Statellite for transmitting money Orders between stations.

- (b) Micro Earth Stations will be established in Shillong, Aizwal, Agartala, Kohima and North Lakhimpur so that money orders can be received and transmitted through statellite. This will be a part of network of 75 Micro Earth Stations in the country to start with.
  - (c) Does not arise.

#### PIB Office at Bhubaneshwar

2109, SHRI ANANDI CHARAN DAS: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government proposed t set up an office of Press Information Bureau at Bhubaneshwar in Orissa; and
  - (b) if so, by when it is likely to be set up?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b). Setting up of a branch office at Bhubaneshwar is included in the scheme under the Eighth Five Year Plan. However, its implementation would depend on the availability of financial resources.

# World Bank Loan for Hydro Electric **Projects**

2110. DR. KRUPASINDHU BHOI: Will the Minister of POWER be pleased to state:

- (a) whether the World Bank Loan is being obtained for setting up some Hydroelectric projects; and
- (b) if so, the amount of loan and the names of the States where those projects are likely to be located?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) The details of the Hydro-electric Projects receiving World Bank assistance are given in the attached Statement.

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Details of Hydro-Electric Projects Receiving World Bank assistance

			Million US \$
Si. No.	Name of Project & State	Installed Capacity (MW)	Amount of Loan
-	8	3	4
÷	Nathpa Jhakn, Himachal Pradesh	1500	437.0
ત્યં	Snnagar, Uttar Pradesh*	330	223.9
က်	Sardar Sarovar, Gujarat, Maharashtra, Madhya Pradesh	1450	300.0
₹	Koyna, St. IV Maharashtra	1000	230.0
ιń	Kalinadi, St. II, Karnataka	270	197.2
ဖ	Sharavathy Tail Race, Karnataka	240	130.0
۲.	Lower Periyar, Kerala	180	176.0

249	Wri	iten An	swers	AGR	AHAYANA	16, 1914 (	SAKA)	Written Answers	250
Million US\$	Amount of Loan	4	- Loan: 156.4 + Credit:156.0 M SDB						
	Installed Capacity (MW)	3	9009						
	Name of Project & State	2	Upper Indravati, Orissa	*Loan cancelled w.e.f 28.8.92	** Loan terminated on 15.12.91				
	St. No.	1	øj.						

#### Tourists Facilities at Ratnagiri in Orissa

# 2111. SHRI SUBASH CHANDRA NAYAK: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the Union Government have received any proposals from the Government of Orissa for promotion of tourism and provision of additional facilities for tourists particularly at Ratnagiri in Orissa during 1992-93:
- (b) if so, the details thereof and the action taken by the Government thereon;and
- (c) the financial assistance sanctioned/ provided to the State for the purpose during 1992-93?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b): Yes, Sir. The following proposals have been recently received from the Government of Crissa during 1992-93:

- (i) Way-side facilities at Ratnagiri
- (ii) Yatri Niwas at Puri
- (iii) Wayside amenities at Pipli and

#### Sakhi Gopal

- (iv) Yatrika at Puri
- (v) Publicity support for Bali Yatra, Konark Dance Festival and Garden Festival (Rairani Festival).
- (c) An amount of Rs. 30.05 lakhs has already been sanctioned out of Rs. 172.30 lakhs earmarked for Central financial assistance during 1992-93 for the state.

#### **Per-Capita Power Consumption**

2112 PROF. SUSANTA CHAKRABORTY: Will the Minister of POWER be pleased to state the per capita consumption of electricity in the country and the top and bottom ten countries in the world at present?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): The annual per capita consumption of electricity in the country during the year 1991-92 was 269.95 Kwh (Provisional). The annual per capita consumption of electricity in top ten countries and bottom ten countries is available for 1990 and is given in the attached statement I & II.

#### STATEMENT-I

Per Capita Consumption of Electricity of Top Countries during the year 1990.

SI.No.	Name of the Country	(In KWH)
1.	Norway	25083
2.	Canada	18149
3.	Sweden	17130
4.	Luxembourg	14054

253	Writte	n Answers	AGRAHAYANA 16, 1914 (SAKA)	Written Answers	254
	SI.No.	Name of ti	he Country	(In KWH)	
	5.	Finland		13118	
	6.	U.S.A.		12170	
	7.	Australia		9161	
	8.	Switzerla	nd	8097	
	9.	Germany	(F.P)	7420	
	10.	Germany	(D.P)	7280	

Source: Energy Statistics Year Book-1990 - United Nations.

STATEMENT -II Per Capita Consumption of Electricity of Bottom Countries During the Year 1990

I.No.	Name of the Country	(In KWH)
	Cambodia	8
	Chad	14
	Ethiopia	18
•	Mali	23
i.	Uganda	26
i.	Nepal	40
·.	Sudan	53
3.	Afghanistan	68
<b>).</b>	Myanmar	62
0.	Bengladesh	70

Source: Energy Statistics Year Book 1990 - United Nations.

# Improvement of Irrigation Projects

2113 SHRIMATI DIL KUMARI BHAN-DARI: Will the Minister of WATER RE-SOURCES be pleased to state:

- (a) whether some project for physical improvement of irrigation delivery system has been launched in the country with assistance of World Bank;
  - (b) if so, the details thereof;
- (c) whether some states have been included in this project;
- (d) if so, the criteria adopted for inclusion of States:
- (e) whether the Government propose to include Sikkim in this project;
  - (f) if so, the details thereof; and
  - (g) if not, the reasons therefor?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir.

(b) A National Water Management Project (WMP) is in operation with the assistance from the World Bank under IDA Credit No. 1770-IN for improvement and repairs of distribution system and to ensure better management through revised operational plans of existing surface canals (mostly major and medium). The Government of India signed the Development Credit Agreement with the International Development Association on 12.5.1987 for financing the NWMP. The World Bank has extended a credit assistance of 93.2 million SDR (equivalent to US\$ 114 million and Indian Rs. 148.2 crores at 1986-87 price level). The project is expected to spread over a period of 7 years beginning from 1986-87 upto 1992-93 with credit closing date being March, 1994. The purpose of

the project is to increase productivity and farm incomes in existing irrigation project through a reliable, predictable and equitable irrigation service.

- (c) At the commencement stage only three states namely Andhra Pradesh, Karnataka and Tamilnadu participated in the programme. However, gradually other states also realised the benefits accruing from NWMP. As a result, 6 other States viz. Bihar, Haryana, Kerala, Madhya Pradesh, Orissa and Uttar Pradesh have also joined the programme.
- (d) The States have to first identify the systems deficiencies of their old existing irrigation projects (mostly major and medium) and submit Summary Reports of their proposals of the Ministry. The cost per hectare is limited to Rs. 2500 per hectare at 1986-87 price-level.
- (e) The Government of Sikkim has not sent to include any such proposals to the Central Government.
  - (f) and (g). Does not arise.

# Lime Stone Deposits in Jammu and Kashmir

2114. SHRIMATI VASUNDHARA RAJE: Will the Minister of MINES be pleased to state:

- (a) whether huge deposits of Lime stone have been found in Jammu and Kashmir;
- (b) if so, the details along with estimated deposits thereof;
- (c) the steps taken by the Government for its extraction; and
- (d) the estimated amount likely to be incurred on its extraction?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Yas, Sir.

- (b) According to the State Government of Jammu and Kashmir, the limestone deposits of Kashmir region have been estimated at aroud three billion tonnes. The deposits available are both of cement as well as chemical grade.
- (c) Several cement plants, both of large and mini capacity, have been set up based on the rich limestone deposits available in cement grade in the State. A couple of small and medium sized calcium carbide plants have been set up based on chemical grade limestone deposits in the State.
- (d) The cost of extraction of limestone at the pit head varies from Rs. 50 to 75 per MT depending upon the scale of operation, location, geological disposition, infrastructural facilities available for exploitation of the deposits.

(Translation)

#### Air Services between Delhi and Patna

2115 SHRI VIJAY KUMAR YADAV: Will the Minister of CIVIL AVIATION AND TOUR-ISM be pleased to state:

- (a) whether there is any proposal to provide air service between Delhi and Patna in morning and evening as was being done earlier:
  - (b) if so, by what time; and
  - (c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir

- (b) Does not arise.
- (c) Due to adverse weather conditions over Patna in early morning hours and other stations enroute, the incidence of delays and cancellations are on the high side during winter season. The minimise such disruptions in winter and to maintain uniformity of timings throughout the year, Indian Airlines does not propose to introduce early morning service between Delhi and Patna for the present.

#### Indian Tourist Offices Abroad

2116 SHRI SYED SHAHABUDDIN: Will the Minister of CIVIL AVIATION AND TOUR-ISM be pleased to state:

- (a) whether Indian tourist offices located abroad have an annual target in terms of the number of tourists from their jurisdiction, country-wise;
- (b) if so, the target and the achievement for the last three completed years in respect of offices whose jurisdiction has generated more than 10,000 tourists during a year; and
- (c) the target for each of these offices for the current year?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No targets are fixed. However, the Government of India Tourist Offices abroad are expected to endeavour to improve upon the number of tourist arrivals of the previous year from their respective regions.

(b) The figures of tourist arrivals in the last three years from countries, where the Government of India Tourist Offices are located, are given below:-

259	Writt	en An	swers		0	ECE	<b>MBER</b>	7, 199	92		Writte	en Ans	wers	260
	1991	S	22,700	36,142	69,346	19,845	41,129	46,655	30,617	28,363	13,644	10,591	29,247	11,354
Tourist Arrivals	1990	4	30,076	41,046	79,496	24,353	49,194	59,122	34,278	32.570	18567	13,281	32,431	11,877
	1989	3	30,443	40,306	78,001	22,716	50,751	58.707	33,120	29.377	20,116	12,781	32,034	10,576
Country		(;)	Ausstralia	Carnada	France	Holland	ítaly,	Jap₁an	Makaysia	Singjapore	Sperin	Swenden	Swir tzerland	The illand
SI. No.		1	÷	٥i	m	4	ĸ	ဖ	7.	αi	ெ	10.	<b>1</b> .	12.

13.     2     3     4       13.     U.A.E     31,471     27,477       14     Bahrain     13,574     12,637       15     U.K.     229,496     235,151       16.     U.S.A.     134,314     125,300       17.     Germany     78,812     71,374	SI. No.	Country		Tourist Arrivals	
2 31,471 U.A.E 31,471 Bahrain 13,574 U.K. 229,496 U.S.A. 134,314 Germany 78,812			1989	1990	1991
U.A.E 31,471  Bahrain 13,574  U.K. 229,496  U.S.A. 134,314	1	2	3	4	5
Bahrain 13,574  U.K. 229,496  U.S.A. 134,314	13.	U.A.E	31,471	27,477	28,860
U.K. 229,496 2 U.S.A. 134,314 1 Germany 78,812	14	Bahraın	13,574	12,637	11,386
U.S.A. 134,314 1 Germany 78,812	15	Ü.K.	229,496	235,151	212,052
78,812	16.	U.S.A.	134,314	125,300	117,322
	17.	Germany	78,812	71,374	72,019

(c) Does not aries.

## Investment in Power Sector by Britain and America

#### SHRI PRAFUL PATEL: 2117 SHRI DHARMABIKSHAM:

Will the Minister of POWER be pleased to state:

(a) whether America and Britain have offered to make investment for setting up power projects in India;

- (b) if so, the details thereof indicating the names of the places; and
- (c) the capacity and estimated expenditure of the projects?

THE MINISTER OF STATE THE MIN-ISTRY OF POWER: (SHRI KALP NATH RAI): (a) to (c). A list of proposals received from private firms in U.S.A. (America) and U.K. (Britain) for investment in power sector in India is given below:

265 Writter	Answ	ers	DEC	EMBER 7,	1992	w	ritten Answers	266
Name of the Company/Country	5	GVK Industries, USA	ST Power System Inc. USA	Ashok Leyland/ Mission Energy (USA)/ APSEB	Spectrum Technolog- les USA	Enron Power Dev. Corpn. (USA)	North Eastern Energy Services Inc., USA/ Kalinga Power Corpn.	
Approx. Cost (Rs. Crores)	,	515.00	750 00 (Dec. 91)	3000 000 (26, l/nr)	506.00	6000.00 June '92)	1548.00 (Jun 92)	
Capacity (MW)	6	172.00 (Gas)	210.00 (Lig)	1000 00 (Coal)	200.00 (OCGT)	2550.00 (Gas)	500.00 (Coal)	
rit me of Project State	3	Jeguru padu CCGT/Andhra Pradesh	Zero Unit TPS of NLC/ Tamih Nadu	Viehrkhapatnam/ Andhra Pradesh	Kakinada/ Andhra Pradesh	Dabhol LNG TPS/ Maharashtra	Duburi TPS/Orissa	
S. S.	-	<del></del>	તાં	က်	<b>√</b>	ശ്	ဖ်	

267 Writte	n Answer	3	AGH	HAYANA 1	6, 1914 (	SAKA)	) 1	Written	Ansu	vers 268
Name of the Company/Country	3	Congentrix Inc. (USA)		Congentrix Inc. (USA)	Congentrix Inc. (USA)	Spectrum Technolo	yes (USA)	Gujarat Power Corpn.		Caithness Int. Power Corpn. USA
Approx. Cost (Rs. Crores)	4	1000 00		.1000.00	1000.00	40.00	(June 92)	573.73	Ltd. USA	125.00
Capacity (MW)	3	500.00	(Coal)	500.00 (2x250) (Coal)	500.00 (Coal)	20.00	(Gas)	615.00	(048)	60.00 (Hydro)
Name of Project State	2	Mangalore/Karnataka		Hissar I & II/Haryana	Bangalore/Karnataka	Dhankuni/West Bengal		Gandhar/Gujarat		Dandeli/Kamatak
Si. No.		7.		œ <b>ʻ</b>	တ်	10.		<del>;</del>		5.

SI. No.	Name of Project State	Capacity (MW)	Approx. Cost (Rs. Crores)	Name of the Company/Country
	2	3	4	5
• .6.	Bedth/Karnataka	210 00 (Hydro)	350.00	Caithness Int. Power Corpo. (USA0
4.	Almattı Dam/ Karnataka	270 00 (Hydro)	312 00	Asia Power Co. Ltd. (TAPCO) (USA) & Karnataka Power Corpn.
15.	Hospet/Karnataka	500.00 (Coal)	1350.00	HOK Intercontinental Ltd., (USA)
<del>6</del>	Raichur St. V/ Karnataka	500.00 (Coal)	1000.70	Public Power Int., Inc. (North East Energy), USA, Karnataka Power Corporation.
17.	Mysore/Karnatak	1000.00 (Coal)	3000.00	Public Power Int., Inc. (North East Energy), USA

l Written	Answ	ers AGR	AHAYANA 16, 1914 (SAKA)	Written Answers	1
Name of the Company/Country	5	• Chalais Holding Ltd (UK)			
Approx. Cost (Rs. Crores)	4	600.00			
Capacity (MW)	3	300.00 (Coal)			
Name of Project State	2	Dharwar/ Kamataka			
S. &	-	י גי			

274

# Revenue After introduction of Additional Local Calls

273 Written Answers

2118 SHRI C. SREENIVASAN: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the introduction of additional extra telephone call after the duration of every five minutes has vielded more revenue from the telephone subscribers to the Government: and
- (b) if so, the revenue earned by the Government after the introduction of the system during the last six months?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V.RANGAYYA NAIDU): (a) In the existing technology it is not possible to measure exclusively the additional telephone calls after the introduction of five minutes duration as the local calls metered will include calls of less than 5 minutes duration and STD and ISD calls.

The purpose of introducing five minute duration in local calls was to reduce congestion in the network for providing better service to the customer.

(b) Does not arise.

(Translation)

Setting up of T.V. Studios

SHRIMATI SAROJ DUBEY: 2119. SHRI RAM PUJAN PATEL:

Will the Minister of INFORMATION AND BROADCASTING to pleased to state:

(a) the number of T.V. studios for which foundation stones were laid during the last three years in the courtry:

- (b) the criteria of setting up these studios:
- (c) the reasons for not taking up the construction work in Allahabad so far; and
- (d) the time by which the construction work is likely to start?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND **BROADCASTING (KUMARIGIRLIA VYAS):** (a) Foundation stones were laid for setting up of T.V. Studio Centres at Vijayawada, Allahabad and Hissar during the last three years, on 7th Jan. 1990, 7th July 1990 & 12th Feb., 1991, respectively.

- (b) Whereas Vijayawada and Allahabad have been selected for establishment of T.V. studio centres in view of their cultural importance, it is envisaged to set up full-fledged T.V. studio Centre at Hissar in Haryana in accordance with Doordarshan's long-term objective to provide primary (regional) T.V. service in each State produced in the lanquage of the respective State.
- (c) and (d). There has been a time-lag in finalising the scheme for establishment of a T.V. Centre at Allahabad because the question of further expansion of studio facilities in the country was required to be reviewed. Civil works in respect of setting up of a T.V. Studio Centre at Allahabad will be taken up after the approval of the project by the competent authority.

Films on Indian Tourism on Star T.V.

SHRI PRAKASH V.PATIL: 2120. SHRI N.J. RATHVA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal under consideration of Government for arranging

telecast of films on Indian tourism on STAR T.V. to attract more foreign tourists;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). A decision has already been taken to provide films produced by the Department of Tourism for being telecast, free of cost, through various channels of the Star T.V.

(c) Does not arise.

(English)

#### **Committee on Power Projects**

2121. SHRI SURENDER REDDY: Will the Minister of POWER be pleased to state:

- (a) whether the Government propose to wind up the high powered standing Committee on power projects; and
- (b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) No, Sir. There is no such committee.

(b) Does not arise.

#### Telephones Bills of Ministers

2122. SHRI V.DHANANJAYA KUMAR: Will the Minister of COMMUNICATIONS be pleased to state:

 (a) whether any limit has been prescribed for telephone calls for Ministers;
 and (b) if so, the details of the telephone bills, both residential and office telephones of various Union Ministers during the last one year?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Department of Telecom has not prescribed any limit for the Telephone calls made by Ministers.

(b) Information is being collected and shall be placed on the table of the House as early as possible.

(Translation)

# Assistance for Kosi Canal Irrigation Project

2123. SHRI BHOGENDRA JHA: Will

Minister of WATER RESOURCES be used to state:

- (a the proposed irrigation potential of the Western Kosi Canal in Madhubani district of Bihar and the position in regard to digging work of the main canal, digging work of the Eastern and Western branch canals of the Kamla river and the construction of Sypon aross the Kamla river, separately;
- (b) whether the Union Government have raised the financial assistance from 20 crores as origianlly requested by the Government of Bihar; and
- (c) if so, the details of assistance proposed to be provided during '1992-93?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYACHARAN SHUKLA): (a) The proposed Irrigation Potential of Western Kosi Canal under Madhubani district of Bihar is 1,08,901 hectares. The reported progres of earthwork (as on 30.6.92) on various structures is as under:-

		10, 1914 (SANA)	VVIIII Answers 2/8			
S.No.	Name of Structure	Length (Kilometres)	Progress			
1.	Western Kosi Main Canal	56.50	100% in 40 Kms leaving gaps for structures.			
2.	Jhanjharpur Branch Canal	41.68	71%			
3.	Ugranath Branch Canal	36.50	22% from R.D. 2-11.3			
4.	Sakari Branch	44.30	50%			
5.	Kakarghati Branch Canal	Work stopped	this being part of Phase III.			
6.	Saharghat Branch Canal	Not reported	. 69%			
7.	Kamala Syphon	Work started in Feb. 1992, work in 47 metre length taken up.				

(b) and (c). The working group of the Planning Commission recommended an outlay of Rs. 30 crores for Western Kosi Canal for the year 1992-93 against Rs. 20 crores proposed by the State Government.

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (c). The information is being collected and will be laid on the Table of the House.

(English)

#### Import of Power Generating Sets

2124.SHRI VIJAY NAVAL PATIL: Will the Minister of POWER be pleased to state:

- (a) the details of power generating sets manufactured by BHEL capacity-wise during each of the last three years;
- (b) the total amount spent on import of power generating sets during the above period; and
- (c) the steps taken or proposed to be taken to make the country self-sufficient in this regard?

(Translation)

# **National Water Grid Programme**

2125. SHRI CHHITUBHAI GAMIT: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government have started a national water grid programme;
  - (b) if so, the details thereof; and
- (c) the efforts being made by the Government to implement the programme?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). A National perspective for water Resources Development prepared by Government envisages inter-linkages between various Peninsular rivers and Himalayan rivers separately for transfer of water from water rich basins to water short basins for optimum utilisation of water resources.

(c) Government has established National Water Development Agency (NWDA) in 1982 for firming up these proposals. A total of 36 water transfer links, 17 under Peninsular component and 19 under Himalayan component have been identified by NWDA. While office studies of 9 links under Peninsular component have been completed, studies of balance links have been included in VIII Plan. Also investigations of 9 links of Peninsular component and 3 links of Himalayan component have been included in the VIII Plan programme of the Agency.

(English)

#### Gas Based Power Project in Delhi

2126.SHRI GURUDAS KAMAT: Will the Minister of POWER be pleased to state:

- (a) whether the Government have short listed several private companies for the execution of 600 MW/gas based power project in Delhi; and
  - (b) it so, the details and reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) On the basis of evaluation of 16 empends received against open offer by DESU, the following six parties have been shortlisted and requested to submit detailed project reports for Rawana gas based power project for consideration:

- 1. Reliance Industries Ltd.:
- 2. R.P.Goenka:
- 3. Straw Products;
- 4. Vam Organics;
- 5. NTPC & Asea Brown Boveri:
- 6. Northern Engineering Inc., USA.

[Translation]

# Foreign Tourists Visited Ajanta and

- 2127. DR. GUNWANT RAMBHAU SARODE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) the number of foreign tourists visited Ajanta and Ellora during 1990-91 and 1992, till date:
- (b) the amount allocated to attract more tourists, to provide more facilities and development of areas around Ajanta and Ellora during the above period; and
- (c) the details of the proposed plan of the Union Government in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The relevant statistics are not available.

(b) and (c). During 1990-91, an amount of Rs. 16.95 lakhs was sanctioned by the Central Government for the construction of a tourist reception centre at Aurangabad and a sum of Rs. 2.98 lakhs was released for producing publicity material on Ajanta and Ellora.

A project has been recently approved,

for the conservation and development of Aanta and ellora with assistance from the Economic Cooperation Fund (DECF) of Japan at a total cost of Rs. 81.71 crores.

## [English]

# Recruitment of Pilots and Airhostesses by AI and IA

2128. DR SHRIVATIK.S. SOUNDRAM: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to stte:

- (a) the total number of pilots and air-hostesses recruited by the Indian Airlines and the Air India during the last three Years, State-wise; and
- (b) the number of candidates selected for the posts of pilots and air-hostesses during 1992, as on date?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCIDIA): (a) and (t). Information is being collected.

## Delivery of postal Articles in West Bangai

2129. SHRI SUBRATA MUKHER-JEE:

> DR. ASIM MASUDAL HOS-SAIN:

> SHRIRAMACHANDRADOME:

Will the Minister of COMMUNICATIONS, be pleased to state:

- (a) whether there has been increase in the instances of dalay in the delivery of postal articles and their shortage in Raiganj, i Murshidabad, Dinajpur districts in West Bengal;
  - (b) if so, the reasons therefor;

- (c) the number of complaints received in this regard during 1991 and 1992, as on date; and
- (d) the action taken by the Government to improve the service in West Bengal?

THE DEPUTY MINSTER IN THE MIN-ISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) there is no increase in the case of delay in delivery or shortage of postal articles. However, shortage of embossed envelope of Rs.1/- has come to notice.

- (b) The shortage of embossed envelopes is due to inadeaute supply by the India Security Press Nashik.
- (c) The following number of Complaints have been received in West Bengal Circle.

Year	No. of Complaints .
ູ1990-91	1666
1991-92	e 1324
1.4.92 to	669
31.10.92	•

- (d) The following steps have been taken to improve the services in west Bengal:
  - (i) Constant monitoring of transmission and delivery of mails
  - (ii) Close coordination with the transport Agnecies.
  - (iii) The matter has been taken up at the highers level with the Inidia Security Pres to arrange adequate supply of embossed envelopes.
  - (iv) Immediate shortage is met by di-

version of stock from less needy offices/Circles.

[Translation]

### **Biling of Telephones**

2130. SHRI GOVINDA CHANDRA
MUNDA:
SHRIPHOOLCHAND VERMA:
SHRI B.L. SHARMA PREM:
KRISHAN DUTT SULTANPURI:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the total number of compalints received by his Ministry during the last three years regarding excess billing of telephones, States-wise; and
- (b) the action being taken by the Government to avoid such complaints in future?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) (i) Total number of complaints received by Ministry of Communications during the last three years regarding excess billing of telephones is 6.71.658

- (ii) State wise details are furnished in the attached statement
- (b) the following steps are being taken to avoid such complaints in future.
- (i) Exchange equipments including meter Circuits are tested regularly to eliminate any possibility of wrong

metering.

- Meter romms are locked and restrictions have been imposed for the entry into main distribution frame (MDF) rooms.
- (iii) All the vital points where there is a possibility of deliberate mischief or tampering of telephone lines like distribution points are kept locked.
- (iv) Identification of all subscribers whose current fortnightly meter reading show sudden spurts and as soon as these spurts are noticed the telephone lines are placed under observation. special equipment called Multi Line Observation Equipment (MLOE) is utilised for this purpose.
- (v) Customers served by electronic telephone exchange are provided with dynamic STD control facility with which they can lock or unlock their STD/ISD services and thereby exercise efective control to use their telephone by others. In addition, they get details bills for STD/ISD calls.
- (vi) Automatic Message Accounting (AMA) equipment are also being installed in some of the non-digital exchanges to provide detailed billing to theri subscribers.
- (vii) To avoid clerical errors, billing work has been computerised in all metro districts and now it is being undertaken in other important cities and towns.

## STATEMENT-

List of number of complaints during the last 3 years State-Wise: (1989-90 to 1991-92)

SI. No.	Name of the State	No. of complaints	
1.	Andhra pradesh	31,335	
2.	Assam	10,602	
3.	Bihar	24,366	
4.	Gujarat	44,448	
<b>5</b> .	Haryana	° 25,282	
6.	Himachal Pradesh	4,401	
7.	Jammu & Kashmir	9,130	
8.	Kamataka	34,592	
9.	Kerala	36,634	
10.	Madhya Pradesh	<b>30</b> ,831	
11.	Maharashtra	<b>1,09,4</b> 27	
12.	Goa	3,111	
13.	Arunachal Pradesh	178	
14.	manipur	203	
15.	Mizoram	163	
16.	Meghalaya	1,032	
17.	Magaland	513	
18.	Tripura	654	
19.	Orissa	12,712	
20.	Punjab	37,579	
21.	U.T. Chandigarh	6,928	

SI. No.	Name of the State	No. of complaints
22.	Fajasthan	11,564
<b>23</b> .	Tamil Nadu	44,906
24.	Pondicherry	1,159
25.	Uttar Pradesh including Sikkim and Anaman Nicobar	88,035
27.	Delhi	48,062
•		6,71,658

## [English]

## Pazhasi Japanese Assistance for Project for Tourism in Kerala

- 2131. SHRIMATI SUSEELA GOPALAN: Will the M!nister of CIVIL AVIA-TION AND TOURISM be pleased to state:
- (a) whether the Union Government are considering to undertake the Pazhasi Tourism Development Project in Kerala with japanese assistance;
  - (b) if so, the details thereof;
- (c) the time by which the work on this project is likely to be started and completed;
   and
- (d) the estimated expenditure likely to be incurred thereon?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) to (d). Does not arise.

## Gas-based Power project in Barak Valley

2132. SHRI DWARKA NATH DAS: Will the Minister of POWER be pleased to state:

- (a) whether there is any proposal to set up a gas-based power project in Barak Valley;
- (b) if so, when the construction work is to be taken up and the time by which it is likely to be completed; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (c). The information is being collected and will be laid on the Table of the House.

# Decontrol orf Power Transmission and Distribution

2133. SHRI CHANDULAL CHANDRAKAR: Will the Minister of POWER be pleased to stie:

- (a) whether the Government have decided to open power transmission and distribution centres in country through private entrepreneurs;
  - (b) if so, the details thereof;
- (c) whether there is any proposal to set up any new power transmission and distribution centre in Chhattisgarh area of madhya Pradesh; and
- (d) if so, the details thereof THE MINSTRER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). The general policy of the Government provides for participation of private Sector in electricity generation, supply and distribution
- (c) and (d). A number of EHV substations have been approved for construction in Chattisgarh region, these include;
  - 1. 400 Kv st b-station at Siltara and Barsur
  - 2. 220 Ky sub-station at Urla

- 3. 220 Kv sub-station at Raigarh
- 132 Kv sub-station at khariagarh, Oogargarh, kawardha, Modcement, B. Bazar, amedi, Chilhoti, pathalgao, Ambikapur and Saraipalli.

#### Telephone Connections in Keraala

2134. SHRI A. CHARLES: SHRIRAMESH CHENNITHALA: PROF. K.V. THOMAS:

Will the Minster of COMMUNICATIONS be pleased to state:

- (a) the district-wise number of persons on the waiting list for telephone connections in Kerala; and
- (b) the steps taken or proposed to be taken to clear the waiting list?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) District-wise list for telephone connections in Kerala as on 31.10.92 is given below:-

1.	Alleppey	•	14828
2.	Calicut		24903
3.	Cannanore	-	23013
4.	Eranakulam	-	41129
<b>5</b> .	lduki	-	7072
6.	Kasargaod	•	13582
7.	Kottayam	•	24254
8.	Malappuram		22680
9.	Palaghat	•	12357

(b) About 80,000 new telephone connections are planned to be provided during the year 1992-93 subject to the availability of equipment and resources. The remaining applicatts are proposed to be provided with telephone connections progressively during 8th five Year plan which envisages:-

to provide telephone connections practically on demand in rural and tribal areas.

Waiting period for telephone connections not to exceed tswo years for large telephone systems.

#### **Energy Conservation**

2135. SHRI CHETAN P.S. CHAUHAN: Will the Minster of POWER be pleased to state:

- (a) whether any measures have been taken to conserve energy keeping in view the overall power shortage in different parts of the country;
  - (b) if so, the details thereof; and

(c) the amount of energy expected to be conserved during the current years as result of the measures taken so far?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). The Government has initiated several energy conservation measures including demonstartion projects, partially subsidised energy audits, pump-rectification schemes in the agricultural sector, introduction of special creidt schemes through IDBI for financing energy conservation schemes in industries and awareness campaigns to educate the target groups in various sectors of economy. The measures also include encouraging investment in energy conservation equipment by various categories of users etc. National energy Conservation Awards have been instituted to motivate improvement in energy efficiency performance by industrial units.

(c) It is still too early to quantify the result of the various conservation measures intitiated in recent years. Benefits could be more meaningfully assessed after a laspse of some time. [Translation]

## (e) if so, the details thereof?

### **Rural Electrification**

2136. DR P.R. GANGWAR; SHRI MANIKRAO HODLYA GAVIT:

Will the Minister of POWER be pleased to state:

- (a) the number of villages electrified with the assistance of the Rural Electrification Corporation and the expenditure thereon by the end of Seventh Plan period in each State, year-wise and district-wise;
- (b) whether the Government propose to electrify all the villages in the country;
- (c) if so, the time by which these would be electrified:
- (d) whether the Rural electrification
   Corporation propose to issue bonds for public subscription to augment rural electrification;
   and

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) The year-wise and state-wise number of villages electrified in the seventh plan period along with funds disbursed by Rural Electrification Corporation is given in the attached Statement.

- (b) and (c). Yes, Sir. The Eighth Five year Plan envisages electrification of 50,000 villages including 10,000 through Non-conventional Energy Sources. Electrification of all the villages in the country would depend upon the availability of resources and the willingness of the States to take up the programme.
- (d) and (e). The Rural Electrification Corporation proposes to raise Rs. 105 crores by issue of Tax free bonds and Govt. Guaranteed bonds during the current financial year for meeting its plan outlay.

295 Written Answers

STATEMENT

period.	
Plan	
7	
during	3
REC (	
N	
SEBs and funds disbursed by	
575	•
orted	
9	
e electrified as	
illage	
Yearwise and statewise vii	

SI. No.	State	1985-86	90	1986-87	28-5
		Viilages Electrified	Funds Disbursed (Rs./lakhs)	Villages Electrified	Funds Disbursed (Rs./lakhs)
1	2	3	4	5	9
	Andhra Pradesh	804	2996	908	4648
۲,	Arunachal Pradesh	0		0	
હ	Assam	1620	2120	1468	1335
4	Bihar	2117	1866	3120	3016
ĸ	Goa	0		0	
ý	Gujarat	799	1928	595	1711
7.	Haryana	0	852	0	1444
ω,	Himachal Pradesh	701	974	825	1244
ஏ	Jammu & Kashmır	88	314	117	472

7 V	Vritten Answ	vers	AGRA	HAYA	NA 1	B, 191	4 (SA	KA)	Wri	tten A	nswen	298
-87	Funds Disbursed (Rs./akhs)	9	2249	1101	6288	2334	252	262	0	296	.1617	2223
1986-87	Villages Electrified	5	1225	0	3709	502	78	76	0	85	1363	0
	Funds Disbursed (Rs / lakhs)	4	2030	901	4823	2825	51	4	0	354	1396	1844
195-86	Villages Electrified	3	913	0	3779	501	35	29	0	65	1108	0
State		2	Kamataka	Kerala	Madhya Pradessh	Maharashtra	Manipur	Meghalaya	Mizoram	Nagaland	Orissa	Punjab
Si. No.		-	10.	<del>-</del>	12	13.	14.	<del>.</del> 5.	16.	17.	8.	19.

Written Ansi	vers		DECE	MBEI	7, 19	92		Writ	ten Ans
Funds Disbursed (Rs./lakhs)	9	1802	304	1867	279	6518	2736	49	43998
Villages Electrified	5	. 1126	26	4	159	3564	1342		20289
Futs Dbursed (Rriakhs)	4	1168	387	1776	284	2788	685	<b>G</b>	8032
Virilages EElectrified	8	1127	32	0	150	3878	1318		18595
	2	Rajastan	Sikia	Tamil Adu	Tripura	Uttar Pidesh	West Bngal	Other pgramme	Grandlotal:
	-	20.	21.	22.	23.	24.	. 25.	26.	
	Futs Villages Funds ied Dibursed Electrified Disbursed (Rv.fakhs) (Rs.fakhs)	Vi flages Futs Villages EElectrified Deursed Electrified (Rv lakhs)  3 4 5	Hajastin 1127 1168 1126 Funds  Funds  Funds  Funds  Funds  Funds  Funds  (Rs./lakhs)  (Rs./lakhs)  (Rs./lakhs)  (Rs./lakhs)  (Rs./lakhs)  (Rs./lakhs)  (Rs./lakhs)	Willages         Futs         Villages         Funds           Eigectrified         Dispursed         Funds           (RV lakhs)         (RV lakhs)         (Rs. /lakhs)           Rajastin         11127         1168         1126         1802           Sikkim         32         387         26         304	Millages         Futs         Villages         Funds           2         3         4         5         6           Rajasthn         1127         1168         1126         1802           Sikkim         32         387         26         304           Tamil bdu         0         1776         4         1867	LEAGLTRIFIED         FLUSS         Villages         Funds           2         3         4         5         6           Rajasthn         1127         1168         1126         1802           Sikkim         32         387         26         304           Tamil bdu         0         1776         4         1867           Tripura         150         284         159         279	LEIACTTIFIED         FLUSS         VIIIIAGES         Funds           Pajastkin         1127         1168         1126         1802           Sikkim         32         387         26         304           Tripura         150         284         159         279           Uttar Padesh         3878         2788         578         6518	Vir itages         Futs         Villages         Funds           2         3         4         5         6           Rajastin         1127         1168         1126         1867           Sikkim         32         387         26         304           Tripura         0         1776         4         1867           Untar Bidesh         3878         278         6518           West Bingal         1318         685         1342         2736	Lite of thirds         Fute of thirds         Villages of Funds         Funds           Rajashn         1127         1168         1126         1802           Sikkim         32         387         26         304           Tamil bdu         0         1776         4         1867           Tripura         150         284         159         279           Uttar Ridesh         3878         2788         6518           West Bngal         1318         685         1342         2736           Other pgramme         \$         \$         \$         \$         \$

301 I	Written Ans	<i>wer</i> s i	A	GRAI	IAYAN	IA 16,	1914	(SAK)	A)	Writte	on Ans	wers	302
-89	Funds disbursed (Rs./akhs)	9	4160	218	1771	4206		3579	1740	1118	781	206	1306
1988-89	Villages electr <b>ified</b>	S	1250	95	1036	2708	0	25	0	46	<b>0</b> 5.	313	0
	Funds disbursed (Rs./akhs)	4	6722	201	1183	3010		2900	2144	1410	269	3014	1050
1987-88	Villages electrified	3	1078	۲	1190	2307	0	410	0	634	101	746	0
State		2	Andhra Pradesh	Arunachal Pradesh	Assam	Bihar	Goa	Gujarat	Haryana	Himachal Pradesh	Jammu & Kashmir	Kamataka	Kerala
Si. No.		1	<b>-</b>	તાં	က်	4	ĸń	ý	7.	ထံ	တ်	10.	11.

303 I	Written Ans	wers	D	ECEN	BER	7, 199	2		Writte	n Ans	wors	30-
<b>8</b> 5	Funds debursed (Reclashs)	•	8290	0869	296	<b>28</b>	909	窈	2028	3601	3601	188
1988-89	Villages electrified	8	. 4337	1050	112	315	ĸ	x	1341	1442	1442	31
	Funds disbursed (Rs./akhs)	4	7629	7102	308	736	0	946	2137	2351	2777	. 343
1987-88	Villages electrified	60	3828	787.	86	83	49	571	1516	0	1097	04
State		CV.	Medhya Pradesh	Maharashtra	Manbur	Meghalaya	Mizoram	Nagaland	Orlesa	Punjab	Rajasthan	Sikkim
St. No.			<u>5</u>	Ę.	4.	.č.	16.	17.	ě	<b>6</b>	2	21.

306

1   2   3   4   5   6   6   6   6   6   6   6   6   6	SI. No.	State	1987-88	80	1988-89	-89
2     3     4     5       Tamil Nadu     0     3064     0       Tripura     155     369     125       Uttar Pradesh     4185     6989     2488       West Bengal     1573     3595     1645       Other Programme     \$     \$       Grand Total:     20359     60559     18536       Isbursement.			Villages electrified	Funds disbursed (Rs./akhs)	Villages electrified	Funds disbursed (Rs.Aakhs)
Tamil Nadu         0         3064         0           Tripura         155         369         125           Uttar Pradesh         4185         6989         2488           West Bengal         1573         3595         1645           Other Programme         \$         \$           Grand Total:         20359         60559         18536           lisbursement.         18536         18536	-	2	3	4	S	9
Tripura         155         369         125           Uttar Pradesh         4185         6989         2488           West Bengal         1573         3595         1645           Other Programme         \$         1673           Grand Total:         20359         60559         18536           Isbursement.         18536         18536	23	Tamil Nadu	0	3064	0	3152
Uttar Pradesh         4185         6989         2488           West Bengal         1573         3595         1645           Other Programme         \$         \$         1645           Grand Total:         20359         60559         18536           lisbursement.         18536         18536         18536	23.	Tripura	<b>35</b> 1	369	125	310
West Bengal         1573         3595         1645           Other Programme         ≩         Grand Total:         ≥         18536           Grand Total:         20359         60559         18536           Isbursement.         18536         18536	24.	Uttar Pradesh	4185	6869	2488	10745
Other Programme \$ Grand Total: 20359 60559 18536 lsbursement.	25.	West Bengal	1573	3595	1645	4386
Grand Total: 20359 60559 18536  sbursement.	26.	Other Programme		na.		•
cluded in statewise disbursement.		Grand Total:	20359	60229	18536	82698
	cluded in stat	ewise disbursement.				

307	Written Answ	vers		DE	CEMI	3ER 7	, 1992	!	V	Vritter	<i>A</i> nsw	ers	308
1989-80	Funds disbursed (Rs./lakhs)	8	23773	1178	8081	16650		13487	8475	2993	2993	11434	6059
1981	Villages electrified	5	4426@	326	5959	12570	0	1829@	<b>©</b>	5722	409	3197@	<b>@</b>
6.	Funds distursed (Rs./akhs)	4	4578	757	1490	4552		3369	2286	976	729	3234	1671
1988-89	Villages electrified	3	391	160	611	2318	0	0	0	0	43	0	0
State		2	1. Andhra Pradesh	Arunachal Pradesh	Assam	Bihar	Goa	Gujarat	Haryana	Himachal Pradesh	Jammu & Kashmir	Kamataka	Kerala
St. No.		1	<b>-</b> :	ત્યં	က်	4	ທ່	ဖ	7.	κό	о́	10.	11.

309	sed (hs)			AG	SRAH.	AYAN.	A 16,	1914 (	SAKA	<b>I</b> )	Writte	n Ans	wers	310
00 000	00-6	Funds disbursed (Rs.Aakhs)	9		39719	25492	1161	2565	<b>586</b>	2067	12701	11361	14242	2251
90+	180	Villages electrified	45		19319	2840@	495	908	981	347	6193	8	6715	159@
		Funds disbursed (Rs /lakhs)	4		11729	6851	913	141	379	346	2610	2505	4894	300
	1988-00-	Villages electrified	3		4065	0	172	233	95	81	965	0	1923	30
	State		2		Madhya Pradesh	Maharashtra	Manipur	Meghalaya	Mizoram	Nagaland	Orissa	Punjab	Rajasthan	Sikkim
	SY No		1		42	13	14	15.	16.	17.	<b>6</b> 9	19	50	21.

				09-6861	90
		Villages electrified	Funds disbursed (Rs Jakhs)	Villages electrified °	Funds
-	2	e	4	S.	(HS./lakhs)
	Q,				
22	Tamil Nadu	0	3919	6	18770
23	Tnpura	174	634	<u>)</u>	0 10
24	Uttar Pradesh	1832	8794	} '	1885
25	West Bengal	1500	2078	13947	35829
56	Other Programme			/382	14680
	Grand Total	14414	71278	02103	

Sincluded in Statewise disbursement

[English]

· 313 Written Answers

#### Modernisation of Rourkela Steel Plant

## 2137. SHRI K. PRADHANI: DR. KRUPASINDHU BHOI: KUMARI FRIDA TOPNO:

Will the Minister of STEEL be pleased to state:

- (a) the details of the number of phases in which the modernisation of the Rourkela Steel Plant is likely to be undertaken;
- (b) the external assistance/loan available or proposed for the modernisation programme:
- (c) the details of the works done so far in the first phase modernisation programme including the amount spent; and
- (d) by when the modernisation programme is likely to be completed including the total estimated expenditure proposed to be incurred on it!

THE MINISTER OF STATE IN THE MINISTRY OF STEEL(SHRI SONTOSH MOHAN DEV): (a) Rourkela Steel Plant modernisation is being implemented in two phases.

- (b) Loan of DM 260 million from Kreditanstalt Fur Wiederaufba (KFW), Germany, Suppliers Credit of US \$ 23.89 million from M/s. Tiazapromexport (TPE), Russia and French Fr. 66.5 million from France are envisaged for the modernistion programme of Rourkela Steel Plant.
- (c) All the 9 indigenous packages of Phase-I have been ordered and are progressing generally as per schedule. On a cumulative basis 85% of excavation, 93% of of concreting, 69% of structural fabrication, 38% of structural erection, 82% of equip-

ment supply and 45% of equipment erection have been competed upto October, 1992. Till October, 1992 an amount of Rs. 306.72 crores have been spent in phase-I modernisation.

(d) The total modernisation programme is scheduled to be completed by December, 1995 and the total sanctioned cost is Rs. 3954 crores.

## Mining of Bauxite

- 2138 SHRI RAMAKRISHNA KONTHALA: Will the Minister of MINES be pleased to state:
- (a) whether the Union Government have received any proposal from the Government of Andhra Pradesh for setting up of mining and processing unit of bauxite at K.D. Peta in Visakhapatnam District, Andhra Pradesh:
  - (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINSTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) No. Sir.

(b) and (c). Do not arise.

[Translation]

### C-Dot Echanges in Bihar

- SHRI RAM TAHAL CH-2139. OUDHARY: Will the Minister of COMMUNI-CATIONS be pleased to state:
- (a) the names of the places where C-DOT 512 boards/exchanges functioning in Bihar:
  - (b) whether the Government propose to

set up such boards/ exchanges in the State during 1992-94;

- places whre C-DOT 512 boards/exchanges are functioning in Bihar are:
- (c) if so, the details thereof, districtwise: and
- (d) the time by which boards/exchanges are likely to be set up?
- THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Names of the
- 1. Supaul 2. Jamshedpur 3. Motihari 4. Chapra 5. Gava 6. Darbhanga
  - (b) Yes, Sir.
- (c)and (d) District-wise details of C-DOT 512 Boards/Exchanges to be set up during 1993-94 is as below:

S.No.	District	No. of C.DOT 512 exchanges/boards	Time by which likely to be set up
1. 0	Giridih	1 .	By April,1993
2.	Deoghar	1	-do-
3.	Calton Ganj	1 `	By May, 1993
4.	Monghyr	1	-do-
5.	Katihar	1	-do-
6.	Hazaribagh	1	By June, 1993
7.	Araria	1	-do-
8.	Kishangannj	1	-do-
9.	Goapganj	1	By August, 1993
10.	Phagalpur	1	-do-
11.	Nawada	1	By October, 1993
12.	F.ruangabad	1	-do-

[English]

## Bedthi hydro Electric project

2140. SHRIMATI BASAVA REJES-WARI:

SHRI V/ KRISHNA RAO: SHRI K.H. MUNIYAPPA:

Will the Minister of POWER be pleased to state:

- (a) whetehr environment clearance has since been given to the Bedthi Hydro Electric Project;
  - (b) if so, the details thereof;

- (c) whether any American agency has been invited for providing financial assistance for the establishment of this project.
  - (d) if so, the details thereof and
- (e) the time by which the construction work is likely to be started?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI) (a) and (b) The Bedthi Hydro electric Project, also known as Gangavaii Stage 1 of Karnataka, was cleared from environment angle by Ministry of Environment & Forests on 20 2 1979 stipulating a number of safe guard measures which are to be complied with by the project authorities. Meanwhile since there is a change in the scope of the project, Minsitry of Invironment & Forests have requested the State authorities to submit the revised project report. So far the revised report has not been furnished by the State authorities to Ministry of Environment and Forests

(c) to (e) Memo andum of Understanding has been signed between Cathness International Power Corporation (USA) had Government of Karnataka in August 1992 for execution of the Project

[Translation]

### Tehri Dam project

2141 SHRI NITISH NUMAR
DR MAHADEFPAK SINGH
SHAKYA
MAJ GEN (RETD ) BHUWAN
CHANDFA KHANDURI
SHRI RAJVEER SINGH

Will the Minister of FC)\\CR be pleased to state

(a) whether the Tehn Dain Project has

- since been cleared from the environmen point of view,
- (b) if so, whether the work on the project has been resumed,
- (c) if so, the amount spent on the project during 1991-92 and as on November 30, 1992
- (d) whether Russia has offered to finance the project and
- (e) if so, the details thereof indicating the amount likely to be received from Russia for the project?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI) (a) The tehri Project was cleared by Ministry of Environment & Forest in July 90 with certain conditions

- (b) Rehabilitation works and other infrastructure activities are proceeding as planned Construction work on the dam site, would be resumed after the Government's appraisal is accorded
- (c) A sum of Rs 78 99 crores was spent on the Project during 1991-92 and a sum of Rs 747 28 crores (provisional) has been spent as on Nov 30, 1992
- (d) and (e) The Russians have evinced interest in the implementation of Tehri Dam Project. Howeve, no detailed offer including financing package has been received.

[English]

## Private Sector participation in T.V Channel

2'42 SHRIPAWAN KUM ARBANSAL SHRI JANARDAN MISRA SHRIHA TI KISHORE SINGH SHRI MADAN LAL KHURANA SHRI GURUDAS KAMAT: SHRI M.V.V.S MURTHY: SHRI SUDARSAN RAYCHAUDHARI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government have decide to give rights of broadcasting/telecasting of F.M. Band of all India RAdio and Metro Channel of Doordarshan to the private sector: and
- (b) if so, the details of terms and conditions laid, down in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIHJA VYAS): (a) and (b). Government have decided to allot time slots on the metro channels of Doordarshan and FM channels of All India Radio in Delhi, Bombay, Madras and Calcutta to private producers. The Scheme and its details are given in the attached statement.

#### STATEMENT

The Scheme of Aliotment of time slots on the Metro Channels of Doordarshan and FM Channels of all India Radio in Delhi, Bombay, Madras and Calcutta.

- 1. SHORT TITLE AND COMMENCE-MENT:
  - (a) This Scheme may be called the Scheme for allotting time slots on the Metro Channels of Doordarshan and All India Radic; (b) it shall come into force with immediate effect.

#### 2. DEFINITIONS:

In this scheme, unless the context otherwise requires-

- (i) 'Channel' means Television or F.M.
   Radio Channel in metropolitan cities of Delhi, Bombay, Madras and Calcutta.
- (ii) 'President' means President of India.
- (iii) 'Government' means Ministry of Information and Broadcasting of the Central Government.
- (iv) "Council" means Broadcasting Council of India.
- (v) 'Chairman' means Chairman of the Broadcasting Council of India.
- (vi) 'Member' means Member of the Broadcasting Council.
- 3. BROADCASTING COUNCIL: (See at page 7-\*\*\*)

There shall be a Broadcasting Council comprising a Chairman and eight other members which shall be appointed by the Government by issue of notification in the Official Gazette. The Chairman shall be a person of stature and eminence. Of the other members Director General, Doordarshan/ All India Radio, Engineer-in-Chief, Doordarshan/All India Radio and a representative of Ministry of Information and Broadcasting will be ex-officio members. Other members, shall be drawn from amongst media persons, authors, playwrights, performing artists and film personalities of stature and eminence with knowledge and expertise of electronic media.

("Note: When matters relating to Doordarshan are being deliberated, DG: Doordarshan and Engineer-in-Chief, Doordarshan would be members. Likewise when matters relating to AIR are being deliberated DG: All India Radio and Engineer-in-Chief, All India Radio would be members)

## 4. TENURE OF THE COUNCIL:

The Council shall have a tenure of 3 years from the date of ites formation or till a new Council is appointed. Vacancies of Chairman and the members shall be filled up only for the unexpired part of the tenure of the Council.

## 5. TERMS AND CONDITIONS OF MEMBERS:

Chairman and inembers other than exofficio members will be paid travelling and daily allowance as applicable to members of the high-powered committee as laid down by the Central Government from time to time.

## 6.(1) FUNCTION OF THE COUNCIL:

The Council shall perform the following functions:

- Invite applications by issue of (a) public notice from individuals who should be citizens of India/companies with majority Indian shareholding/partnership firms all of whose partners should be citizens of India for the purpose of allotment of time slots on the television/radio channels.
- (b) Issue licence and allocate suitable time slots for the programmes on the channels of AIR Doordarshan.
- (c) Review the programmes telecast/ broadcast by the licencees.
- (d) Consider, decide and take action for suspension/revocation of licence.
- (e) Decide the quality parameters for he programmes on the channels.
- (f) Act as the forum for redressal of complaints/grievances in respect of the programmes telecast broadcast by the liceniees under this scheme.

6(ii) DIRECTIONS BY THE GOVERN-MENT:

Government will have the power to issue directions and lay down policy guidelines in respect of this Scheme from time to time and the Council shall be ameanable to such directions and guidelines.

## 7. FLIGIBILITYCRITERIA FOR LICEN-SEES:

The producers interested in obtaining a licence under this Scheme should meet the following criteria:

- (a) Should be a citizen of India (for individuals)/company with majority Indian shareholding/partnership firm all of whose partners are citizens of India.
- (b) Should not have been declared as insolvent or convicted in a criminal case.
- (c) Should produce sufficient evidence of sound financial standing.
- (d) Must confirm in writing, willingness to abide by the guidelines spelt out in this Scheme.
- (e) Should furnish a written undertaking to conform to all the conditions specified in the licence or any subsequent directive of the Council or Government.
- (f) Applicants interested in news/news related programmes must not be owning any newspaper/magazine in circulation in the area covered by the channel for which application is made.
- (3) Applicants should have proven track record in producing television/radio programmes feature films, video films, video magazines, documentaries etc

#### 8. APPLICATION FOR LICENCE:

The Council shall invite applications from parties desirous of allotment of time slots on the second channel by giving a public notice at appropriate intervals. Such applicants shall pay a sum of Rs. 1000/- as processing fee.

#### 9. ALLOCATION OF TIME SLOTS:

The Government shall indicate from time to time to the Council the availability of time slots on the relevant channel for the purpose of this Scheme. The Council shall allocate to the successful applicants the appropriate time slots on relevant channels. The Council shall oversee through AIR/Doordarshan the adherence to the stipulated technical parameters for ensuring national radio frequency management.

- GUIDELINES GOVERNING 10. THE PROGRAMMES PUT OUT UNDER THIS SCHEME:
- (i) The programmes shall not violate the AIR Broadcast Code which prohibits the following:
  - (1)Criticism of friendly countries;
  - (2) Attack on religions or communities:
  - Anything obscene or defama-(3)tory:
  - Incitement to violence or any-(4) thing against maintenance of law & order:
  - Anything amounting to con-(5) tempt of court;
  - (6) Aspersions against the integrity of the President and Judiciary;

- Anything affecting the integrity (7) of the Nation; and,
- (8) Criticism by name of any person.
- (ii) The licensee will fully confirm to the advertisement code which are applicable to All India Radio and Doordarshan and to future modifications therein.
- (iii) The programmes shall conform to the provisions of Section 5 (b) of the Cinematograph Act, 1952 and guidelines issued thereunder for film certification by the Government from time to time.
- (iv) The programmes should not infringe the provisions of the Copyright Act.
- (v) The channel must carry at least twenty percent of its broadcasting time, programmes considered by the Council to be socially relevant and necessary for developmental purposes.
- (vi) The channel shall carry such programmes of importance to the Nation as may be directed by the Government from time to time. This would include Addresses to the Nation by the President and the Prime Minister.
- (vii) The programmes broadcast by the channel should not be the means for furtherence of the interests of any political party.
- (viii) During election time, in respect of broadcast by or about political parties, the channel shall confirm to the guidelines issued by the Election Commission of India.
- (ix) While dealing with any matter of controversy, the programmes shall present all points of view in a fair and impartial manner.

## 11. QUALITY RATING:

The Council shall periodically review the programmes put out by the licensees based on the quality parameter determined by it. Licensees whose programmes are found to be below the threshold both in terms of contents and technical parameters shall be asked in writing, to effect the necessary improvements in their programmes. The track record of licensees in terms of the quality of their programme would form an essential criteria at the time of considering renewal of their licence. The Council shall also publish periodically the results of this evaluation of the quality of the programme.

## 12. REDRESSAL OF GRIEV-ANCE:

The Council on receipt of a written complaint from an individual or institution against any particular programme put out by a licensee under this Scheme shall examine it, in consultation with the licensee, if considered necessary, and take appropriate corrective action if the complaint is sustained. The Council may direct the licensee to broadcast its findings and if necessary, take action to suspend/revoke the licence.

## 13. SUSPENSION/REVOCA-TION OF LICENCE::

The Council may on repeated infringement of the guidelines for programmes by the licensees, or on account of the noncompliance with the conditions specified in the licence, suspend or revoke the said licence. However, unless immediate suspension/revocation of the licence is considered essential in public interest, the licensee shall be informed in writing about the infringement of the programme guidelines/conditions of the licence, and given 15 days time to furnish his explanation. This explanation will be examined by the Council and its

decision communicated to the licensee.

#### 14. RENEWAL OF LICENCE::

The Council shall initiate action for deciding on the renewal of any licence issued under this Scheme six months prior to the expiry of the period specified in the licence. The Council shall take a decision in the matter on the basis of the following criteria:

- (a) Performance of the licensee during the period of the existing licence.
- (b) Quality rating of the programmes produced by the licensee.
- (c) Proposals on similar theme/subject received from other companies.
- (d) Need for a particular programme in the overall programme requirement of the channel at a given time.

## 15. CONTROL OF THE CHAN-NELS BY GOVERNMENT::

In the event of war or natural clamity the Government may, in public interest, through an order, take over the control and/ or management of all broadcasting under the licences issued under this Scheme.

#### 16. LICENCE FEE:

The amount of licence fee payable by the licensee shall be as determined by the Government from time to time.

#### 17. REMOVAL OF DOUBTS:

Where a doubt arises as to the interpretation of any of the provisions of this Scheme, the matter shall be referred to the Government for decision.

<sup>(\*\*\*</sup> Since renamed "Air Time Committee of India"/Committee" vide Public Notice No. 8/1/92-PBC dated 6.11.1992).

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## Power Generation Capacity in Gujarat

2143.SHRI KASHIRAM RANA: Will the Minister of POWER be pleased to state:

- (a) the anticipated shortfall of power generation capacity of Gujarat in the Eighth and Ninth Five Year plans;
- (b) whether any coal linkage has been provided for new power projects to meet this shortfall: and
- (c) if not, how the shortfall is proposed to be met?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) The shortra'l in power generation capacity in Gujrat by the end of the Eighth Five Year Plan is anticipated to be of the order of 1685 MW. The anticipated power generation capacity during Ninth Five Year Plan will be known after the Ninth Plan has been formulated.

- (b) As per the 8th Five Year Plan document, no new Coal based Thermal project is envisaged for yielding benefits during the 8th Five Year Plan in the state of Gujrat.
- (c) Various measures being taken to meet the power shortage include optimum generation from existing power plants, inter-

State exchange of power, assistance from central power stations, energy conservation and strengthening of transmission and distribution systems.

## Changing of Head Post Offices as Clearing Houses

- 2144. PROF. RITA VERMA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the names of head post offices which have been changed into local clearing houses, State-wise; and
- (b) the names of the Head Post Offices proposed to be included under this scheme during 1992-93 and 1993-94, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V.RANGAYYA NAIDU): (a) The country has been divided into 19 Postal Circles. The Head Post Office which have been enrolled as full members of Local Clearing Houses, Circle-wise, are given in the attached statement-I.

(b) The names of Head Post Offices which are proposed to be included under his scheme during 1992-93 and 1993-94 are given in attached Statement-II.

329	329 Written Answers			AGRAHAYANA 16, 1914 (SAKA) Written Answers										330	
	Name of Head Post Offices Enrolled as Members of Local Clearing House	1	Adoor	Alapuza	Alwaye	Badagara	Calicut	Cannanore	Chemgannur	Changanachemy	Ernakulam	Irinjalakuda	Kanhangad	Karunagapally	
STATEMENT	SI. No.	6	-	જાં	က်	÷	ĸ	ø	۲.	€	<i>்</i>	10.	#	12.	\
	Name of the Fostal Circle	~	KERALA												
	S. No.	-	-												İ

331 	Written Ans	wers 	υ	ECEM	BER 7		Writte	n Ansı	wers	<b>332</b>		
Name of Head Post Offices Enrolled	4	Kasargod	Kayamkulam	Kottarakara	Kottayam	Kochi	Malappuram	Manneri	Mavelikara	Punalpur	Cherthala	Neyyattink
Si. No.	m	13.	14.	.5.	16.	17.	18.	19.	20.	21.	22.	23.
SI. No. Name of the Postal Circle	as Members of Local Clearing House	KERALA										
SI. No.	as h	÷										

3	33 Writ	ten Ansı	wers	AGR	AHAY	ANA 1	16, 19 <sup>-</sup>	14 ( <i>SA</i>	IKA)	Writte	n Ans	wers	334
	Name of Head Post Offices Enrolled as Members of Local Clearing House	4	Ottapalam	Palai	Thodupuzha	Pathanamthi	Kunnamkulam	Quillandi	Quilon	Vadakancher Tnchur	Tellicherry	Tirur	Thiruvalla
	SI. No.	3	24	25.	26.	27	58	29.	30	31	32	33	34
	SI. No. Name of the Postal Circle	2	KERALA										
	SI. No.	1	-										

5 Writ	ten Ans	wers		DE	CEM	BER 7	, 1992	2	١	Nritter	Ansv	vers	336
Name of Head Post Offices Enrolled as Members of Local Clearing House	*	Trichur	Trivandrum G	Viakom	Paighat	Muvattupuzi	Perumbayoor	Raipur	Neemuch	Mandsaur	Ratlam	Ujjain	Billaspur
St. No.	6	35.	36.	37.	38.	39.	40.	÷	6	က်	₹	vi	9
Name of the Postal Circle	2	KERALA						MADHYA PRADESH					
SI. No.	-	<b>+</b>						તં					
	Name of the Postal Circle SI. No. Name of the Postal Circle SI. No. as Members of Local Clearing House	Name of the Postal Circle SI. No. Name of thead Post Offices Enrolled as Members of Local Clearing House	Name of the Postal Circle SI. No. Name of Head Post Offices Enrolled as Members of Local Clearing House  2 4  KERALA 35. Trichur	Name of the Postal Circle  Si. No. Name of Head Post Offices Enrolled as Members of Local Clearing House  2 4  KERALA 35. Trichur  Trichur  Trichur	Name of the Postal Circle  Si. No. Name of Head Post Offices Enrolled as Members of Local Clearing House  2 4  KERALA 35. Trichur  36. Viakom	Name of the Postal Circle  SI. No. Name of Head Post Offices Enrolled as Members of Local Clearing House  2 4  KERALA 35. Trichur 36. Trivandrum G 37. Vlakom 98. Palghat	Name of the Postal Circle     St. No.     Name of Head Post Offices Enrolled as Members of Local Clearing House       Z     3     4       KERALA     35.     Trichur       36.     Trivandrum G       37.     Viakom       38.     Paighat       39.     Muvattupuzi	Name of the Postal Circle     St. No.     Name of Head Post Offices Enrolled as Members of Local Clearing House       Z     3     4       KERALA     35.     Trichur       36.     Trivandrum G       37.     Viakom       38.     Palghat       39.     Muvattupuzi       40.     Perumbayoor	Name of the Postal Circle         St. No.         Name of the Apost Offices Enrolled as Members of Local Clearing House           KERALA         35.         4           XERALA         35.         Trichur           36.         Trivandrum G           37.         Vlakom           38.         Patghat           40.         Perumbayoor           40.         Perumbayoor           Ralpur         1.	Name of the Postal Circle     St. No.     Name of Head Post Offices Enrolled as Members of Local Clearing House       Z     3     4       KERALA     35.     Trichur       36.     Trivandrum G       37.     Vlakom       38.     Paighat       40.     Perumbayoor       40.     Raipur       2.     Neemuch	Name of the Postal Circle         St. No.         Name of Head Post Offices Enrolled as Members of Local Clearing House           Z         3         4           KERALA         35.         Trichur           36.         Trivandrum G           37.         Viakom           38.         Palphat           40.         Perumbayoor           40.         Perumbayoor           2.         Neemuch           3.         Mandsaur	Name of the Postal Circle         St. No.         Name of thead Post Offices Enrolled as Members of Local Clearing House           KERALA         35.         4           KERALA         35.         Trichur           36.         Trichur         Trichur           37.         Viakom         Patghat           38.         Muvattupuzi         Muvattupuzi           40.         Perumbayoor         Raipur           2.         Neemuch         2.           39.         Mandsaur         4.	Name of the Postal Circle         Si. No.         Name of thead Post Offices Enrolled as Members of Local Clearing House as Members of Local Clearing House           KERALA         35.         Trichur           36.         Trichur           37.         Viakom           38.         Paghat           39.         Muvattupuzi           40.         Penumbayoor           MADHYA PRADESH         1.         Raipur           3.         Mandsaur           4.         Raitam           5.         Ujjain

7 Writte	en Answ	rers	A	GRAH	AYAN	IA 16,	1914	(SAKA	4)	Writte	en Ans	wers	338
Name of Head Post Offices Enrolled as Members of Local Clearing House	4		Korba	Durg	Jabalpur	Rewa	Lashkar	Ajmer	Banswara	Веамаг	Bhilwara	Bikaner	Chittorgarh
. No.	e s			<b>s</b> i	<b>a</b> i	ć	÷	-	ณ่	m	•	un.	شع
Name of the Postal Chrocle	SI. No. Name of the Postal Chircle 1 2							RAJASTHAN					
Si. No.	-		~	i				c.	i				

339 Writ	39 Written Answers			D	ECEM	IBER		Writte	n Ans	wers	. 340		
Name of Head Post Offices Enrolled as Members of Local Clearing House	•		Jaipur G.P.O.	Jodhpur	Kota	Nagaur	Jhunjhun	Sriganganagar	Udaipur	Nasirabad	Ahmedabad GPO	Amreli	Bardoli
SI. No.	3		7.	<b>დ</b>	ó	10.	11.	12.	13.	14.	-	٥i	3
SI. No. Name of the Postal Circle	2		RAJASTHAN								GUJARAT		
SI. No.	1		က်								4		

341	Written Answers	AGRAHAYANA 16, 1914 (SAKA)
041		***************************************

Written Answers

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	Name of Head Post Offices Enrolled as Mernbers of Local Clearing House	4	Billimora	Внагисн	Bhavnagar	Godhra	Gondal	Nadiad	Navsarı	Palanpur	Surat	Vadodara	Valsad	
	S/ No	3	4	5	ø	7	ω	თ	10	=	12	13	14	
	SI. No. Name of the Postal Circle	2	GUJARAT											
	SI. No.	-	4											

Name of the Postal Circle     Si No     Name of Head Post Offices Enrolled as Members of Local Clearing House       '2     3     4       HIMACHAL PRADESH     1     Bilaspur       3     Hamipur       4     Kangra       5     Mandl       6     Shimla       Akola?     Akola?       3     Chandrayur       4     Akola?       3     Chandrayur       4     Bhandara       5     Gondka	34	3 Writte	en Ansv	vers		ı	DECE	MBER	7, 19	92		Writt	en An	swers	344	
Name of the Postal Circle  '2  HIMACHAL PRADESH  MAHARASHTRA		Name of Head Post Offices Enrolled as Members of Local Clearing House	4		Bilaspur	Dharamsala	Hamipur	Kangra	Mandi	Shimla	Akola	Amaravatı	Chandrapur	Bhandara	Gondia	
		SI NO	3		<b>-</b>	8	ო	4	ស	g	-	2	ო	4	ហ	
		Name of the Postal Circle	2,		HIMACHAL PRADESH						MAHARASHTRA					
S		SI No	-		Ŋ						٠					

345 Written Answers			AGRAHAYANA 16, 1914 ( <i>SAKA</i> )							Written Answers				
	Name of Head Post Offices Enrolled as Members of Local Clearing House	4	Khamgaon	Nagpur	Wardha	Aurangabad	Веед	Jalgaon	Nanded	Dhulia	Аһтеdпадаг	Jaina	Chalisgaon	Parbhani
	SI No.	3	တ်	7	۵	o	10	1	12	13	14	15	16	17
	Si. No. Name of the Postal Circle	2	MAHARASHTRA											
	SI. No.	-	æ	;										

347 Wri	tten Ans	DECEMBER 7, 1992							Written Answers				
Name of Head Post Offices Enrolled as Members of Local Clearing House	4	Nasik Road HO	Nasik HO	Thane	Kalyan	Bombay GPO	Pune	Pandharpur	Solarpur	Panaji	Margaon	Sangli	lchalkaranji
Si. No.	3	18.	19.	20.	21.	22.	23.	24.	25.	26.	27.	28.	29.
Sl. No. Name of the Postal Circle	2	MAHARASHTRA											
. Si. No.	1	ý											

349	Writ	tten Ans	swers	AG	RAHAY	ANA 1	Writte	350					
	Name of Head Post Offices Enrolled as Members of Local Clearing House	7	Yeotmal	Вапдаюте	Chandigarh	Dasuya	Ferozepur	Hoshiarpur	o Jalandhar Crty	Ludhiana	Patiala	Phagwara	Ropar
3	Si. No.	m	30.	÷	6	က်	4	'n	ý	7.	œί	<b>்</b>	10.
	Naime of the Postal Circle	2	MAHARASHTRA	ORISSA	Punjab								
3	9. 79. 9. 79.	1	6		œi								

3	951 Written Answers			DECEMBER 7, 1992							Wizieli Araweis			
	Name of Head Post Offices Enrolled as Members of Local Clearing House	*	Ambasamudram	Arakonam	Bhavani	Bodinayaknur	Coimbatore	Coonoor	Cuddalore	Dindigul	Erode	Gudiyatham	Karaikudi	Karur
	St. No.	6	1.	<b>ત</b> ં	ಣ	₹	и́	<b>છ</b> ં	7.	ထံ	ത്	10.	#	12.
	St. No. Name of the Postal Circle	8	TAMIL NADU											
	Se .	-	6											

353 W	ritten Ans	wers	AGRA	AHAYAN	A 16,	1914 (	SAKA	1)	Writte	n Ansı	wers	354	
Name of Head Post Offices Enrolled	ds melitoris of Local ordaning record	Kanchipuram	Kovilpatti	Mudras GPO	Madurai	Mayiladuthural	Mettupalayam	Nagercoil	Namakkai	Penyakulam	Pollachi	Pondicherry	
Si. No.	6	13.	14.	<del>.</del> .	16	17.	18.	19.	20.	2.	22	23.	
St. No. Name of the Postal Circle	2	TAMIL NADU											
S. No.	-	<u></u>											

25. 24. 26. 26. 27. 28. 28.

TAMIL NADU

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Written Answers

Rajplyam

355

Name of Head Post Offices Enrolled as Members of Local Clearing House

Si. No.

Name of the Postal Circle

SI. No.

O

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357	Writ	ten Ans	swers	A	GRAH	IAYAN	IA 16,	1914	(SAK)	4)	Writte	n Ans	wers	358
Name of Head Post Offices Enrolled		4	Turicorin	Udagamandalam	Vellore	Villupuram	Virudhunagar	Ambala Cantt	Ambala City	Bhiwani	Fandabad	Gurgaon	Hissar	Karnal
SI. No.	as Members of Local Clearing House	m	. 35.	36.	37	38.	39.	÷	٥i	က်	4	ശ്	ý	7.
Si. No. Name of the Postal Circle		8	TAMIL NADU					HARAYANA						
SI. No.		1	6					10.						

3	359 Writt	en Ans	wers		D	ECEM	BER :	7, 199	2		Writte	n Ansı	wers	<b>360</b>
	Name of Head Post Offices Enrolled as Members of Local Clearing House	4	Kurukshetra	Panipat	Rohtak	Sirsa	Sonepat	Asansol	Bankura	Burdwan	Durgapur	Calcutta GPO	Chinsura	Jalpaıguri
	Si. No.	3	æi	oi.	10.	÷.	.51	÷	Q.	ei .	4	ស់	<b>.</b>	.
	Name of the Postal Circle	2	HARAYANA					WESTBENGAL						
	Si. No.	1	10.					Ę						

St. No. Name of the Postal Circle	ì	St. No.	Name of Head Post Offices Enrolled
	e		*
WEST BENGAL 8.	60		Midnapur
Gi	<b>ં</b>		Ranigani
10.	10.		Siliguri
ASSAM 1.	÷		Dhubri
<b>.</b>	%		Dibrugarh
က်	က်		Guwahati GPO
₹	<b>₹</b>		Johat
หา๋	หว่		Karimganj
9	ý		Nawgaong
7.	7.		Sigsagar
<b>&amp;</b>	øj.		Silchar
6	တ်		Tezpur
			والمراجعة

	363 W	ritten An	swers		1	DECE	MBER	7, 19	92		Writt	en An	swers	364
	Name of Head Post Offices Enrolled as Members of Local Clearing House	4		Shillong (Meghalaya)	Imphal (Manipur)	New Delhi	Belgaum	Bidar	Bijapur	Dharwad	Gadag	Hubli	Karwar	Kumta
	SI. No.	6		÷	ci.	<del>L'</del>	÷	ςi	ઌ૽	4.	ശ്	ဖ်	7.	εċ
	Name of the Postal Circle	8		NORTHEAST		DELHI	KABNATAKA							
1	Si. No.	1		13.		14.	15.							

65 Wri	itten An	swers	AGI	RAHA	YANA	16, 19	914 (S	BAKA)	И	ritten :	Answ	ers
Name of Head Post Offices Enrolled as Members of Local Clearing House	4	Gulbarga	Bangalore	Муѕоге	Mangalore	Puttar	Shimoga	Chitradurga	Davangere	Chikmagalore	Hassan	Madikeri
SI. No.	e.	б	10.	11.	12.	13.	14.	15.	16.	17.	18.	-61
Name of the Postal Circle	2	KARNATAKA										
Si. No.	1	15.										

367	Write	en Ansk	vers		DEC	CEMBI	ER 7, 19	92		Write	on Ans	1W <b>0/3</b>	368	
	Name of Head Post Offices Enrolled as Members of Local Clearing House	*	Mandya	Turrikur	Sirsi	Bhagaipur	Bokaro Steel City	Chapra	Dharioad	Gaya	Hazarigagh	Jamshedpur	Munger	
	S. S.	3	20.	21.	8j	÷	₽.	က်	4	ĸń	ဖ်	7.	60	
	Name of the Postal Circle	2	KARNATAKA			BIHAR								
	S. Se	-	15.			<b>.</b> 91								

369 Writte	en Ansı	wers	AG	RAHA	YANA	16, 1	914 (5	SAKA)	V	Vritten	Answ	ers	370
Name of Head Post Office: Enrolled as Members of Local Clemaring House	4		Muzafffarpur	Patna GPO	Ranch i	Anantisar	Cuddetpah	Dharmaavaram	Eluru	Guntakkal	Hindugaur	Hyderaabad GPO	Kakinarada
SI. No.	co .		ത്	10.	1.	÷	2	က်	4	<b>်</b> က်	ý	7.	œ'
Name of the Postal Circle	8		BIHAR			ANDHRA PRADESH							
Se Se	-		<b>16</b> .			17.							

37, 11.		. 51.			LOLIN		r, 199	<b>-</b>		***************************************	-	,,,,,	3/2
Name of Head Post Offices Enrolled as Members of Local Clearing House	4	Karımnagar	Kurnool	Mahbubnagar	Machilipatnam	Nalgonda	Narsarapet	Srikakulam	Trupatı	Vijayawada	Visakhaapatnam	Vizoamagaram	Warrangal
Si. No.	3	6	10.	Ξ	12	13	14	15	16	17	18	19	20
SI No. Name of the Postal Circle	2	ANDHRA PRADESH											
SI No.	1	17											

Sí. No.	Name of the Postal Circle	Si. No. Nam as M	Name of Head Post Offices Enrolled as Members of Local Clearing Housc
1	2	3	4
8	UTTAR PRADESH	-	Agra
		8	Agra Fort
		ဇ	Allahabad •
		4	Allahabad
		ર	Azamgarh
		ဖ်	Banda
		7.	Aligarh
		ထ်	Badaun
		6	Barabanki
		10.	Dehradun
		11.	Dehradum Cantt

375 <i>Writt</i>	en Ans	wers I		DE	CEM	BER 7	, 1 <b>99</b> 2	<b>!</b>	1	Vritter	Ansu	vers 376
Name of Head Post Offices Enrolled as Members of Local Clearing House		Deoria	Elawah	Faizabad	Gorakhpur	Kunraghat	Gonda	Ghaziabad	Jaunppur	Kanpur	Kanpur Cantt	Nawabganj (Kanpur)
SS. No.	6	12.	13.	4	15.	16	17.	18	19.	20	21	22
Name of the Postal Circle	2	UTTAR PRADESH										
SS. Ac.	-	18.										

; 	377 Writ	iten Ans	iwe/3	AG	RAH	AYAN.	<b>A</b> 16, 1	1914 (	SAKA	)	Writte	n <b>Ans</b> ı	vors	378
	Name of Head Post Offices Enrolled as Members of Local Clearing House	•	Kheri	Lucknow GPO	Lucknow Chowk	Meerut	Meerut City	Moradabad	Shamali	Sitapur	Varanasi	Varanasi Cantt	Roorkee	Hapur
	S. S.	3	23	24	25.	26.	27.	28.	29.	30.	31.	32.	33.	34.
	Name of the Postal Circle	2	UTTAR PRADESH											
	<i>S</i> .	1	18											

3	79 Writ	ten Ans	wers		DI	ECEM	BER 7	7, 199	2		Writte	n <b>A</b> nsı	wers	380
	Name of Head Post Offices Enrolled as Members of Local Clearing House	0	Unnao	Bareilly	Mathura	Balia	Bulandshahar	Haldwani	Jhansi	Pilibhit	Rai Bereilly	Shahjahanpur	Bijnor	Muzaffarpur
	Si. No.	3	35.	36.	37.	38.	39.	40.	41,	42.	43.	44.	45.	46.
	Name of the Postal Circle	2	UTTAR PRADESH											
	Si. No.	1	18.											

81 Writt	en Ans	wers	AGF	'AHA	YANA 16, 1914 ( <i>SAKA</i> )	Written Answers	382
Name of Head Post Offices Enrolled as Members of Local Clearing House	4	Saharanpur	Naintal	Srinagar GPO			
SI No	е	47	48	-			
Name of the Postal Circle	2	UTTAR PRADESH		¥ & ¬			
Si No	-	81		19			
	Name of the Postal Circle SI No sa Members of Local Clearing House	Name of the Postal Circle SI No Name of Head Post Offices Enrolled as Members of Local Clearing House  2 3 4	Name of the Postal Circle  Si No Name of Head Post Offices Enrolled as Members of Local Clearing House  2 4  UTTAR PRADESH 47  Saharanpur	Name of the Postal Circle  Si No Name of Head Post Offices Enrolled as Members of Local Clearing House  2 4  UTTARPRADESH 47 Saharanpur  A8 Nainital	Name of the Postal Circle  SI No Name of Head Post Offices Enrolled as Members of Local Clearing House  3 4  UTTAR PRADESH 47 Saharanpur  48 Nainital  J&K  1 Srinagar GPO	Name of the Postal Circle  Si No Name of Head Post Offices Enrolled as Members of Local Clearing House  2 3 4  UTTARPRADESH 47 Saharanpur  48 Naintal  J&K 1 Srinagar GPO	Name of the Postal Circle  Si No Name of Head Post Offices Enrolled as Members of Local Clearing House  4  UTTARPRADESH 47  Saharanpur  Namital  J&K 1 Srinagar GPO

S.No. During 1992-93 S.No. During 1993-94  3 4 5 6  1. Chalakudy 1. Kanjirappally 2. Ponnani 2. Kattappana 3 Attingal 3. Alathur 4. Kalpetta 5. Taliparamba NIL 1. Sagar Cantt.	Name of the Postal Circle  Z  KERALA
1 1 1	
NIL	
NIL	
NIF	
1. Alwar	
2. Bharatpur	

				,	1314	(SAK	~)	******	,,,,,,,,	wers	386
Dunng 1993-94	9	NIL			NIL	NIL	NIL				
S No	2										
Dunng 1992-93	4	Bhuj	Jamnagar	Rajkot	Solan	Kolhapur	Satara	Kırad	Chiplun	Ratnagili	
S No	8	-	2	က	-	-	2	က	4	2	
	2	GUJARAT			HIMACHAL PRADESH	MAHARASHTRA					
	-	4			2	9					
	Dunng 1992-93 S No	S No Dunng 1992-93 S No 3 4 5	S No Dunng 1992-93 S No 3 4 5 5 GUJARAT 1 Bhuj	S No Dunng 1992-93 S No 3 4 5 GUJARAT 1 Bhuj 2 Jamnagar	S No Dunng 1992-93 S No 3 4 5  GUJARAT 1 Bhuj 2 Jamnagar 3 Rajkot	S No Dunng 1992-93 S No  GUJARAT 1 Bhuj  2 Jamnagar  3 Rajkot  1 Solan	Amalarashtrran         S No         Duning 1992-93         S No           Amalarashtrran         3         4         5           Bhuj         5         Jamnagar         2           HIMACHAL PRADESH         1         Solan           MAHARASHTRA         1         Kolhapur	Amanagar         S No         Dunng 1992-93         S No           GUJARAT         1         Bhuj         5           HIMACHAL PRADESH         1         Solan           MAHARASHTRA         1         Kolhapur           2         Satara	Amalarashtra         S No         Dunng 1992-93         S No           GUJARAT         1         Bhuj         5           2         Jamnagar         2         Jamnagar           3         Rajkot         3         Rajkot           4         Solan         1         Solan           5         MAHARASHTRA         1         Kolhapur           2         Satara         2         Satara           3         K kred         3         K kred	GUJARAT         2         3         4         5           GUJARAT         1         Bhuj         5           3         Rajkot         3         Rajkot           4         Solan         1         Solan           5         MAHARASHTRA         1         Kolhapur           6         MAHARASHTRA         1         Kurad           7         Satara         3         Kurad           8         Kurad         4         Chipliun	S No Dunng 1992-93 S No  GUJARAT  GUJARAT  HIMACHAL PRADESH  MAHARASHTRA  MAHARASHTRA  1 Solan  2 Satara  3 K rrcd  4 Chiplun  5 Ramaqui

387 W	ritten F	Ins <b>wers</b>		DE	CEME	BER 7,	1992		V	Vritten	Answ	ers	388
ed to be aring House	During 1993-94	9	NIL		Sangrur	Gurdaspur	Khanna		Am	וויכ			
fices propos of Local Clea	S.No.	5			-	<b>%</b>	က်		-	2			
Name of Head PostOffices proposed to be Enrolled as Members of Local Clearing House	During 1992-93	4	Bhadrak	Roorkee	Jugraon	Rajpura	Bhatinda	Fandkot	Atur	ו אין טין אל	וייס ארד הם	Krishnagin	
,	S No	ы	<del>-</del>	8	-	2	က	4	-	2	8	च	
St. No. Name of the Postal Circle		2	ORISSA		PUNJAB				TAMIL NADU				
SI. No.		-	7		ω				6				
1													ł

Name of the Postal Circle		Name of Head PostOffices proposed to be	ses propos	sed to be	389
		Enrolled as Members of Local Clearing House	f Local Cle	aring House	Writte
	S.No.	During 1992-93	S.No.	During 1993-94	en An:
2	8	4	5	9	swers
	κċ	Udumalpet			AG
	ဖ်	Tiruvannamalı			SRAH/
HARYANA		NF.		NF	AYAN
WEST BENGAL	-	Sikkim		NIF	A 16, 1
	%	Andaman & Nicobar Island	r Island		) <del>+</del> 1 C
ASSAM	÷	Tinsukhya			<i>SANA</i>
NORTHEAST	<del>-</del> -	Kohima (Nagaland)		NIL	
	· ~;	Aizawi (Tribura)			
	က	Anderson (Irpura)			, , , , , ,
DELHI		in.		עווֹ	Ners
KARNATAKA		NIL		Bellary	390

Name of Head PostOffices proposed to be Enrolled as Members of Local Clearing House
S.No.
6
7.
ထံ
6
10.
11.

17

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St. No.	Name of the Postal Circle		Name of Head PostOffices proposed to be Enrolled as Members of Local Clearing House	ffices propositions of Local Cle	sed to be aring House	
		S.No.	During 1992-93	S.No.	During 1993-94	
-	2	60	4	c,	9	
		<b>ဖ</b> ်	Khurja			
		7.	Mainpuri			
		æί	Mirzapur			
		6	Pratapgarh			
		10	Rampur			
		11	Sultanpur			
19	X 87		JIN N		NIL	

[Translation]

# P & T Offices in Village Panchayats of Madhya Pradesh

2145 SHRI YOGANAND SARASWATI: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of village panchayats having the telephone and post office facilities in Madhya Pradesh, district-wise;
- (b) the time limit fixed for providing the facilities of Post office and telephone to each village panchayat;
- (c) the number of village panchayats out of them where the facility of sending telegram is available in the post offices and the plan for the expansion of this facility; and
- (d) the district-wise details of programme for providing speed post service in the headquarter towns of the State?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V.RANGAYYA NAIDU): (a) Number of Panchayat Villages having telephone facility

upto 30th November, 1992 is 8844. Districtwise details are attached in Statement-I. Number of Post Offices in Panchayat Villages is 9500 as on 30th November, 1992. The district-wise details are attached in Statement-II.

- (b) (i) Government have planned to provide telephone facility to all Panchayat Villages progressively by 31st March, 1995 subject to availability of resources.
- (ii) The post offices are opened keeping in view the distance from the nearest post office, population served and the income yielded with reference to the cost subject to availability of funds as such no time frame can be given as to when the post offices will be provided in each village Panchayat.
- (c) 1782. No separate expansion plan exists. Telegraph facility is provided subject to availability of requisite traffic.
- (d) The provision of speed post facility to any city/town of State is an ongoing process and is considered keeping in view availability of Transport, Commercial and Market viability.

#### STATEMENT-

Districtwise Details of Panchayat Villages covered with Telephone Facility upto 30.11.1992 in Madhya Pradesh.

S.No.	Name of District	Total No. of Panchayat Villages with Telephone Facility.
	Balaghat	181
•	Bastar	402
<b>3.</b>	Betul	146
b.	Bhind	130

S.No.	Name of District	Total No. of Panchayat Villages with Telephone Facility.
5.	Bhopal	83
6.	Bilaspur	433
7.	Chattarpur	166
8.	Chindwara	243
9.	Damoh	135
10.	Datia	99
11.	Dewas	145
12	Dhar	206
13.	Durg	162
14	Guna	182
15.	Gwalior	195
16.	Hoshangabad	193
17.	Indore	147
18.	Jabalpur	302
19.	Jhabua	130
20.	Khandwa	208
21.	Khargaon	305
22.	Mandla	153
23.	Mandsaur	264
24.	Morena	241
25.	Narsinghpur	159

S.No.	Name of District	Total No. of Panchayat Villages with Telephone Facility.
26.	Panna	55
27.	Raigarh	317
28.	Raipur	524
29,	Raisen	192
30.	Rajgarh	131
31.	Flajnandgaon	163
32.	Ratiam	157
33.	Rewa	156
34.	Sagar	279
35.	Sarguja	143
36.	Satna	180
37.	Sehore	194
38.	Sioni	154
39.	Shandol	161
40.	Shajapur	241
41.	Shrvpuri	138
42.	Sidhi	121
43.	Tikamgarh	141
44.	Ujjain	237
<b>45</b> .	Vidhisha	150
TO	OTAL:	8844

# STATEMENT-II

# District- wise detail of Post Offices in Village Panchayat of Madhya Pradesh as on 30 1 1992

SI No	Name of District	No
1	Palghat	212
2	Mandla	187
3	Seoni	170
4	Bhopal	58
5	Bilaspur	545
6	Chhatarpur	180
7	Panna	120
8	Tıkamgarh	157
9	Chhindwara	246
10	<b>Betul</b>	201
11	Durg	255
12	Rajnandgaon	183
13	Hoshangabad	197
14	Narsinghpur	150
15	Guna	154
16	Shivpuri	194
17	Gwalior	20
18	Datia	220
19	Indore	109
20	Dewas	155
21	Dhar	180

407	Written An	sw9rs	DECEMBER 7, 1992	Written Answers	408	
SI.No. Name of D			ct	No.		
22	2.	Jabalpur		286		
23	3.	Jagdalpur		502		
24	4.	Khandwa		198		
25	5.	Kha yoan		269		
26	5.	Mar dsaur		270		
27	7.	Morena		239		
28	3.	Bhir d		234		
29	9.	Flaigarh		271		
30	<b>)</b> .	Anıbikapur		270		
31	١.	flaipur		517		
32	2.	Ratlam		139		
<b>3</b> 3	3.	Chabua		125		
34	<b>l.</b>	Reva		286		
35	<b>i</b> .	Satua		239		
36	<b>S</b> .	Sagar		170		
37	7.	Darioh		162		
3	8.	5 ehore		147		
3	9.	Rajgarh		151		
4	0.	Shahdol		240		
4	1.	Sidhi		162		
4:	2.	Ujjain		156		
4	3.	Shajapur		150		

SI.No.	Name of District	No.
44.	Vidisha	140
<b>45</b> .	Raisen	184

(English)

# Special Corporate Post Offices

SHRI M.V.V.S. MURTHY: 2146 SHRI R.SURENDER REDDY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government are considering to set up special corporate post offices to handle the public issue mail;
  - (b) if so, the details thereof; state-wise;
- (c) to what extent the special corporate post offices will be useful; and
  - (d) the expenditure involved therein?

DEPUTY MINISTER IN THE MINIS-TRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir. Such special post offices have been provided at selected centres, and are proposed to be provided at more centres according to need.

- (b) There is no State-wise programme for opening of such Post Offices. According to need, Postal Circ'es will plan and provide such post offices.
- (c) These special post offices collect and process only bulk mail from institutional mailers, under expedicious procedures. Ordinary post offices are not fully equipped to handle such mail, and hence the need.

(d) There is no estimate or separate accounting of expenditure on account of such Post Offices. Staff is found by redeployment from other offices. Only other costs like accomodation are involved.

(Translation)

## Doordarshan Kendras in Madhya Pradesh

2147 SHRI SURAJBHANU SOLANKI: SHRI SATYANARAYAN JATIYA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the number of Doordarshan Kendras and relay centres in Madhya Pradesh at present;
- (b) the areas in Madhya Pradesh which are not covered by Doordarshan at present;
- (c) whether any new Doordarshan Kendra and relay centre have been sanctioned:
  - (d) if so, the details thereof; and
- (e) the details of the facilities available in the Bhopal Doordarshan Kendra and the schemes drawn for its expansion?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND **BROADCASTING (KUMARI GIRUA VYAS):** 

- (a) Besides a full -fledged TV Studio Centre at Bhopal, 54 TV transmitters of various power rating, are at present functioning in Madhya Pradesh.
- (b) All the 45 districts in Madhya Pradesh are presently cover by TV service, wholly or partially. At present, an estimated 52.2% area of the State is covered by TV service which includes fringe service areas where elevated antennae and boosters are required for obtaining satisfactory receiption.
- (c) and (d). In addition to the Programme Generation Facility (PGF) Centre at Raipur which is expected to be commissioned into service on the availability of requisite manpower, two low power TV transmitters one each at Datia and Jaora and a very low power TV transmitter at Parasia are at various stages of implementation. In order to further strengthen TV service in the State. two high power TV transmitters one each at Ambikapur and Guna and four low power TV transmitters one each at Alirajpur, Sironj, Gadarwara and Kukadeshwar are envisaged to be set up subject to availability of resoucres and inter-se priorities.
- (e) At present, a high power (10 KW) TV transmitter with full fledged TV Studio facilities is functioning at Bhopal. The Studio facilities comprise a main studio and a small continuity studio along with the associated technical areas equipped with professional grade colour equipment. A colour OB (Outside Broadcast) Van and ENG (Electronic News Gathering) equipment have also been provided. It is envisaged to introduce satel-" lite-derived regional TV service in the State for which a Statellite Earth Station is at an advance stage of implementation at Bhopal.

(English)

Social Audit Panel

2148. DR. LAXMINARAYAN

PANDEYA: SHRI RAJENDRA AG-NIHOTRI: SHRI SARAT CHANDRA PATTANAYAK: SHRI SATYA DEO SINGH: SHRI PRABHU DAYAL KATHERIA. SHRI SOBHANAD REES-WARA RAO VADDE: SHRI TARA CHAND KHAN-DELWAL: SHRI PARASRAM BHARD-WAJ:

Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) whether the Social Audit Pannel constituted by his ministry in March 1992 has submitted any interim report;
- (b) if so, the details of recommendations made by the pannel; and
- (c) the action taken or proposed to be taken by the Government on its recommendations?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V.RANGAYYANAIDU):(a) to (c). Yes, Sir. The Social Audit Panel has since submitted two Action Reports dated 5.7.92 and 16.10.92. The First Action report contained recommendations for: both Postal and Telecom Departments. In the IInd Action Report, the recommendations have been made only for the Telecom Department.

#### DEPARTMENT OF POSTS

In the first Action report, the Social Audit Panel made 38 recommendations for the Postal Department which include improvement in the quality of date stamping, prom oting the use of Franking Machin by but mailers, greater inter-ministrial interaction with the transport Ministries such as Civil Aviation/Railways, Periodical review of tariff, ensuring higher percentage of delivery of ADs, increase in the rate of Postcard, improvement in the quality of information system and use of higher technology for the modernisation of postal services and making them financially sound.

The recommendations have been examined and the modalities have been sorted out for their implementation.

#### **DEPARTMENT OF TELECOM**

The major recommendations made by the Panel for Department of Telecom include liberalised provision of public call offices, free directory enquiry service, computerised directory enouity, subscriber-owned telephone instrument, expeditious fault rectification revision of forms, telephone billing and revenue collectior, rebate for non-functional telephones, better communication with customers, measures to decongest lines, owning of subscribers terminal equipment formation of watch dog panels, timely publication of telephone directories, waiting list for telephone subscribers and out of turn connections, decision about the status of MTNI

These recommendations have been examined and the modalities have been sorted out for their appropriate implementation.

[Translation]

#### Tourist Resorts in DIU

2149 SHRI RAJENDRA AGNIHOTRI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Union Government have

formulated any scheme for the developent of tourist resorts in Union Territory of Diu with a view to attract foreign tourists;

- (b) if so, the details thereof;
- (c) the amount likely to be spent during 1992-93; and
- (d) the amount of foreign exchange likely to be earned thereby during the above period?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA):(a) to (c). Central Government will extend all possible assistance to Union Territory of Diu to attract large number of tourists including foreign tourists. A proposal for tented accommodation at Nagao beach, Diu has been sanctioned for Rs. 28.50 lakhs and Rs. 22.0 lakhs have been released.

(d) Estimates of earning of foreign exchange from tourism are not worked out place-wise.

(English)

#### Foreign Assistance for Ground Water

2150 SHRIMATI DIPIKA H. TOPIWALA: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether any foreign technical and financial assistance has been received during the last three years and the current year forground water resources in the country;
  - (b) if so, the details thereof, year-wise;
- (c) the States selected for the above purpose; and

415 Written Answers DECEMBER 7, 1992

Written Answers 416

(d) the amount of financial assistance provided to each of these States, year-wise?

SOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir.

(10 (LA) 103, OII.

THE MINISTER OF WATER RE-

(b) to (d). A Statement is enclosed.

Written Answers AGRAHAYANA 16, 1914							
	1992-93	6	2		Ę	NE.	
Assistance received	1991-92	8	0.989	20.374Project completed	15.448	20.460	
Assist	1990-91	7	3.256	20.374Pro	6.452	9.236	
	1989-90	9	2.843	22.273	2.616	33.90 ch, 1990)	
Currency	v.	5	*\$ SN	*\$ SN	* US \$	DFL** 33.5 (up to March, 1990)	
Aiding Agency		4	World Bank	World Bank	World Bank	Netherlands	
State		3	Bihar	Uttar	West Bengal	Uttar Pradesh	
Name of the Project		2	Bihar Public Tubewells	Uttar Pradesh Public Tubewells Project	West Bengal Monor Irrigation Project	U. P. Tubewells Project	
S.No.		-	÷	2	ဗ်	4.	

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STATEMENT

In addition to the above for the 'Ground Water Exploitation Project' of Central Ground Water Board equipments worth Rs. 7.39 crores have been received during Phase-I and Phase-II of Japanese Grant assistance during 1990 to 1992. Under the USAID Assisted 'Water Resource Management and Training Project' 33 Officers of Central/State Govertnment were imparted advanced training on ground water in United States of America during 1991 to 1993. Under Indo-Dutho 'Training Programme on Water Management' Phase-II five training programmes (four in India and one in Netherlands) were conducted on ground water during 1990-91 in which 94 Officers from Centre/State Governments participated. There Officers of CGWB are currently undergoing training in Netherlands on long-term basis.

\*US \$: United States Dollar

\*\*DFL: Duth Guilder.

[Translation]

# Disappearance of Aircraft of Indira Gandhi Rashtriya Uran Academy

2151 SHRI BRU BHUSHAN SHARAN SINGH: Will the Minister of CIVIL AVIATION & TOURISM be pleased to state:

- (a) whether any incident of disappearance of a civilian training aircraft of Indira Gandhi Rashtriya Uran Academy has come to the notice the Government; and
- (b) if so, the details thereof and the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Indira Gandhi Rashtriya Uran Academy's TB-20 aircraft VT-EMD on a cross country flight from Bangalore to Trivandrum on 29. '0.92 lost contact with Trivandrum air traffic control tower at about 2500 feet altitude and 26 nautical miles from Trivandrum airport. Despite extensive search, the wreckage could not be located so far. The search is continuing. Director General Civil Aviation has appointed an inspector of accident to investigate the accident.

#### Telegraph Offices in Orissa

2152 SHRI SRIK/.NTA JENA: Will the Minister of COMMUNK:ATIONS be pleased to state:

- (a) whether the Government propose to set up new telegraph offices and to modernise the existing telegraph offices in Orissa; and
  - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRIP.V.RANGAYYA NAIDU): (a) Yes, Sir.

- (b) The details are as under:-
- 1. Three new telegraph offices are proposed to be set up at Koraput, Rayagada (Koraput) and Bhadrak in Orissa.
- 2. Existing telegraph offices in Orissa are planned for modernisation by -
- (i) connection to computer based telegraph systems which eliminate manual re-transmission of telegrams and thus enable quicker delivery; one system shall be installed at Bhubaneswar and another is already working at Cuttack.
- (ii) introduction of document transmission (FAX) facility.
- (iii) provision of electronic keyboards to replace more instruments.

(English)

### High Power T.V. Transmitter at Itanagar

2153. SHRI LAETA UMBREY: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:

- (a) whether the Government propose to set up a high power T. V. transmitter with Studio facility at Itanagar in Arunachal Pradesh:
  - (b) if so, the details thereof;
  - (c) if not, the reasons therefor:
- (d) whether the VLPTs in the State are functioning properly; and
- (e) if not, the dteps taken to improve its functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROAD

CASTING (KUMARI GIRIJA VYAS): (a) and (b). A high power (1 KW) T. V. transmitter is already functioning at Itanagar in Arunachal Pradesh. A TV Studio Centre Project comprising a Studio of about 108 squar3e metres area along with associated technical and other facilities is at present under implementation at Itanagar.

- (c) Does not arise.
- (d) and (e) 16 very low power TV transmitters are at present functioning in Arunachal Pradesh. Performance of some of these transmitters was reported to eb unsatisfactory due to various reasons. Since these transmitters operate in an unattended mode, it is envisaged to set up a Remote Monitoring and Control System for monitoring and Control System for monitoring and rectifying the defects comparativey in shorter period. Implementation of this secheme will, howerver, depend upon the availability of adequate resources for the purpose.

[Translation]

# Full Utilisation of Water in the Country

2154. SHRI RAM LAKHAN SINGH YADAV: SHRIARJUN CHARAN SETHI:

Will the Minister of WATER RE-SOURCES be pleased to state:

(a) percentage of total irrigated area in the country State-wise till the end of the

Seventh Five year Plan;

- (b) the percentage of area envisaged to be covered during the Eighth Plan period;
- (c) whether much of the irrigation potential created over the years in the country are not being utilised fully; and
- (d) if so, the reasons thereof and the action taken to utilise fully?

THE MINISTER OT WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). A Statement is enclosed.

- (c) Yes, Sir,
- (d) Creation of potential and its utilisation is a continuous process. A lag of a few year between the introduction of irrigation and its full utilisation is unavoidable as it takes time for the farmers to construct the field channels and to prepare the land for irrigated farming. Also the switch over from fainfed agriculture to irrigated agriculture involves a mjajor change in agricultural techniques which farmers take time to mast.

To reduce this gap a Centrally Sponsored Command Area Development Programme has already been in implementation since 1974-75. The other remedial measures inter-alia include emphasis on water and crop acounting rather than more area reporting, reappraisal of actual potential of old schemes, uniform data reporting and annual performance review.

Written Answers

4	23 Written Ans	wers	j j					1		
	Targets of Irrigation potential created during Eighth plan (In thousand hec.)	4	120.30	40.20	6415.00	620.53	15787.44	11.21	15793.65	
	Percentage of infgation potential created to Ultimate irrigation potential at the end of Seventh Plan	E	92.2	38.4	206	63.3	67.4	47.5	67.4	
	State/UTs	2	Tamil Nadu		Uttar Pradesh	West Bengal	Total States	Total UTs	Grand Total	•
	R O	1	25.		24.	25.				

425 Written Answ	vers	AGRA	HAYA	<b>NA</b> 16	, 1914	(SAF	(A)	Writt	en An	swers	426
Targets of Irrigation potential created during Eighth plan (in thousand hec.)	4	950.00	800.00	69.16	15.88	6.00	13.00	484.00	252.42	588.61	5.00
Percentage of irrigation potential created to Ultimate irrigation potential at the end of Seventh Plan	E	41.1	60.0	44.1	33.7	13.6	78.4	42.6	85.4	81.1	48.5
. State/UTs	2	Madhya Pradesh	Maharashtra	Manipur	Meghalaya	Mızoram	Nagaland	Orissa	Punjab	Rajasthan	Sikkim
S. No.	-	12.	<del>.</del> 5	4.	15.	16.	17	18.	19.	20.	21.

427	Written Answers	1	ı	DECE	MBEF	R 7, 1	992		w	ritten	Answ	1975	428
	Targets of Irrigation potential created during Eighth plan (In thousand hec.)	7	919.00	20.00	300.00	2147.00	40.20	628.00	396.00	27.64	68.50	621.0	248.00
STATEMENT	Percentage of infgation potential created to Ultimate infgation potential at the end of Seventh Plan	3	65.9	21.5	25.5	57.8	36.8	64.2	1.77	40.2	64.3	42.0	42.0
	State-UTs	2	Andhra Pradesh	Arunachal Pradesh	Assam	Bihar	Goa	Gujarat	Haryana	Himachal Pradesh	Jammu and Kashmir		
	S. No.	-	-				ĸi	ø	7.	•	, o	<u>ō</u>	Ξ

[Enalish]

### **Outstanding SEB's dues Againts PSUs**

2155. SHRI ARJUN CHARAN SETHI: Will the Minister of POWER be plased to state:

(a) the amount of outstanding dues to be paid at present to each State Electricity Board by Public Sectro Undertakings; and (b) the action taken by the Government to direct the Public Sector Undertakings to pay the above dues to SEB's?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) The Public Sector Corporations under the Ministry of Power have the following outstanding dues to State Electicity Borads:-

Name of PSU	Name of SEB	Amount due (Rs. in crores)
N. T. P.C .	Sikkim	0.09
D.V .C.	Bihar	0.0937
	Orissa	0.56

(b) The outstanding dues recoverable from State Electricity Boards are far in excess of what is due to them. Therefore, no specific steps are being contemplated by the Central Government to recover the dues to State Electricity Boards from Public Sector Undertakings of the Ministry of Power.

# Construction of Hotels, Motels and Yatri Niwas in Gujarat

2156. SHRI CHANDRESH PATEL: SHRI N. J. RATHVA:

Will the Minister of CIVIL AVIATION AND TOURISM be placed to state:

- (a) the details of hotels, motels and yatri niwas constructed with the financial assistance of the Union Government in Gujarat during the last three years;
- (b) whether the Union Government have received any proposal for construction of more hotels, motels and yatri niwas in the

State during 1992-93;

- (c) if so, the location-wise details thereof; and
- (d) the financial assistance provided by the Government to the State in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) There is no scheme to provide financial assistance by the Department of Tourism for construction of hotels. The Department has not received any proposal from the State Government of Gujarat for construction of yatri niwases or motels during the three years.

(b) to (d). Construction of a yatri niwas at Dwarka has a been listed for extending financial assistance during the current year. However, no proposal along with detailed estimates has been received from the State Government of Gujarat.

### Radio Station for Osmanabad

2157. SHRI ARVIND TULSHIRAM KAMBLE: Will the Minister of INFORMATIONS AND BROADCASTING be plased to state:

- (b) whether the radio station for Osmanabad is ready;
- (b) if so, by when it is likely to start functioning; and
- (c) the reasons for delay in its commissioning?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJA VYAS):
(a) and (b). No, Sir. The civil works and installation of technical equipment are in progress. The Local Radio Station at Osmanabad is envisaged to be technically ready in 1993 and can be commissioned threafter, only when the minium essential staff required for its operation and maintenance is in position.

(c) The delay in completion is mainly due to late handing over of the site to All India Radio.

### Expenditure on Government Advertisements

2158. SHRI ANATRAO DESHMUKH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the annual expenditure on Government advertisements has been rising sharply since the past few years;
- (b) whether the Government propose to have a clear and articulate policy in this regard;
  - (c) if so, the details thereof; and
- (d) if not, the reasons therefor?
  THE DEPUTY MINISTER IN THE
  MINISTRY OF INFORMATION AND
  BROADCASTING (KUMARI GIRLJA VYAS):
  (a) No, Sir. Thre is no such trend as is evident
  from the following expenditure figures for the
  last three years:

1989-90	1064.50 lakhs
1990-91	2085.22 lakhs
1991-92	1422.56 lakhs

- (b) and (c). D. A.V.P. alrady has a clear and articulate policy for issueof advertisements. Advertisements are released as per the requirements of the client Ministries/ Departments and on the basis of the availability of funds.
  - (d) Does not arise.

### Power Crisis in Dethi

2159. SHRI SHANKERSINH VAGHELA:

### DR. A. K. PATEL:

Will the Minister of POWER be plased of state:

- (a) the reasons for the unabated power crisis in the Capital, Leading to frequent cuts in power supply;
- (b) the extent of loss in industrial production due to power cuts to the industrial

units in the Capital during the last six months; and

(c) the immediate and long term measures taken for providing uninterrupted power supply in the Capital?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHIR KALP NATH RAI): (a) and (b). The power supply position in Delhi is by and large satisfactory. During the period April-October, 1992 the availability of energy was 6124 million units against the requirement of 6168 million units. There was only a marginal deficit of 0.7% which was managed by suitable load management and enforcing peak olad restriction on industries. Load-shedding on certain occasions becomes necessary to safeguard the system parameters of the Northern Grid against low voltage and low frequency conditions. It is not possible to indicate the loss, if any, in industrial production specifically due to power cuts as there are various other factors which have impact on industrial production.

(c) The plant to meet the increased demand of electricity include installation of 3x34.07 MW Waste Heat Recovery Units at the existing Gas Turbines of DESU, setting up of 600/900 MW Gas-based power station at Bawana, installation of 400 KV Transmission Ring around Delhi to draw additional power from the Nor.hern Grid and strengthning of transmission and distribution system at various voltage levels. Delhi will also get 90% share from the 840 MW National Capital Thermal Power Project coming up at Dadri.

# Rihand-II Power Project

2160. SHRI RUPCHAND PAL: SHRI ANIL BASU: SHRI BASUDEB ACHARIA:

Will the Minister of POWER be plased to REFER TO THE REPLY GIVEN TO

STARRED QUESTION NO.844 ON MAY,4,1992 and state:

- (a) whether alternative financial arrangements have since been made for the Rihand Power Project Stage-II;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). Rihand Power Project Stage-II of National Thermal Power Corporation (NTPC) is included in the list of project posed to the World Bank under the time slice concept. Discussions with the World Bank are continuing in this regard.

(c) Does not arise in view of (a) and (b) above.

#### Privatisation of Postal Services

2161. SHRIMATI CHANDRA
PRABHA URS:
SHRIMATI KRISHENDRA
KAUR (DEEPA):
SHRIMATI VASUNDHARA
RAJE:

Will the Minister of COMMUNICATIONS be piseased to state:

- (a) whether the Government propose to privatise the postal service; and
- (b) if so, the reasons therefor and the details thereof?

THE DEPUTY MINISTER INT THE MINISTRY OF COMMUNICATIONS (SHRIP.V. RANGAYYA NADIDU): (a) No, Sir.

(b) Does not arise.

Import of Coking Coal

2162. SHRI V. SREENIVASA PRASAD: SHRI, N. J. RATHVA:

Will the Minister of STEEL be pleased to state:

- (a) whether the Tata Iron and Steel Company has given an offer to the Government to act as the canalising agency for the import of low ash coking coal for all the integrated steel plants in the country;
  - (b) if so, the salient features thereof;
- (c) whether the World Bank has also offered financial assistance to SAIL for the import of coking co il. and
  - (d) if so, the details thereof?

THE MINISTER OFSTATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) No, formal offer has been received by Government from TISCO.

- (b) Does not arise.
- (c) and (d). There is no proposal of a direct financial assistance to steel Authority of India Limited (SAIL) from World Bank for import of Coking Coal. However, Ministry of Finance have confirmed that it would be possible to provide funds to the tune of US \$ 100 million from World Bank's fast distbursing arrangement to claim reimbursement for import of Coking Coaf by SAIL.

In December, 1991 SAIL had availed of similar assistance of US \$75 Million from Ministry of Finance for import of one million tonnes of coking cc al.

[Translation]

# Rules for Publishing Telephone Directory

2163. SHRI MAHESH KANODIA: SHRI CHHITUBHAI GAMIT:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the rules laid down for publishing the telephone directory;
- (b) whether these rules and norms have not been followed in Gujarat in regard to its publication; and
  - (c) if so, the reason therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYANAIDU): (a) Sir, Telephone Directories in English are published Secondary Switching Areawise once in a year. These are also published in Hindi and Regional Languages when there is a reasonable demand for the same which should normally be about 15% of the total requirement of telephone directories.

(b) and (c). The rules and norms have been followed with regard to publication of telephone directory in Gujarat. However, in some cases, the publication has been delayed due to procedural difficulties in finalising the tenders, award of contracts and due to delay on the part of the contractors.

[English]

# Investment in Power Sector by Private Entrepreneurs

2164 SHRI SARAT CHANDRA PAT-TANAYAK: Will the Minister of POWER be pleased to state:

- (a) The details of investment made by the private enterpreneurs so far in the power sector:
- (b) whether the Government propose to provide more incentives to attract investment by private sector; and
  - (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI) (a) Information is being collected and will be laid on the Table of the House.

(b) and (c). On the basis of the incentives provided to private investors, proposals have been received for setting up 17402.5 MW capacity in the private sector at an estimated cost of Rs. 41,764.12 crores. The policy has been kept flexible to facilitable private investment in the power sector.

[Translation]

# Increase in Telegraphic Money Order Commission

2165. SHRI RAJESH KUMAR: SHRIMATI SHEELA GAUTAM: SHRIMATI BHAVNA CHIKHLIA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the department of Posts and Telegraph has increased the commission charges of inland money order/telegraphic money order;
  - (b) if so, the details thereof;
- (c) whether the Government propose to reduce the commission charges of money order to overcome the difficulties of common men:

- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) The present rates of commission for inland money order/telegraphic money order are effective from 11th June 1990 and there has been no revision thereafter.

- (b) Does not arise.
- (c) No Sir.
- (d) and (e). Do not arise.

(English)

### Modernisation of Durgapur Steel Plant

2166. DR. SUDHIR RAY: Will the Minister of STEEL be pleased to state:

- (a) the progress made so far in the modernisation of Durgapur Steel Plant; and
- (b) the time by which the work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Durgapur Steel Plant modernisation is being implemented through 16 packages (6 Global and 10 indigenous turnkey packages) with an approved commissioning schedule of March, 1993. Out of these, orders for 14 packages have been placed and orders for the balance two indigenous packages, are yet tobe placed. Site works are in advanced stages in the ordered packages of the project. Two turnkey packages have been fully commissioned and part facilities of 5 packages have been completed.

(b) The modernisation work is likely to

be completed by December, 1993 except two Blast Furnaces which are likely to be completed by December, 1994.

### [Translation]

# Post Offices and Telephone Exchanges in Bihar in Eight Plan

2167. SHRI HARI KISHORE SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of post offices and telephone exchanges proposed to be setup in Bihar during the Eighty Five Year Plan period: and
- (b) the number of post offices and telephone exchanges opened in the State so far?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA N'AIDU): (a) Post Offices

It is Proposed to open 3000 extra Departmental Branch Post Offices and 500 departmentaly sub post offices in the country during the the Eichth Five Year Plan. The targets are allotted annually to the States. During the year 1992-93, it is proposed to open 70 extra departmental breach post offices and 8 departmental sub-post offices in Bihar.

### , Telephone Exchanges

The number of exchanges for the plan period can not be specified as changes in technology, demand uncertainties etc. affect the number of exchanges. However, the 8th Plan (1992-97 envisages addition of around 1,27,000 lines of exchange capacity in Bihar.

> (b) Post offices 5 Branch post offices and 2 Departmen

tal Sub Offices are sanctioned for opening in Bihar so far in 1992-93.

Written Answers

### Telephone Exchanges

525 telephone exchanges are working as on 31-10-1992 inclusive of 10 exchanged aded since 1.4.92.

#### Flood Control Measures

2168. SHRI BRAJA KISHORE TRIPA-THY: Will the Minister of WATER RE-SOURCES be pleased to state:

- (a) the total expenditure incurred in flood control measures during 1991-92 and till December, 1992;
- (b) whether the Government contemplate any comprehensive proposal for flood control in the country; and
  - (c) it so, the details thereof?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYACHARAN SHUKLA): (a) An expenditure of Rupees 245.72 crores is expected during 1991-92. The figures of expenditure till December. 1992 can not be worked out.

(b) and (c). The on-going measures taken have protected 14 million hectares till March, 1991, out of 32 million hectares that can be provided with reasonable degree of protection from floods in the country.

## Censorship of Star T. V. and Foreign T. V. Programmes

2169. SHRI RAM KAPSE: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:

(a) whether the Government had set-up committees to consider suitable measures for excercising censorship over Star T. V.

and Foreign T. V. programmes being telecast in the country;

- (b) whether those committee have submitted their reports;
- (c) if so, the details of the recommendations made: and
- (d) by when these are likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJA VYAS): (a) No, Sir.

(b) to (d). Do not arise.

#### Losses in DESU

2170. SHRI SHRAVANKUMAR PATEL: Will the Minister of POWER be pleased to state:

- (a) whether losses have spiralled, to over thirty percent mark in DESU since April 1992 as reported in the Statesman dated September 14, 1992;
- (b) if so, the reasons therefor indicating the comparative figures for the corresponding period during each of the last two years;
- (c) the quantum of power in million units generated in Delhi during the above period and the million units which have been billed; and
- (d) the measures taken by the Government to lessen the losses?

THE MINISTER OF STATE OF<sub>o</sub>THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (d). The information is being collected and will be laid on the Table of the House.

# Amending of Inter-State Water Dispute act

- 2171. SHRI MADEGOWDA: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether there is no provision for appeal against the decision of the Water Dispute Tribunal in the existing Act;
- (b) whether there are no proper guidelines in the existing act to the Water Disputes Tribunals to arrive at the proper decision;
- (c) if so, the steps taken or proposed to be taken to amend the Inter-State Water Disputes Act, 1956 in this regard?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir.

(b) and (c). It is not considered necessary that the Inter-State Water Dispute Act, 1956 should contain any guidelines to the Tribunal.

### Development of Kanyakumari, Mahabalipuram and Rameshwaram in Tamil Nadu

- 2172. SHRI BAPU HARI CHAURE: Will the Minister of CIVIL AVIATION AND TOUR-ISM be pleased to state:
- (a) whether the Union Government have received any proposal from the Government of Tamil Nadu for the development of Kanyakumari, Mahabalipuram and Rameshwaram;
- (b) if so, the action taken by the thereon; and
  - (c) the total amount allocated for the

development of tourism in the country during 1992-93?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Fourteen proposals were received from the Government of Tamil Nadu for development of tourism in Kanayakumari, Mahabalipuram, amd Rameshwaram;

- (b) if so, the action taken by the Government thereon; and
- (c) the total amount allocated for the development of tourism in the country during 1992-93?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Fourteen proposals were received from the Government of Tamil Nadu for development of tourism and Kanyakumari, Mahabalipuram and Rameshwaram.

- (b) All the projects have been sanctioned.
- (c) The budget for development of rourism in the country for the year 1992-93 is Rs. 35.30 crores.

#### Development of Tourism in Kerala

2173. SHRI RAMESH CHENNITHALA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the Union Government have received any proposals from the Government of Kerala for development of tourism in the State during 1992-93;
  - (b) if so, the details thereof;
- (c) the action taken by the Government thereon; and
  - (d) the financial Essistance sanctioned/

provided by the Union Government to the State in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). Central Department of Tourism has recently received the following proposals from the Government of Kerala for development of tourism in the State for 1992-93:—

- (1). Nehru Memorial Pavilion at Alleppey
  - (2) Yatri Niwas at Guruvayur
  - (3) Cottages at Malampuzha
- (d) The Central financial assistance is sanctioned project to project basis depending upon merits, inter-se priorities and availability of funds.

### Handing over of Coal Based Plants to Private Sector Gujarat

- 2174. DR. K. D. JESWANI: Will the Minister of POWER be pleased to state:
- (a) whether the Government of Gujarat has sent a proposal for handing over of some coal-based power plants to the private sector in the State:
- (b) if so, the number of such power stations and the reasons therefor; and
- (c) the reaction of the Union Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF POWER SHRI KALP NATH RAI): (a) No Sir.

(b) and (c). Do not arise.

### Foreign Post Office in Uttar Pradesh

2175. SHRI LAKSHMI NARAIN MANI TRIPATHI: Will the Minister of COMMUNI-CATIONS be pleased to state:

- (a) whether his Ministry has received any proposal regarding setting up of foreign post office in Varanasi, Uttar Pradesh;
  - (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU); (a) to (c). Yes, Sir, proposals for opening of a foreign post office in Varanasi have been examined in the past but the said office could not be opened due to meagre traffic and logistics problems. More recently, the matter has again been examined and it has been decided to open an extension expo t window at Babatpur Cargo Complex Sub Post Office in Varanasi which will provide facilities for booking of outward postal articles for foreign destinations as well as customs examinations. Necessary orders in this regard are under issue.

### Mayur Vihar Phase-II Power Plant

2176. SHRI DILEEP SINGH BHURIA: Will the Minister of Power be pleased to state:

- (a) whether the Mayur Vihar Phase-II 66 KVA Sub-Station has been made fully operational by the Delhi Electric Supply Undertaking;
  - (b) if not, the reasons for delay;
- (c) whether DESU has ordered installation of all control and relay panels in the 66 KVA grid Sub-Station near Chilla Village, by

October, 1992;

- (d) if so, the details thereof; and
- (e) by when Group Housing Societies, including Samachar Apartments will receive direct electricity supply from the new grid Sub-Station?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (e). The 66 KV Sub-Station at Mayur Vihar is partly in operation and is capable to meet the present demand of the Group Housing Societies in the area. DESU is also arranging the necessary equipment to make the 66 KV Grid Sub-Station at Chilla Village operational. The Group Housing Societies, including the Samachar Apartments, are expected to receive direct supply from the new Grid Sub-Station by March, 1993.

### **Dulhasti Hydro Electric Project**

2177. SHRIPHOOL CHAND VERMA: SHRI VISHWANATH SHAS-TRI:

Will the Minister of POWER be pleased to state:

- (a) whether the French group of companies have stopped work on the 390 MW Dulhasti Hydro electricity project;
  - (b) if so, the reasons therefor;
- (c) the total number of companies working on the project at present;
- (d) the value of contract assigned to them;
- (e) whether these compassions have companies have complied with the terms and conditioned stipulated in the contract

- (f) if not, the action proposed to be taken by the Government in this regard; and
- (g) the alternative arrangements made by the Government to complete the project and the time by which it is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) The ranch Consortium, which had been entrusted by the National Hydro-electric Power Corporation(NHPC) with the execution of the 390 MW Dulhasti Hydroelectic Project, suspended the works at the project site on 24.08.1992. However, the design and engineering works and manufacture/supply of permanent equipments, which are being carried out outside the project area, continued to be in progress. The French Consortium had recently informed the Govt. that they were making a start to resume work at project site with repairs to the Tunnel Boring Machine. The repairs have since been completed and work on the project's structures is yet to be resumed.

- (b) The French Consortium has been representing that the law and order situation in and around the project area has not been conducive to performance of contractual obligations by them.
- (c) The French Consortium working on the project at present comprises five different companies.
- (d) The contract was for a basic price equivalent to abou' Rs. 785 crores at the exchange rate applicable as on 24.10-1988. In addition to the basic price, contingencies equivalent to about Rs. 61 crores at the same exchange rate were envisaged in the contract.
- (e) The NHPC are of the view that suspension of the work at the project site by the French Consortium is not in accordance

with the terms and conditions of the contract.

- (f) The Govt. has taken various steps to persuade the French Consortium to resume work. These include visit to the project site by senior officials of the State Govt. and security agencies, to review the security situation and assure the French Contractors in this regard; augmentation of security arrangements in and around the project area; and constitution of local security Committee, with due representation to NHPC and the French Contractors, to monitor the esecurity environment on an on-going basis and to take appropriate measures as may be warranted in connection with security aspects relating to the execution of the project.
- (g) As the French Consortium had recently indicated their intention to resume the work and had also proceeded to carry out repairs to the Tunnel Boring Machine, it is premature at this stage to consider alternative arrangements for completion of the project.

# Expansion of Trivandrum, Cochin and Calicut Airport

2178. PROF. K. V. THOMAS: SHRI P. C. THOMAS: SHRI THAYIL JOHN ANJA-LOSE:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) the steps taken for the expansio and modernisation of Trivandrum, Cochin and Calicut airports; and
- o (b) the number of additional flights likely to be introduced from these airports?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) TRIVANDRUM: International Airports Authority of India (IAAI) has requested

the State Government of Kerala for acquisition of 140 acres of land on the South-West side of the existing runway for expansion purposes. During 1991-92, the Security Lounge and Domestic Departure have already been air conditioned and expanded. Air conditioning of the arrival hall has been undertaken. IAAI has also plans to improve runway lighting system, strengthening and construction of shoulders of main runway and addition, alterations in Terminal-I

COCHIN: Due to the acute fund consisting with the National Airports Authority, they have no plan to upgrade this airport.

CALICUT: Th€ National Airports Authority has plans to construct a separate new terminal suitable for 250 incoming passengers at an estimated cost of Rs. 613 lakhs. The work is likely to commence by the end of March. 1993.

(b) Presently, Indian Airlines has no plans to increase services from Trivandrum Cochin and Calicut.

### Hindi Programmes on Foreign TV Ne⁴works

2179. SHRI TARA CHAND KHANDEL-WAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the attention of the Government has been drawn to a news item captioned "Zee TV to beam Hindi fare" as reported in the Hindustan Times dates October 1,1992;
- (b) whether several foreign TV networks have started exclusively Hindi programmes in the Indian skies; and

(c) if so, the reaction of the Government in this regard?

THE DEPUTY MINISTER IN THE MIN-ISTRY OF INFORMATION AND BROAD-CASTING (KUMARI GIRIJA VYAS): (a) to (c). Yes, Sir. However, the programmes transmitted via foreign satellites are available only to those viewers who have installed a compatible Dish Antenna. Constant efforts continue to be made to bring about a qualitative improvement in the programme format of Doordarshan to sustain the interest of its viewers.

### Slashing of SEBs Dues

2180. SHRIS.B. THORAT:

SHRIGEORGE FERNANDES:
 SHRI ANORANJAN BHAKTA:

Will the Minister of POWER be pleased to state:

- (a) the amount of overdues of NIPC, NHPCC and other Power Corporations towards each State Electricity Board as on October 1, 1992;
- (b) whether the Government have asked the National Thermral Power Corporation to reduce the dues owed to it by the State Electricity Boards; and
- (c) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRIKALP NATH RAI): (a) The Public Sector Corporation under the Ministry of Power have the following areas due to State Electricity Boards:-

Name of Corpo	ration Name of SEB	Amount due (Rs. in crores)
N.T.T.P. C.	Sikkim	0.09
D.V.C.	Bihar	0.0937
	Orssa	0.56

- (b) Yes, Sir.
- (c) To N.T.P.C. is due over Rs. 2400 crores including surcharge by varioous State Electricity Boards.

The outstanding dues have not only affected the liquidity position of NTPC by way of reduction in internal resources for its expansion programmae, but also severely hampered the operation of its existing power projects.

### Irrigation Development in Orissa

- 2181. SHRI K.P. SINGH DEO: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether the Government of Orissa have submitted any proposal for the extension/renovation and modernisation of some irrigation projects;
  - (b) If so, the details thereof; and
- (c) the action taken by the Government to expedite the rate of irrigation growth in the State?

THE INISTERR OF WATER RE-SOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). Three projects namely modernisation of Hirakud Distribution System, Naraj Barrage (replacemnt of the old structure) and Jokkadia Irrigation textension of annual irrigation by 47320 hectares) were received at the Centre in December, 1984, August, 1989, and August, 1989 respectively. The were estimated to cost of Rs. 32.6, crores, Rs. 124.18 crores and Rs. 227,4400 crores respectively. After examination it was seen that command area of Jokhadia Irrigation project was overlapping with the command of Rengali Irrigation Project while modernisation proposal of Hirakund Distribution System was sent back to the State Government in April, 1989 for modification, on the Naraj Barrage, the State Government is required to obtain environmental clearance fro the Ministry of Environment & Forests.

(c) In the VIII Plan an outlay of about Rs. 3037 crores has been provided by the Planning Commission for majorr, medium and minor irrigation and command area development works in Orissa.

[Translation]

### Captive power Plant by BSP

- 2182. SHRI RAM BADAN: Will the Minister of STEEL be pleased to state:
- (a) whether the Government propose to set up a new power plant to meet the internal power consumption in the Bhilai Steel Plant;
  - (b) if so, the details thereof; and
- (c) the time by which it is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b). Steel Authority of India Limited (SAIL) intends to set up a power generating Company at Bhillaai, in the Joint Sector to feed the power requirements of Bhilai Steel Plant. Two memoranda of Understanding (MOU), one between SAIL and National Thermal Power Corporation (NTPC) and other between SAIL, NTPC and Madhya Pradesh Electricity Board (MPEB) love recently been signed, and proposals have been sought from private sector organisations for investment in the joint venture company.

(c) An investment proposal is yet to be fired up.

[English]

### Satellite Phones for Commercial use

2183. SHRIJ. CHOKKA RAO: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the International Maritime Satellite Organisation had developed briefcase satellite phones and is likely to release for commercial use by the end of current year; and
- (b) whether his Ministry propose to introduce they said type of phones in the country, if so, where?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYA NAIDU): (a) Sir, as per the information available from International Maritime Satellite Organisation (INMARSAT) "Brief Case" type satellite telephone terminals are likely to be available commercially during 1993.

(b) No decision has so far been taken to introduce this service in India.

[Translation]

### **TV Progress for Farmers**

- 2184. SHRI RAJENDRA KUMAR SHARMA: Will the Ministerr of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether Doordarshan has produced and shown any documentaries on agriculture; and
  - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (:\UMARIGIRIJAVYAS)

- (a) Doordarshan Kendras telecast agriculture programmes in various formats, including documentaries.
- '(b) Such details are not maintained centrally in a compiled form.

### Micro-Wave Towers in Himachal Pradesh

- 2185. SHRI KRISHAN DUTT: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether micro-wave towers are being set up in Himachal Pradesh to improve telephone system;
  - (b) if so, the location thereof; and
- (c) when this work was started and progress made so far in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) and (c). Out of 29 towers planned 19 have already been completed and remaining 10 are under execution. (List attached in the Statement).

#### **STATEMENT**

List of Towers Already Completed;

- Shilma
- 2. Kasaulli
- 3. Chail
- 4. Nihri
- Dalhousie
- Chamba

455	Written Answers	DECEMBER 7,	1992		Written Answers	456
7	Swarghat	•	5	Una		
8	Bharwain	7	7	Mehmoor		
9	Nahan (Roof Mounted Str	ructure) 8	3	Kangra		
10	Thanedar	Ś	9	Suranı		
11	Solan (Roof Mounted Stru	ucture) 10	0	Bilaspur		
12	Mandı	[En	glish]			
13	Deoga	Fu	ınds		rrigation and Gro	und
14	Bılaspur		240		AM SINGH KASHI	A/A NI
15	Dharamshala		l the		WATER RESOUR	
16	Hamirpur	Je i	•			
17	Una (Roof Mounted Struc	•	ance f	or minor irr	outlay and institu igation including gi ing the Seventh five	round
18	Chunaghai			ate-wise,		
19	Palampur	Wis	(b) e. an		t actually utilised, S	State-
List	of Towers where Execution W Progress	ork is in				
1	Chail (2nd Tower)	for		he allocatio -93, State-1	ons made for the pu wise?	rpose
2	Solan		<b>T.</b> 15	AUNUOTE	.D. OF WATER	סר
3	Paonta Sarahan (Sirmoui		URC	•	ER OF WATER IRI VIDYACHA c) State-wise Pla	RAN
4	Sarahan (Sırmour)	lay	/Expe	nditure and	d institutional finan- uding ground water	ce for
5	Nahan	ıng	Seve		ear Plan and 1992-9	

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Written Answers

STATEMENT

Plan Outlay/Expenditure and Institutional Finance on Minor Irrigation

;	Moment the Clate		During VII Plan		Plan outlay
S.No.		Plan Outlay	Plan expentiture	Institutional Finance	Ce-see! guild
-	₹.	8	4	5	9
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્ય	Arunachal Pradesh	23.00	23 32	:	11 40
ო	Assam	160.00	162.53	36.68	53 05
4	Bihar	260.00	284 03	127.01	172 48
5	Goa	8 80	8 80	0 05	261
ن	Gujarat	134.55	109 78	163.13	C 8
7.	Haryana	14.17	6 33	111.51	08+
છં	Himachal Pradesh	54.00	59.98	0 29	26 75

9 V	Vritten .	Answer	rs	I	DECE	MBEF	R 7, 19	92		Writ	ten Ar	swers	46
Plan outlay	during 1992-93	O	17.26	45.87	20.00	152.50	128.05	5.50	6.80	2 54	3.45	64 35	. 22.97
	Institutional Finance	·Ś	0.01	295.82	93.08	301.37	532.66	;	;	:	:	35 20	154.06
During VII Plan	Plan expentiture	4	65.69	172.70	44.63	330.19	399.36	8.71	10 14	6.84	14.42	182.95	34.96
	Plan Outlay	8	42.00	151.00	20.00	433.60	250.00	10 00	9.70	2 00	15 00	110 00	46.22
Marne of the State		8	Jammu & Kashmir	Kamataka	Kerala	Madhya Pradesh	Maharashtra	Manipur .	Meghalaya	Mızoram	Nagaland	Orissa	Punjab
S.No.		1	6	10.	Ë.	12.	13.	14.	15.	16.	17.	18.	19.

Wi	ritte	n An	swe	ərs		AGI	RA	НА	/Al	NA	16,	19	14	(SA	KA)		И	/rit	ten	An	swei	s
Plan outlay	during 1992-93		Ø		4.00	50.15	2 00		45 00		00 6		56 36		57 39	1031 64		9	60 6	1037 50		
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		S.No.		-			29.		21.	;	22.	;	23.	70	<b>†</b>	52						!

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(Rs in Crors)

[Translation]

[English]

# Delhi State Mineral Development corporation

## 2187. SHRRI MADAN LAL KHUR-ANA: SHRI SUREDRA PAL PA-

Will the Minister of MINES be pleased to state:

THAK:

- (a) whether the Delhi State Mineral Development Corporation has been closed down and their employees have been declared surplus;
- (b) whether the Bhatti Mines have also been closed down:
  - (c) if so, the reasons therefor; and
- (d) the number of labourers become jobless as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) No, Sir.

- (b) Bhatti Mines have been closed down.
- (c) Operations in Bhatti Mines were suspended following an accident in May, 1990. Subsequently, this area has been notified as a Wild Life Sanctuary by the Delhi Administration.
- (d) According to Delhi Administration around 22000 labourers were working in that Mines and many of them are likely to have found employment in the mines situated in Haryana across the Delhi border.

### Electronic Switching Factory in Bangalore

- 2188. SHRI OSCAR FERNANDES: Will he Minister of COMMUNICATIONS be pleased too state:
- (a) whether the Government have received any proposal from the Government of Karnataka to set up the second unit of Electronic Switiching Factory under the new technology "OCB 283" in Bangalore; and
  - (b) If so, the action taken thereon?

THE DEPUTY MINISTER FOR COM-MINICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). No Sir. No formal proposal was received from the Government of Karnatakka. However it has been decided to set up the capacity to manufacture equipment under the OCB-283 technology in ITI factories at Bangalore, Mankapur and Palghat.

### **Boeing Service to Solapur**

- 2189. SHRI DHARMANNA MON-DAYYAA SADUL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) whether the economic viability of air services to and from Solapur to other places has been assessed;
  - (b) if so, the details thereof;
- (c) whether there is any proposal to introduce Boeing service to Solapur; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

- (b) Does not arise.
- (c) No, Sir.
- (d) Solapur airport is not suitable for Boeing operations.

[Translation]

### Conversion of LPT into HPT in Sitamarhi

2190. SHRI NAWAL KISHORE RAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the entire district of Sitamarhi in Bihar is not covered by the present low power transmitter; and
- (b) if so, by when it is likely to be converted into high power transmitter?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJA VYAS): (a) and (b). Besides the low power T.V. transmitter at Sitamarhi operating in UHF Band which is providing satisfactory TV service within its coverage range, parts off Sitamarhi district also lie within the coverage area of the high power TV transmitter functioning at muzaffarpur. There is no proposal at present to replace the existing low power TV transmitter at Sitamarhi by a high power TV transmitter.

### Utilisation of Surplus Water in Bihar

# 2191. SHRI RAMDEV RAM: SHRI SURYA NARAIN YADAV:

Will the Minister of WATER RE-SOURCES be pleased to state:

(a) whether the Government contemplate to include Oranga Amanat and Kanhar Reservoir Schemes under Palamau Divi(b) if so, the details thereof;

sion in Bihar in the Eighth Five Year Plan;

- (c) if not, the reasons therefor;
- (d) whether there is any proposal under consideration of the Government for diverting the surplus water of the rivers of Bihar from one place to another;
- (e) if so, the rivers of Northern Bihar whose water is proposed to be diverted; and
  - (f) if not, the reasons therefor?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (c). Auranga Reservoir Scheme is an approved on-going project included in the VIII Plan. the latest cost of this project is Rs. 257 crores with an ultimate irrigation potential of about 53,400 hectares. upto March, 1992 an expenditure of about Rs. 14 crores have been incurred on the scheme. VIII Plan outlay for this project is Rs. 20 crores. Amantal and Kanhar Reservoir Schemes havee not been techno-economically appraised in the absence of modified project reports. No provision for these two new schemes exists in the VIII Plan because emphasis is being give for completion of non-going irrigation projects.

- (d) The State Government have prepared a project to divert water from Tilaiya Reservoir in Damadoor basin to Dhadhar river with a view to irrigate about 32,000 hectares of land in Gaya and Nawadharal districts.
- (e) and (f). A National perspective for Water Resources Development prepared by the Government envisages inter-linkages between various Peninsular rivers and Himalayan rivers separately for transfer of water from water rich basins to water short basins for optimum utilisation of water re-

sources. The National Water Development Agency (NWDA) has been established to firm up these proposals. Present mandate of NWDA is concerned with Peninsular rivers development. Undertaking of Himalayan component requires modification to the objectives of NWDA.

## Telephones out of Order in Madhya Pradesh

2192. SHRI VISHWESHWAR BHAGAT: Will the Minister of COMMUNI-CATIONS be pleased to state:

- (a) the percentage of telephones and P.C.O. s lying out o' order in the rural areas of Madhya Pradesh for the last six months;
- (b) the steps taken by the Government to put them in order?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) 0.66%

- (b) Following steps are taken.
- (i) Bare wires are being replaced by insulated wires;
- (ii) There are frequent thefts of wires and in theft prone areas public telephones are being given on Multi Access Radio Relay systems.
- (iii) More and more public telephones

re being provided on MARR systems.

(iv) Also Single Channel VHF Systems are being introduced.

[English]

# Expansion and Modernisation of Telephone Exchanges

2193. SHRI THAYIL JOHN ANGA-LOSE: SHRI RAMESH CHENNITHALA:

Will the Minister of COMUNICATIONS be pleased to state:

- (a) whether the Government propose to expand and modernise the telephone exchanges in Kerala during 1922-93; and
- (b) if so, the details thereof, districtwise?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, sir.

(b) It is proposed to modernise 280 numbers of Telephone Exchanges and expand 103 numbers of telephone exchanges in Kerala during 92-93; out of which 46 numbers have already been modernised and 23 Nos have already been expanded so far. Balance 234 numbers of exchanges shall be modernised and 80 Nos. of exchanges shall be expanded during remaining period of 92-93. District-wise details are given in the attached statement.

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# STATEMENT

District-Wise Details of Modernisation and Expansion of Telephone Exchanges in Kerala Planned During 1992-93.

SI. No	Name of the District	No of Exchanges Prosposed for Modernisation	No. of Exchanges Proposed to be Expanded
1	2	E	4
-	Trivandrum	9	
2	Quilon	22	=
က	Pathanamthitta	25	S
4	Alleppey	15	7
.c	Kohayma	20	6
ဖ	Erankulan	22	10
۲.,	P.J.J.KK1	.; 2V	σ
^	Trichur	1,8	S
Ø	Palghat	17	12
10	Malapuram	24	တ

' Y VAFILL	en Answers					•
No of Exchanges Proposed to be Expanded	4	4		<b>ග</b>	ဧ	103
No of Exchanges Prosposed for Modernisation	8	22	12	32	21	280
Name of the District	2	Calicut	Wýnad	Cannanore	Kasargod	Total
SI. No.	-	=	12	13	14	

# Office of Central Electricity Authority in A.P.

2194. SHRI G.M C. BALAYOGI: Will the Minister of POWER be pleased to state:

- (a) whether the is any proposal to open the office of Central Electricity Authority in Andhra Pradesh:
- (b) if so, the details thereof indicating the name of the place;
- (c the time by which it is likely to be opened; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) No Sir.

- (b) and (c). Does not arise.
- (d) Opening an of office of Central Electricity Authority in Andhra Pradesh is not considered necessary at this stage.

#### Selection of CMD in MTNL

2195. SHRI ANNA JOSHI: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that selection is not made through public enterprises selection board for appointing the Chairman and Managing Director of Mahangar Telephone Niga Limited;
  - (b) if so, the reasons therefor; and
  - (c) the eligibility criteria for these posts?

THE DEPUTY MINISTER IN THE

MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYANAIDU): (a) Yes, Sir. The senior-most officer in MTNL has been appointed as CD with the approval of the Appointments Committee of the Cabinet, as a short term measure.

- (b) The organisational structure of MTNL is likely to undergo change. It was, therefore, considered advisable presently to make short-ter arrangement for the post of CD, TNL.
- (c) the incumbent for the post should have vast experience in the management of telecom services. The maximum age limit is 56 years; but this can be relaxed by the Public Enterprises Selection Board/Appointments Committee of the Cabinet at their discretion in exceptional cases.

[Translation]

### S.T.D. Facility in Delhi

2196. SHRIB.L. SHARMA PREM: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the places proposed to be connected with Delhi through S.T.D. during 1992-93; and
- (b) the time by which S.T.D. lines are likely to be commissioned?

THE DEPUTY MINISTER IN THE MINISTER OF COMMUNICATIONS (SHRI P.V. RANGAYA·NAIDU): (a) Names of the places proposed for STD facility during 1992-93 are given in the attached Statement.

(b) Likely to be commissioned by March, 1993.

STATEMENT

**Dharur** 

Names of the places proposed to be connected with Delhi Trough S T D During

1992-93]

Dundigal

Edlapallı

(Anddhra Pradesh Circles)

**Ennaram** 

**Abdullapur** 

Gandapallı

Achanta

Hıramandalam

Addankı

Huzeerabad

Allagadda

Jammalamadugu

Ananthavaram<sup>\*</sup>

Jangaon

Angara

Jogipet

Atmakur (THQ)

Kadıra Kalkaluru

Avanıgadda

**Atmakur** 

Kalıdındı

Banganapallı

Kalluru

Bethamcherla

Kalyandurg
Kalyanikhani

Cementnagar

Butchireddypalem

Palem

Chevetla

Karamchedu

Chilamukur

Khazıpallı

Chintakhani

Kırlampudı

Chotuppal

Kıssannanagar

Collalamamdadaind

Kodumuru

Delta Ganavaram

Kollakunta

Deyarayamajal

Kondrupadu

477 Written Answers AGRAHAYANA 16, 1914 (SAKA) Written Answers 478

Kothur Paogapeta

Kulakacherla Pakala

K Tadepallı Palamanar

Mandanapallı Kanekal

Mahamadabad Pamidi

Maheswaram Pargi

Makthal Penugonda

Mangalagudam Podapadu

Manuguru Punganur

Miyapur Ragunathpalli

Mohinbad Rajam

Mominpet Ramaquindam

Mukkamala Ramakrishnapur

Nakerkal Ramgırı

Nakkapalle Rayadurg

Narasaraopeta Rudravaram

Narasaraopet Sadasıvpet

Narayanpet Saluru

Narpallı Shamırpet

Narsheerabad Shar

Nedunur Sricilla

Nelakondapallı Suryapet

Nidadayole S J Mudi

Onkollu TADA

Demow

Lakhipur

Dewan

Raskandı

Bilaipara

Udarband

Mankachar

Puranigudam

481	Written Answers BIHAR CIRCLE	AGRAHAYANA 16 1914 (SAKA	
	Amarpur	Jha,ha	
	Bakhtıarpur	Katoria	
	Barajamada	Kochas	
	Barsoı	Latehar	
	Chakradharpur	Naugac	hia
	Dianara	pataratu	1
	Hilsa	Rajauli	
	Japla	Rosera	
	Kako	Simdeg	a
	Kerma	Vaishali	ı
	Lahisarai	Bagha	
	Mashaurthi	Ban arı	
	Palajori	Ba m	
	Piro	Bikramç	ganj
	Rajrappa	Daudna	agar
	Sherghatı	Ghatsila	a
	Udakishanganj	Jainaga	ar
	Arwal	Jharmu	ındı
	Banipur	Katras	
	Barharwa	Kuju	
	Bıkram	Mahalg	aon
	Dalsındhsaraı	Noamu	ndı
	Dumraon	Phulpa	ras

Kım

Sheikpura

Sugaulı Lakhtar

**GUJARAT CIRCLE** Manavadar

Babra Mıyagam (karjan)

Bhiloda Patri

Chotila Umreth

Dhanera Valod

Dhro, Bhilad (Sarigam)

ldar Chansma

Kadodara Dhandhuka

Kheralu Dhari

Kotda Sangani Hariji

Lunawada Jasdan

Mangrol Khedbrahma

Kosamba Paslana

Thasra lathi

Vagra mandvi

Mullit Balasinor

Borsad Shahra

Dahod Una

Vısavadar Dharampur

JAMMU & KASHMIR CIRCLE Gandevi

Samba Jambuşar

Reasi

Pulwama Thanesar

Bishnah Pataudi

Ramban Ghula

Hıra Nagar Ganaur

Badgam Charkı Dadri

HIMACHAL PRADESH CIRCLE Bawanikhere

Bangana Tohana

Nadwn Kundlı

Rureka (Sangra) bawal

Kandaghat Kosli

Baijnath Narnaund

Palampur Jhanaund

Sarkaghat Jhajjar

Theog Ratia

Jogindernagar Nuh

Pachad KARNATAKA CIRCLE

Arkı Harapanahalli

HARYANA CIRCLE nargund

Pehowa Ron

Hatnın Chittapur

Saifidon Jewargi

Loharu K.R. Nagar

Meham Gundlupet

487	Written Answers	DECEMBER 7 1992	Written Answers	488	
	Honnavar	Annamanada			
	Honnalı	Arakkunnam			
	Hosadurga	<b>A</b> ry an <b>ad</b>			
	HB hallı	Athodi			
	Hirekerpur	Ayoor			
	Mundargi	Chathannor			
	Atzalpur	Chazhoor			
	Mudhol	Chelakkara			
	CR Nagar	Chengalam			
	HD Kote	Chepra			
	Joida	Chirayinkil			
	Kunigai	Chombala			
	Motakalmuru	Edak <b>kad</b>			
	B Bagewadi	Edappal			
	Kurago	Elanthur			
	Shirahatti	Engandıyur			
	Alland	Irikkur			
	Hungund	Iritty			
	Yelandur	Kallambalam			
	Belur	Ka'pakanche	rry		
	Channagiri	Kanjiramkula	ım		
	Gubbi	Kanara			
	Devanaha i	Kappad			

Karımkunnam

KERALA CIRCLE

489 Written Answers AGRAHAYANA 16, 1914 (SAKA) Written Answers 490

Karukachal Matool

Kattanam Mazhuvannur

Pallikkathodu Melady

Kidangoor Melukavumattom

Paravoor Mevellor

Kollakkadavu Moncomb

Perdala Murinjakal

kongad Muthukulam

Pinnakkanadu Muttom

Poovapally Connukal

Kottiyam Padinjarangadi

Kullassery Pallikkara

Kumbala Kecheri

Kumily Parassala

Kunnathanam Koduvaily

kunnicodanum Pazhayannur

Kuthiathode Kollengode

Kuthuparamba Perla

Kuttipuram Kottiyam

Mallapatly Pulicunnu

Mananthavadi Punnyarkulam

Manimala Puthur

Marangattupall/ Rajpuram

Matracherry Sreekantapuram

491 Written Answers DECEMBER 7, 1992 Written Answers 492

Sultan Battery Kollapally

Talayolaparamba Peringathoor

Tamarassery Koratty

Thirthala Poovar

Thirunavaya Vithura

Thoovakunnu MADHYA PRADESH CIRCLE

Thiruvambadi Khajuri

Trikarıpur Ashokanagar

Udma Jashpurnagar

Uzhavoor Manasa

Vadasserikara Dhammod

Valluvambaram Shujalpumandi

Vanıyamkulam Khursia

Vazhıthala Nawapararajım

Velanchirangara Sailana

Vellanad Harsud

Vellarada Amarwada

Vengoor Chruhat

Venjaramoodu Dabra

Vythiri Kareli

Kattapana Gadarawara

Panoor Khurai

Kodakara Korba

pattambi Mahasamund

Sendhwa MAHARASHTRA CIRCLE

Parasia Amalner

Mohna Basmathagar

Pathalgaon Chandrapur-MIDC

Nayri Dapoli

Maneri Gadhinglaj

Chaurai Hinganghat

Waraseoni Kankavali

Bilha Karnja

Singe Kirloskarwadi

Saraipalli Mahad

Khajuraho Nalasopara

Khachrod Niphad

Khumari paithan

Barwani Parola

Sihora Sailu

Harda Sawantwadi

Barnagar Shirdi

Khairugesh Tiroda

^Pachmarhi Vengurla

Sausar Warud

Fatehbad Ambejogai

Pandhrna Bati-Bori

Sanwer Chikkali<sup>\*</sup>

Chipuln Chuchuyimlang

Dhamangaon Rly Akulato

Goregaon Khowai

Kagal B shalgarh

kapsı Tenga

Kinwat Mreh

Nana Rond

Paikmal

199 Written Answers DECEMBER 7, 1992 Written Answers 500

Bagdehi Padmapur (GM)

Bileipada R. Sumandi

Ghatgaon Raikia

Hatadıhı Chhaitana

Joshipur Tensa

Mohna Deogarh

GOP Athmallik

Kakatpur Satshankha

Bahadjhola Indupur

INS Chilka Khuntuni

NischintkoillBalikuda Kukhia

Khariar Road Jaraka

Bangamunda Belpora

Tusra Rupra Road

Purna Pani Sınhapallı

Kadobahal Melchhamunda"Gondia

Padiabahal Joranda

Bhuban Nagra,

Basudevpur Buguda

Purushotampur Bausuni

Katikata Pudamari Rajsunakhela

Kantamal Sarankul

Satupallı B.T. Pur

Jamsola Gania

bahuram Panikoili

Brahmanipal Chhatia

Rajkhaiar Baricuttack

Loisinga Binka

Bonai Utkela

Attabira Sialkhandeita

Sohela Bijepur

Sahaspur Hari Chandanpur

Parjanj Ksadurapal

Ranital Rupsa

Kusupur Khallikote

Madda Balakati

Sergarh Narahat

Kujang Odagaon

Bolani Phiringia

Rasgovindpur PUNJAB CIRCLE

bhanjbihar Dhariwal

G>Udagiri Kurali

Puruna Cutack Satala

Biramitrapur Ajnale

Khandapara Balachour

Nachuni Doraha

Kuapal Mandi Gobindgarh

Kishorenagar Derbassi

503	Markey Appropri	DECEMBED 7	1000	144 4	
503	Written Answers  Mansa	DECEMBER 7,	Kowngla	Written Answers	504
	Sirhind		Katwa		
	Talwandi Saboo		Atambagh		
	Garh Shankar		Jhargra		
	Dina Nagar		Mekhiliganj		
	-				
	Malour		Lalbag		
	Anandpur Sahib		Kdıp		
	Malerkotia		Milki		
	Amloh		Tamiluk		
	Merinda		Pakyang		
	Basso Pathana		Kalna		
	WEST BENGAL CIRCLE		Chungthung		
	Contai		Ghata		
	Khatra		Tootanganj		
	Dinhata		Rampurhat		
	soreing		Mutildepla Bip	p	
	Islampur		Panagarh Bab	ar	
	Gongaon		Pansukura		
	Mathabhanga		RAJASTHAN	CIRCLE	
	Jangipur		Kekrı		
	Scricha		Nasırabad		

Sarwar

Bansur

Laxmangarh

Banarhat

Ranaghat

Kandı

505 Written Answers	AGRAHAYANA 16 1914 (SAKA)	Written Answers	506
Thana Gaj	Degana		
Bagidora	Nawa		
Gaehi	Jaitaran		
Ghatol	Sojat		
Kushalgarh	Deogarh		
Kishan Ganj	Bamanwas		
Mangrol	Hındaun		
Shabad	Mahua		
Chipa Bard	Todabhım		
Gudhamolanı	Laxmangarh		
Shee	Reodhar		
Pachpadra	karanpur		
Siwan	Filiba <b>nga</b>		
Baitu	Sadulpur		
Deeg	Suratgarh		
Kaman	Deoli		
Kumher	Dharayabad		
Nagar	Asınd		
Ruphass	Sanera		
Weir	Jhajpur		
Raniwas	Kotrı		
Shergarh	Mandal		
Chhabra	Mandalgarı		
Ramacanjmandi	RAipur		

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Shahpura Khumbhalgarh

Sahhara Bonli

Kolayat Nadoti

Loon karansar Data Ramgarh

Norkha Srimadhopur

Kesoritapatan Anupgarh

Nainwa Nohar

Begun Raisinghnagar

Bhae;sar Sanria

Chhoti Sadri Tibi

Dunger Malpura

Gangrai Gogunda

Kapasan Aroh

Nimbahera Rajagarh (Churi)

Rasmi Ratangarh

Pahar Sardar Sahar

Sanchore Dungergarh

Bhopalgarh Sujangarh

Digod Taranagar

Sangod Baseri

Jayal Rajakhera

Prabarsar Aspur

Marwar Junction Sagwara

MAaet Seemalwara

Basei Sepotra

Chaksu Pindwara

Chomu Bhadra

Dudu Padampur

Phagt Rawatsar

Phul;era Srivijayanagar

Aldera Ghersana

Gandhar Todaraisingh

Khanpur Jhadol

Pachpahar (Queruspa

Pirawa Nadbai

Ahore Balotra

Bhinmal Sambher Lake

Osian Falns

Atru Agar

Pipalda Dabok

Deedwana Rajagarh (Alwar)

landnu

Desuri Khetri Copper

Raipur Rikhabdeo

Bhim

Railmagra Gonera

Gangapureity Sunderpura

Khandar Paparda

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Meo Chohtan

Bhandarej Hındoli

Neemrana Jambaramgarh

Viranagar Hanumangarh Junction

Bayana Bali

Salumber Uniara

Jhalarapatan Marlı

Sheogani (Local Sumerpur) Vallabhnagar

Kotra Gangapur (Bhilwara)

Sarda Nawalgarh

Bhawanimandi Bilara

Srimathavırıı Kanota

Newai Banasthali

Khanchord Mertacity

Jawaja Talera

Achrol Chirawa

Udaipurati Mount Abu

Khetri Town Paota

Gulhpura Baswa

Bandikui Manoharpura

Nareda Sainthal

Rajnota Sikandara

Nagal Ranawantan Bissuau

Mandawari Sikarai

Bari Jayamkondan

Puskar Kamuthi

Tigara Kattumannarkoil

Hurda (Local Gulabpu) Keeranur

\* TAMIL NADU CIRCLE Kilakarai

Alangudi Kodavasal

Ammapetta: Kotagiri

Annur Lalgudi

Ariyalur Manamadurai

Aundipatti Mudukulathur

Avudiyarkoil Mannilam

Boothapandi Natham

Chengam Navalur

Cheranmadevi Neyyoor

Chettinad Nidamangalam

Cheyyur Nilakottai

Colachel Pennagaram

Denkanikotta Peravuranti

Gandarvakottai Polur

Gingee Ponnamaravati

Gudalur(Nilgıris) Porayar

Gudiyatham Sathankulam

Harus Sıvagirı

Illayangudi Srivaikundam

515 Written Answers DECEMBER 7, 1992 Written Answers 516

Tiruchuli Bagitmanagaram

Tirumayyam Bargur

Tirupattur (KKD) Bhavanisangar

Tirupattur (NA) Chinnamannur

Tiruthuraipoondi Chittar

Tıruvadanai Chiristianagaram

Tiruverripuram D.G. Pudur

Tisayanvıllai Eral

Tittagudi Ervancherry

Uthamapalayam Gomangalam

Uthangari Gudallur (MA)

Uthiramopur Highways

Uthukottai Idapadi

Vadipatti lluppur

Valangaiman Jolarpet

Vallapadi Kadayam

Veedaranyam Kalugondapalli

Vdeasandur Kalugumalai

Vilathıkulam Kakarigiri

Wandiwash Kavarapettai

Pattukottai Kaveripattinam

Mandaiyur Kirumambakkam

Radhapuram Koradacheri

Cuddalore Malayandipattinam

Mandapam Athipedu

Mukkudal Attayampatti

Muttom Ayyampet

Nasiyanur Sıngampueri

Nathchiyarkoil Tirukattupalli

Navalurkuttapattu Tiruvelangadu

Neyveli II

Padalur Veerapandi

V. Vellode Nidamangalam

Nilakottai Pasur

Omalur

Oranthanad Pettaivaithalai

Palacode Padukottai

Pallipet Pudduvayal

Sholingar Punjaipuiuampatti
Sambanarkoil

Swamimalai Sirmugai

Tirupuvanam Sirmugai

Vasudevanallur Tirupayathangudi

Vembadithalam Tittachery

Kotthanallur Yanur (Mailam)

Allagasamudram . Velankanni

Anamalai Walajabad

Anthiyur UTTAR PRADESH CIRCLE

Akbarpur Arachalur 519 Written Answers DECEMBER 7, 1992 Written Answers

520

Aliganju Mohammdi

Amroha Dharchula

Anoop Sahar Najibabad

Anola Atrauli Dunda

Baberu Naraini

Bageshwar Fathehpur

Bahjeri Nighasan

Bansı Garhmukteshwar

Bhikiyasain Powayan

Bhinga Haidergaeh

Bhogaon Rudraprayag

Bikapur Hata

Bindki Sahabad

Bisalpur Jalalpur

Bisauli Salon

Biswan Jasrana

Budhana Shahganj

Chakia Kariana

Mau Kaiserganj

Charkharo Karanprayag

Mehoba Karhal

Chunar Kaveri

Mıshrıkh Kerakat

Dataganj Khair

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AKA) Written Answers

522

Khalilabad Garauntha

Khatima Patti

Kheragarh Gyanpur

Kotdwar Ram Sanehghat

**Kulpahar** Harraiya

Kunda"Ladharpur Safidpur

Lakswar Jalalbad

lalganj (katra) Saidpur

Lansdown Janseth

Macchlishahar Shabad

Marigan Sıdhauli

Math Sikandrarao

Mchandausi Sitraganj

3

Mawana Swar

Chitbramau Talbehat

Milak Tanda

Dalmau Thakurdwara

Mohmdabad (GZP) Tılhar

**Dhampur** Tilot

Nagina Tulsipur

**Dumariyaganj** Utraulla

Nanpara Zamania

Earidpur Behat

Nawabganj Bilari

THE DEPUTY MINISTER OF COM-

(b) The details of expansion of the

Net addition of 93 lakh lines of

MUNICATIONS (SHRI P.V. RANGAYYA

Telecommunication services in the country during the 8th Five Year Plan are:-

NAIDU): (a) Yes Sir.

**Ghatamour** 

Puranpur

Haldward

Sadabad

Idlas

Local Switching Capacity.

- Net addition of 75 lakh lines of Direct Exchange Lines.
- Capacity addition of 31200 Telex Lines.
- Provision of telephone facility to all Gram Panchyats.
- Extension of Subscriber Trunk
   Dialling Facility to all Exchanges.
- Computerisation of customer services like directory enquiry manual trunk services, billing & fault repair services.

Following value-added services are planned to be provided at least in all towns with a population of 5 lakh or more mainly on the basis of franchise:

- Cellular mobile service
- Voice-mail service
- Electronic-mail service
- Audio-conference service

Video-conferencing service

Written Answers

- Radio- paging
- Videotex
- (c) Possible forecast of the number of the telephone exchanges to be set up in the 8th plan period cannot be made due to the changes in technology, demand uncertainties etc, however unit-wise details of providing about 93 lakh lines of exchange capacity are given in the attached statement. The above annex also gives unit-Wise, around 17 lakhs lines of existing capacity proposed to be replaced by latest equipment under modernisation programme.
  - (d) Yes, Sir.
- (e) Priority has been given to achieve fully automatic network by March, 1994 by replacing all manual exchanges.
- (f) The Planning Commission has approved an outlay of Rs. 23,946 Crore with directives to arrange funds through other innovative measures to achieve the physical targets of the plan including the priority areas. The requirement of funds to complete the physical targets of the plan is Rs. 40,55 Crores.

Written Answers

STATEMENT

Circlewise Commissioning Programme of Telepphones Proposed During 1992-97.

SI.No.	Name of the Circle		Capcity	Telephon <b>e Connections</b>
		Net	Replacement Automatisation	
-	2	m	4	ъ
÷	Andhra Pradesh	648,284	161,800	514,300
٥i	Assam	74,547	27,825	59,100
က	Bihar	127,368	57,268	101,000
4.	Gujarat (including Dadra, Nagar Havli, Daman & Din)	794,586	170,770	630,400
Ŋ	Haryana	290,612	51,884	230,600
٠ ن	Himachal Pradesh	71,110	25 410	56,400
۲~	Jammu & Kashmir	53,214	010	12,300
ထ်	Karnataka	599,556	145,916	475,700
6	Kerala	492,341	104,215	390,600

Wri	itten i	Answers	A	GRAHAYA	NA 16,	1914	(SAK)	4)	Written Ans	wers
Telephone Connections		5	319,600	1,670,700	25,100	48 900	396,700	331 600	.34 200	421 000
Capcity	Replacement Automatisation	4	s93,125	238,670	15,445	24,402	92,675	103,561	143,130	134,609
	Net	8	402,767	2,036,556	31,635	61,574	499,997	417,947	378	520,707
Name of the Circle		2	Madhya Pradesh	Maharashtra (including Goa & MTNL Bombay)	North East	Orissa	Punjab (including Chandigarh)	Rajasthan	Tamii Nadu (includ - เว Pondicherry & Madre - )	Uttar Pradesh
SI No		-	0	Ξ Ξ	12	<u>£</u>	14	15	16	17

1 (	Vritte	n Answ	9/3 	DEC	EMBER 7, 1992	Written Answers
		5	181,800	000'026	7,500,000	
Capcily	. Replacement Automatisation	4	93,785	31 300	1,724,700	
	Net	m	220,015	1,141,800	9,271 974	
Nail 18 Oi life Oil Cie		8	West Bengal (including Sikkim, Andaman & Nicobar & Cakcutta)	Deihi	Total:	
Si.No.		-	18.	19.		

[Translation]

#### T.V. Tower at Gharoo in U.P.

2198. DR. G.L. KANAUJIA: Will the Minster of INFORMATION AND BROAD-CASTING be pleased to state:

- (a) whether the Government propose to install a TV tower in Gharoo tribal area under Lakhipur district in Uttar Pradesh;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJA VYAS):
(a) to (c) a high power TV transmitter is envisaged to be set up at lakhimpur in replacement of the existing low power TV transmitter there. On Commissioning of this transmitter, whole of Kheri (lakhimpur) district is expected to be brought under TV coverage. Implementation of this project would, however, depend upon availability of resources and intere-se priorities

#### T.V Services in Rajasthan

2199. SHRI GIRDHARI LAL BHAR-GAVA: Will the Min ster of INFORMATION AND BROADCASTING be pleased to state

- (a) whether there is a need for the improvement of television programme services in Rajasthan in view of the undesirable activities on Pakisthan border along Rajasthan, and
- (b) if so, the steps Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS).

(a) and (b). Yes, Sir. With a view to provide

TV service to the uncovered parts of the State of Rajasthan along the international border, two high power TV transmitters, one each at Barmer and Jaisalmer are under implementation at present. Besides two low power TV transmitters at Bhadra and Rawatsar are also under implementation/envisaged to be set up to provide TV service to the uncovered parts of the border district of Ganganagar. In addition, a high power TV transmitter is also envisaged to be set up at Anupgarh (Ganganagar district) subject of availability of resources and inter se priorities

It is also envisaged to link all the high power/low power TV transmitters in the State with Doordarshan Kendra, Jaipur using satellite ode of linkage for which a Satellite Earth Station is at an advance stage of implementation at Jaipur.

Improvement in the quality and content of Doordarshan programmes, based on suggestions received from various quarters and audience surveys, is the continuous endeavour of Doordarshan.

[English]

#### **Expansion of Trivandrum Airport**

2200. SHRI KODIKUNIL SURESH: SHRI PALA K. M. MATHEW:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

- (a) the total amount allocated for the expansion of the Trivandrum international airport during 1993-94;
- (b) whether the Government have identified the areas required for the development and assesed the cost of rehabilitation and the extent of dislocation of the local people;
  - (c) if so, the details thereof.

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- (d) the amount spent on the construction of international airport at Trivandrum, so far: and
- (e) the steps being taken for the expansion of airport within the stipulated period?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCIN-DIA): (a) Rs. 14.12 crores.

- (b) and (c). 140 acres of land for the construction of terminal building and 110 acres for expansion of runway have been identified on the south-west side of the existing runway. The Authority has approached the State Government of Kerala for acquisition of land and rehabilitation of the local people. These costs have not been assessed.
- (d) A sum of Rs. 4.07 crores has been incurred on the expansion of Trivandrum Airport till March, 1992.
- (e) Runway extension and development of new terminal complex modification of International Cargo Complex air-conditioning of domestic arrival hall and security hold area improvement of runway lighting system, provision of approach lighting system are envisaged for expansion and develcoment of Trivandrum airport. A sum Rs. 1.82 crores has been deposited with Government of Kerala for acquisition of land for expansion of the airport.

#### Foreign Tourists in Maharashtra

2201. PROF. ASHOK ANANDRAO **CESHUKH:** SHRI HARISINH CHAVDA:

Will the Minster of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of foreign tourists visited Maharashtra and Gujarat during the last three years: and

(b) the amount of forlegn exchange earned this period?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCIN-DIA): (a) According to the information furnished by the Government of Gujarat, 4801, 3274 and 2802 foreign tourists visited Gujarat during the years 1989, 1990 and 1991 respectively. Similar information in respect of Maharashtra are not available from the State Government.

(b) The estimates of foreign exchange earnings from tourism are not worked out State-wise

[Translation]

#### Damodar Valley Corporation Act, 1948

- 2202. SHRI SHIBU SOREN: Will the Minister of POWER be pleased to state:
- (a) whether the Governments of Bihar and West Bengal have requested the Union Government to make some amendments in the Damodar Valley Corporation Act. 1948:
  - (b) if so, the details thereof; and
- (c) the action taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) No, Sir.

(b) and (c). Do not arise.

#### Inclusion of Hilly Areas of Uttar Pradesh in Tourism Map

2203. SHRI RAM SAGAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether 'the Government have excluded the hilly areas of Uttar Pradesh in the tourism map published for the representatives participating in the I.T.V. Berlin, 1992; and
  - (b) if so, the reasons thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). The Department of Tourism has not produced any map for ITB Berlin.

## Automatic Telephone Exchanges in U.P.

2204. SHRI ARJUN SINGH YADAV: SHRI HARI KEWAL PRASAD:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of automatic telephone exchanges functioning at present in Uttar Pradesh; and
- (b) the district-wise capacity of each of such telephone exchanges?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRIP.V. RANGAYYA NAIDU): (a) 1370

(b) The information is being updated and will be placed on the Table of the House.

[English]

#### Decontrol of Power Sector

2205. SHRI MANORANJAN BHAKTA: DR. Y.S. RAJASEKHAR REDDY:

SHRI GEORGE FERNANDES: SHRI HARISH NARAYAN PRABHU ZANTYE:

Will the Minister of POWER be pleased to state:

- (a) whether any suggestion has been received from the World Bank for decontrol of power generation, centralisation of transmission and decentralisation of distribution;
- (b) if so, the Government's decision thereon?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). The Structural reform of the power sector in India has been engaging the attention of the Government. Various measures that need to be adopted are commented upon from time to time by the World Bank, which has in the past provided substantial assistance to the Indian power Sector. The recent initiatives of the Government to encourage private sector participation in the power sector in generation and distribution as well as the formation of a central transmission corporation, viz, Powergrid Corporation of India Ltd. have been welcomed by the Bank.

## T.V. Programmes For Farmers and Fishermen of Konkan Region

2206. SHRI SUDHIR SAWANT: Will the Minister of INFORMATIONS AND BROADCASTING be pleased to state:

- (a) whether there is any proposal to telecast programmes for farmers and fishermen of Konkan regions of Maharashtra; and
  - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b). Programmes in various formats for different segments of viewers like farmers and fishermen etc. of Konkan region of Maharashtra are already being telecast by Doordarshan Kendra, Bombay in its Re-

gional Service, and by Doordarshan Kendra, Panaii.

[Translation]

#### Low Power TV Tower at Buxar in Bihar

2207. SHRI TEJ NARAYAN SINGH: Will the Minister of 'NFORMATIONS AND BROADCASTING t e pleased to state:

- (a) whether due to low transmission capacity of TV tower installed in Buxar in Bihar, the people of the area are not able to watch regional news and other programmes being telecast from Patna;
- (b) whether the Government have nay proposal to increase the transmission capacity of the said centre; and
  - (c) if so, by when?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJA VYAS): (a) No. Sir The low power TV transmitter at Buxar is linked to Doordarshan Kendra, Delhi via satellite for relay of programmes and not to Doordarshan Kendra, Patna.

- (b) No, Sir.
- (c) Does not arise.

#### Advertisements to Newspapers of Uttar Pradesh

2208. MAJ.GEN (RETD) BHUWAN CHANDRA KHANDURI: Willing Minister of

INFORMATIONS AND BROADCASTING be pleased to state:

- (a) the names of registered Newsoapers published from the hilly areas of Uttar Pradesh which are getting advertisements regularly from D.A.V.P;
- (b) whether these small newspapers are facing any difficulty in getting the advertisements from D.A.V.P.; and
- (c) if not, the details regarding the advertisements and the amount paid separately to these newspapers during the last 3 vears?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

- (a) The names of registered newspapers published from the hilly areas of Uttar Pradesh, which are empanelled with DAVP for the Year 1992-93, are given in the attached Statement.
- (b) D A.V.P. releases advertisements to the newspapers and journals in accordance with the norms laid down in the Government Advertising Policy Guidelines. Keeping in view these norms, publicity requirements and budgetary provisions, a balanced placing of advertisements is aimed at. Since the issue of Government Advertisements is the concern of D.A.V.P., the question of the small newspapers facing any difficulty in getting advertisements does not arise.
- (c) The details of advertisements given and the amount involved are given below:-

OI IAI DI IA IAI I	100, ii. transcer andere			
Year	No of News- papers/Periodicals	Space (In Std. Col. Cms)	Amount (In Rs.)	
1989-90	46	82,213	8,63,334	

541	Written Answers	B AGRAHAYANA	16, 1914 (SAKA)	Written Answers	542
Year		No. of News- papers/Periodicals	Space (In Std. Col. Cms)	Amount (in Rs.)	
19	90-91	58	69,447	10,19,072	
19	91-92	60	65,304	13,57,743	

STATEMENT

List of Newspapers Published from Hilly Areas of Uttar Pradesh which are Empanelled with D.A.V.P. for the Year 1992-93

Si.No.	Name of Publication	Place
1.	Aaj Ki Subah H/W	Debradun
2.	Antar Jawala H/W (Garhwar)	Degadda
3.	Duhkate Swar H/W	Dehradun
4.	Deo Bhoomi H/W	Chamoli
5.	Doon Darpan H/W	Dehradun
6.	Doon mail H/W	-do-
7.	Doon Post H/W	<b>-d0</b> -
8.	Doon Vani H/W	-do-
9.	Drcon BhumiH/W	-do-
10.	Garhawal Times H/W	-do-
11.	Ghati Ka Bharat H/W	-do-
12.	Ghati Ke- Garjteswar H/W	-do-
13.	Himachal Times E/D	<b>-do-</b>
14.	Himachal Times H/D	-do-
15.	Jan Lahar H/D	-do-

SI.No.	Name of Publication	Place
16.	Loktantra H/W	Kashipur
17.	Nainital Samachar H/FN	Nainital
18.	Parvatiya Dershan Times H/W	Dehradun
19.	Predhan Time H/D	Rishikesh
20.	Samraridh Bharat H/W	Kotdwar
21.	Sapna Suharvana H/W	Debradun
22.	Satyapath H/W	Kotdwar
23.	Shanti Evem Ekta Darshan H/W	Dehradun
24.	Seemant Praharı H/W	Mussorie
25.	Seemant Varta H/D	Pauri
26.	Sıkhar Sandesh H/FN	Dehradun
27.	Social VıkasH/FN	-do-
28.	Tarun Hınd H/W	Rishikesh
29.	The Frontier mail E/W	Dehradun
30.	Yday Bharat H/D	-do-
31.	Uttar Ujala H/D	Haldwani
32.	Uttaranchal H/W	Dehradun
33.	Uttaranchal Vanı H/D	Rishikesh ·
34.	Uttari Mansarowar H/W	Chamoli
35.	Vanguard E/D	Dehradun
36.	Vanı Pravaha H/D	Kashipur
37.	Yugvani H/W	Dehradun

Written Answers

SI.No.	Name of Publication	Place
38.	Pauri times H/W	Dehradur
39.	Saptahik Garwal Mandal	-do-
H/W		HIndi Weekly
E/D .		English Daily
H/D		Hındi Daily
H/FN		Hındi Fortnightly
Ε⁄W		English Weekly.

#### [English]

#### **Toruism Finance Corporation of India**

2209. SHRIK.V. THANGKABALU: Will the Minister of CIVIL AVIATION AND TOUR-ISM be pleased to state:

 (a) the total amount of loan disbursed by the Tourism Finance Corporation of India during the last three years;

- (b) the details of projects for which this loan was disbursed; and:
- (c) the amount available for the current year with the Corporation for disbursement?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The total amount of loan disbursed by Tourism Finance Corporation is as follows:

(Rs in lakhs)

As at 31st Ma ch	1989-90	1990-91	1991-92	
Rupee loan	1276	3871	4759	
Leasing	-	36	25	
Equity	-	16	44	
	1276	3923	4828	

(Rs in lakhs)

(b) As at 31st March	1989-90	1590-91	1991-92
Hotels	978	3675	4518
Amusement Parks	189	216	300
Car Rentals	86	32	•
Others	32	•	10
	1276	3923	4828

(c) Resources available with the Tourism Finance Corporation of India are estimated at Rs. 60 crores during the current year.

[Translation]

#### T.V. Coverage in Adivasi areas of Madhya Pradesh

2210. KUMARI VIMLA VERMA: Will the Minister of INFORMATIONS AND BROADCASTING be pleased to state:

- (a) whether the Government propose to provide TV coverage in Adivasi areas of the country especially Sivni, Naringhpur and Jabalpur districts of Madhya Pradesh; and
  - (b) if so, by when?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRUA VYAS): (a) and (b). It is the constant endeavor of Doordarshan to provide TV service to the tribal areas of the country including those in Madhya Pradesh with due priority.

At present, besides a high power (1 KW) TV transmitter functioning at Jabalpur, three low power TV transmitters are func-

tioning in Jababur, Seoni and Narsimhapur districts respectively and are providing satisfactory. TV service within their coverage areas. TV coverage in these districts is expected to improve substantially on augmentation of the power of the TV transmitter at Jababur from 1 KW to 10 KW during 1993-94. With a view to further improving. TV service in Narsimhapur district, a low power. TV transmitter is also envisaged to be set up at Gadarwara subject to availability of resources and inter se priorities.

#### [English]

## Central Funding Agency for Inter-State River project

2211. DR. VISWANATHAM KANITHI: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government have finalised the scheme for setting up of a Central Funding agency for completion of the all approved inter-state-river irrigation projects in the country;
  - (b) if so, the details thereof; and
- (c) if not, the time by which it is likely to be set up?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDHYACHARAN SHUKLA): (a) to (c). No, Sir, However, for expeditious completion of some of the Nationally important irrigation projects in the country, it was contemplated to provide special central assistance to the States during the Eighth Plan period. Due to resource constraints, the Planning Commission could not accept the proposal and has suggested that the issue of funding for the National Projects be I rst discussed with the States as the overall National resource availability for irrigation sector is not going to change thereby

#### **Development of Rajamundry Airport**

2212 SHRIK VR CHOWDARY Will the Minister of CIVIL AVIATION AND TOUR-ISM be pleased to state

- (a) whether there is any proposal to develop Rajahmunory airport,
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?.

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA) (a) to (c) There is no proposal to upgrade Rajahmundry airport owing to the

constraints of funds and lack of demand from Indian Airlines to operate its services to this aerodrome due to limited commercial potential

#### [Translation]

#### **Target for Telephone Connections**

2213 SHRI CHHEDI PASWAN Will the Minister of COMMUNICATIONS be pleased to state

- (a) whether the target fixed for providing new telephone connections during 1992 93 is less than target fixed during 1991 92
  - (b) if so, the details thereof; and
- (c) the State-wise target fixed for the last year and the extent up to which target has been achieved?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). No, Sir During 91-92 a target of providing 7 lakh telephone connections was fixed where as the target for 92-93 is 8.5 lakh connections.

(c) The details are given in the attached Statement.

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# STATEMENT

SI.No.	Name of the State	DELs Performa	DELs Performance During 1991-92
		Targets	Achievements
1	2	3	4
+	Andhra Pradesh	177.78	39,651
۲,	Assam	16,299	8,104
က်	Bihar	22,747	22,914
4	Gujrat (including Diu Daman, Dadara & Nagar Haveli)	45,323	45,963
ശ്	Haryana	17,371	15,947
ý	Himachal Pradesh	8,283	7,022
7.	Jammu and Kashmir	3,987	3,006
κό	Karnataka	32 309	42,790
တံ	Kerala	40,445	45,344
10.	Machya Pradesh	53.048	68,296
11.	Maharashtra (including Goa)	112,221	159,478

SI.No.	Name of the State	DELS Performa	DELs Performance During 1991-92
		Targets	Achievements
1	2	ဗ	4
12	N E (including Arunachal Pradesh, Manipur, Meghalaya Mizoram, Nagalsnd & Tripura)	8,679	5,501
13	Urissa	9,589	12,860
14	Punjab (including Chandigarh)	25,458	25,533
15	Rajasthan	36,797	29,012
91	Tamil Nadu (including Pondicherry)	34,138	38,104
17	Uttar Pradesh	68,932	61,082
18	West Bengal (including Sikkim)	50,725	20,093
19	Dulhı (U Tı	70,169	84,710
	LV a	700,531	735,410
			a de caración de construir en se sentimentales de las cales de las cal

[English]

#### Irrigation Potential from Indira Sagar Dam

2214. KUMARI PUSPHA DEVI SINGH: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the total hectares of land expected to be irrigated on completion of Indira Sagar Dam at Punasa near Khandwa in Madhya Pradesh:
- (b) the target date, set and estimate made for the construction of that dam project near Khandwa;
- (c) the total amount spent on the project: and
- (d) the progress made so far in the construction of the project?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYACHARAN SHUKLA): (a) 1.23 lakh hectares of land is expected to be irrigated on completion of Indira Sagar Dam at Punasa near Khandwa in Madhya Pradesh.

- (b) The project at an estimated cost of Rs. 1993.67 crores is expected to be completed by 2000 A C.
- (c) An expenditure of Rs. 252.338 crores has been incurred on the project upto September, 1992.
- (d) Foundation excavation of main 6am and excavation of Power House has started and work is in progress on Coffer Dam and Diversion Tunnel. Work has also been awarded for Head Race and Tail Race Channels.

#### Modern Equipment at Thiruvananthapuram Doordarshan Kendra

2215. SHRI V.S VIJAYARAGHAVAN: Will the Minister of INFORMATIONS AND BROADCASTING be pleased to state:

- (a) whether the Government propose to provide modern equipments at the Thiruvananthapuram Doordarshan Kendra;
  - (b) if so, the details thereof;
- (c) whether any proposal for upgradation of the Kendra has been received from the State Government;
  - (d) if so, the details thereof; and
  - (e) the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJA VYAS): (a) and (b). Technology advancement being a continuous process, it is the constant endeavour of Doordarshan to equip its centres with modern equipment within the available resources. Taking into account these considerations, professional grade colour equipment and a colour OB Van for outside coverages have been provided to Doordarshan Kendra, Thriruvananthapuram. Besides, three modern Beta Camcorders in replacement of the existing Electronic News Gathering (ENG) Units are also envisaged to be provided at the Kendra.

- (c) No such proposal appears to have been received from the Government of Kerala.
  - (d) and (e). Do not arise.

Bakreawer Thermal Power Ptent 2216. SHRI AMAR ROYPRADHAN: Will the Minister of POWER be pleased to state:

- (a) whether Japan or China agreed to give financial assistance to establish a thermal power plant at Bakreswar in West Bengal; and
- (b) if so, the details thereof indicating the terms and conditions of the agreement?

THE MINSTER OF STATE (INDE-PENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) No, Sir.

(b) does not arise.

Amount Spent on National water
Management Project in Orissa
2217. KUMARI FRIDA TOPNO: Will

the Minister of WATER RESOURCES be pleased to state:

- (a) the amount spent on the National water Management Projects in Orissa during the last three years;
  - (b) the details of these projects; and
- (c) the fund earmarked for Eighth Five Year Plan for this purpose?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYACHARAN SHUKLA): (a) Rs. 19.631 lakhs.

b) Name of the Project	Culturable Command Area (Hectare)	Estimated cost (Rs. crores)
Mahandi Dalta System Stage-I	10222	3.06
Mahandi Delta		•
Stage-II	34525	10.36
Saladi Irrigation system	10000	2.99
Rshikulya Irrigation system	12610	3.78
Derjang Irrigation system	<b>595</b> 1	1.78
Salia Irrigation system	8445	2.53
Dhanei Irrigation System	3831	1.15
Hirakud Distribution system	•	
(based on summary report)	24125	7.24

(c) Rs. 32 crores has been earmarked by the State Government.

[Translation]

Operation of Vayudoot
2218. SHRIMATIKESHARBAISONAJI

KSHIRSAGAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

 (a) whether the Indian airlines and the Air India are running into losses due to strike of its employees;

- (b) the amount of losses due to the cancellation of flights or delays in take off;
- (c) the financial position of Vayudoot in view of its greater number of incidents of delayed flights and cancellation of flights during the last three years;
- (d) the reasons for Bombay-Nanded service of Vayudoot being operated via Poona instead of Aurangabad; and
- (e) the number of times Bombay-Nanded flights of Vayudoot cancelled during the last six months and the outcome thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). The loss suffered by Indian Airlines due to agitation/strike by pilots and other staff during the last three years is as under:

1990-91	(0.57)
1991-92	(4.91)

(Rs. in crores)

1992-93 (5.71)\*

(up to October,92)

 includes Rs. 3.60 (crores) towards cost of additional fuel burnt on account of agitation by air traffic controllers.

Information on Air India is being collected.

(c) Due to unremunerative operative aged fleet of aircraft excessive manpower, cancellation/delay of flights etc., the loss of Vayudoot during the last three years was as follows:

1989-90 - Rs. 35.82 crores 1990-91 - Rs. 37.08 crores 1991-92 - Rs. 30.59 crores

- (d) Commercial and operational consideration weigh in favour of routing this flight via Pune.
- (e) Vayudoot flights on the route Bombay-Pune-Nanded were cancelled 16 times during the last 6 months primarily due to operational reasons.

[English]

#### Upgradation of Post offices in Kerala

- 2219. SHRI K. MURALEEDHARAN: Will the Minster of COMMUNICATIONS be pleased to state:
- (a) whether the Government propose to upgrade the post offices in Kerala during 1992-93; and
- (b) if so, the details thereof district-wise and category-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI RANGAYYA NAIDU): (a) No. Sir.

(b) Does not arise in view of reply to part (a) above.

[Translation]

#### **Hindi Advisory Committee**

- 2220. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of WATER RESOURCES be pleased to state:
- (a) the recommendations of the Hindi Advisory Committee which have been considered and implemented in his ministry and the Central Water Commission:
- (b) the recommendations which could not be implemented so far and the reasons therefor; and

(c) the time by which the remaining recommendations are likely to be completed?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYACHARAN SHUKLA): (a) The details of the recommendations of the Hindi Salahkar Semithi of the Ministry of Water Resources, which have been implemented, are given in the attached statement-I.

(b) and (c). The recommendations which were not implemented, along with the reasons therefor and the tentative time of their implementation are given in the attached statement-II.

#### STATEMENT

Recommendations of the Hindi Salahkar Samithi of the Ministry of Water Resources, which have been implemented.

#### Recommendations

- (1) The names of the new organisations of the Ministry should be originally in Hindi.
- (2) Official work should be done originally in Hindi not depending upon the translation.

(3) All the Officers and employees are expected to do all their official work in Hindi after their participation in Hindi workshop.

Written Answers

- (4) All contracts and agreements should be both in Hindi and English.
- (5) Necessary action should be taken in getting the progress report in time.
- (6) To increase the number of Nonofficial members in the Hindi Salahkar Samiti.
- (7) To ensure the centpercent compliance of Section 3(3) and Rule 5.
- (8) Completion of Hindi/Hindi typing/ Hindi stenography training on a time bound Programme.
- (9) Conducting of Hindi Workshops regularly.
- (10) Use of Hindi in Technical matters also.

(110 To increase correspondence in Hindi.

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of the Hindi Salahkar Samiti of the Ministry of Water Resources, Which Could not be implem
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	Recommendations	Reasons for Non-Implementation
	1	2
÷	For any reasons, if the new typewriters cannot be purchased, the key-boands of some of the English typewriters be converted to Hindi.	Keeping in view the orders of the Govt. of India regarding economy in expenditure, this could not be implemented. But keeping in view the budget provisions of the Ministry, the efforts are being made for its early implementation.
N	Provision of Separate staff for "Translation" and "Implementation and Monitoring".	Necessary information in this regard has been collected from some of the other Ministries and the action is being taken in this regard. However in view of the instructions from the Department of expenditure, Govt. of India, regarding the economy in expenditure, it may take more time in implementing this recommendation.

[English]

## Diesel Power Station at Renigunta in Andhra Pradesh

2221. DR. R. MALLU: DR. D. VENKATESWARA RAO:

Will the Minister of POWER be pleased to state:

- (a) whether the Government have since taken the decision to set up diesel based power plant at Renigunta in Chittoor District of Andhra Pradesh;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE (INDE-PENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (c). The Andhra Pradesh State Electricity Board(APSEB) had proposed to set up LSHS/ FO based power project (100MW) at Renigunta in district Chittoer. The scheme could not be considered for techno-economic clearance by the Central Electricity Authority (CEA) in the absence of fuel linkage. The APSEB has been advised to revive the scheme after fuel linkage has been tied up.

### Electronic Exchanges in West Bengal

2222. SHRI.SUKHENDU KHAN: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of old and outdated telephone exchanges in West Bengal which require replacement and modernisation;
- (b) the number of electronic exchanges commissioned during the period from June 1991 to date; and

(c) the number of villages brought under the telephone network during the said period?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRIP.V. RANGAYYA NAIDU): (a) 281.

- (b) 157.
- (c) 107.

#### Iron Ore Peliets

2223. SHRI HARADHAN ROY: SHRI PURNA CHANDRA MALIK:

Will the Minster of STEEL be pleased to state:

- (a) the details of the total consumption of iron ore pellets by the steel industry;
- (b) whether there is any short supply of pellets;
- (c) if so, the details thereof during the last three years and the steps taken or proposed to be taken to make available in adequate quantity;
- (d) whether shortage of saleable steel is due to shortage of pellets; and
  - (e) if so, the details thereof?

THE MINISTER OF STATE FOR STEEL (SHRI SONTOSH MOHAN DEV): (a) from ore pellets are used by the Sponge from Industry in the country for production of sponge iron/hot briquetted iron in gas-based plants. The consumption of pellets in the gas based plant of M/s. Essar Gujarat Limited, who are the only consumer of pellets at present, is reported to have been around 6 takh tones during 1991-92.

- (b) There have been no reports of shortage of pellets for the sponge iron industry
  - (c) to (e) Do not arise

#### Expansion of Renigunta airport

2224 SHRI N J RATHVA Will the Minister of CIVIL AVIATION AND TOUR-ISM be pleased to state

- (a) whether the Tirumala-Tirupati Development (TTD) Board has proposed to provide loans to the National Airports Authority for the expansion of Renigunta airport
- (b) If so, the details thereof and the terms and conditions laid down by them,
- (c) the total estimated expenditure likely to be incurred and the manner in which the remaining amount is proposed to be arranged, and
- (d) the time by which the expansion of Renigunta Airport is likely to be completed?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA) (a) to (c) Tirumala-Triupati Devasthanam Trust have agreed to extend a loan of Rs 6 crores to National Airports authority subject to ratification by Andhra Pradesh State Government. Total expenditure for upgradation of runivay and construction of new technical building is estimated at Rs 10.96 crores. An amount of Rs. 4.96 crores will be provided by National Airports Authority in a phased manner.

(d) since Loan agreement is yet to be finalised by National Airports authority with Tirumala-Tirupati Devasthanam Trust, it is premature to give any time frame by which the expansion will be completed

#### Children Film Society

2225 SHRI MANIKRAO HODLYA GAVIT Will the Minster of INFORMATION AND BRAODCASTING be pleased to state

- (a) whether the Children Film Society organised the children films show throughout the country,
- (b) if so, the locations where the Children Film Society organised film shows during the last two years, and
- (c) the procedure followed in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJA VYAS)
(a) Yes, Sir

(b) The Film shows were organised mainly at the following places during the last two years

Delhi, Rihandranga, Gudivada, Karimnagar, Chittore, Bankura, Howrah, Rourkela, Bombay, Wardha, Surat, Ahedabad, Rajkot, Gwalior, Shivpuri, Durg, Jaipur, Udaipur, Bikaner, Madya, Gulbarga, Bidar, Hyderabad, Anantpur, Cuddapah, Ranchi, Chandrapur, Gadchiroli, Nagpur, Bharuch, Trichur, Calicut Mysore Hassan

(c) Suchfilm shows are held mainly with the cooperation of the district/local authorities who provide theatres either free of charge or at nominal rentals for screening of children films

#### [Translation]

## Telephone Connections in Madhya Pradesh on Priority Basis

2226 SHRI SHIV RAJ SINGH CHAUHAN Will the Minister of COMMUNI-CATIONS be pleased to state

- (a) the district-wise number of applications pending for telephone connections sanctioned on priority basis in Madhya Pradesh including Phopal, as on date;
- (b) whether the telephone connections have been provided;
- (c) If so, the district-wise applications cleared; and
- (d) the time by which all the remaining applications are likely to be provided with

telephones?

THE DEPUTY MINSTER IN THE MIN-ISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Sir, the required information is given in the attached statement.

(b) to (d). District-Wise details of telephones not provided so far and reasons for not providing them are as per in the attached Statement-II. These telephones would be installed on completion of departmental formalities in certain cases and on availability of exchange capacity in some other cases.

571	Writte	on Ans	swe/s	1	ı	DECE	MBEF	t 7, 19	92		Wiz	len Ar	iswo/i	57.	2
	ed on Priority Basis in Maditya Pradesh	No. of Cases Pending	60	-		-	•	49	-	-	-			2	
STATEMENT	ber of Applications Pending for Telephone Connections Sanctioned on Priority Basis in Machya Pradesh	Name of the District	2	Balaghat	Bastar	Betui	Bhind	Bhopal	Bhilaspur	Bhhattarpur	Chhindwada	Damoh	Datia	Dewas	
	District-Wise Number of I	Si. No.	-	÷	Ci.	ଜ	₹	ហំ	ଞ	7.	80	oi.	10.	11.	

5	73	Writter	Answe	rs	AGF	RAHAY	YANA	16, 19	14 (S	AKA)	W	ritten i	Answe	ers :	574
	No. of Cases Pending	3	က	n		6	ю	56	20		-	_	,	φ	
	Name of the District	2	Dhar	Durg	Guna	Gwalior	Hoshangabad	Indore	Jabalpur	Jhabua	Khandwa	Khargone	Mandla	Mandsaur	
	SI. No.	1	12.	13.	14.	15.	16.	17.	18.	19.	20	21	22	23.	

575	W	ritten i	Ans <b>wer</b> s	;		DECE	MBEI	7, 19	92		Writ	ten A	nswers	576
	No. of Cases Pending	3	10				ဇာ				1	Ξ	7	
	Name of the District	2	Могепа	Narsinghpur	Panna	Raigarh	Raipiur	Raisen	Rajgarh	Rajnandgaon	Ratlam	Rewa	Sagar	Sarguja
	SI. No.	1	24.	25.	26.	27.	28.	29.	30.	31.	32.	33.	34.	35.

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577	Writte	en Answ	ers	AG	RAHA	YANA	16, 1	914 (5	SAKA)	V	Vritten A	nswers	578
No. of Cases Pending	3			•	,	,	,	Q	,	,	т	506	
Name of the District	2	Satna	Sehore	Seoni	Shahdol	Sidhi	Shajapur	Shivpuri	Tikamgarh	Ujjan	Vidisha	Total	
SI. No.	1	36	37	38	39	40	41	42	43	44	45		

579 W	ritten	Answ	ers		DEC	CEMBER	7, 19	92		Answers	580
	nections District-Wise	Reasons for not Providing of Connections	3	No Capacity will be provided by March, 1993	Nii.	Party has not applied. It will be provieded immediately after party applied.	Ī	32 applications pending are for want of particulars from parties. 17 cases are stopped as these are under investigation for suspected fraud.	Payments not made. D/N issued. Will be provided immediately on receipt of payment.	) ase under correspondence with circle office. Will $\mathfrak t$ $\mathfrak s$ provided after confirmation of change of town.	T.N.F. likely to be provided by March,93
STATEMENT-II	Reasons for not Providing Telephone Connections District-Wise	Name of the District	2	Balghat	Bastar	Betul	Bhind	Bhopal	Bilaspur	Chhattarpur	Chhindwara
		SI. No.	-		જાં	က်	4	ശ്	ဖ	7.	ထံ

Wri	itten Ar	nswers	AGF	RAHAYANA	16, 19	14 ( <i>SAK</i>	<b>A</b> )	Written	Answers	58
Reasons for not Providing of Connections	3	Z	Nil.	1 Will be provided immediately after receipt of payment particulars Secondly after providing STD at Kshipra	T N F likely to be provided by March,93	Recently received. Will be provided within 15 days	ĪZ	Particulars are awaited from parties. Will be provided after receipt of payment particulars	1 Within 15 days 2-March, 93. One L/D connection party is not applied. One T N F March, 93	
Name of the District	2	Damoh	Datia	Dewas	Dhar	Durg	Guna	Gwalior	Hoshangabad	
SN 15	1		ກ ເ	<u>:</u>	ć	13.	7	15	91	

583	Wr	itten A	nswers	DECE	MBER	7, 1992		Writt	en Answ	vers <sub>o</sub> 584	
	Reasons for not Providing of Connections	es .	Will be provided within 15 days of receipt of W/L particulars and in some cases after confirmation of change of addresses.	14 cases will be cleared within 1 week of receipt of Regn. particulars. 6 cases of Katni are pending due to non-availd bity of capacity by March, 93.	Nii.	L.D. connection, Distance 18 Kms. Party is not applying for UD charges.	Immediately after receipt of payment particulars.	ĪŽ	Cases received on 1 12 92 will be provid by 15.12.92.	Due to subs. reasons. Will be provided immediately after the subs. completes formalities.	
	Name of the District	2	Indore	Jabalpur	Jhabua	Khandwa	Khargone	Mandal	Mandsaur	Morena	
	SI. No.	-	17.	18.	9	50 5	5		23	24.	

5 W	ritten A	nswe	rs	AGR	AHAY	'ANA 16, 19	)14 ( <i>SA</i>	IKA)	Wr	itten Ans	swers	586
Reasons for not Providing of Connections.	3		Will be provided within 15 days.	Recently received December, 92.	Nii.	Pending for confirmation of change of address. Will be provided immediately on receipt of confirmation.	Nii.	Nil.	Nii.	Connections will be provided within 15 days of payment.	5-T.N.F. March, 93. 6-Parties not traceble.	
Name of the District			Narsinghpur		Raighar		Raisen	Rajgarh	Rajnandgaon	Ratlam	Rewa	
	SI. No.			25.	.00	27. 28.	;	6. C	Ö, Ö	32.	Š	

St. No.	Name of the District	neasons to not revening or competitions
. 1	2	3
¥.	Sagar	6-Particulars awaited from parties. 1-TNF 6 will be provided after receipt of particulars and 1 by Jan, 93.
35.	Saruja	Nif.
36.	Satna	Nii.
37.	Sehore	Zii.
38.	Seoni	ZII.
39.	Shahdol	Zii.
40.	Shajapur	Zii.
<del>.</del>	Shivpuri	Pending due to want of payment particulars. Will be provided after receipt of payment particulars.
54	Sidhi	Zii.
43.	Tikamgarh	Nii.
4	Ujjain	Nii.
45.	Vidisha	Capacity is full. Will be provided by March, 93.
Note		
T.N.F. denotes	T.N.F. denotes technically not feasible.	

[English]

### Construction of Lodges, Hotels and Yatri Niwas in Assam

2227. SHRI PROBIN DEKA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the Union Government have received any proposals from the Government of Assam for construction of tourists lodges, hotels and yatri niwas in the State during 1992-93;
- (b) if so, the details thereof and the action taken by the Government thereon;and
- (c) the financial assistance provided to the State during 1991-92 and proposed to be provided during 1992-93 in this regard?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). Central Department of Tourism has received recently the following proposals from Government of Assam for development of tourism in the State during 1992-93:-

- (1) Pilgrim cottages at Kamakhaya
- (2) Wayside facilities at Kalain
- (3) Tourist resort at Bardaloni bird sanctuary
- (4) Water sports at Tazpur/Ramnagar/ Nazira/Tinsukia including hanggliding
- (5) Sound and Light show at Charaideo
- (6) Support towards publicity and for setting up of a craft village

Central Government have released an

amount of Rs. 82.47 lakhs for various projects on tourism during 1991-92 and Rs. 14.00 lakhs have been released during 1992-93, so far.

# Thermal Power Project In A.P. By Hinduja Group

2228. DR. D. VENKATESWARA RAO: Will the Minister of POWER be pleased to state:

- (a) whether the London based Hinduja group has offered for setting up a thermal power project in Andhra Pradesh;
- (b) if so, the place where this power project is to be set up;
- (c) the estimated expenditure involved; and
- (d) the time by which the work on this project is likely to be started?

THE MINSTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (d). A consortium of Mission Energy Company (USA) and Ashok Leyland Ltd. (India) has signed a Memorandum of Undertaking with the Andhra Pradesh State Electricity Board for setting up the Vishakhapatnam Thermal Power Plant (1000MW) in the district of Vishakhaptnam. The duration period during which the consortium is examining the feasibility of setting up the project, has been extended upto 31.1.92. Details of the likely cost and completion date may be available at the end of this period.

#### Film on Dr. Ambedkar

### 2229. SHRI HARISH NARAYAN PRABHU ZANTYE: SHRI RAM NAIK:

Will the Minister of INFORMATION AND BRAODCASTING be pleased to state:

- (a) whether the Government/National
   Film Development Corporation have a proposal to produce a film on the life of Dr.
   Bhimrao Ambedkar in various regional languages;
- (b) if so, the present stage of the proposal; and
- (c) the name of producer decided by the Standing Committee of the NFDC?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SKUMARI GIRIJA VYAS): (a) Gover ment in the Ministry of Welfare have a proposal to produce a feature film on Dr. Bhimrao Ambedkar in various regional languages of the country.

(b) and (c). The project is to be implemented by the National Film Development Corporation as its Executive Producer. The process of finalising the appointment of its Director and the Script-writer is in progress.

# Expenditure Incurred by MTNL on Advertisement

\*2230. SHRI RAM NAIK: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the total expenditure incurred by the Mahanagar Telephone Nigam Limited in Bombay on advertisement during 1991-92, 1992-93, upto September 30,1992; and
- (b) the total expenditure incurred for renovation of the Offices chambers of the officers by MTNL, Bombay during 1991-92 and 1992-93?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Sir, the total expenditure incurred by MTNL Bombay on-advertisement during 1991-92 and from April

- '92 to 30th September 1992 is Rs. 1,54,99,436 and Rs. 1,01,07,431 respectively.
- (b) The total expenditure incurred for renovation of offices/ chambers by MTNL, Bombay during 1991-92 and from April, 92 to September 1992 is Rs. 5,96,429 and Rs. 1,53,413 respectively.

#### Hotels in Rajasthan for Tourism

- 2231. SHRIMATI VASUNDHARA RAJE: Will the Minster of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) whether some proposals from the Government of Rajasthan for construction of new hotels to boost tourism in the State are pending with the Union Government;
  - (b) if so, the details thereof; and
- (c) the time by which these are likely to be cleared?

THE MINISTER OF CIVIL AVIATION (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) and (c). Does not arise.

[Translation]

# Power Supply to Bihar on Concessional Rates

- 2232. SHRI VIJAY KUMAR YADAV: Will the Minister of POWER be pleased to state:
- (a) whether the Government propose to provide electricity on concessional rates from central grid to Bihar till the period of drought;
   and
  - (b) if so, the extent and period thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). There is no proposal with Government of India at present to provide electricity on concessional rates from Central grid to Bihar, till the period of drought.

[English]

# Extension of Lamba Air strip in Andrews daman Nicobar Island

2233. SHRI GEORGE FERNANDES: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether there is any dispute over the extension of the Lamba Line Air strip in Andaman and Nicobar Islands; and
- (b) if so, the details thereof and the decision taken by the Government thereon?

THE MINISTEF. OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No. Sir

(b) Does not arise.

### Expenditure on Inaugural Flight from Calicut to Sharjah

2234. SHRI SYED SHAHABUDDIN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the Indian Airlines has introduce a service rom Calicut to Sharjah;
  - (b) if so, the date of inaugural flight;
- (c) the number of paying and conpaying passengers on that flight including the invitees of the Government and of the Airlines separately;
- (d) the total expenditure incurred on flying the invites from various places in India

to Calicut and on their hospitality in India and abroad; and

(e) the national loss on account of their free flight from Calicut to Sharjah?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Yes, Sir. The date of inaugural flight was 15.02.1992.

- (c)There were 43 paying passengers and 65 non-paying passengers (including six Indian Airlines officials) on board the flight.
- (d) The expenditure incurred on providing hospitality to the inaugural guests was about Rs. 15,000/- in Indian currency and about Rs. 3.15 lakh in foreign currency. The expenditure on internal travel of invites from various places to Calicut was approximately Rs. 1.85 lakh.
- (e) It is a common practise for airlines to carry selected guests on inaugural flights. This is provided for in International Air Transport Association Resolution and is done with a view to gaining publicity and media coverage. In view of this, no less can be attributed on this account to Indian Airlines.

## Expansion and Development of Airport Facilities

2235. SHRI R. SURENDER REDDY: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

- (a) whether the International Airport Authority of India and National Airports Authority have formulated any scheme for the expansion and development of the airport facilities:
- (b) if so, the details thereof including the cost; and

(c) the names of the airports which are covered under the scheme?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) and (c). Since the size of the Eighty five Year Plan of International Airports Authority of India and National Airports Authority is yet to be finalised, the details have not been firmed up.

### [Translation]

#### Fire in Tax Bhavan in Agra, U.P.

2236. SHRI BHAGWAN SHANKAR RAWAT:

SHRI SURESHANAND SWAMI:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the estimated loss suffered due to fire which engulfed the office of Telecom situated in Tax Bhavan in Agra during September-October, 1992 and the details thereof;
- (b) whether any enquiry has been conducted in this regard:
- (c) if so, the details thereof and findings of the enquiry; and
- (d) the steps taken by the Government to prevent the recurrence of such fire incidents?

THE DEPUTY MINSTER IN THE MIN-ISTRY OF COMMUNICATIONS (SHRIP.V. RANGAYYA NAIDU): (a) Loss of assets is to the tune of about Rs. 1.20 Crores like Main Distribution Frame, Cables and Computer Equipment. One human life was lost. Three persons sustained major injuries and four persons minor injuries.

- (b) Yes, Sir.
- (c) The detailed enquiry by CGM, T&D Circle, Director (Vigilance), UP Telecom. Circle, Lucknow and Deputy Commissioner, Agra are still in progress and final reports of these units are still awaited.
- (d) Instructions have been reiterated to all units for strict compliance of Maintenance of Fire Fighting Equipments & Fire Drill exercise etc.

#### [English]

# Beithara Road (B) thermal Power Project

2237. SHRI RAJEER SINGH: Will the Minister of POWER be pleased to state:

- (a) whether the Government of Uttar Pradesh has submitted a revised plan for Belthara Road (Ballia) thermal power project to the Central Electricity authority for approval in 1990-91:
- (b) if so, whether the techno-economic clearance by the Central Electricity Authority, environment clearance by the Ministry of Forests and Environment, coal linkage by the Ministry of Coal as well as confirmation for movement for coal and oil by the Ministry of Railways has been accorded in the case; and
- (c) if not, the time by which the above clearance is likely to be accorded?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) The Revised feasibility report for installation of 3x250 MW Belthara Road Thermal Power Project in the State Sector in District Balli UP was received in the Central Electricity Authority (CEA) from UP State Electricity Board (UPSEB) in November, 1991.

- (b) No, Sir.
- (c) It can not be considered for technoeconomic clearance in the absence of the requisite clearances and linkages being secured by the State Electricity Board.

[Translation]

#### **Electrification of Villages**

2238. SHRI SANTOSH KUMARGANG-WAR: Will the Minster of POWER be pleased to state:

- (a) the details of the guidelines issued by the Union Government in regard to the implementation programmes of rural electrification;
- (b) if so, whether such programmes are not implemented as per these guidelines;
  - (c) if so, the reasons therefor; and
- (d) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (d). The rural electrification programme is a State programme formulated and implemented by the State Electricity Boards/Electricity Departments of the State Governments. The physical targets and financial outlays for rural electrification programme are fixed each year by the Planning Commission keeping in view the proposals submitted by the States, availability of resources etc.

# Telephone Exchanges in Madhya Pradesh

2239. SHRIKHELAN RAMJANGDE: SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government propose to expand modernise telephone exchanges in Madhya Pradesh during the Eighth Five Year Plan; and
  - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRIP.V. RANGAYYA NAIDU): (a) Yes, Sir.

- (b) The Objective with respect to Expansion/modernisation as per 8th Five Year Plan objective envisages:
- to achieve fully automatic network by March, 1994 by replacing all manual exchanges
- replace life expired and worn-out switches as and when they become life expired
- replace small size electromechanical exchanges MAX-III and line finder type (MAX-II).

Accordingly expansion/modernisation plans are being drawn for Madhya Pradesh. About 50,000 new telephone connections are planned to be provided during 1992-93 under this plan.

[English]

#### Flight Simulators

2240. SHRI RAMASHRAY PRASAD SINGH:

SHRI V. SREENIVASA PRASAD:

SHRI M.V. CHAN-DRASEKHARA MUR-THY:

### SHRI SANAT KUMAR MAN-DAL:

Will the Minster of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the Indian Airlines has bought two flight simulators;
  - (b) if so, the details thereof;
- (c) whether these were tested before purchase; and
  - (d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Indian Airlines has purchased two Airbus A-320 Simulators with visual aids at a cost of US \$ 32.56 million.

(c) and (d). Simulators are not available off the shelf. These are manufactured based on customer specifications. The first simulator for Airbus A-320 was tested fully at the manufacturing plant as well as after installation at the Central Training Establishment. Hyderabad. In so far as the second simulator is concerned, it was despatched from the manufacturer's premises subject to its complete testing after installation and acceptance at the Central Training Establishment, Hyderabad. The installation is now in progress at Hyderabad. Final payment is to be made by Indian Airl nes after testing, satisfactory performance and acceptance by the airline.

#### **Jumbo Jets for Indian Airlines**

- 2241. SHRI YASHWANTRAO PATIL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) whether there is any proposal to purchase jumbo jets for the Indian Airlines;
   and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No. Sir.

(b) Does not arise.

### IA Flight by Training Pilots

2242. SHRI BUOY KRISHNA HAN-DIQUE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the Government are aware of an incident of flying of a A-320 aircraft (IC-915) on the Hyderabad/Bangalore sector on May 26 by two training pilots in contranevtion of Civil Aviation rules:
  - (b) if so, the facts thereof;
- (c) whether any enquiry has been ordered into it: and
  - (d) if so, the outcome thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (d). The scheduled A-320 flight IC-915 of 26.5.92 was operated by a crew consisting on an examiner, who was the pilot-in command, and an instructor under route check, who was the co-pilot.

Immediately after the take off from Bangalore, the landing gear not locked up warning came on. The crew continued the flight to Hyderabad. Investigations revealed that non-retraction of landing gear was due to failure of 'door actuator attachment fittings bolts'. The flight was not in conformity with operating manual.

Following the incident and pending completion of investigations the examiner and instructor pilots were not allowed to function as examiner instructor pilots. Final

action against the two pilots is awaiting decision of the regulatory authority.

[Translation]

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#### **Power Generation**

2243. SHRI LALIT ORAON: Will the Minster of POWER be pleased to state:

(a) the quantum of power generated in each State during 1989-90, 1990-91 and 1991-92 and as on November 30, 1992 separately; and

(b) the total number of mandays spent for the generation of power megawatt during the above period, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) The requisite information is given in the attached statement-I.

(b) State-wise/Elecy. Department-wise number of employees per million kwh of electricity sold during 1988-89 to 1990-91 is given in the attached statement II.

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STATEMENT-

State/System-Wise Total Power Generation During 1989-90 to 1991-92 and April, 92- Nov, 92

State/System		Power Generation (MU)	ration (MU)	
	1989-90	1990-91	1991-92	Apr 92-Nov 92
-	2	3	4	5
BEMB	11450	13052	12527	9244
Deihi	5905	6515	6759	4910
Jammu & Kashmır	3291	3265	3074	2200
Himachal Pradesh	1574	2000	1859	1600
Haryana	2641	2607	3547	2489
Rajasthan	6483	6828	8628	2060
Punjab	9173	8503	8777	6793
Uttar Pradesh	34534	38238	43916	30003
Gujarat	19733	19877	20779	15569
Maharashtra		38222	40737	26381

State/System		Power Generation (MU)	ration (MU)	
	1989-90	1990-91	1991-92	Apr. 92-Nov. 92
1	2	8	4	2
Madhya Pradesh	26227	29540	32865	20 <b>96</b> 7
Andhra Pradesh	23363	26632	30207	18949
Kamataka	11067	12430	12884	8057
Tamil Nadu	20584	22748	23995	18076
Bihar	3919	2974	2586	1852
Orissa	4672	5527	9209	3449
West Bengal	11225	11826	13827	9686
D.V.C	5454	4954	5333	3296
Sikkim	36	29	36	24
Assam	1154	1217	1083	089
Meghalaya	1046	1093	1244	941

Wri	itten A	nswars		DE	Written Answers	608
	Apr.92-Nov 92	S	109	319		
ration (MU)	1991-92	4	136	544		
Power Generation (MU)	1990-91	6	137	437		
	1989-90	8	78	450		
Cyate/Svetlem		1	Tooura	Manipur		

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STATEMENT-II

State-Wise/Electricity Department-Wise N0. of Employees Per Million KWH of Electricity Sold During 1988-89 to 1990-91

		(SON)	)	
ON S	Agency	1988-89	1989-90	1990-91
	2	3	4	5
.	Andhra Pradesh	4.7	4.4	4.0
ં તાં	Assam	16.2	14.9	15.0
ෆ්	Bihar	8.5	7.5	7.6
4	Gujarat	3.1	2.8	2.5
ເດ່	Haryana	7.0	7.1	6.7
် ဖ	Himachal	6.3	2.6	7.1
. 2	Jammu & Kashmir	12.9	11.6	13.5
් ග්	Kamataka	5.8	ල. ල	3.5
တ်	Kerala	6.8	e 5	5.6
10.	Madhya Pradesh	7.3	7.8	6.0

;11 	Writte	en Answ	vers		DEC	EMBE	ER 7, 1	992		Writ	ten A	ns <b>we</b>	rs	612
	1990-91	5	3.8	15.4	7.2	5.4	7.2	2) 8	5.1	7.0	7	0.	30 9	24.0
	1989-90	4	3.9	12.4	7.9	5.6	7.6	6.4	5.6	æ. ±.		б. 8	41.6	31.0
(SON)	1988-89	8	4.3	10.8	8.0	6.5	4.8	9.9	6.3	8.5		8.2	45.6	34.7
	Agency	2	Maharashtra	Medhalaya	Orissa	Punjab	Rajasthan	Tamil Nadu	Uttar Pradesh	West Bengal	AVERAGE	Goa	Manipur	Mizogm
		S.No.		≓ ;	2 <u>1</u> 5	4	. r.	4	<u>.</u>	18.	ALL BOARDS AVERAGE	<del>, .</del>		oi · (

613	Writ	tten A	nsw	ers	A	GRAH	AYA	NA 1	6, 191	4 (SAK	(A)	Written	Answe	rs 6	14
	1990-91	52		34.9	38.0	4.0	3.5	5.7							
	1989-90		1	39.4	46.7	4.4	6.1	C	3.						
(SON)	١	1988-89	3	39.1	46.7	ίλ	, u	 0	0.1						
		Agency	2	bueleneik		Inpura	Desn	Pondicherry							
		S.No.	-		4.	ശ്	9	7.	EDS Average						

#### Artists in Akashvani and Doordarshan

- 2244. SHRI RAM VILAS PASWAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) the total number of artists in Akashvani and Doordarshan:
- (b) the number of artists belonging to Scheduled Castes and Scheduled Tribes amongst them;
- (c) whether the Akashvani and Doordarshan are not maintaining a separate list of the artists belonging to Scheduled Castes/ Scheduled Tribes: εnd
  - (d) if so, the reasons therefor?

THE DEPUTY MINSTER IN THE MIN-SITRY OF INFORMATION AND BROAD-CASTING (KUMARI GIRIJA VYAS): (a) to (d). Caste wise break-up is maintained only in respect of the regularly engaged employees. However, the Artists are engaged on assignment basis, only if they possess the minimum level of talent in the required field, and are so graded by the Audition Board of AIR. Any person can appear for the Audition for any number of times.

### Release of Postal Stamps

2245. SHRI VILASRAO NAGNATH RAO GUNDEWAR: SHRI S.B. THORAT: SHRI RAJENDRA KUMAR SHARMA: SHRI LALIT ORAON:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government have formulated any programme to issue special postage stamps in the name of great personalities of the country during 1992-93;
- (b) the details of such stamps released during 1992-93 till date; and
- (c) the names of great personalities in whose names commemorative stamps are proposed to be released during 1993-94?

THE DEPUTY MINISTER IN THE MINISTRY OF (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

- (b) Details are given in attached Statement.
- (c) Uptil now, proposals have been finalised for issue of stamps during 1993-94 on the personalities named below:-
  - 1. Satyajit Ray
  - 2. Dadabhai Naroji
  - 3. Fakir Mohan Senapati
  - Willim Carey
  - 5. Khan Abdul Gaffar Khan
  - 6. Rahul Sankritayayan
  - P.C.Mahalanobis
  - 8. Rani Rashmani
  - 9. Dwaram Venkataswamy naidu
  - 10. Dinanath Mangeshkar

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STATEMENT

Commemorative/Special Stamps Issued During tahe Current Year upto 2nd December, 1992.

SI. N.	Subject	Date of Issue	Denomination	No. of Stamp
1	2	ო	4	5
-	Krushnachandra Gajapati	25.04.92	100 P	1
2	Vıjay Sıngh Pathık	29.04.92	100 P	-
ო	Henry Gidney	09.05.92	100 P	-
4	Udham Singh	31 07.92	100 P	-
2	Dr. S.R. Ranganathan	30.08.92	100 P	-
9	Hanuman Prasad Poddar	19.09.92	100 P	-
7	Yogıjı Maharaj	02 12 92	100 P	-

[English]

#### Airport at Karlmagnj Assam

- 2246. SHRI DWARKA NATH DAS: Will the Minster of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) whether there is any proposal to set up an airport in Karamganj district of Assam;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

- (b) Does not a ise.
- (c) There is no demand from scheduled airline operators to operate to/through Karimaganj.

#### [Translation]

#### Head Post Offices in Bihar

- 2247. SHRI SIMON MARANDI: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the names of district headquarters with head post offices in Bihar;
- (b) the name of districts where head post offices are likely to be set up; and
- (c) the time by which the said facility is likely to be provided in the remaining districts?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRIP.V. RANGAYYA NAIDU): (a)

Aurangabad

- 2. Banka.
- 3. Begusarai
- 4. Bettiah (West Champaran District)
- 5. Bhagalpur
- 6. Ara (Bhojpur District)
- 7. Bihar Sharif (Nalanda District)
- Bokaro
- 9. Buxur
- Chaibasa (West Singhbhum District)
- 11. Daltonganj
- 12. Darbhanga
- Baidyanath Deoghar (Deoghar District)
- 14. Dhanbad
- 15. Dumka
- 16. Gaya
- 17. Gıridıh
- 18. Gopalgani
- 19. Gumla
- 20. Hajipur (Vaishali District)
- 21. Hazaribagh
- 22. Jamshedpur (East Singhbhum District)
- 23. Katihar

621	Written Answers	ACDALIAVANIA	0.404440466		
021	Willell Allswers	AGRAHAYANA 1	6, 1914 (SAKA)	Written Answers	622
24.	. Madhubani		Will the Minist be pleased to sta	ter of COMMUNICAT	IONS
25.	. Motihari (F.ast Ch	amparan			
	District)		` '	ne Government have ational telecommunic	
26.	. <b>M</b> unger		policy;	dional telecommunic	alion
27.	. Muzaffarpur		(b) if so, the	details thereof; and	
28.	. Nawada			time by which the po	-
29.	Patna		likely to be formul	ated and announced	17
29.	. Fallia		THE DEPU	TY MINISTER IN	THE
30.	Purnea			DMMUNICATIONS (	
00.	. 1011104			NAIDU): (a) and (b).	
31.	Ranchi		policy is still unde	, , , , , ,	1110
			policy to dail dilac	r ioimalation.	
32.	. Sasaram (Rothas	District)	(c) The Policy	will be placed on the	table
	•	,		oon as it is finalised.	
33.	. Chhapra (Sarawr	a District)			
			[Translation]		
34.	. Saharsa 35. Sa	mastipur			
			Indo-Nepal Agre	ement on Water Is:	sues

Sitamarhi

(b) There is no proposal to open any

(c) Does not arise in view of the reply to

New Telecom Policy

WARI:

DEYA:

REDDY:

SHRI PRAFUL PATEL:

SHRI V. KRISHNA RAO:

SHRIKH MUNIYAPPA:

SHRIMATI BASAVA RAJES-

DR. LAXMINARAYAN PAN-

SHRI DHARMABHIKSHAM:

DR. Y.S. RAJASEKHAR

Head Post Offices in theremaining Districts

Siwan

36.

37.

of Bihar.

(b) above.

[English]

2248.

### Nepal Agreement on Water Issues

2249. SHRI HARI KEWAL PRASAD: SHRI BHOGENDRA JHA: SHRI MOHAN SINGH (DEO-RIA): SHRI R. SURENDER REDDY:

Will the Minster of WATER RE-SOURCES be pleased to state:

- (a) whether India and Nepal have reached an agreement on all the outstanding issues in respect of water during the recent visit of the Prime Minister to Nepal;
- (b) if so, whether any agreement has been signed:
- (c) if so, to what extent India has agreed to help and assist in completion of the projects that are under construction;
- (d) whether any agreement has also been reached on the completion at Karnali

and Jalkundi project and other multipurpose projects; and

(e) if so, the details thereof?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (e). During the visit of the Prime Minister of India to Nepal in October 1992 both sides agreed on a time frame for investigations and preparation of project reports on the Kurn-IIi, Pacheshwar, Sapta-Koshi, Burhi-Gandaki, Kamla and Bagmati Projects, as also on the installation of flood forecasting and warning system the construction of flood protection embankments and on power exchange. No agreement has been reached on Jalkundi project.

### T.V. Transmission capacity of Pilibhit Centre

2250. DR. P.R. GANGWAR: Will the Minster of INFORMATION AND BROAD-CASTING be pleased to state:

- (a) whether the Government propose to increase the transmission capacity of Pilibhit T.V. Centre in Uttar Pradesh;
- (b) if so, by when it is likely to be increased; and
  - (c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJA VYAS) (a) No, Sir.

- (b) Does not arise.
- (c) Substantial parts of Pilibhit distric. receive TV service from the high power transmitter recently commissioned into service at Bareilly.

# Automatic Telephone Exchanges in Bihar

2251. SHRIMOHAMMAD ALI ASHRAF FATMI: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of automatic telephone exchanges functioning at present in Bihar;
- (b) the capacity of these telephone exchanges, district-wise;
- (c) whether the Government proposed to set up such new telephone exchanges in the remaining districts during 1992-93;
  - (d) if so, the details thereof; and
  - (e) if not the reasons therefor?

THE DEPUTY MINSTER IN THE MINISTRY OF COMMUNICATIONS (SHRIP.V. RANGAYYA NAIDU): (a) 525 Nos.

- (b) The details are given in the attached statement-l.
- (c) New exchanges are being installed in all the 50 Districts during 1992-93.
- (d) and (e). The details are given in the attached statement-II

#### STATEMENT-I

District Wise Capacity of the Telephone Exchanges in M.P.

SI. No.	Name of District	Capacity
1.	Aurangabad	1056

SI. No.	Name of District	Capacity
2.	Bhagalpur	5321
3.	Patna	41500
4.	Bokaro Steel City	4932
5.	Dhanbad	11496
6.	Hazaribagh	4285
7.	Chatra	248
8.	Palamou (Daltonganj)	1829
9.	Garwah	328
10.	Ranchi	20918,
11.	Gumla	315
12.	Lodhardaga	376
13.	Bhabhua	320
14.	Rohtas	428
15.	B. Deoghat	2268
16.	Dudda	2366
17.	Sahebganj	570
18.	Dumka	2083
19.	Singbhum (E)	12800
20	Singbhum (W)	5016
21.	Gaya	6248
22.	Banka	463
23.	Giridih	1776

SI. No.	Name of District	Capacity
24.	lehanabad	448
25.	Nawadah	1600
26.	Degusaraı	2880
27.	Khagaria	640
28.	Darbhanga	4334
29.	Madhubanı	1935
30	Muzzaffarpur	6587
31.	Samastipur	979
32	<b>∪</b> Saharsa	1568
33.	Champaran (E)	1332
34.	Champaran(W)	2034
35.	Mungar	1943
36	ıamui	645
37.	sitamarhı	1616
38.	Purnea	1684
39.	Katıhar	1320
40.	Ararıa	1147
41.	Kishanganj	769
42.	Subaul	888
43.	Madhepura	640
44.	siwan	1478
45.	Gopalganj	987

629	Written Answers	AGRAHAYANA 16, 1914 (S.	AKA) Written Answ	<i>ers</i> 630
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SI. No.	Name of District	Capacity
46.	Vaishali	2459
47.	Nalanda	2177
48.	Bhojpur	1409
49.	Buxar	697
50.	Chapra	2490
	Total	17,4027

STATEMENT -II

### District-wise list of new Exchanges being opened during 1992-93

SI. No.	District	Place
1.	Patna	Dhanaruah, Islampur
2.	Biharsharif	Silao
3.	Hazaribagh	Chruchu, Kendari, Baharaitnagar Giddi, Pandu, Barkotha, Markacho, Satgama.
4.	Chat a	Tandwa, Sultana, Itkori
5.	Giridıh	Jamua, Deari, gawan, Birni,
6.	Bokar steel	Ganday, Pirtand.
7.	Gumla Raidih,Ghoghra.	Kolebira, Bano, Chainpur, Bishunpur, Basia,
8.	Lohardaga	Tantnagar
9.	Bhagalpur	Narainpur, Bihpur
10.	Jamui	Chakai
11.	Bhanbad	Muhuda, Ichagarh
12.	Jhanabadʻ	Ghosi, Kurtha.

SI. No.	District	Place
13.	Sitmarhi	Majorganj, Bathnahu, Dhong, bajpatti
14.	Gopalganj	Dighwa, Dighauli
15.	Battiah	Balmıkınagar
16.	Motihari	Sikarhana
17.	Dumka	Nunihat
18.	Deoghat	Kora
19.	Godda	Mahagma
20.	Sahebganj	Maharajpur
21.	Siwan	Jiradei
22.	Chapra	Bheldi
23.	Banka	Maheshmunda
24.	Madhubum	Ladama
25.	Darbhanga	Sımrı, Jalaı, nehra
26.	Samastipur	Kapan
27.	Khagaria	Maraiya
28.	Begusari	Sahebpur karmal
29.	Supaal	Pipra
30.	Hazipu <sup>-</sup>	Chaprakune
31.	Ranchi	Tantnagar
32.	Jamshedpur	Potka
33.	Chaobasa	Jalidih
34.	Daltonganj	Mahvadanr Garu
34.	Daltonganj	Mahvadanr Garu

33 Writte	en Answers	AGRAHAYANA 16, 1914 (SAKA)	Written Answers	634
 SI. <b>N</b> o. 	District	Place	-	
35.	Garwa	Badam		
36.	Sasaram	Dinara		
37.	Bhabhua	Duoyuwatti		
38.	Buxar	Rajpur		
39.	Arrah	Sandesh		
40.	Aurangabad	Barun		
41.	Gaya	lmaganj		
42.	Nawada	Kahwakol		
43.	Kishanganj	Tulsia		
44.	Purnea	Rupauli		
<b>45</b> .	Araria	Narpatnanj		
46.	Madhepura	a Chausa		
47.	Saharsa	Jalkhua		
48.	Muzaffarpi	ur Pratapgarh		
49.	Mungar	Dharhara		
50.	Katihar	Azam Nagar		
		(a) wheth	er the Government	nave un

### [English]

## Use of Metro Channel by Political Parties

2252. SHRI CHITTA BASU: SHRI BIRSINGH MAHATO:

Will the Minister of INFORMA FION AND BROADCASTING be pleased to state:

- (a) whether the Government have under consideration any proposal to provide opportunity to the political parties to use the proposed Metro Channel; and
  - (b) if so, the details thereof?

THE DEPUTY MINISTER IS THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) No, Sir.

#### SHRI K.P. SINGH DEO:

(b) Does not arise.

# Linking of State Capitals with STD Facility in Bihar and Gujarat

2253. SHRISURYANARAYAN YADAV: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the cities of Bihar and Gujarat which have not so far been linked with STD facility with the State capitals;
- (b) whether the Government propose to provide this facility during 1992-93;
  - (c) if so, the details thereof; and
  - (d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) (i) PHUSRO (Bermo) and PATRATU of Bihar and

- (ii) NAVSARI of Gujarat are yet to be linked with STD facility.
  - (b) Yes, Sir.
- (c) (i) STD facility for PHUSRO & PA-TRATU likely during 92-93 after commissioning of reliable media which is under installation.
- (ii) For NAVSARI, a 5000 lines local electronic exchange is proposed to be commissioned wit S.T.D. facility by March, 93.
  - (d) Does not arise.

# Expansion of Balco, Nalco and Hindalco

2254. SHRI K. PRADHANI:

Will the Minister of MINES be pleased to state:

- (a) whether there is any proposal under consideration of the Union Government for expansion of BALCO, NALCO and HINDALCO:
- (b) if so, the details thereof and the estimated amount likely to be incurred on each plant;
- (c) the time by which these programmes are likely to be implemented; and
- (d) the estimated increase in production of each plant after expansion?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) to (d). No proposal is under consideration of the Government for expansion of BALCO and HINDALCO, A proposal for expansion of NALCO has been considered by the Public Investment Board which has been considered by the Public Investment Board which has recommended for expansion of Bauxite Mine (from 2.4 million tonnes to 4.8 million tonnes per year) and Alumina Refinery (from 8 lakh tonnes to 13.5 lakh tonnes per year) at an estimated cost of Rs. 970 crores (at May, 1992 price level). The project is estimated to be completed in 51 months from zero date.

[Translation]

# Shortage of Telephone Equipment in Bihar

2255. SHRI RAM TAHAL CH-OUDHARY: SHRI RAM LAKHAN SINGH YADAV:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether telephone equipment and other items are found to be short in various godowns of telecommunication centres in Bihar;
  - (b) if so, the details thereof;
- (c) whether responsibilities have been fixed for the shortage;
- (d) if so, the action taken or proposed to be taken by the Government against the persons found guilty?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRIP.V. RANGAYYA NAIDU): (a) No Sir.

(b) to (d). In view of (a) above, not applicable.

[English]

#### Setting up of Steel Plants

2256. SHRIMATI BASAVA RAJES-WARI:

> SHRI SYED SHAHABUDDIN: SHRI ARJUN CHARAN SETHI:

> DR. KRUPASINDHU BHOI: SHRI V.S. VIJAYAR-AGHAVAN:

Will the Minister of STEEL be pleased to state:

- (a) whether the Government have identified certain sites for setting up of steel plants in various States during the Eighth Plan period;
- (b) if so, the names of the sites, Statewise and the criteria laid down for their inclusion:
- (c) whether the State Governments were consulted in this regard;

- (d) if so, the details of their suggestions; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) The "Guidelines for entrepreneurs in Iron & Steel Industry" issued by the Government have identified 25 possible sites in the country for setting up new iron and steel projects and coke making plants. It has been emphasized in the Guidelines that this is only an indicative list.

(b) Names of the sites and the States in which they are situated are given in the attached statement. The principal factors which have been taken into consideration in identifying the above location are availability of raw materials and proximity to their sources, availability of adequate and suitable land, and availability of infrastructural facilities like power, water and rail and road connections. The choice of location is left to the best commercial/economic judement of the entrepreneur who would need to undertake detailed feasibility studies before taking a final decision.

No specific locations have been identified for Electric Arc Furnace units because these plants have considerable flexibility of location depending on availability of scrap, sponge iron, electricity and market.

(c) to (e). The Ministry of Steel had written to all States/Union Territories requesting for information on the availability and sources of various steel related raw materials, availability and cost of power, availability of skilled manpower and suitable locations, if any, for large and medium-scale iron and steel plants along with infrastructural facilities available at these locations.

Replies were received from the State Governments of Uttar Pradesh, Haryana, Karnataka, Rajasthan, Orissa, Tripura, Mizoram, Himach I Pradesh, Andhra Pradesh, Jammu and Kashmir, Tamil Nadu and Punjab. The Union Territories of Delhi; Andaman and Nicobar and Chandigarh

stated that there was no possibility of setting up such plants in these territories. The above information was taken into account while making the guidelines.

Vritten A	nswers	;	AGRA	NHAY/	ANA 10	6, <b>1</b> 91	4 ( <i>SAI</i>	KA)	Writ	ten Ar	nswers	64	12
Name of Site	4	Kakinada	Kothaguda	Manoharpur	Ramgarh	Goa	Bhavnagar	Dahej	Ріраvаv	Hospet	Mangalore	Alibagh	
SI. No.	E	-	Si	-	.2	-	<b></b>	2	က	-	~	1	
	Name of Site	Si. No. Name of Site	Sl. No. Name of Site 3 4 1 Kakinada	Si. No. Name of Site  3 4  1 Kakinada  2. Kothaguda	Si. No. Name of Site  3 4  1 Kakinada  2. Kothaguda  1 Manoharpur	Si. No. Name of Site  3 4  1 Kakinada  2. Kothaguda  1 Manoharpur  2. Ramgarh	Si. No. Name of Site  3 4  1 Kakinada 2. Kothaguda 1 Manoharpur 2. Ramgarh 1 Goa	Si. No. Name of Site  3 4  1 Kakinada 2. Kothaguda 1 Manoharpur 2. Ramgarh 1 Goa 1 Goa	Si. No.       Name of Site         3       4         1       Kakinada         2.       Kothaguda         1       Manoharpur         2.       Ramgarh         1       Goa         1       Bhavnagar         2       Dahej	Si. No. Name of Site  3 4  1 Kakinada 2. Kothaguda 1 Manoharpur 2. Ramgarh 1 Goa 1 Goa 3 Pipavav	St. No.       Name of Site         3       4         1       Kakinada         2       Kothaguda         1       Manoharpur         2       Ramgarh         1       Goa         1       Bhavnagar         2       Dahej         3       Pipavav         1       Hospet	Si. No.       Name of Site         3       4         1       Kakinada         2       Kothaguda         1       Manoharpur         2       Ramgarh         1       Goa         1       Bhavnagar         2       Dahej         3       Pipavav         1       Hospet         2       Mangalore	Si. No.       Name of Site         3       4         1       Kakinada         2       Kothaguda         1       Manoharpur         2       Ramgarh         1       Goa         1       Bhavnagar         2       Dahej         3       Pipavav         1       Hospet         2       Mlangalore         1       Alibagh

Maharashtra

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Karnataka

ა

Gujarat

Goa

က

Andhra Pradesh

Name of State

SI. Nc.

43	Written	Answe   	ers	D	ECEMB	ER 7, 1	992		Writte	n Answ	ers
Name of Site	4	Kudal	Surjagarh	Baıladıla	Bilaspur	Durg	Guna	Raigarh	Raipur	Daıtarı	Paradip
SI No	3	۰.	ဇ	-	2	~	4	ιΩ	9	-	5
Name of State	2			Madhya Pradesh						Orissa	
SI No	1			7						m	

6	45 W	ritten Ai	nswers	AC	3RAH	AYAN	IA 16 1914 ( <i>SAKA</i> )	Written Answers	646
	Name of Site	4	Taichar	Jagdıshpur	Haldia	Purulia			
	SI No	3	င	-	-	5	1		
	Name of State	2		Uttar Pradesh	West Bengal				
	ON 15			ത	Ç	2			

[Translation]

#### **New Irrigation Policy**

2257. SHRI NITISH KUMAR: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government have recently announced a new irrigation policy to bring additional area of 113 million Hectares under the irrigation in the near future keeping in view the increasing requirement of irrigation water in the country;
- (b) whether under the new policy the State Governments have been requested to use water after preparing irrigation projects keeping in view the resources available with them; and
- (c) if so, the criteria laid down with regard to sharing of water of those rivers which pass through a number of States?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (c). No, Sir. However, steps have been initiated for adopting a national policy for irrigation management as distinct from the National Water Policy with a view to ensuring proper water management in command area. The thrust of the policy will be on proper management of irrigation system for the optimal use of water and guidelines regarding operation and maintenance, conjunctive use, drainage, farmers participation, maintenance grants, water rates, training, etc.

#### **Emergency Landings of Al Aircrafts**

2258. SHRIMATI BHAVNA CHIKHLIA: SHRI RAJESH KUMAR: SHRIMATI SHEELA GAUTAM:

Will the Minister of CIVIL AVIATION & TOURISM be pleased to state:

- (a) the number of Air India aircrafts which made emergency landings in each of the last three years;
  - (b) the reasons therefor:
- (c) the loss suffered by Air India thereby ; and
- (d) the steps taken to minimise such landings?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a)

1989-90	•	7
1990-91	-	3
1991-92	-	3

(b) to (d). Two emergency landings were caused due to safety related reasons. The rest were on account of bomb threat

There was some loss of revenue to Air India on account of landing and handling charges, food and hotel accommodation, etc. due to enforced halt of the passengers and crew at the place of emergency landing. While adequate steps are taken to minimise these incidents by taking safety measures recommended in investigation reports, the emergency landing on receipt of bomb threat calls are mandatory and inescapable.

### Financial Assistance to Gujarat for Irrigation Projects

2259. SHRI KASHIRAM RANA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Gujarat has sought financial assistance from the Union Government for the small, medium

and big irrigation projects;

- (b) if so, the details of the projects; and
- (c) the financial assistance proposed to be given by the Union Government for this purpose in each case?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN
SHUKLA): (a) and (b). No specific request
has been received from the Government of
Gujarat for any Central assistance during
the year 1992-93 for the construction of
small, medium and major irrigation projects
in Gujarat except for four Minor Irrigation
projects for obtaining external assistance.
The region-wise cost of the projects submitted are as under:-

#### (Rs. in crores)

Kutch	35.76
North Gujarat	31.44
Saurashtra	145.96
Gujarat	27.35

(c) The Proposals have been examined and recommended for posing further external assistance to Dapartment of Economic Affairs.

#### [English]

Production of Pig Iron, Sponge Iron and Steel

2260. PROF, RITA VERMA:
SHRI MAHESH KANODIA:
SHRI R. SURENDER REDDY:
KI MARIPUSHPA DEVISINGH:

. Will the Minister of STEEL be pleased to state:

- (a) whether any policy decision has been taken to increase the production of pig iron, sponge iron and steel in the private sector;
  - (b) if so, the details thereof;
- (c) the States where these plants are likely to be set up in private sector; and
  - (d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STATE OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b). Government have taken a number of policy decisions to increase the production of Pig Iron, Sponge Iron and Steel in the country as well as encourage private investment in the Iron and Steel industry.

- (i) 'Iron and Steel' has been removed from the list of the industries reserved for the public sector and has also been exempted from the requirements of compulsory licensing under the Industries (Development & Regulation) Act, 1951. An Industrial license is required only if the location of the proposed plant is within 25 Kms. of a city having a population of more than 10 lakhs as per the 1991 census.
- (ii) 'Iron and Steel' has been included in the list of high priority industries. Such industries have the facility for automatic approval of foreign investment in equity upto \$1% provided the foreign equity covers the cost of import of capital goods.
- (iii) Customs duty on imported steel melting scrap, the main raw material for mini steel plants in the secondary sector, has been reduced from 35% to 10%.
- (iv) Control over pricing and distribution of Iron & Steel has been dispensed with.

- (v) A set of 'Guidelines for Entrepreneurs in Iron and Steel Industry' were issued in October 1992. The Guidelines provide prospective entrepreneurs comprehensive information on th policy framework, demand projections, availability of essential raw materials, infrastructural facilities, possible locations, technological capabilities existing within the country, requirement of environmental clearances for Iron and Steel projects, etc.
- (c) and (d) The "Guidelines for Entrepreneurs in Iron and Steel Industry" have identified 25 possible sites in the country for setting up new Iron and Steel projects and Coke making plan s. These include 2 in Andhra Pradesh, 2 in Bihar, 1 in Goa, 3 in Gujarat, 2 in Karnataka, 3 in Maharashtra, 6 in Madhya Pradesh, 3 in Orissa, 1 in Uttar Pradesh and 2 in West Bengal. It has been emphasized in the guidelines that this is only an idicative list. The choice of location is left to the best commerc al/economic judgement of the entrepreneurs who would need to under take detailed feasibility studies before taking a final decision.

No specific locations have been identified for setting up of Electric Arc Furnace Units which have considerable flexibility of location depending upon the availability of scrap, spongee iron, electricity and market.

[Translation]

#### Telephone Connections in Madhya Pradesh

2261. SHRI YOGANAND SARASWATI:

## SHRI PHOOL CHAND VERMA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the total number of persons on the waiting list for new telephone connections in Madhya Pradesh, district-wise and categorywise, at present; and
- (b) the time by which these are likely to be provided telephone connections?

THE DEPUTY MINISTER FOR COM-MUNICATIONS (SHRI P.V. RANGAYYA NAIDU). (a) Details of Waiting list as on 30.9.92 district-wise and category-wise for new Telephone connections in Madhya Pradesh is given in the attached Statement.

- (b) The Department of Telecom has formulated 8th five Year Plan (1992-97) which envisages
  - to provide telephone connections practically on demand in rural and tribal areas.
  - Waiting period for Telephone Connections not to exceed two years in large telephone systems.

The expansion plans have been drawn accordingly.

## STATEMENT

S.No.	Name of District		Waiting List	
		OYT	N-OYT-S	N-OYT-G
1	6/	· · · · ·	4	S
<del>-</del> -	Balaghat	42	24	369
2	Bastar	54	30	365
n	Betul	19	7	465
4.	Bhind	95	92	570
.5	Bhapri	147	208	7365
9	Bilaspur	59	294	1834
7	Chatarpur	36	45	421
ro	Chhindwara	55	68	2,7
ø	ان*دار	ω	28	257
01	Datia	15	10	336

6	55	Writte	n Ansv	ers		DEC	CEMB	ER 7,	1992	•	И	ritten .	Answ	ers	656
		N-OYT-G	• N	696	551	4112	269	6791	1036	28420	1125	02,	1327	379	
	Waiting List	N-OYT-S	4	79	24	357	51	190	13	1176	342	ဖ	56	28	
		OYT	6	14	22	442	91	15	13	1157	131	4	37	ဧ	
	Name of District		2	11 Dewas	Dhar	Dug	Guna	Gwalior	Hoshangabad	Indore	Jabalpur	Jhabhu	Khandua	Khargone	
	s.No.		-	=	<u>5</u>	13	4.	<b>č</b>	16	17	81	19	20.	21.	

S.No.	Name of District		Waiting List	
		OYT	N-OYT-S	N-OYT-G
1	~	ю.	4	ဟ
8	Kandla	4	4	124
23.	Mandsaur	ເດ	28	1042
24	Morena	ς,	10	595
25.	Narsinghpur	ស	10	23\$
26.	Panna	0	-	183
27.	Raigara	o	-	47
28.	Raipur	7	92	5252
83	Raisen		2	294
30.	Ralgarh	0	0	107
31.	Rajnandgaon	70	59	645
32,	Ratlam	g	29	861

<b>6</b> ! 659	Writte	en Answers		I	DECE	MBEF	7, 19	92		Writ	ten An	swers	660
	N-OYT-G	ro .	1027	1621	639	1457	. 258	340	223	302	746	130	128
te LouiseW	N-OYT-S	4	149	185	47	98	0	89	4	O	73	0	6
	OYT	3	82	40	2	81	0	19	10	0	ū	0	5
Name of District		2.	Rewa	Sagar	Sarguja	Satna	Sehore	Seoni	Sahdol	Shajapur	S input	Sidhi	Tikamgagh
, oN 6		2.	33	34	35	36	37	3 <b>E</b>	56	0;	:,	42	43

И	ritten i	Answe 	rs	AGRA	AYANA 16, 1914 ( <i>SAKA</i> )	Written Answers	•
	N-OYT-G	2	3249	645			
Waiting List	N-OYT-S	4	110	43			
	OYT	6	54	Ξ			
Name of District		2	Ujjain	Vidisha			
S No		1	44	45.			

6

Post and Telegraph Offices in Uttar Pradesh

2262. SHRI RAJENDRA AG-NIHOTRI: SHIR RAM BADAN:

SHRI RAM SAGAR:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of Post and Telegraph Offices set up in Uttar Pradesh during 1990-91 and 1991-92; and
- (b) the number of such offices proposed to be set up during 1992-93 with locations thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The number of Post of Telegraph Office set up in Uttar Pradesh during 1990-91 is as here under:

	1990-91	1991-92
Post Offices	421	489
Telegraph Office	s 124	283

(b) The number of such offices proposed to be set up during 1992-93 is 85. The location of the POs are decided by the Head of the Circle on the basis of demand and justification.

Telegraph Offices: Number of such offices proposed to be set up during 1992-93 is 50 and locations thereof are to be identified, on the basis of demand.

#### [English]

#### **Power Deficit**

2263. SHRIMATI DIPIKA H. TOPIWALA:

SHI PALA K.M. MATHEW:
SHRI GIRIDHARI LAL
BHARGAVA:
SHRI BHOGENDRAJHA:
SHIR KAMLA MISHRA
MADHUKAR:
SHRI SANAT KUMAR MANDAL:
SHRI HARADHAN ROY:

Will the Minister of POWER be pleased to state:

- (a) whether the Government have assessed the power deficit in the country at present and at the end of Eighth Five Year Plan;
  - (b) if so, the details hereof, State-wise;
- (c) the measures taken or proposed to be taken to bring the gap between the demand and supply; and
- (d) the steps proposed to be taken to reduce the cost of power generation, transmission and distribution losses?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). Statements I & II indicating Statewise power deficit at present and anticipated at the end of Eighth Five Year Plan are enclosed (Annexures I & II).

- (c) Various measures being taken to bridge the gap between the demand and supply of power include commissioning of new generation capacity, renovation & modernisation of old units, assistance to Stat Electricity Boards in undertaking plant betterment programmes supply of requisite quantity and quality of coal, training of operation and maintenance personnel, strengthening of transmission & distribution system and energy conservation measures.
  - (d) Steps being taken to reduce cost of

power generation and transmission and distribution losses include:-

- Incentive Scheme for reduction of auxiliary consumption of power.
- Incentive Scheme for reduction of fuel oil consumption.
- Ameritorious productivity Scheme for better performance of thermal power stations.

 Amendment of Electricity Act, 1910 to make theft of energy a cognizable offence.

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Cumulative Power Supply Position for April, 92 October, 92

667 Written Answers

				(Figure in MU net)
Region/State System		Aprıl, 92	Aprıl, 92 October, 92	
	Requirement	Availability	Shortage	(%)
1	2	3	4	5
NORTHERNNORTHERN				
Chandigarh	380	380	0	0 0
Delhi	6168	6124	44	0.7
Haryana	6770	8099	162	2.4
Hiachal Pradesh	869	869	0	00
Jammu & Kashmır	1940	1661	279	14 4
Punjab	11870	11261	609	51
Rajasıhan	7527	7368	159	21
Uttar Pradesh	18830	16648	2182	116
Total (N R )	54354	50919	3435	63

**DECEMBER 7, 1992** 

Written Answers

668

Region/State		April, 92	April, 92 October, 92	
System				
	Requirement	Availability	Shortage	(%)
1	2	8	4	ĸ
WESTERNREGION				
Gujarat	14655	14277	378	26
Madhya Pradesh	11/59	10692	1067	91
Maharashtra	24925	2338/	15380	62
Goa	438	438	0	0 0
Total (W R )	5-177	48794	. 2983	5.8
RECTON				
And 1r i Prade sh	· ·	13239	116ი	8 1
Karnataka	11660	A850	2810	24 1

AGRAHAYANA 16, 1914 (SAKA) Written Answers 670

669 Written Answers

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673	Writte	n Answ	vers	AGRA	HAYAI	<b>NA</b> 16,	, 1914	(SAK	<b>A</b> )	Writte	en Ans	swers	674
(Figure in MU net)		(%)	જ		30 1	164	19.5	3.8	22.4	197	22.2	171	80
	Aprıl, 92-October, 92	Shortage	4		287	235 1	31.1	58	13.5	16.5	37.3	368 0	15287
	April, 92-c	Availability	m		6.8.5	1197 7	1282	1476	46.7	673	131 0	1785 0	158742
		Requirement	Q	GON	952	1432 8	1593	153.4	602	83.3	1683	2153 0	174029
	Region/State System		1	NORTHERN EASTERN REGION	Arunachal Pradesh	Assam	Manipur	Moghalaya	Mizoram	Nagaland	Tripura	Total (N.E.R.)	ALL-INDIA

# STATEMENT II

Anticipated Power Supply Position in 1996-97 (Synchroffisation Programme of 30,537.7 MW in the 8th Plan)

					ı	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	Silmis	3//	•
Region/ State UT	Peak Demand	Peak Availability	Surplus Deficit	Surplus Deficit	Energy requirement	availability	Deficit	3 5	
	(MM)	(MM)	(MM)	(%)	(MU)	(MU)	(MU)	(%)	
•	6	6	4	5	9	7	8	6	
Tayona a	3058	1657	-1401	-45.8	15183	11254	-3929	-25.9	
Hachal Pradesh	. 683	208	-175	-25 7	3254	2831	-423	13.0	
.lammu & Kashmır	1202	817	-385	-32 0	5836	7317	1481	25.4	
Punjab	4482	3168	-1314	-29.3	23851	21488	-2363	6.6-	
Rajasthan	3851	1980	-1871	-48 6	22232	12463	-9769	43 9	
Uttar Pradesh	3263	5793	2471	٤)	12957	38712	-5245	119	
Chandigarh	162	63	ნ6-		353	:36	-243	G 33	
Delhi	2532	2148	-384	53	14416	16275	1859	5 62:	
Total (NR)	24234	16968	-7266	-30 0	129587	114168	-15399	11 9	

577 <b>W</b> r	ritten A	nsw9rs	AG	RAHA	YANA	16,1	914 (5	SAKA)	V	Vritten	Answ	<i>er</i> s	678
Surplus Deficit	(%)	6	-17.8	9.9	6	110.3	-82.6	-61.2	-72	B 0'.		-30 0	
Surplus Deficit	(MU)	8	9009-	-1853	5423	1028	-259	-80	-8742	-1053.	-3961	3572	
Energy availability	(MU)	7	27645	26251	52613	1960	54	20	112417	24375	20238	6322	
Energy ' requirement	(MU)	9	33645	28104	58036	932	313	130	121159	35062	24133	11893	
Surplus Deficit	(%)	5	-30.7	7.7-	9 6-	27.3	-86.5	-80.6	-12.6	-30 ઈ	-177	-24.1	
Surplus Deficit	(MM)	4	-1685	-356	-880	51	-42	25	-2477	-1839	-742	-562	
Peak Availability	(MM)	m	3802	4278	8322	236	7	9	1711	4162	3450	1768	•
Peak Demand	(MM)	2	5487	4634	9202	185	48	31	19587	0001	4201	2330	
Region/ State UT		1	Gujarat	Madhya Pradesh	Maharashtra	Goa	D&N Haveli	Daman & Diu	(Total WR)	Andhra Pridesh	. X. '.'.	Kerala	

679 V	Vritten A	lnswer	Ę	D	ECEN	MBER	7, 199	2		Writte	n Ans	wers	680
Surplus	(%)	6	-9.0	-49.3	-18.4	-11.7	-96.5	8.4	32.4	4422	5.6	71.1	31.8
380	(MC)	80	-2743	-749	-19018	-1423	-3063	1446	3776	318	3114	141	1355
Energy	(MU)	7	27786	770	84173	10767	11856	18605	15446	390	59125	340	5619
Energy	(MU)	9	30528	1519	103191	12190	14919	17159	11670	ć; 61	56011	199	4264
Surplus Deficit	(%)	S	-23.9	-64.9	-23.5	-38.0	3.	-23.4	5.2	41.0	-13.9	7.6	4.3
Surplus Deficit	(MM)	4	-1280	-173	-4259	806-	136	-756	109	15	-1426	S.	38
Peak Availability	(MM)	6	4071	94	13892	1480	, 2359	2473	2215	51	8828	69	913
Peak Demand	(MM)	2	5351	267	18150	2388	2495	3229	2106	36	10254	64	875
Region/ State UT		1	Tamii Nadu	Pondicherry	Total (SR)	Bihar	Orissa	West Bengal	D.V.C.	Sikkin	Total (ER)	Arunachal Pradesh	Assam

State UT	Demand	Availability	Deficit	Deficit	requirement	availability	2	Deficit
	(MM)	(MM)	(MM)	8	(MV)	(MC)	(MC)	E
	2	6	4	r.	9;	7	8	0
Manipur	120	22	<del>9</del>	-39.7	426	391	- 35	<b>&amp;</b>
Meghalaya	85	22	130	141.0	454	629	205	45.1
Mzoram	76	88	86-	-50.4	281	198	ĸ	2.4
Nagaland	ន	20	17	31.1	500	372	571	85.9
Tripura	901	101		6.7	432	492	8	13.8
Total (NER)	1388	1587	199	14.3	6169	8601	2432	39.4
A&N Islands	38	15	-24	-61.9	140	105	35	-24.9
Lakshadweep	4	ო	7	22.4	17	18	-	8
ALL INDIA .	73656	58403	-15253	-20.7	416274	378626	-37648	0.6-

#### **Power Generation**

2264. SHRI ARJUN CHARAN
SETHI:
DR.LAL BAHADURRAWAL:
SHRI NITISH KUMAR:
SHRI SUKHDEO PASWAN:
SHRI HARISH NARAYAN
PRABHU ZANTYE:

Will the Minister of POWER be pleased to state:

(a) whether there has been a short fall in the targeted power generation in the country during first six months of the current financial year;

- (b) if so, the month-wise extent of shortfall and the reasons therefor; and
- (c) the steps taken to increase power generation in the remaining period of the current financial year?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHR KALP NATH RAI): (a) and (b). Month-wise quantum of short fall/surplus in power generation with reference to generation target during April-Sept. 92 is given below:-

Month	Shortfall (-) w.r.t. Generation Target (MU)
April, 1992	• 338
May, 1992	- 935
June, 1992	- 1771
July, 1992	~ 1005
August, 1992	- 876
Sept., 1992	+ 78
April, 92 – Sept. 92	- 3571

The main reason for short fall in power generation in the country was short supply of coal to thermal power stations particularly in the 1st quarter of the year.

(c) Various measures being taken for optimum utilisation of installed capacity include (i) Renovation and Modernisation of old units (ii) assistance to Electricity Boards in undertaking plant betterment programmes (iii) supply of requisite quantity and quality of

coal (iv) training of O & M personnel and (v) strengthening of transmission and distribution systems.

#### Procurement of Iron Ore

2265. DR. KRUPASINDHU BHOI: Will the Minister of STEEL be pleased to state:

(a) whether NMDC has decided to in-

crease procurement of Iron ore from its noncaptive mines;

- (b) if so, the total quantum of Iron ore proposed to be produced by NMDC from its non-captive mines in Orissa in 1992-93;
- (c) the percentage of increase proposed to made during 1992-93; as compared to previous year; and
  - (d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) National Mineral Development Corporation Limited (NMDC) does not procure Iron Ore from non-captive mines in the Country.

(b) to (d) Do not arise.

#### Billing System of Mahanagar Telephone Nigam Limited

2266. SHRI SANAT KUMAR MANDAL: Will the Minister of COMMUNICATIONS be pleased to state.

- (a) whether a recent study conducted by the Department of Administrative Reforms has described the Telephone billing system of the Mahanagar Telephone Nigam Limited as 'arbitrary and capricious' and call for wide ranging reforms in this sector;
- (b) whether according to this study, rebate allowed is based on surmise and conjecture depending upon the concerned Officers' predilications;
- (c) the vaious other existing infirmities pointed out in the MTNL billing system;
- (d) the reaction of the Government thereon; and

(e) the steps to be taken or proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). The scope of the study conducted by the Department of Administrative Reforms did not cover the billing system but was limited to the procedure to rectify excess/inflated bills. The Report of the study contains some critical remarks on this procedure as well as several suggestions. Rebates are allowed in individual cases where justified, after observing various laid down procedures & checks or dealing with excess billing complaints.

- (c) As the study does not pertain to billing system, no infirmities regarding billing system have been pointed out in the study report.
- (d) and (e). The report is under examination.

#### All Weather Jetty at Elephanta Caves, Bombay

2267. SHRI ANANTRAO DESHMUKH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the Government of Maharashtra has requested the Union Government for assistance for the construction of a new all weather jetty at Elephants Caves in Bombay; and
- (b) if so, the action taken by the Government thereon?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Government of Maharashtra had earlier requested for Central financial assistance amounting to Rs. 154 crores for construction of a new all weather jetty at Elephant Caves in Bombay. However, Cen-

tral Government could not accept this request due to financial constraints.

#### **International Airport Authority of India**

2268. SHR SHANKERSINH VAGHELA: SHRI ATAL BIHARI VAJPAYEE:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether there is any proposal to merge the National Airport Authority with the International Airport Authority of India:
  - (b) if so, the salient features thereof; and
- (c) the stage at which the proposal stands at present?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). The Government have decided, in principle, to merge National Airport Authority and International Airports Authority of India. The modelities of merger are being worked out. A few of the salient features are as follows:-

- (i) better coordination by a single authority;
- (ii) optimal utilisation of resources to promote integrated development of airports infrastructure in all aspects including Air Traffic Control and communication systems;
- (iii) generation of more revenue by efficient management by a single authority;

 (iv) better utilisation of expertise in airport design, planning and pooling of management resources for improved efficiency.

#### Import of Oils

2269. SHRIMATI CHANDRA PRABHA URS: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the instrumental Landing System (ILS) has been installed in major airports;
- (b) if so, whether the existing ILS is not helpful for certain aircraft;
- (c) if so, whether there is any proposal to import modern ILS; and
- (d) if so, the details thereof including the estimated cost?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Instrument Landing System is provided at aerodromes used by Jet aircraft if the weather or terrain conditions requires the same.

- (b) The existing Instrument Landing Systems are helpful to all aircraft provided these are fitted with corresponding airborne equipment.
- (c) The imports have been necessitated to meet the immediate needs.
- (d) The details of instrument Landing System equipment being imported is as under:-

	Scheme	Name of airports	Estimated cost
•	84.5	(a) To be installed as replacement at Delhi, Calcutta, Madras and Nagpur	Rs. 15.021

2270.

Scheme	Name of airports	Estimated cost
	(b) To be installed as new facility at Auranabad, Indore, Coimbatore and	crores
	Calicut airport	

## Contracts for Telephone Directories by MTNL

SHRI V. SREENIVASA

PRASAD: 0
SHRI M.V. CHANDRA
SEKHARA MURTHY:
SHRI DHARMANNA MONDAYYA SADUL:
SHRI GEORGE FERNANDES:
SHRI MANORANJAN
BHAKTA:
DR. A.K. PATEL:
SHRI SHANKERSINH
VAGHELA:

Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) whether any guidelines have been prescribed for awarding contract for publishing of telephone directories by the Mahanagar Telephone Nigam Limited;
- (b) whether the Mahanagar Telephone Nigam Limited has followed the prescribed guidelines in awarding contracts for publishing telephone directories during the last four years;
- (c) if not, the reasons therefor each time:
- (d) the action taken against the officials responsible for not observing the guidelines; and
- (e) the loss suffered by the Mahanagar Telephone Nigam Limited during the last

four years thereby?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) to (e). The matter is now in the Supreme Court and is subjudice.

## Major/Medium Irrigation Projects in Maharashtra

2271. SHRI VIJAY NAVAL PATIL: SHRI KAMAL CHAUDHARY:

Will the Minister of WATER RE-SOURCES be pleased to state:

- (a) the details of major and medium irrigation projects currently in operation in Maharashtra:
- (b) the details of projects approved during the current year and details thereof;
- (c) the details of World Bank aided projects and total Central assistance likely to be made available to Maharashtra during Eighth Plan period; and
- (d) the special measurs taken to complete those projects to avoide further cost and time over run and expected irrigation potential likely to be added by the end of Eighth Plan in Maharashtra?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDHYACHARAN SHUKLA): (a) As per VIII Plan (1992-97) and Annual Plan (1992-93) proposals, works on 38 major irrigation project with latest estimated cost of Rs. 7162.45 crores envisaging ultimate irrigation potential of 21.55 lakh hectares and 73 medium irrigation projects with latest estimated cost of Rs 1053.46 crores and envisaging ultimate irrigation potential of 3.37 lakh hectares are at various stages of completion.

- (b) Deogad Medium Irrigation Project envisaging annual irrigation of 8347 hectares has been given investment clearance by the Planning Commission for an estimated cost of Rs. 24.64 crores in November, 1992.
- (c) As a Maharashtra Composite Irrigation-III Project, Command Area Development works of Jayakwadi and Majalgaon Irrigation Projects in Maharashtra are receiving World Bank assistance under a credit for Special Drawing Rights 164.2 million. The credit which was effective from March, 1986 to June, 1991 has been extended upto 31.12.92.
- (d) To enable full utilisation of funds the World Bank has recently approved, in principle, the inclusion of the balance works of Kukadi. Bhima, Krishna and Upper Penganga Projects earlier included under Maharashtra Composite Irrigation-III project, under the restructured Maharashtra Composite Irrigation-III Project. The Working Group of the Planning Commission has recommended appropriate outlays for completion of 12 major and 50 medium irrigation projects during VIII Plan. A target for creation of 4.00 lakh hectares of irrigation potential has been fixed in respect of Maharashtra in VIII Plan.

#### Essential Telephone Services in Delhi

2272. SHRI PRAKASH V. PATIL: SHRI VISHWESHWAR BHAGAT: Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) whether it has come under notice that the service of public utility telephones 197, 198 and 199 is most unsatisfactory;
- (b) whether any enquiry has been made in this regard; and
- (c) if so, the action taken to make the service satisfactory?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No Sir, the service obtainable at present on Directory Enquiry (197) and Fault Repair Service (198) is generally satisfactory.

(b) Directory Enquiry (197) and Local Assistance (199) was completely dislocated as a result of a major fire in Kidwai Bhavan on 5.5.92

Although directory enquiry service (197) has been restored to normal level, only 30 out of 80 local assistance service (199) positions have been commissioned so far and the service has been partially restored.

(c) Following action is being taken to further improve the services:-

Directory Enquiry Service (197)

Upgradation of Computer and associated software to reduce response time

Fault Repai Service (198)

Computerisation of the service for all main exchange centres.

Local Assistance (199)

Increase in number of positions to the

level before fire. It is however, to be mentioned that in view of very high call success rate in the local network, the need for this service is considerably diminished.

#### **Fax Schemes for Money Orders**

2273. SHRI SARAT CHANDRA PAT-TANAYAK: Will the Minister of COMMUNI-CATIONS be pleased to state:

- (a) whether the Government propose to utilise fax schemes for delivery of money order:
- (b) if so, the names of places selected for the purpose, and
- (c) when the scheme is likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRIP.V. RANGAYYA NAIDU): (a) No. Sir.

(b) and (c). Does not anse.

#### **Power Supply to States**

2274 DR SUDHIR RAY. Will the Minister of POWER be pleased to state:

- (a) the rate at which power is being supplied to various States by the various Central agencies
- (b) whether the State Governments fully pay for the power they take;
- (c) if so, the details thereof during the last year; and
- (d) If not, the action proposed to be taken by the Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI) (a) to (d). The information is being

collected and will be laid on the Table of the House.

#### [Translation]

## Post and Telegraph Service in Maharashtra

2275. SHRI RAM KAPSE: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether post and telegraph service in the Thane district of Maharashtra is satisfactory:
  - (b) if not, the reasons thereof and
- (c) the steps taken or proposed to be taken by the Government to improve the service?  $_{\rm C}$

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir. Postal and Telegraph services in Thane District of Maharashtra are satisfactory.

- (b) Does not arise.
- (c) To improve the Post and Telegraph services in Thane District, the following steps have been taken:

#### Postal Services

 Transmission and delivery of mails, in the area, is constantly monitored to improve the quality of service.

#### Telegraph Services:

(ii) All Telegraph offices in Thane District have been connected to National Store and Forward Message Switching network. One small computer based telegraph message switching has been provided in Telegraph office at Kalvan.

#### Propose to be taken:

Opening of Independent Tele-(iii) graph office at Dandekarwadi: six telecom centres one each at Bhayander, Virar, Dandekarwadi, Palghar, Dahanu Road and Boisar: introdcution of teleprinter working in combined Post and Telegraph offices at Bhayander. Palghar, Dhanu Road and Boisar and to replace morse system by Electronic Key Boards in a phased manner.

#### **Exploration of Tungsten in Maharashtra**

- 2276. SHRI TEJSINGH RAO BHONSLE: Will the Minister of MINES be pleased to state:
- (a) whether techno-economic feasibility for exploitation of huge deposits of Tungesten discovered in Nagour district of Maharashtra has been established:
- (b) if so, the details thereof and the steps taken by the Government in this regard; and
- (c) the amount likely to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) to (c), Pre-feasibility studies carried out by Mineral Exploration Corporation Limited (MECL) at Khobna, Nagour district, Maharashtra have estabfished a reserve of 3,362 million tonnes of Tungsten ore with 0.313% W03. Hindustan Zinc Limited (HZL) which is interested in its exploitation has applied for mining lease of the area.

#### [English]

#### Computerised Telephone Bills

2277. SHRIG. MADEGOWDA: SHRI V.S. VIJAYAR-AGHAVAN: SHRI KODIKKUNNII SURESH:

Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) whether the Government have given any directions to Communications Department to adopt computerised bills in STD/ ISD/Local calls in public telephone booths in the country;
- · (b) if so, the details and reasons therefor; and
- (c) the Stats where the computerised bill system has not been introduced so far?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No specific instructions have been issued to the Telecom Department to adopt computerised bills in STD/ISD/Local Calls in Public telephone booths.

- (b) Does not arise.
- (c) Except in the Metro Districts of Delhi, Bombay and Madras the bills to STD/ISD/ Local calls in Public Telephone booths are at present being issued to the booth holders manually.

Gap between irrigation Potential and **ITS Utilisation** 

SHRIBAPUHARICHAURE: 2278. SHRI PARASRAM BHARD-WAJ: SHRI MANORANJAN

BHAKTA:

Will the Minister of WATER RE-SOURCES be pleased to state:

- (a) whether there is a widening gap between irrigation potential and its utilisation in the country;
- (b) whether any study has been conducted in this regard;
  - (c) if so, the details thereof:
- (d) whether the Government have set up any agency to monitor and to bridge this gap; and
  - (e) if so, the details thereof?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir.

- (b) and (c). A few studies focusing on irrigation potential creation and its utilisation have been conducted by evaluating the Command Area Development Programme by institutions like Water & Power Consultancy Services (India) Limited, Indian Institute of Management, Ahemedabad and Institute of Resources Management & Economic Development, Delhi. These studies have revealed lack of certainty in the supply of irrigation water as a major reason for slow progress in utilisation of irrigation potential. The other reasons interable include (i) slow spread on-farm development activities (ii) addition of new potential created every year and (iii) differences between existing cropping patterns and projected cropping patterns at the time of project fornulation.
- (d) and (e). The dynamic process of harmoning water, crops and land for sustainable development was to be managed by a multi-disciplinary team under the overall control and direction of the Command Area Development Authorities. At present there are 54 such Authorities to administer this

programme. In a few States whether these Authorities have not been established, the activities are taken up by the Government departments directly.

#### Short wave Radio Station in Kerala

2279. SHRI P.C. THOMAS: Will the Minister of INFORMATION ADN BROAD-CASTING be pleased to state:

- (a) whether there is any proposal to start a short wave radio station in Kerala;
- (b) whether the proposed station is likely to provide Malayalam broadcast to be heard from Kerala in all parts of the country;
- (c) whether such short wave stations are providing broadcast in regional languages in other States; and
  - (d) if so, the details thereof?

THE DEPUTY MINISTER N THE MINISTRY OF INFORMATION AND BROAD-CASTING (KUMARI GIRIJA VYAS): (a) and (b). There is a scheme to set up a 50 KW SW Regional Shortwave Transmitter at Trivandrum. On commissioning, the station will provide service to the entire state of Kerala and some parts of Karnataka and Tamil Nadu.

- (c) Yes, Sir.
- (d) The names of places, where Regional Short Wave Transmitters are in-operation, are given in the attached Statement.

#### STATEMENT

S. No.	Name	
1.	Aizwal	
2.	Bhopal	

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S. No.	Name
3.	Bombay
4.	Calcutta
5.	Delhi
6.	Gauhati I
7.	Gauhati II
8.	Hyderabad
9.	Jammu
10.	Kohima
11.	Kurseong
12.,	Leh
13.	Lucknow
14.	Madras
15.	Port Blair
16.	Ranchi
17.	Shillong
18.	Sımia
19.	Srinagar
	Pench Project

#### Pench Project

2281 SHRISHRAVANKUMAR PATEL: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government have approved the Pench diversion project;
  - (b) if so, the details thereof indicating

the cost of construction and its completion; and

(c) the Central Assistance proposed to be provided in the Eighth Five Year Plan?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (c). The techno-economic appraisal of the Project has been completed by the Central Water Commission and the Project was found acceptable by the Advisory Committee in October, 1988 for an estimated cost of about Rs. 184 crores subject to compliance of certain observations by Madhya Pradesh State Government. The Project after complaince of the observations of the Advisory Committee has been sent to the Planning Commission in February, 1991 for investment clearance. Investment clearance depends on overall resources availability with the State and Sectoral priorities fixed by it. The Scheme has not been included in the VIII Plan.

#### Modernisation of Power Plants

2282. SHRI S.B. THORAT: Will the Minister of POWER be pleased to state:

- (a) the total amount spent on the renovation and modernisation of thermal power plants so far in each State, plant-wise;
- (b) the amount likely to be spent for this purpose during the current financial year;
- (c) whether the work on modernisation is going slow;
  - (d) if so, the reasons therefor; and
- (e) the steps taken or proposed to be taken by the Government to complete the work within the scheduled period?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH

701

RAI): (a) The total amount spent upto March, 1992 on Renovation and Modernisation of Thermal Power Plants under Phase-I and Phase-II Programmes is Rs. 852.93 crores and Rs. 27.61 crores respectively. The Statewise/plant-wise details are given in the attached Statement.

- (b) During the current financial year the estimated amount to be spent for this purpose under Phase-I and Phase-II Programmes is Rs. 9.96 crores and Rs. 94.23 crores respectively.
  - (c) to (e). The work of modernisation in

respect of the activities covered under Central Loan Assistance Fund of Phase-I programme has been satisfactory. The progress of R&M work covered under State-Plan/own resources of Phase-I programme and that under Phase-II programme has not been upto the expected level. The main reasons for the slow progress are inadequate flow of fund from the State Governments to the Electricity Boards; requirement of long shutdown form implementation of long duration activities; long delivery items etc. The power Finance Corporation has started funding some of the major R&M programme and also major part of second phase R&M programme.

The State, plantwise details of amount apent upto March, 1992 on Renovation and modernisation (R&M) of Thermal Power Plants under Phase-I and II Programmes

		(Rs.	(Rs. in laikhs)
So. No.	Name of State	Total amount	Total amount spent up to March, 1992
	Thermal Fower Station	Under Phase-I Programme	Under Phase-II Programme
1	2	3	•
<b>-</b>	ANDHRA PRADESH	9433.78	220.00
÷	Kothagudam	8983.68	210.00
<b>ci</b>	Neilore	•	10.00
ń	Ramagundern	440.10	•
=	ASSAM	799.68	63.00
<b>√</b> ·	Namrup	799.68	NIF
ĸń	Bonagalgaon		63.00
	BHAR	6408.09	NIL
	Patratu	4297.14	7

705	Wri	itten A	nsw <b>ers</b>	A	GRAH	MYAN	<b>IA</b> 16,	1914	(SAKA	<b>1</b> )	Writte	n Ans	wers	706
(rts. m takns)	Total amount spent up to March, 1992	Under Phase-II Programme	4	782	0	126.89	16.20	44.51	61 38	4.80	/31	7.31	NIL	91.70
(HS. I	Total amount s	Under Phase-I Programme	8	1644.15	466.80	4755.17	1685.59	1557.68	1511.89	•	3304,38	2217.32	1087.06	5661.85
	- 4	LINTINGS FOWER STATION	0	Barauni	Karbigahia	GWARAT	Gandhinagar	Dhuvaran	Ukai	Wanakbori	HARYANA	Faridabad	Panipat	MADHYA PRADESH
	So. No.		-	7.	æ	≥ ,	ஏ	<b>.</b> 01	7.	12.	>	13.	14.	5

		(As.	(Rs. in lakhs)	707
So. No.	Name of State/	Total amount s	Total amount spent up to March, 1992	Write
	Thermal Power Station	Under Phase-I Programme	Under Phase-Il Programme	ten Ar
1	2	•	4	nswers
<del>15</del> .	Aarkantak	952 90	15.00	
	Korba (East)	1608.61	71 00	DE
17.	Satpura	3100 34	5 70	CEME
<b>I</b>	MAHARASHTRA	3476 66	232.20	BER 7,
<del>6</del> .	Koradi	2745 81	14 71	1992
19.	Nasık	99 223	45.47	
50	Bhusawal	70 35	23 31	V
21	Paras	νε 9 <sub>α</sub>	"III"	Vritten
22.	Chandrapura	•	139 55	Answ
ĸ.	Paril	•	906	9 <b>rs</b>
=	ORISSA	2966 06	28 00	708

709	Wr	itten .	Answer	s A	GRAH	AYAN	IA 16,	1914	(SAKA	<b>1</b> )	Writte	n Ans	wers	710
(Rs. in lakhs)	Total amount spent up to March, 1992	Under Phase-II Programme	4	28.00	NIL	NIL	799.25	799.25	267 00	105.00	162 00	11 73	10 00	1.73
(As.	Total amount s	Under Phase-I Programme	m	2966.06	4232.86	4232 86		٠	14460 56	13608 52	552 04	9651 88	3036.34	3050.66
	Name of State/ Thermal Downs Station	The line of the control of the contr	2	Takher	PUNJAB	Bhatinda	RAJASTHAN	Kota	TAMIL NADU	Ennore	Tuticorin	UTTAR PRADESH	Obra	Panki
	So. No.		1	24.	×	25.	×	26.	×	27.	28.	Ξ×	29.	30.

Rs. In lakhs)

Sc. No.	Name of State/ Thermal Power Station	Total amount	Total amount spent up to March, 1992
		Under Phase-! Programme	Under Phase-II Programme
	<b>⊘</b>	ey.	*
31.	Harduagani	3564.88	NIC
= X	WESTBENGAL	4727.81	38.00
ĸ	Sentaldih	1639.61	NE
ğ	Bandel	55.24.21	Kei
ક્રં	Durgapur(DPL)	1774.88	16.08
35.	Kolaghat (WBPDC)	•	29.94
		CENTRAL SECTOR	
ΧIX	DESU	4676.73	83 19
36.	Indraprashta Station	4676.73	33.19
X	D.V.C.	4503.92	793.13
38.	Bokaro	528.92	275.25

				13 
Sc. Ab.	Norma of State /	Total amount	Total amount apent up to March, 1992	****
		Under Phase-I Programme	Under Phase-II Programme	
-	2	69	4	wiswers 
XX	NLC	3168.81	¥.	, , 1
9	Negroti	3168.81	NE	
W.	NTPC	3045.09	NI	11744
41.	Bedarpur	3045.09	NE	1 10, 1
	Total	8583.32	2761.42	 
*Not covered under	ed under Phase-I Programme.			Junea I
Mod cow	Not covered under Phase-II Programme.			'
				• •

#### **Delivery of Letters in Orissa**

2283. SHRI K.P. SINGH DEO: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the delivery of letters are taking a lot of time particularly in the forflung areas in Orissa:
  - (b) if so, the reasons therefor; and
- (c) the steps taken to stop the irregularities and speed up the delivery of letters in the State?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Instance of occasional delay in delivery of mails in far flung hilly and tribal areas have come to notice.

- (h) Delays are caused in transit due to limited railway network, erratic and non-playing of private and State Rod Transpot buses.
- (c) Delivery of mails has been speeded up by cuertailing the delay from 3 days to 2 days in Western Region and bringing about an over-all improvement in the affected areas as a result of contracting private mail carriers. A close lision is also kept at the highest level of the State Government to get better transport services.

### [Translation]

#### Decline in Standard of Tele-Films

- 2284. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether there has been decline in the standard of the tele-films produced by

the Doordarshan; and

(b) if so, the steps taken by the Government to improve the standard of tele-films?

THE DEPUTY MINSITER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJA VYAS): (a) No, Sir.

(b) Does not arise. However, Doors darshan constantly endeavours to maintain and improve the quality of its programmes, including tele-films.

### **Total Irrigated Land in Hilly Areas**

2285. SHRI KRISHAN DUTT SUL-TANPURI: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the area of land likely to be covered under irrigation in hilly areas by the end of Eighth Five Year Plan; and
- (b) the amount earmarked for the hilly States in the Eighth Five Year Plan?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). There are no major and medium irrigation projects in hilly areas. Only Minor irrigation schemes are taken up in hilly areas which are planned, funded and executed by State Governments and therefore, no information is available.

However, under centrally sponsored CAD programme, the amount of assistance released depends on the actual expenditure and will be known only as the 8th Five Year Plan gets under way in these areas.

# Construction of Jalgaon Airport in Maharashtra

2286. DR. GUNAWANT RAMBHAU SARODE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) the progress made so far regarding the construction of Jalgaon airport in Maharashtra; and
- (b) the time by which it is likely to become operational?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). National Airports Authority, at present, has no plan for upgradation of the airport at Jalgaon which belongs to the Government of Maharashtra.

# Delay/Cancellation of Flights of Indian Airlines

2287. SHRI MADAN LAL KHUR-ANA:

PROF. K./V. THOMAS; DR. RAJAGOPALAN SRIDHARAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) the number of planes of Air India, Indian Airlines and Vayudoot delayed/cancelled formJune, 1991 till October, 1992 and the minimum and maximum time by which these planes had been delayed/cancelled and the reasons therefor with division-wise details:
- (b) whether a number of planes of got delayed in Delhi in June, 1992; and
- (c) if so, the remedial steps being taken to improve this situation?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a):

	Tot <b>al Number of</b> Fligh <b>ts</b>	Flights delayed	Flight cancelled
Air India	22952	2666	356
Indian Airlines	129616	33926	7703
Vayudoot	9607	1992	788

In the case of Air India, the delay ranged from 30 minutes to 3 hours. In exceptional cases of night halt, crew duty time limitations, major work like engine change etc., the duration of delay had exceeded 12 hours.

exceeding 14/15 minutes. The delays were mainly on account of technical, operational and engineering factors as also bad weather, bomb threat calls, bird hits, repairs of runways etc.

In the case of Indian Airlines and Vaydoot, the figures are based on delays

(b) The umber of flights delayed in Delhi during June, 1992 is as follows:-

	Total	Delayed	
Air India	251	72	•
Indian Airlines	897	286	
Vayudoot	205	28	

(c) Measures such as close monitoring of on-time performance, rectification of repetitive snags, rationalisation of scheduled, maintenance of adequate spares etc. have been taken to avoid delay/cancellation of flights.

[English]

#### Cargo Flights from Bangalore

2288. SHRIOSCAR FERNANDES: Will the Minister of CIVIL AVIATION AND TOUR-ISM be pleased to state:

- (a) whether there is any proposal for introduction of additional cargo flights from Bangalore airport; and
  - (b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Air India already operates direct freighter flights form Bangalore. In addition, Indian Airlines, Lufthansa, Kuwart airways etc. are also uplifting cargo from Bangalore. For cargo operations, an open sky policy is followed which enable operators to mount services according to demand.

# Assistance to Kerala for Construction of Sea Walls

2289. SHRI THAYILJOHN ANJALOSE: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government of Kerala has requested the Union Government to extend financial assistance for the construction of Sea Walls to prevent sea erosion; and
- (b) if so, the details thereof and the action taken by the Government thereon?

THE MINISTER OF WATER RE-

SOURCES (SHRI VIDHYACHARAN SHUKLA): (a) and (b). The Government of Kerala has requested for extension of Central Loan Assistance for the construction of 123.6 KM of new sea walls and 73.72 KM of reformative works of old sea walls to prevent sea erosion with an estimated cost of about Rs. 193.5 crores in November, 1992. However Central Loan Assistance to maritime status have been discontinued beyond 1991-92 as per decision of National Development Council Meeting held in December, 1991.

[Translation]

#### **Dehri Hydroelectric Project**

2290. SHRI RAM LAKHAN SINGH YADAV: Will the Minister of POWER be pleased to state:

- (a) whether the Dehri Hydroelectric Project in Bihar has not been completed so far:
  - (b) if so, the reasons therefor; and
- (c) the steps taken by the Government for its early completion?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (c). Two Hydro-electric Projects viz., Sone Western Canal (4x1.65 MW) and Zone Eastern Canal (2x11.65 MW) are at present under construction near Dehri, in Bihar. Units I & II and Units III & IV of Zone Western Canal Hydro-electric Project are likely to be rotated by the end of December, 1992 and January, 1993 respectively. The two units of Some Eastern Canal are likely to be commissioned during 1993-94. The execution of the project is closely monitored through discussions with project authorities & visits to the project siles.

[English]

# Indoor Medical Facility to P&T Pensioners

2291. SHRI ANNA JOSHI: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that the P&T pensioners are denied of the same Indor medical treatment by the State/Central Government Hospital in the country as the Central Government pensioners are entitled to under the rules including the reimbusement of medical charges, in case of indoor treatment:
- (b) whether the All India Post and Telegraph pensioners Association Pune has represented to him in this regard;
  - (c) if so, the facts in details;
- (d) the time by which this facility is likely to be provided to them; and
  - (e) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The P&T Pensioners are provided outdoor medical facilities at P&T Dispensary stations but indoor medical faculties are not provided to them. On the other hand all Central Govt. Pensioners including P&T Pensioners are getting the indoor/outdoor/referral medical facility who are residing in the cities which are covered by CGHS.

- (b) Yes, Sir.
- (c) to (e). Provision of indoor medical facilities to the P&T pensioners involves amendment to the CS(MA) (Central Services Medical Attendance) Rules and the

matter has already been taken up by Hon'ble Minister of State for Communications with the Hon'ble Minister for Health & Family Welfare. Hon'ble Minister for Health and Family Welfare in his reply has informed that the Inter-Departmental Committee set up by the Department of Pension & Pensioners' Welfare have already recommended expansion of CGHS to more stations/areas throughout the country and the matter is still under consideration between the Department of Pension and Pensioners' Welfare and the Minister of Health & Family Welfare. Since the question involves certain modalities to be worked out in consultation with several Govt. Departments and implies considerable financial implications, its settlement is likely to take some more time. Thus no time limit can be predicted.

[Translation]

# Capacity of Telephone Exchanges in Madhya Pradesh

2292. SHRI PHOOL CHAND VERMA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the installed and capacity being utilised of telephone liens of the various telephone exchanges in Madhya Pradesh as on 31st October, 1992;
- (b) whether the Government propose to increase the capacity of each of these exchanges in the State; and
- (c) if so, the extent to which the capacity of each of these exchanges is likely to be increased during 1992-93?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRII P.V. RANGAYYA NAIDU): (a) The position as on 31st October, 1992 is given as below:

723	Written Answers	DECEMBER 7, 19	992	Written Answers	724
			0	······································	
	installed capacity	-	3,64,3	55 Lines	
(	Capacity being Utilised	-	2,92,5	45 Lines	

- (b) Capacity of many of these exchanges is being increased.
- (c) The details are given in the attached statement.

Writte	n Answe	rs	AGR	AHAY	'ANA	16, 19	14 ( <i>S</i> /	AKA)	W	ritten /	Answe	ers 72	26
	No. of Lines (Net Increase)	S	1,000	1,000	184	9		128	1,000	208	208	192	
nsion Proposed During 1992-93	Expansion Proposed By	4	1 K C-DOT	1 K ILT	∕\$12 ILT	512 ILT	1 k C-DOT	512 ILT	1 KC-DOT	512 ILT	512 ILT	1.4 K C-DOT	
n exchanges where Expa	Present	ო	1,060	1,188	200	320	806	256	752	176	176	1,208	
t of Large and Mediun	District	8	Balghat	Baster	Baster	Baster	Betul	Betul	Bhind	Bhind	Bhopal	Bilaspur	
Fish	Name of Exchange	1	Balghat	Jagdalpur	Kondagaon	Kanker	Betul	Multar	Bhind	Malanpur	Berasia	Korba (+Balco)	
	List of Large and Medium exchanges where Expansion Proposed During 1992-93	List of Large and Medium exchanges where Expansion Proposed During 1992-93  District Present Expansion Proposed By No. of Lines (Net Increase)	List of Large and Medium exchanges where Expansion Proposed During 1992-93  District Present Expansion Proposed By  2 3 4	List of Large and Medium exchanges where Expansion Proposed During 1992-93  District Present Expansion Proposed By (No. of Lines (Net Increase)  2 3 4 5  Balghat 1,060 1 K C-DOT 1,000	List of Large and Medium exchanges where Expansion Proposed During 1992-93  District Present Expansion Proposed By (Net Increase)  2 3 4 5  Balghat 1,060 1 K C-DOT 1,000  Baster 1,188 1 K ILT 1,000	List of Large and Medium exchanges where Expansion Proposed During 1992-93  District Present Expansion Proposed By (Net Increase)  2 3 4 5  Balghat 1,060 1 K C-DOT 1,000  Baster 1,188 1 K ILT 1,000	List of Large and Medium exchanges where Expansion Proposed Buring 1992-93         List of Large and Medium exchanges where Expansion Proposed By (Net Increase)           2         3         4         5           Balghat         1,060         1 K C-DOT         1,000           Baster         1,188         1 K ILT         1,000           Baster         200         \$12 ILT         184           Baster         320         512 ILT         64	List of Large and Medium exchanges where Expansion Proposed By         No. of Lines           District         Present         Expansion Proposed By         No. of Lines           Baghat         1,060         1 K C-DOT         1,000           Baster         1,188         1 K ILT         1,000           Baster         200         4512 ILT         184           Baster         320         512 ILT         64           Betul         806         1 K C-DOT         64	List of Large and Medium exchanges where Expansion Proposed By         No. of Lines           District         Present         Expansion Proposed By         No. of Lines           Baghat         1,060         1 K C-DOT         1,000           Baster         200         \$12 ILT         1,000           Baster         320         \$12 ILT         64           Betul         806         1 K C-DOT         64	List of Large and Medium exchanges where Expansion Proposed Buring 1992-93         No. of Lines (Net Increase)           2         3         4         5           Baighat         1,060         1 K C-DOT         1,000           Baster         200         512 ILT         164           Baster         320         512 ILT         64           Betul         806         1 K C-DOT         128           Betul         256         512 ILT         64           Bhind         752         1 K C-DOT         1,000	List of Large and Medium exchanges where Expansion Proposed By         No. of Lines           District         Present         Expansion Proposed By         No. of Lines           Balghat         1,060         1 K C-DOT         1,000           Baster         200         512 ILT         1,000           Baster         320         512 ILT         64           Betul         256         512 ILT         128           Bhind         752         1 KC-DOT         1,000           Bhind         752         1 KC-DOT         1,000	List of Large and Medium exchanges where Expansion Proposed By         No. of Lines           District         Present         Expansion Proposed By         No. of Lines           Balghat         1,060         1 K C-DOT         1,000           Baster         1,186         1 K ILT         1,000           Baster         200         512 ILT         184           Baster         320         512 ILT         64           Betul         806         1 K C-DOT         128           Bhind         752         1 K C-DOT         1,000           Bhind         176         512 ILT         208           Bhopal         176         512 ILT         208	List of Large and Medium exchanges where Expansion Proposed By         No. of Lines (Net Increase)           District         Present         Expansion Proposed By (Net Increase)           Baghat         1,060         1 K C-DOT         1,000           Baster         200         512 ILT         1,000           Betul         806         1 K C-DOT         1,200           Bhind         752         1 K C-DOT         1,000           Bhind         775         1 K C-DOT         1,000           Bhind         775         1 K C-DOT         208           Bhind         776         512 ILT         208           Bhind         176         512 ILT         208           Bhind         176         512 ILT         208

ı	ritten An	swers		D	ECEN	(BER	7, 199	2		Writte	n Ans	wers	728
No. of Lines (Net Increase)	£.	160	8	181	164	144	128	400	184	192	1,000	400	400
Expansion Proposed By	7	512 C-DOT	512 ILT	512 ILT	512 ILT	512 ILT	512 ILT	0.4 k C-DOT	512 ILT	512 ILT	1 K. C-DOT	1 KC DOT	1 KC DOT
Present	ဇာ	240	300	500	220	240	526	5,488	500	192	1,132	009	009
Dietrica	2	Bleepur	Blaspur	Bitaspur	Bilaspur	Bilaspur	Bilaspiur	Bilaspur	Chhatarpur	Chhatarpur	Chhindwara	ò	\$
Name of Exchange	ł	Dest	Champa	Pendra Road	Shatti	Munget	Majia	Bilaspur	Nowgaon	Khajuraho	Chhindwara	Pandhuma	Parasia

1						729
	Name of Exchange	Dietrica	Present	Expansion Proposed By	No. of Lines (Net Increase)	Write
. !	1	2	8	4	S.	len Ansı
	Seusar	÷	250	512 C DOT	150	wers
	Detta	Damon	216	512 ILT	168	AG
	Detta	Datia	488	512 C DOT	400	RAHA
	Sonkutch	Datia	256	512 ILT	128	YANA
	Kannod	Datia	526	512 ILT	128	16, 19
	Khategaen	Datia	256	512 ILT	128	914 (5
	Dhar	Dhar	826	1 K C DOT	1,000	SAKA)
	Dhanmod	Dhar	472	512 ILT	384	М
	Kukshi	Dhar	526	512 ILT	128	Vritten
	Rajgam	Dhar	526	512 ILT	128	Answ
	Ghatabiliod	Dhar	558	512 ILT	128	9 <i>1</i> S
1	Mehawar	Ohar	528	512 ILT	128	730

Name of Exchange	District	Present	Expansion Proposed By	No. of Lines (Net Increase)	731 Wr
1	2	6	4	ro	itten Ans
Durg (+Bhilai)	Durg	3,764	4 K E 10B	1,236	swers
Dalirajhara	Durg	176	512 IĹT	208	
Guna	Guna	1,276	14KCDOT	1,400	D
Ashok Nagar	Guna	009	512 ILT	384	ECEN
Vijaipur	Guna	192	512 C DOT	400	IBER 1
Gwalior	Gwalior	17,000	2 K E 10	2,000	7, 199
Piparoa	Hoshangabad	640	1 4 K CDOT	760	2
Hoshangabad	ф	936	1 4 K CDOT	464	
Pacdmarhi	-òp	192	512 C DOT	208	Writte
Pacdarhi	òp	192	512 ILT	192	n Ansı
Tiarni	òp	256	512 ILT	128	vers
Khirkiya	-op-	256	512 C DOT	144	732

					7
Name of Exchange	District	Present	Expansion Proposed By	No. of Lines (Net Increase)	33 Wri
1	8	6	*	w.	ten Ans
Dabai	ş	176	512 C DOT	224	swe <i>r</i> s
Indore	Indore	47,800	20 K New Tech	20,000	A
Mfhow	findore	006	1.4 K DOT	1,400	GRA
Manglia	Indore	06	1 K CDOT	910	IAYA
Betna	Indore	176	512 CDOT	224	<b>NA</b> 16,
Sanwer	Indore	88	512 ILT	296	1914
Simral	Indore	88	512 ILT	296	(SAK
Gandhi Nagar	Indore	88	512 ILT	296	<b>A</b> )
Rau	Indore	400	512 ILT	296	Writte
Sihora	Jabalpur	256	512 ILT	384	en Ane
Ratni	Jabalpur	1,700	512 ILT	400	wers
Anirajpur	Jhabua	384	512 ILT (E)	384	734
					ļ

Name of Exchange	District	Present	Expansion Proposed By	No of lines
				(Net Increase)
	~	3	4	5
Trijavad	Jhebua	256	512 ILT	128
Jhabua	Jhabua	576	512 C DOT	400
Haraud	Khandwa	526	512 C DOT	141
Burhanpur	Khandwa	2,076	512 ILT	384
Khandwa	Khandwa	1,988	512 ILT	384
Barwara	Khargone	9/2	1 K CDOT	824
Khargone	Khargone	826	1 K CDOT	744
Sanawad	Khargone	200	512 ILT	384
Anjad	Khargone	256	512 CDOT	144
Maheshwar	Khargone	176	512 ILT	208
Manda	Mandla	265	512 CDOT	400
Neemuch	Mandsaur	2,368	3.5 K CDOT	1 132

f         2         3         4         5           Manasa         Mandsaur         472         512 LLT         384           Jawad         Mandsaur         256         512 LLT         128           Bhanpura         Mandsaur         256         512 LLT         128           Carott         Mandsaur         256         512 LLT         144           Singali         Mandsaur         256         512 LLT         144           Singali         Mandsaur         256         512 LLT         128           Sheopurkalan         Morena         300         1 K C DOT         700           AHBAH         Morena         300         512 LLT         84           Akilaras         Morena         300         512 LLT         84           Morena         300         512 LLT         84           Morena         300         512 LLT         84           Morena         1,472         512 LLT         84	Name of Exchange	District	Present	Expansion Proposed By	No. of Lines (Net Increase)
Mandsaur         472         512 LT           Mandsaur         256         512 LT           Mandsaur         256         512 LT           Mandsaur         256         512 LT           u         Mandsaur         256         512 LT           u         Mandsaur         256         512 LT           u         Morena         300         1 K C DOT           i         Morena         300         512 LT           s         Morena         300         512 LT           Morena         300         512 LT           Morena         300         512 LT           Morena         1,472         512 LT	1	2	ю	4	5
Ira         Mandsaur         256         512 LT           Mandsaur         256         512 LT           Mandsaur         256         512 LT           u         Mandsaur         256         512 LT           u         Mandsaur         256         512 LT           I         Morena         300         1 K C DOT           s         Morena         300         512 LT           Morena         300         512 LT           Morena         300         512 LT           Morena         300         512 LT           Morena         1,472         512 LT	Manasa	Mandsaur	472	512 ILT	384
ura         Mandsaur         256         512 LT           Mandsaur         256         512 LT           Mandsaur         256         512 LT           Mandsaur         256         512 LT           urkalan         Morena         300         1 K C DOT           H         Morena         300         512 LT           S         Morena         300         512 LT           Morena         300         512 LT           Morena         1,472         512 LT	Jawad	Mandsaur	256	512 ILT	128
Mandsaur         256         512 ILT           Mandsaur         256         512 CDOT           Iu         Mandsaur         256         512 ILT           urkalan         Morena         300         1 K C DOT           H         Morena         300         512 ILT           s         Morena         300         512 ILT           Morena         300         512 ILT           Morena         300         512 ILT           Morena         1,472         512 ILT	Bhanpura	Mandsaur	256	512 ILT	128
Mandsaur         256         512 C DOT           Mandsaur         256         512 ILT           unkalan         Morena         300         1 K C DOT           H         Morena         300         512 ILT           S         Morena         300         512 ILT           Morena         300         512 ILT           Morena         1,472         512 ILT	Daladi Mandı	Mandsaur	256	512 ILT	128
Mandsaur         256         512 ILT           Murkalan         Morena         300         1 K C D OT           H         Morena         300         512 ILT           Is         Morena         300         512 ILT           Morena         300         512 ILT           Morena         1,472         512 ILT	Carott	Mandsaur	526	512 C DOT	441
Aurkalan         Mandsaur         256         512 C DOT           urkalan         Morena         300         1 K C DOT           H         Morena         300         512 ILT           Morena         300         512 ILT           Amorena         300         512 ILT           Amorena         1,472         512 ILT	Singalı	Mandsaur	526	512 ILT	128
urkalan         Morena         300         1 K C DOT           H         Morena         300         512 ILT           Morena         300         512 ILT           Morena         300         512 ILT	Sitamau	Mandsaur	256	512 C DOT	144
H Morena 300 512 ILT Morena 300 512 ILT Morena 300 512 ILT a Morena 1,472 512 ILT	Sheopurkalan	Morena	300	1 K C DOT	200
Morena         300         512 ILT           Morena         300         512 ILT           Morena         1,472         512 ILT	АНВАН	Могепа	300	512 ILT	84
Morena         300         512 ILT           a         Morena         1,472         512 ILT         3	Akılaras	Могепа	300	512 ILT	84
Morena 1,472 512 ILT	Poras	Morena	300	512 ILT	84
	Morena	Могепа	1,472	512 ILT	384

739 Wr	itten Ans	wers		Dŧ	ECEM	BER 7	7, 1992	2		Written A	nswer	s 740
No. of Lines (Net Increase)	5	009	384	384	184	184	384	384	524	144	364	9
Expansion Proposed By	4	1.4 K CDOT	512 ILT (E)	512 ILT (E)	512 ILT	512 ILT	512 ILT	512 ILT	1 4 C DOT	512 ILT	512 ILT	512ILT
Present	6	800	384	384	200	200	400	1,672	876	240	384	320
District	2	Narasinghpur	Narasinghpur	Narsinghpur	Raigarh	Raigarh	Raigarh	Raigam	Raipur	Raipura	Raipur	Raipur
Name of Exchange	-	Narasinghpur	Kareli	Gotegaon	Pathalgaon	Saranggarh	Kharsia	Rajgarh	Dhamtari	Nawapara Rajim	Nahasamund	Neora

741 Wr	itten Ansı	wers	AG	RAHA	YANA	16, 1	914 (5	SAKA)	V	Vritten	Answ	e <i>r</i> s	742
No. of Lines (Net Increase)	r.	824	744	384	144	208	400	1,132	384	128	128	128	
Expansion Proposed By	4	1 KC. DOT	1 KC.DOT	512 ILT	512-C DOT	512-C DOT	512 CDOT	3.5 K C DOT	512 ILT	512 ILT	512 ILT	512 ILT	
Present	ю	9/9	856	200	256	176	592	2,368	472	256	256	256	
District	8	Khargone	Khargone	Khargone	Khargone	÷	Mandla	Mandsour	Mandsour	Mandsour	Mandsour	ф	
Name of Exchange	1.	Jarwaha	Khargone	Sanawad	Anjad	Maheshwar	Mandla	Neemuch	Manasa	bwa. U	Bhanpura	Daloda	

Name of Exchange	District	Present	Expansion Proposed By	No. of Lines (Net Increase)
1	7	60	4	5
Garoth	ģ	526	512 DCT	128
Singali	òp	256	512 CDOT	128
Sitamau	òp	556	512 CDOT	144
Sheopurkalan	Могепа	300	IKCDOT	700
Ambah	-op-	300	512 ILT	84
Kailaras	Могела	300	512 ILT	84
Porsa	ф	300	512 ILT	84
. Morena	ф	1,472	512 ILT (E)	384
Narsingpur	Narsingpur	800	1 4 K-CDOT	009
Karelı	-op-	384	512 DLT (E)	384
Gotegaon	-op-	384	512 (ILT)	384

745 <i>Wri</i> i	iten Ansi	wers	AG	RAHA	YANA	16, 1	<b>914</b> (S	aka)	V	/r <b>itte</b> n	Answ	ers	746
No. of Lines (Net Increase)	so.	184	181	384	384	524	141	384	4	128	144	384	
Expansion Proposed By	4	512 (ILT)	512 ILT	512 ILT	512 ILT	1.4 KC DOT	512 ILT	512 ILT	512 ILT	512 ICT	512 C.DOT	512 ICT	
Present	6	200	200	400	1,672	878	240	384	320	256	256	472	
Dietrict	8	Raigam	Raigam	÷	ģ	Raipur	Raipur	Raipur	Raipur	Rapur	Rapur	Raiseri	-
Name of Exchange	1	Pathalgaon	Saranggarh	Kharsia	Raigarh	Dhamtari	Nowapara Rajim	Nahasaund	Neora	Batala Bazar	Saraipan	Raiseri	

47 Writ	ten Ans	swe <i>r</i> s		Di	ECEM	BER 7	7, 19 <b>9</b> 2	2		Writte	n <b>Ans</b> ı	vers	7
No. of Lines (Net Increase)	S	128	312	508	<b>96</b>	128	128	400	128	1,312	520	384	
Expansion Proposed By	*	512 ILT	512 C-DOT	512 C-DOT	512 ILT	512 ILT	128	512 ILT	512 ILT	14K C-DOT	1 K-C DOT	512 ILT	
Present	8	256	488	192	288	256	256	1,288	256	1,388	480	384	
District	6	Raiseri	Raiseri	Raiseri	Rajgarh	ģ	ę	Rajnandgaon	Ratpam	Rewa	Sagar	Sagar	
Name of Exchange	1	Barell	Mandideep	Obedullaganj	Raigarh	Pachhore	Narsinggarh	Rajhandgaon	Alote	Rewa	Bina	Khurai	

749 Wri	itten Answers		AGRA	<b>HAY</b>	NA 1	6, 191	A (SA	KA)	Wri	tten Aı	nswers	750
No. of Lines (Net Increase)	rv.	150	400	384	208	208	384	208	384	009	574	400
Expansion Proposed By	4	512 C-DOT	512 C-DOT	512 C-DOT	512 ILT	512 ILT	512 ILT	512 CDOT	512 ILT	1.4 K C DOT	1. KC DOT	512 C-DOT
Present	es .	250	250	1,028	384	176	2,552	192	384	800	426	1,200
District	a	Sarguja	Sarguja	ę	ę	ģ	Satna	ę	Sehore	Seoni	Shahdal	-op-
Name of Exchange	1	Chirmin	Ambikapur	Mahendragarh	Surajpur	Baikunthpur	Satna	Maihar	Ashta	Sehore	Burhar	Shahdoi

1 2 do- ima -do- ujalpur Shujalpur' aralwa -do-	3 176 176 184 384	4 512 ILT 512 ILT (E) 512 ILT (E) 384	vo
		512 ILT 512 ILT (E) 512 ILT (E) 384	
		512 ILT (E) 512 ILT (E) 384	508
		512 ILT (E) 384	384
17			
		512 C-DOT	400
Maksi -do-	256	512 ILT	128
Akodia -do-	176	512 ILT	508
Shivpuri	1,048	1 K-CDOT	1,000
Karera	300	512	84
Tikamgam Tikamgam	arh 560	512 IDOT	400
<b>Ujjain</b> Ujjain	7,968	2 KCDOT	2000
Bamagar -do-	472	1 KCDOT	528

Name of Exchange	District	Present	Expansion Proposed By	No. of Lines (Net Increase)
1	8	3	4	v.
Khachrod	ф	384	512ILT	384
Tarana	ę	256	512 ILT	128
Ganj-Baroda	Vidisha	472	IKC-DOT	528
Vidisha	op P	1,372	512 ILT	384

755 [English]

#### Sea Erosion

- 2293. SHRIMATI SUSHEELA GOPALAN: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether the Government have decided to discontinue the allocation of funds for the prevention of sea erosion:
  - (b) if so, the reasons therefor; and
- (c) the effect on the States having vast areas of sea coast with recurring Sea erosion?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYACHARNA SHUKLA): (a) to (c). Central Loan Assistance for Anti-Sea Erosion works has been discontinued in the VIII Plan. As approved in National Development Council meeting held in December, 1991 under revised formula for allocation of Central Assistance, for special problems 7.5% weight has been given. Further the State Governments can pose the approved schemes or anti-sea erosion works for securing external funding.

[Translation]

## **Airports with Modern Facilities**

2294. SHRIMATI PRATIBHA DEVI SINGH PATIL: SHRI GOVINDRAO NIKAM:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether Directorate General of Civil Aviation has conducted any survey for the construction of airports with modern facilities;
  - (b) if so, the details thereof; and

(c) the time by which these are likely to be constructed?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCIN-DIA): (a) to (c). Office of the Director General of Civil Aviation in the recent past has carried out inspection of the site at Yavatmal in Maharashtra for construction of an aerodrome. This aerodrome is planned to be constructed by the State Government so no time frame can be given.

#### Electronic Exchange in Khiri in U.P.

2295, DR. G.L. KANAUJIA: Will the Minister of COMMUNICAT; ONS be pleased to state:

- (a) whether the Government have approved a scheme for setting up an electronic exchange at Khiri in Uttar Pradesh for which land has also been acquired;
- (b) if so, the time by which the construction work is likely to commence; and
- (c) the estimated expenditure to be incurred on the scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir. The name of the place is "Lakhimpur-Kheri"

- (b) The installation of this exchange is likely to commence in first quarter of 1993-94.
- (c) The estimated cost of the entire project is about Rs. 4 crores.

## Telephone Connections in Jaipur

2296. SHRI GIRDHARI LAL BHAR-GAVA: Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) the total number of applicants for telephone connections on waiting list at present in each category in Jaipur;
- (b) whether any scheme has been formulated for covering all such applicants;
  - (c) if so, the details thereof; and
- (d) the time by which all the applicants are likely to be provided telephone connections?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The number of subscribers on waiting list at jaiur as on 31.10.92 is as follows:-

OYT	_	2636
Non-OYT (Spl)	-	3543
Non-OYT (Genl)	-	53077
-		59256

- (b) Yes, Sir.
- (c) Detailed plan for opening 19 new exchanges and corresponding cable schemes have been chalked out for Jaipur City.
- (d) All subscribers registered upto 31.3.92 are likely to be provided telephone connection by the end of March, 1995 to availability of resources. The remaining of the waiting list subscribers are expected to be covered by march 1996.

#### [English]

#### Duration of Air and T.V. Programme

2297. SHRI MAHESH KANODIA: SHRI RAM SINGH KASH-WAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government propose to increase the duration of the A.I.R. and T.V. programmes;
  - (b) if so, the details thereof; and
- (c) the additional expenditure likely to be involved therein?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJA VYAS):
(a) to (c). While there is no proposal to increase the duration of All India Radio programmes, amongst others, the duration of Doordarshan's afternoon programmes is proposed to be extended. The additional expenditure will be approximately Rs. 35 lakhs.

#### **Management of various Airports**

2298. SHRI DHARMANNA MON-DAYYA SADUL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether various instance of gross negligence/mismanagement of various airports have come to notice;
- (b) if so, the details thereof including action taken on them;

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- (c) the steps taken or proposed to be taken to improve airport management in the country; and
- (d) the details of the steps taken to strengthen the monitoring arrangements?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

- (b) Does not arise.
- (c) and (d). (i) Training is being imparted to officers and Staff for better management of airports and efficient handling of equipments.
- (ii) Suggestions/complaints received at the airports are looked into by senior officers to improve airport management and streamline the system.
- (iii) Coordination meetings are held with the regulatory agencies at the airports.
- (iv) Inspections by Airport Directors and departmental officers of airport facilities and services.

# International Flights from Trivandrum

2299. SHRI KODIKUNNIL SURESH: SHRI A. CHARLES:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) the details of International fights operated from Trivandrum airport;
- (b) whether the Government propose to introduce more new International fights form Trivandrum;
  - (c) if so, the details thereof:
- (d) whether the Government have received any proposal from foreign Airlines for introducing International flights from there;
  - (e) if so, the details thereof; and
- (f) the response of the Government thereto?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCIN-

DIA): (a) At present following 30 international services per week are operated from Trivandrum:-

Air India : 14 services

Indian Airlines : 8 services

Air Lanka : 6 services

Gulf Air : 4 services

- (b) No, Sir.
- (c) Does not arise.
- (d) Yes, Sir.
- (e) and (f). Emirates Airlines proposed to start 4 services per week. For this purpsoe bilateral air talks were held with Government of UAE. However, final agreement could no be arrived at.

[Translation]

#### **Maithon Thermal Power Project**

2300. DR. LAL BAHADRUR RAWAL: SHRI NITISH KUMAR: DR. MAHADEEPAK SINGH SHAKYA

Will the Minister of POWER be pleased to state:

- (a) whether the construction work has been started to set up the Maithon Thermal Power Project (840 MW) with the Russian assistance:
- (b) if so, the details of the present position in this regard and the time by which it is likely to be completed; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATRH RAI): (a) No, Sir.

(b) and (c). The project has not been cleared from the environmental and forest angle. Funding is also to be tied up.

[English]

#### A.I.R. Station at Hamirpur, H.P.

2301. PROF. PREM DHUMAL: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:

- (a) whether the All India Radio Station at Hamirpur (Himachal Pradesh) is ready for inauguration, and
- (b) if so, by when it is likely to be inaugurated?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRUAVYAS): (a) and (b). The radio station at Hamirpur is technically ready but it can be commissioned only when the minimum essential staff required for its operation and mainteance is in position.

#### Airlinks to Gujarat

2302. SHRI CHANDRESHPATEL. Will the Minister of CIVIL AVIATION AND TOUR-ISM be pleased to state:

- (a) whether there is any proposal to have a direct flights of Surat-Jamnagar, Surat-Bhavanagar, Rajkot-Delhi and also to run Vayudoot Services linking various parts of Saurashtra and Gujarat;
  - (b) if so, the details thereof;
- (c) the stage at which these proposals stand at present; and

(d) by when these are likely to be implemented?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) to (d). Do not arise.

#### [Translation]

2303. SHRI VISHWANATH SHASTRI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government purchase news for Radio and Doordarshan from foreign agencies.
- (b) if so, the number of such agencies with their countries with whom the Government are having contracts; and
- (c) the total amount spent by the Government on such news during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRUA VYAS): (a) and (b). Only Doordarshan subsribes to two foreign news agencies, namely, VISNEWS of U.K. and ASIA VISION of Malaysia.

(c) Doordarshan is paying in annual subscription of US \$ 1,27,000 to Ws VISNEWS, London and US \$ 1,48,800 to M/s ASIA VISION, Malaysia.

#### (Enalish)

# Share of Water between Indian and Bangladesh

2304. SHRI BARE LAL JATAV: SHRIMATI KESHARBAI SONAJIKSHIRSAGAR:

#### DR. KRUPASINDHU BHOI:

Will the Minister of WATER RE-SOURCES be pleased to state:

- (a) whether the issues of water between India and Bangaldesh has been discussed recently; and
- (b) the steps being taken to resolve this problem?

THE MINISTER OF WATER RE-SOURCES (SHIR VIDYACHARAN SHUKLA): (a) and (b). The issue of river water sharing between India and Bangladesh was discussed during the first meeting of Indo-Bangladesh Joint Committee of Experts (JCE) held at New Delhi in November, 1992. Both sides held in depth discussions to work fo equitable, long-term and comprehensive arrangement for sharing of flows of Ganga, Tista and other major rivers.

# irrigation Potential Hydel capacity of Narmada Sagar

2305. KUMARI PUSHPA DEVI SINGH:Will the Minister of WATER RESOURCES be pleased to state:

- (a) the irrigation potential hydel capacity of Narmada Sagar Project;
  - (b) its share for Madhya Pradesh;
- (c) the target date fixed for the completion of the project; and
  - (d) the progress made so far?

THE MINISTER OF WATER RE-SOURCES (SHIR VIDYACHARAN SHUKLA): (a) The irrigation potential and hydel capacity of Narmada Sagar Project is 1.68 lakh hectares and 1000 Mega Watts respectively.

- (b) 100 percent.
- (c) The expected year of completion including spilway gates is 2000 A.D.
- (d) Foundation excavation of Main Dam and excavation of Power House has started and work is in progress on Coffer Dam and Diversion Tunnel. Work has also been awarded for Head Race and Tail Race Channels.

## [Translation]

# Rehabilitation of Persons attached by Sardar Sarovar Project in Maharashtra

2306. SHRI GOVINDRAO NIKAM: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government of Maharashtra have asked for 1500 hectare land for rehabilitation of the persons displaced in Sardar Sarvoar;
  - (b) if so, the details thereof; and
- (c) the decision taken by the Union Government in this regard?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). A proposal for diversion of additional 1500 hectares of forest land in Dhule District under the Forest (Conservation) Act, 1980 for rehabilitation of Sardar Sarovar Affected persons has been received from the Maharashtra State Government by the Ministry of Environment and Forests.

(c) After examination of the proposal, certain essential lacking details have been sought from Maharashtra State Government on 23.11.92. [English]

HVDC Link at Chandrapur

2307. SHRI GOPI NATH GAJAPATHI: Will the Minister of POWER be pleased to state:

- (a) whether the Government propose to establish a HVDC link at Chandrapur between Western and Southern regions and back to back HVDC link between Eastern and Southern regions at Jeypore-Gazuwaku;
  - (b) if so, the details thereof; and
- (c) the time by which these links are likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) Yes, Sir.

- (b) The Chandrapur HVDC back-to-back link shall have a capacity of 2x500 MW and the Jeypore link shall have a capacity of 2x50 MW. Both these projects are to be executed by the Power Grid Corporation of India Ltd.
- (c) Both the projects are envisaged to be commissioned after a period of 48 months from the date of award of contract.

# Telephone Connections in Delhi and Bihar

2308. SHRI MANJAY LAL: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of registered for telephone connections in Delhi as well as in Bihar and steps Government to take to clear the waiting lists;
- (b) the number of telephone connections sanctioned by him under the out of turn

(c) the yardstick in sanctioning such telephones on out turn basis under his dis-

quota during each the last three years;

cretionary powers;

- (d) whether his Ministry propose to provide telephone connections to the parents of Mentally Handicapped children under priority quota; and
- (e) if not, whether the parents of mentally handicapped children are being grouped under some special category in sanctioning telephone connections?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The number of persons registered for telephone connection as on 31.10.1992 in Delhi is 3,78,854 and-in-Bihar 32.596.

As per Eighth Five Year Plan proposals, telephone connections in small telephone systems in the country are expected to be given practically on demand by the end of the Plan period March, 1997. In larger telephone systems, the waiting time for getting a telephone connection is likely to be contained to a period of two years by the end of the Eighth Plan period. Expansion plans are being drawn to fulfil these objectives.

(b) The number of telephone connections sanctioned on out of turn basis by the Ministers (Communications) during the lat three years are as under:-

1989	1990	1991	
12685	14898	29932	

(c) The Ministers (Communications) sanction telephone connections on out of turn basis on an objective assessment of the genuine and urgent needs of the applicants.

(d) and (e). The parents of mentally handicapped children are not at present eligible for registration under Non-OYT/ Special category for priority telephones as per rules in force.

#### [Translation]

# Irrigation Projects of Madhya Pradesh

2309. SHRI SATYNARAYAN JATIYA: SHRI ARVIND NETAM:

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Will the Minister of WATER RE-SOURCES be pleased to state:

(a) the details of proposals of irrigation

- schemes received from the Government of Madhya Pradesh to 1992-93 and 1993-94;
- (b) the number of schemes approved out of them; and
- (c) the reasons for not clearing the pending schemes so far and by when these are likely to be cleared?

THE MINISTER OF WATER RE-SOURCES (SHRI V1DHACHARAN SHUKLA): (a) to (c). A statement giving details and status of appraisal of new major and medium irrigation projects received in Central Water Commission for 1991-92 and 1992-93 is attached.

770

Written Answers

# STATEMENT

Details and Status of appraisal of new Major and Medium Irrigation Project of Madhya Pradesh received during 1991-92 and 1992-93.

MAJOR  1. Kolar 139.14 60870 10/91 Fechno-econoic examination completed and found acceptable Ly the Advisory Comittee in its meeting held on 4/92 subject to State's furnishing concurrence of State Finance Departent & formulation of the proposal for conjunctive use of surface and ground water.  2. Kunu 190.00 66000 2/92 The project has not been included in the VIII Plan and has therefore been sent back to State in 3/92.  3. Bina Complex phase-I 2/02.90 66500 3/92 The modified project report on examination was found deficient in basic planning. The State Government is required to submit revised hydrology chapter, investigate alternative dam site, prepare chapter on environment & forest aspects and finalise other issues.	SI. No.	SI. No. Name of Project	Estt. Cost (Rs. crores)	Benefit (hectares)	Date of Receipt receipt	Appraisal Status
Kolar       139.14       60870       10/91         Kunu       190.00       66000       2/92         Bina Complex phase-I       202.90       66500       3/92		2	8	4	ro.	9
Kunu 190.00 66000 2/92 F		MAJOR				
Kunu 190.00 66000 2/92 F F F F F F F F F F F F F F F F F F F	<del>, '</del>	Kolar	139.14	60870	10/91	Fechno-econoic examination completed and
Kunu     190.00     66000     2/92       Bina Complex phase-I     202.90     66500     3/92						found acceptable by the Advisory Comittee in its meeting held on 4/92 subject to State's furnishing concurrence of State Finance Departent & formulation of the proposal for conjunctive use of surface and ground water.
Bina Complex phase-1 ~202.90 66500 3/92	<b>6</b> i	Kunu	190.00	00099	2/92	The project has not been included in the VIII Plan and has therefore been sent back to State in 3/92.
	က်	Bına Complex phase-I	202.90	96500	3/92	The modified project report on examination was found deficient in basic planning. The State Government is requireed to submit revised hydrology chapter, investigate alternative dam site, prepare chapter on environment & forest aspects and finalise other issues.

771	Written	Answer	5	DECEME	BER 7, 1992		Writte	n Answers	772
	Appraisal Status	9	The project is not included in VIII Plan and has therefore been sent back to State in 6/92	The Scheme after examination was sent back to State in 7/92 due to basic deficiencies in project planning	The Project has not been included in VIII Plan and has therefore been sent back to the State in 9/92	Modified Project Report has been projected received recently	•	The Scheme has been recenved recently	
	Date of Receipt receipt	3	4/92	5/92	8/92	6/92		7/92	
	Benefit (hectares)	4	110930	17890	23460	143810		3360	
	Estt Cost (As crores)	ю .	351 00	60 86	31 74	265 71		89 17	
	SI No Name of Project	2	Parbati (Rinsi)	Lower Goi	Gopad Mayar	Агре	MEDIUM	Upper Beda Irrigation Project	
	SI No	-	4	ហ	ဖ	7		ω	

(Enalish)

## Commission on Railway Safety

2310. DR. VASANT PAWAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the commissions appointed by the Commission of Railway Safety have helped in any way in finding out the reasons for rail accidents and in fixing the rε sponsibility;
  - (b) if so, the details thereof; and
- (c) the amount of expenditure incurred on each of the commissions so far?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No separate Commission is appointed but the Commission of Railway Safety themselves conduct statutory inquiries into serious railway accidents. These enquiries have helped in finding out the causes of these accidents and fixing the responsibility therefor.

- (b) In the year 1991-1992, 11 statutory inquiries were conducted as detailed in the attached Statement. I.
- (c) No separate expenditure is incurred by the Commissioners in conducting statutory inquiries, the arrangements for which are made by the Zonal Railways concerned.

# STATEMENT

St. No.	Accident	Casualties		Cause
-	2	હ		4
<b>≓</b> .	Collision of Gorakhpur-Bombay Express with Lohit Express at Tinich stn. N. E. Rly. on 28.6.91	Killed - Grievous Inj	O Pa	Passing signal at danger.
<b>ાં</b>	Collision between Chhappra - Gwa-lio ail & ily. Spl. at Sonik stn. of 30.9.91	Killed - 1 Grievous Inj 2	11 Pa	Passing signal at danger
4	Collision between 7055 Up Ex. and Goods train at Pondugula stn. of S. C. Rly. on 19.10.91	Killed - Grievous	13 Tr	Track defect over speeding & Loco defect.
ທ່	Deraiment of 2627 Up Exp. between Makalidurga & Thondebhavi stn. of S. Rly. on 30.10.91	Kelled Grievous Inj.	29 Br	Boulder fall on track due to torrential rain.

St. No.	Accident	Casualties	Cause
1	2	છ	4
<b>တ်</b>	Collision of 1389 Dn. Pass. train with Goods train near Niwar stn. of C. Riy. on 8.11.97.	Kiilled - 2 Grievous Inj 8	Mistaken despatch of Goods train into block section.
<b>⊬</b>	Derailent of 3 Up Pass. train near Harsar Dehri stn. of N. Riy. on 7.12.91.	Killed - 27 Grievous Inj 22	Overturning of heavily over-crowded NG crowded NG coach on curve at High Speed.
<b>có</b>	Collision of EU Local with truck at level crossing near aurigra stn. of S.C. RLY. on 30.1.92.	Killed · 2 Grievous Inj. · 5	otoran passed red Gate Signal.
တ်	Collision of work- men's train with wagon at Sasan stn.	Killed - 2 Grievous	Failure to secure last wagon during

Si. No.	Accident	Casualies	Cause
-	2	8	4
	of S.E. Rly. on 3,2,92.	Inj 1	re-rtailing operation.
ō.	Coffision of 335 Up Pass, train with	Killed . 5	Failure to set points correctly for the passenger
	Goods train at Pichkurirdhal stn. of E. Pily. on 25.2.92.	Inj 4	traın
#	Derailent of 7488 Up	Killed - 5 Grievous	Rail Fracture.
	of S.C. Fly on 22.3.92.	Inj 12	

#### **Production of Light Transport Aircraft**

2311. SHRI CHANDRAJEET YADAV: SHRI SRIKANTA JENA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the Government have recently invited certain industrialists in the country to manufacture Light Transport Aircraft (LTA);
  - (b) if so, the conditions laid down and the nature of the central assistance offered in this regard; and
    - (c) the response received thereon?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) No, Sir.

(b) and (c). Do not arise.

[Translation]

#### Coal Scam at NTPC

- 2312. SHR MRUTYUNJAYA NAYAK: Will the Minister of POWER be pleased to state:
- (a) whether the Government propose to conduct any inquiry into the alleged coal scam which took place in the recent past in Vidyut Nagar of the NTPC;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (c). Investigations by departmen-

tal committee constituted by the National Thermal Power Corporation (NTPC) reveals that there was no shortage of coal.

[English]

## **Pratap Nagar Drinking Water Project**

2313. SHRIMANABENDRA SHAH; Will the Minister of POWER be pleased to state:

- (a) whether the construction works of Hansali-Tehri-Pratapnagar Road, Chamba-Dharasu Road and Pratap Nagar drinking water project were entrusted by Tehri Hydro Development Corporation as a "Deposit work" in the Tehri Garhwal district of U.P. to the State PWD:
- (b) if so, when the work was taken in hand and the time by which it is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) The work of Ghansali-Tehri-Pratapnagar road and Chamba-Dharasu road were originally awarded by the U.P., Irrigation Department to the State PWD as deposit work before Tehri Hydro Development Corporation was set up. The Tehri Hydro Development Corporation has continued with the same arrangements after the transfer of work to it. The Pratap Nagar Drinking Water Project has not been entrusted by THDC to the State PWD. However, on a request made to it and as a welfare measure for the people affected by the Project, THDC has provided funds to the District Magistrate, Tehri Garhwal for executing the rural water supply scheme for Pratapnagar.

(b) The work of Ghansali-Tehri-Pratapnagar road and Chamba-Dharasu road was awarded in 1978 and is expected to be completed by 1994-95.

## **Accident in Visakhapatnam Steel Plant**

2314. SHRI M.V.V.S. MURTHY: Will the Minister of STEEL be pleased to state:

 (a) the details of the total number of accidents that occurred in the Visakhapatnam Steel Plant and the extent of damages caused from January to October, 1992; and

(b) the preventive steps taken or pro-

pose to be taken to minimise such accidents?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) "The details of total number of reportable accidents that occurred in the Visakhapatnam Steel Plant during the period from January to October, 1992 are given below:-

		Non-fatal	Fatal	Total
1)	Regular Employees	216	5	221
2)	Contractors' employees	4	9	13
	Total	220	14	234

There has been no damage to any of the major assets of the plant due to above accidents.

(b) Visakhapatnam Steel Plant (VSP) has adopted the latest technologies which help in the field of industrial safety. In the very first year of its operations, VSP bagged the prestigeous Steel Ministers' trophy for the Best Safety Performance during 1990. amongst all the integrated steel plants in India. VSP also bagged "1991" Ispat Surakha Puraskar constituted by the Joint Committee on Safety, Health and Environment in Steel Industries for highest reduction in weighted accident rate per 1000 employees. however, with a view to minimising the occurrence of such incidents, the plant is maintaining a well equipped Safety Department with an Adviser (Safety), Safety Officers, Safety Inspectors and other staff. Use of safety appliances such as Helmets, Shoes, Safety Belts etc. is scrupulously enforced. Besides, intensive site inspections are carried out to eliminate unsafe conditions of work. All accidents, whether major or minor, are being investigated and remedial actions

are being taken. Safety promotional activities like safety weeks, safety competitions, house-keeping competitions are held department-wise and also on all-plant basis. Review of accidents and safety activities is being done regularly. Contractors' employees also are given safety induction before starting a job and height passes are issued for working at heights, after conducting certain tests for such people.

[Translation]

#### **Bhilai Steel Plant**

2315. SHRI MOHAN LAL JHIKRAM: Will the Minister of STEEL be pleased to state:

- (a) the names of the various minerals required and their sources for the production of Iron and Steel in the Bhilai Steel Plant;
- (b) whether the Bhilal Steel Plant is functioning to its optimum capacity;
  - \* (c) if not, the reasons therefor; and

(d) the steps taken or proposed to be taken to utilise its installed capacity?

## THE MINISTER OF STATE OF THE

MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) The names of various major minerals and their sources for the production of Iron and Steel required by Bhilai Steel Plant are as under:-

Names	Sources
Coking Coal	Coal India Limited and Imports
Iron Ore	Dalli-Rajhara Mines
Limestone	Nandini, Katni, Rajasthan, Jukehi
Dolomite	Hirri, Kudwa, Chandia, Belha, Baraduar
Manganese Ore	Manganese Ore (India) Limited
Bauxite	Katr., & Madhya Pradesh State Minerals Corporation (MPSMC)

- (b) Yes, Sir.
- (c) and (d). Do not arise.

[English]

#### Kozhikode Airport

2316. SHRI RAMESH CHENNITHALA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the Government propose to develop Kozikode Airport including the construction of a Cargo complex; and
- (b) If so, the details thereof including the manner in which the cost for its development is likely to be met?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) and (b). For convenience of international passengers, the National Airports

Authority has plans to construct a new terminal at Kozhikode (Calicut) airport equipped with latest facilities adjacent to the existing terminal. There is no provision for cargo complex in this terminal. The cost of this project would be met by National Airports Authority.

# International flights from Ahmedabad Airport

2317. SHRI HARIN PATHAK: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether a new International Terminal Buildings was inaugurated at Ahmedabad in January, 1991;
- (b) if so, whether any international flight has been introduced for UK/USA or Nairobi etc. from this International Terminal;
  - (c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) The new terminal block at Ahmedabad airport was inaugurated on 14.12.1991.

- (b) and (c). Air India is operating connecting flights from Ahmedabad to destinations abroad via Delhi & Bombay.
  - (d) Does not arise.

[Translation]

## Air Facilities in Rajasthan and Madhya Pradesh

2318, PROF. RASA SIGNH RAWAT:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) the names of the schemes sanctioned for Rajasthan and Madhya Pradesh to undertake construction, development and survey work to augment Civil Aviation facilittes during the last three years; and
- (b) the funds allocated and spent and also the names of the airports where this amount has been spent?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA) (a) and (b). During the last three years National Airports Authority has spent Rs. 5.27 crores on development of airports in Rajasthan and Rs. 10.10 crores in Madhya Pradesh, as per details below:-

Answers	790
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789 Writ	tten Ai	nswers	AGRAHAYANA 16, 1914 (	SAKA)	Written Answers 79	90
(Rs. in lakhs) Amount spent	8	408.78		21.75		
Sanctioned Cost.	2	420,00		38.00		
RAJASTHAN	1	JAIPUR:-	Resurfacing of Runway, Soil Testing, Acquisiton of land for extension of runway, Solar Poweredn Obstruction warning tlighting system, Renovation of reserved lounge, Various equipments eronautical Communication Services and Equipments for Ground and Satety Services.	KOTA:-	Construction of operational wall (work closed after completion 1855 meter wall out of 2.50 meter in 6/91 deu to encroachment of land), various equipments eronautical Communication/services and Equipments for Ground and	salety services.

RAJASTHAN	Sanctioned Cost.	(Rs. in lakhs) Amount spent	791 W
1	2	6	Vritten
UDAIPUR:-	98.00	9 6	Answers
Construction of operational wall, various equipments- Aeronautical Communication Services & Equipments for Ground and Safety Services.			DECE
	Total:	50 20	MBEF
MADHYA PRADESH		67:30	7, 19
BHOPAL:-	80.00	00 08	992
Extension of Runway and construction of new terminal comples, Ground safety equipments, & various equiments for Aeronautical Communication services.			Written Answ
GWALTOR:-	575.001	310.00	ers 7
			92

		(Be in lakhe)	<b>793</b>
RAJASTHAN	Sanctioned Cost.	Amount spent	Writ
1	2	3	ten Ans
			wers
Terminal comples, Apron, Taxiways, Approach road etc, Taxiway lighting system & Ground and safety equipments.			AGRAHA
INDORE:	295.00	267.00	YANA
Compound wall, Conveyor Belt, Resurfacing of Runw3ay, Simple Approach light & Ground and safety equipments.			. 16, 1914 ( <i>SAI</i>
KHAJURAHO:-	250 00	216.00	KA)
Runway, Taxiways and extension of Apron, Ground and Safety equipments, Installation of DVOR, & Various equipments for Aeronautical Communication services.			Written Answers
RAIPUR:-	225.00	207.00	794 

79	5 Writte	en Answ	vers DECEMBER	7, 1992		Written Answers	796
	(Rs. in lakhs) Amount spent	8		28.00	1610 00		
	Sanctioned Cost.	2		30 00	Total		
	PAJASTHAN	1	Operational wall, Strenothening of runway at both ends, HIRL system, Texiway, Apron, flood light, Simple Approach lighting system, Ground and Safety equipments & Various equipments tor aeronautical communication services.	SATNA:-			

### Rural Electrification Scheme in Uttar Pradesh

2319. SHRI JANARDHAN MISHRA: SHIR SANTOSH KUMAR GANGWAR:

Will the Minister of POWER be pleased to state:

- (a) whether the Government propose to expand the Rural E ectrification Scheme to more areas;
- (b) if so, the target fixed for such expansion in Uttar Pradesh during the Eighth Five Year Plan:
- (c) the amount likely to be spent for this purpose;
- (d) the average rural electrification in Uttar Pradesh as compared to the national level; and
- (e) the steps taken by the Union Government to bring the average at per with national level?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (e). A provision of Rs. 500 crores has been made in the Eighth Plan for implementation of rural electrification in Uttar Pradesh, including State Plan. For the first year of the Eighth Plan viz. 1992-93, Planning Commission has allocated Rs. 72 crores for electrifying 480 villages and energising 11500 pumpsets under REC financed Scheme, in addition to this, under State Plan, Rs. 15 crores have been allocated for electrification of 500 villages and energisation of 700 pumpsets. As on 31.3.92, 74% of the villages in the State had been electrified as against the national average of 84%. Subject to availability of resources, efforts will be continued to speed up the programme in the State

[English]

#### **Export of Iron Ore**

2320. SHRI BASUDEB ACHARIA: Will the Minister of STEEL be pleased to state:

- (a) whether the Government are exporting iron ore pellets to Australia in exchange of import of coking coal; and
- (b) if so, whether such export is being done at the cot of internal steel production?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Steel Authority of India Limited (SAIL) is importing some coking coal from M/s. BHP-Australia. One of the conditions of the contract is that the supplier of coal (M/s. BHP) would buy iron ore pellets from Kudremukh lorn Ore Company Limited (KIOCL) of a certain percentage by value of coal supply to SAIL, subject to supply of a minimum 3 lakh tonnes per annum of pellets by KIOCL. Under the arrangement, KIOCL is supplying iron ore pellets to Austraia.

(b) Iron ore pellets are not used by integrated steel plants in the country. However, pellets of suitable grade are used as feed material production of Sponge Iron thought the gas-based route. There have been no reports of shortage of pellets for the Sponge Iron Industry.

11.20 hrs.

The Lok Sabha then adjourned time fourteen of the Clock

The Lok Sabha re-assembled at Fourteen of the Clock

[MR.: SPEAKER in the Chair]

[Translation]

RE: INCIDENTS IN AYODHYA - CONTD.

(Interruptions)

[English]

SHRI SOBHANADREESWARA RAO VADDE (Vijayawada): Mr. Speaker, this Government have no right to continue. They have failed to protect the structure. (Interruptions)

SHRI NIRMAL KANTI CHATERJEE (Dumdum): The Prime Minister sould resign and go. (Interruptions)

SHRI DIGVIJAYA SINGH (Rajgarh): The Prime Minister is going to make a statement. (Interruptions)

14.01 hrs.

At this stage Shri Mohammad Ali Ashraf Fatmi, Shri Srikanta Jena, Shri Nitish Kumar and some other hon. Members came and stood on the floor near the Table

MR. SPEAKER: Please go to your seats.

(Interruptions)

SHRIDIGVIJAYASINGH: BJP has gone against the Constitution. They cannot sit here. BJP has no right to sit in this House. They have violated the Constitution. BJP has finally proved that they are communal organisation. They have betrayed this country. Shri Lal K. Advani has no right to be in Parliament. (Interruptions)

MR. SPEAKER: You should at least hear me first.

SOME HON. MEMBERS: No. (Internations)

MR. SPEAKER: You may do anything in this House. You may speak. Everybody is aware of your feelings. Please lisens.

(Interruptions)

[English]

SHRI DIGVIJAYA SINGH: BJP has violated the Constitution. They have no right to be a political party in this country. They have been misleading the highest judicial authority in the country. They have misled the Supreme Court and they have misled the Prime Minister and they have misled this country. Ban the VHP.

MR. SPEAKER: You please hear me first.

(Interruptions)

[Translation]

MR. SPEAKER: Let me speak fist.

[English]

MR. SPEAKER: You should hear me first.

(Interruptions)

[Translation]

MR. SPEAKER: Please listen to me.

(Interruptions)

MR. SPEAKER: First listen to me, then what you speak will come on record. Presently it is not being recorded.

(Interruptions)

MR. SPEAKER: You will have to listen to me.

(Interruptions)

[English]

MR. SPEAKER: You have to hear me.

(Interruptions)

[Translation]

MR. SPEAKER: First listen to me and then react.

(Interruptions)

MR. SPEAKER: React only after listening to me.

(Interruptions)

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MR. SPEAKER: This is not the proper way of speaking in Parliament. Whatever you wish to say or discuss, you are free to do that but this not the proper way of talking in Parliament.

(Interruptions)

MR. SPEAKER: In such times you should act more seriously.

(Interruptions)

MR. SPEAKER: You should react only after listening to me.

(Interruptions)

MR. SPEAKER: First listen, this is not the proper way. You have come here for a discussion. You would be heard. If you do not discuss, it here. Moreover, if you do not take part in the discussion and act in this way it will not benefit you. Speaking in such a manner will not help anybody.

(Interruptions)

MR. SPEAKER: You should listen to me then react. First listen to me

(Interruptions)

MR. SPEAKER: React only when I complete my point, I would listen to you but first listen to me.

(Interruptions)

MR. SPEAKER: First, listen to my point, if you do not like it, then leave that point but at least listen to me.

(Interruptions)

[English]

MR. SPEAKER: You have to hear me.

[Translation]

MR SPEAKER: First listen to me then I will hear you. Listen to me first

(Interruptions)

MR. SPEAKER: They may make a statement in the Parliament, which may be included in the record. Similarly, they can also give a statement outside the House but first listen to me.

(Interruptions)

MR. SPEAKER: Listen to my point. For a while listen to me.

(Interruptions)

MR. SPEAKER: The Government to may make or table a statement. It even can give a statement outside the House. Listen to me.

(Interruptions)

MR. SPEAKER: Only after listening my point. If you do not like it you may leave it.

(Interruptions)

MR. SPEAKER: No, no not like this.

(Interruptions)

MR. SPEAKER: I do not wish to run this House by expelling you but by keeping you here.

(Interruptions)

MR. SPEAKER: Kindly listen to me. If you do not like it you may leave it.

(Interruptions)

MR. SPEAKER: You please listen to me. If you don't like it, you may leave it. First of all, you should listen to me.

(Interruptions)

MR. SPEAKER: You don't want to condemn this act in the Parliament. You don't want to condemn the incidents that have occurred when the entire House is ready to condemn them.

(Interuptions)

MR. SPEAKER: You don't want to condemn the mishappenings which have tarnished our mage. It has blemished our nation. You don't want to condemn it. You don't want to talk on regulation.....

(Interruptions)

MR. SPEAKER: Shri Paswanji, not like this. You should come to the point and talk that is relevant.

(Interruptions)

MR. SPEAKER: Listen to me. Such a major incident has occurred. It would not be proper if you don't raise your voice against it in the House. You have to raise the issue. You will have to raise your voice against such a major incident. It would not be good if you will not allow to speak. If you want to bring forward a resolution in the House, you must move it. It would not be good if you don't react.

(Interruptions)

[English]

MR. SPEAKER: I will move it.

(Interruptions)

[Translation]

MR. SPEAKER: You please resume your seats.

[English]

I will move the resolution.

(Interruptions)

[Translation]

I will move the resolution.

(Interruptions)

MR. SPEAKER: I will move the resolution. You may go back to your seats.

(Interruptions)

SHRI MUKUL BALKRISHNA WASNIK (Buldana): We support this. We want a resolution from the Chair, condeming the action. (Interruptions) We want a resolution from the Chair.

(Interruptions)

MR. SPEAKER: I will move it.

[English]

(Interruptions)

MR. SPEAKER: I am very much obliged to you. You have understood the gravity of the situation. Please go to your seats.

(Interruptions)

MR. SPEAKER: Allow me to move it.

[Translation]

The voice raised by all of you has great importance in the house and outside as well. The House is in session. An incident has occurred. But you are not condemning it. It would not be proper. Therefore, if the Prime Minister wishes to make a statement, he may do so in the House or outside. You have enormous power. Don't under-estimate it. An impression should not go that you have not uttered a single word in the House even after the occurrence of such a major incident. You can condemn it just now.

(Interruptions)

[English]

SHRI CHANDRA SHEKHAR (Ballia): Have you got moral authority to say anything? You are giving us a lesson about what the world will say.

(Interruptions)

[Translation]

MR. SPEAKER: The Prime Minister may make a statement in the House or outside. But you have to condemn the incident. This should not be there that you may not condemn it.

(Interruptions)

MR. SPEAKER: Are you not ready to accept my suggestion?

(Interruptions)

[Translation]

THE MINISER OF PARLIAMENTARY AFFAIRS (SHRIGHULAM NABI AZAD): Mr. Speaker, Sir, we respect the hon. Members and their sentiments too. These sentiments are not of the Members only but are of the entire House also. Whatever has happened, it has caused frustration to every citizen of India. Merely shouting here will not serve any purpose. If you want to control the situation in the country, in my opinion you should listen to the Prime Minister. After a statement is made by the Prime Minister, you may express your angusih in the course of discussion. We should fight against it with full might so that peace is restored in the county I appeal fo maintaining peace in the House and allowing the Prime Minister to speak.

(Interruptions)

14.34 hrs.

The Lok Sabha then adjourned till thirty minuteş past Sixteen of the Cock

16.30 hrs.

The Lok Sabha re-assembled at Thirty minutes past Sixteen of the Clock

[MR. SPEAKER in the Chair]

(Interruptions)

At this Stage, Shri Srikanta Jena, Shri Nitish Kumar and some other Hon. Members came and stood on the floor near the Table

MR. SPEAKER: The House stands adjourned to re-assemble tomorrow at 11 a.m.

16.31 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, December 8, 1992/Agrahayana 17, 1914 (Saka)